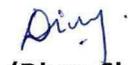


BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
Principal Bench, New Delhi
Original Application No. 606/2018
Compliance of Municipal Solid Waste Management Rules, 2016
and other environmental issues.

Index

| S. No. | Particulars | Page No. |
|---------------|--|-----------------|
| 1. | Compliance Status in compliance to the Hon'ble NGT order dated 14.12.2020 in O.A No. 606/2018 titled Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues. | |
| 2. | Annexure-I: A copy of CPCB direction issued under section 5 of E(P)A, 1986 to all States/UTs for enforcement of provisions of Solid Waste Management (SWM) Rules, 2016 regarding bio-mining of legacy waste dated 27-01-2021. | |
| | Annexure-I-A: A copy of reminder letter dated 30-07-2021 was also sent to SPCBs/PCCs from which no response was received. | |
| 3. | Annexure-II: A copy of letter dated 15.04.2021 issued by CPCB to all Chief Secretaries and to all SPCBs/PCCs regarding templates for assessment of Solid Waste Management (SWM). | |
| 4. | Annexure-III: A copy of letter dated 23.08.2021 issued by CPCB to all SPCBs/PCCs regarding specific information related to SWM in 43 million plus cities located in your jurisdiction along with state Capital. | |
| 5. | Annexure-IV: A copy of the overview of quarterly report submitted by 29 States/UTs is given in Table-1 and State/UTs wise details as per the format provided by CPCB. | |
| 6. | Annexure-V: A copy of 3 States/UTs (namely Andaman & Nicobar Islands, Mizoram, and Punjab) provided partial information and not in prescribed format for assessing SWM. | |
| 7. | Annexure-VI: A copy of the overview of report submitted by 17 States/UTs is given in Table-2 and State/UTs wise details as per the format provided by CPCB. | |
| 8. | Annexure-VII: A copy of the overview of report submitted by 9 states/UTs is given in Table-3 and city wise details as per the format provided by CPCB | |
| 9. | Annexure-VIII: A copy of Hon'ble NGT order dated 14.12.2020. | |


(Divya Sinha)

Scientist-E

Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar
Delhi- 110032.

Date: 25.10.2021

Place: Delhi

CENTRAL POLLUTION CONTROL BOARD, DELHI
October 18, 2021

REPORT ON SOLID WASTE MANAGEMENT IN THE MATTER OF O.A NO. 606 OF 2018, TITLED COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

1.0 BACKGROUND

Vide order dated 14-12-2020 in the matter of O.A No. 606 of 2018; titled Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues Hon'ble National Green Tribunal directed as follows:

Para 8:“-----the monitoring at the level of Chief Secretaries may continue, as directed earlier and quarterly compliance reports may be filed with the CPCB and CPCB may file a consolidated report every six months before this Tribunal. First such report may be filed by 30.06.2021 which may be put up for consideration on 28.07.2021.”

Para 10:“-----henceforth the present matter will primarily deal with the issues of solid waste management only, other issues being subject matter of separate proceedings.”

2.0 ACTION TAKEN BY CPCB:

In compliance to Directions issued, CPCB has taken following actions:

- (i) CPCB issued direction under sec 5 of EPA, 1986 to all States/UTs for enforcement of provisions of SWM Rules, 2016 regarding bio-mining of legacy waste on 27-01-2021. Copy of Direction is enclosed at **Annexure-I**. A reminder letter dated 30-07-2021 was also sent to SPCBs/PCCs from which no response was received. Copy of reminder letter is enclosed at **Annexure I-A**.
- (ii) CPCB formulated templates for assessment of Solid Waste Management (SWM), and forwarded to all Chief Secretaries and to all SPCBs/PCCs on 15-04-2021. Copy of letter along with templates is enclosed at **Annexure-II**.
- (iii) CPCB issued a letter on 23-08-2021 to all SPCBs/PCCs regarding specific information related to SWM in 43 million plus cities located in your jurisdiction along with state Capital. Copy of letter along with templates is enclosed at **Annexure-III**.
- (iv) As per Hon'ble NGT Directions, information on SWM has been received from **32 States/UTs** (namely Andhra Pradesh, Andaman & Nicobar Islands, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Mizoram, Nagaland, Odisha, Puducherry, Punjab,

Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand and West Bengal).

(v) Out of the aforementioned 32 States/UTs:

- 2 States/UTs (Delhi and Rajasthan) have submitted the information for the quarter July – September, 2021.
- 17 States/UTs (namely Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, J&K, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Telangana, Tripura, Uttar Pradesh, Uttarakhand and West Bengal) have submitted information for the quarter April – June, 2021.
- 10 States/UTs (namely Chandigarh, Goa, Gujarat, Haryana, Himachal Pradesh, Lakshadweep, Odisha, Puducherry, Sikkim, and Tamil Nadu) have submitted information for the quarter January-March, 2021.

(vi) 3 States/UTS (namely **Daman Diu & Dadra Nagar Haveli, Jharkhand, and Manipur**) have not submitted report in the matter till October 14, 2021.

(vii) Information received from States/UTs has been compiled and CPCB's observations on the same have been detailed in the subsequent sections.

3.0 SOLID WASTE MANAGEMENT STATUS

3.1 Information Status

Information on SWM in prescribed format has been received from **29 States /UTs** (namely Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal). The overview of quarterly report submitted by 29 states/UTs is given in **Table-1** below and State/UTs wise details as per the format provided by CPCB is enclosed at **Annexure-IV**.

3 States/UTs (namely Andaman & Nicobar Islands, Mizoram, and Punjab) have provided partial information and it is not in prescribed format for assessing SWM. The information provided by the states is not in order & the information as received from these **3 States/UTs** is placed at **Annexure V**.

Table:1 Overview of quarterly report on SWM submitted by 29 States/UTs

| Sl. No. | ITEM | Status | Remarks |
|----------------|--|---|---|
| 1 | Numbers of ULBs | <u>Information provided by 29 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) | Total No. of ULBs: 4186 |
| 2 | Over all waste management status in Arunachal Pradesh | | |
| 2(a) | Quantity of MSW generated (TPD) | <u>Information provided by 29 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) | <ul style="list-style-type: none"> • Total Quantity of MSW generated: 150858.951 TPD • Maximum waste generation is in five (7) States/UTs (>10000 TPD)- <ul style="list-style-type: none"> ➤ Maharashtra ➤ Uttar Pradesh ➤ West Bengal ➤ Tamil Nadu ➤ Karnataka ➤ Delhi ➤ Telangana |
| 2(b) | Quantity of MSW collected (TPD) | <u>Information provided by 29 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) | <ul style="list-style-type: none"> • Total Quantity of MSW collected: 144300.54 TPD • 100% collection is reported in following ten (10) States/UTs: <ul style="list-style-type: none"> ➤ Bihar ➤ Chandigarh |

| Sl. No. | ITEM | Status | Remarks |
|---------|---|---|--|
| | | | <ul style="list-style-type: none"> ➤ Chhattisgarh ➤ Delhi ➤ Gujarat ➤ Himachal Pradesh ➤ Odisha ➤ Puducherry ➤ Telangana ➤ Uttarakhand |
| 2(c) | Quantity of MSW segregated & transported (TPD) | <u>Information provided by 29 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) | <ul style="list-style-type: none"> • Total Quantity of MSW segregated & transported: 97357.713 TPD • 100% segregation & transportation reported in following eight (8) States/UTs: <ul style="list-style-type: none"> ➤ Chandigarh ➤ Chhattisgarh ➤ Goa ➤ Himachal Pradesh ➤ Kerala ➤ Lakshadweep ➤ Meghalaya ➤ Sikkim |
| 2(d) | Quantity of MSW processed (TPD) | <u>Information provided by 29 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) | <ul style="list-style-type: none"> • Total quantity of MSW processed: 94435.318 TPD • 100% MSW is processing reported in two (2) States: <ul style="list-style-type: none"> ➤ Chhattisgarh ➤ Himachal Pradesh |

| Sl. No. | ITEM | Status | Remarks |
|---------|---|---|---|
| 2(e) | Quantity of MSW disposed in secured land fill site (TPD) | <p><u>Information provided by 26 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Puducherry, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, and West Bengal)</p> <p><u>Information not provided by 3 State/UTs:</u> (Odisha, Rajasthan, Uttarakhand)</p> | <ul style="list-style-type: none"> Total Quantity of MSW disposed in secured land fill site: 11772.4538 TPD |
| 2(f) | Gap in Solid Waste Management UTs (TPD) [2(a)- 2(d)- 2(e)] | <p><u>Information provided by 29 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal)</p> | <ul style="list-style-type: none"> Gap in Solid Waste Management: 44651.1792 TPD |
| 3 | Waste Collection | | |
| 3(a) | ULBs in which waste door-to-door collection is implemented(N o.) | <p><u>Information provided by 27 States/UTs</u> (Andhra Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal)</p> <p><u>Information not provided by 2 States:</u> (Arunachal Pradesh – 02 ULBs Jammu & Kashmir - 78 ULBs)</p> | <ul style="list-style-type: none"> Total no. of ULBs in which D2D collection is implemented: 4032out of 4106ULBs. 100% D2D collection reported in 19 States/UTs : <ul style="list-style-type: none"> ➤ Andhra Pradesh ➤ Assam ➤ Bihar ➤ Chandigarh ➤ Chhattisgarh ➤ Delhi ➤ Goa ➤ Gujarat ➤ Lakshadweep |

| Sl. No. | ITEM | Status | Remarks |
|---------|--|--|--|
| | | | <ul style="list-style-type: none"> ➤ Maharashtra ➤ Meghalaya ➤ Odisha ➤ Puducherry ➤ Rajasthan ➤ Sikkim ➤ Tamil Nadu ➤ Telangana ➤ Tripura ➤ Uttarakhand |
| 3(b) | ULBs in which segregation of waste is implemented (No.) | <p><u>Information provided by 26 States/UTs</u> (Andhra Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal)</p> <p><u>Information not provided by 3 State/UTs:</u> (Arunachal Pradesh – 02 ULBs, Jammu & Kashmir - 77 ULBs, and Uttarakhand – 91 ULBs)</p> | <ul style="list-style-type: none"> • Total no. of ULBs in which segregation of waste is implemented: 3565 out of 4015 ULBs • 100% compliance reported in <ul style="list-style-type: none"> ➤ Andhra Pradesh ➤ Bihar ➤ Chandigarh ➤ Chhattisgarh ➤ Delhi ➤ Goa ➤ Lakshadweep ➤ Maharashtra ➤ Odisha ➤ Sikkim ➤ Tamil Nadu ➤ Telangana ➤ Tripura • Karnataka and Uttar Pradesh have reported partial source segregation |
| 3(c) | ULBs in which transportation of segregated waste is implemented (No.) | <p><u>Information provided by 25 States/UTs</u> (Andhra Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Puducherry, Rajasthan, Sikkim, Tamil Nadu,</p> | <ul style="list-style-type: none"> • Total no. ULBs in which transportation of segregated waste is implemented: 3531 out of 3901 ULBs • 100% compliance |

| Sl. No. | ITEM | Status | Remarks |
|--------------|--|---|---|
| | | <p>Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal)</p> <p><u>Partial information/ Information not in format provided by 4 State/UTs:</u> (Arunachal Pradesh – 02 ULBs, Jammu & Kashmir - 77 ULBs, Odisha – 114 ULBs and Uttarakhand – 91 ULBs)</p> | <p>reported in</p> <ul style="list-style-type: none"> ➤ Andhra Pradesh ➤ Bihar ➤ Chandigarh ➤ Chhattisgarh ➤ Delhi ➤ Goa ➤ Lakshadweep ➤ Maharashtra ➤ Rajasthan ➤ Sikkim ➤ Tamil Nadu ➤ Telangana ➤ Tripura |
| 4 | Waste Processing | | |
| 4(a) | <u>Material Recovery facilities</u> | | |
| 4(a) (i) | Total Capacity (TPD) | <p><u>Information provided by 27 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal)</p> <p><u>Information not provided by 2 States</u> (Bihar, Uttarakhand)</p> | <ul style="list-style-type: none"> • Total capacity of MRF: 31436.2 TPD • Maximum capacity in: <ul style="list-style-type: none"> ➤ Maharashtra: 9422 ➤ Gujarat: 3901.5 ➤ MP: 3136 ➤ Telangana: 2214 |
| 4(a) (ii) | Number of MRFs | <p><u>Information provided by 29 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal)</p> | <ul style="list-style-type: none"> • Number of MRFs: 4519 <ul style="list-style-type: none"> ➤ Tamil Nadu: 925 ➤ Maharashtra: 510 ➤ Haryana: 441 ➤ Chhattisgarh: 358 |

| Sl. No. | ITEM | Status | Remarks |
|---------------|---------------------------|--|--|
| 4(a) (iii) | Number of ULBs covered | <p><u>Information provided by 28 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal)</p> <p><u>Information not provided by 1 State</u> (Tamil Nadu – 664 ULBs)</p> | <ul style="list-style-type: none"> Number of ULBs covered: 2719 out of 3522 ULBs All ULBs covered in Chandigarh, Chhattisgarh, Delhi, Goa, Tripura, Uttar Pradesh. |
| 4(b) | <u>Recycling</u> | | |
| 4(b) (i) | Total Capacity (TPD) | <p><u>Information provided by 23 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Chhattisgarh, Delhi, Goa, Haryana, J&K, Karnataka, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, and West Bengal)</p> <p><u>Information not provided by 6 State/UTs:</u> (Bihar, Chandigarh, Gujarat, Himachal Pradesh, Kerala, Uttarakhand)</p> | <ul style="list-style-type: none"> Total Capacity of Recycling plants: 10701.32 TPD |
| 4(b) (ii) | Number of recycling plant | <p><u>Information provided by 23 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Chhattisgarh, Delhi, Goa, Haryana, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal)</p> <p><u>Information not provided by 6 State/UTs:</u> (Bihar, Chandigarh, Gujarat, Himachal Pradesh, J&K, Maharashtra)</p> | <ul style="list-style-type: none"> Total number of recycling plant: 1688 Max. in Madhya Pradesh – 275 |

| Sl. No. | ITEM | Status | Remarks |
|---------------|------------------------------------|--|--|
| 4(b) (iii) | Number of ULBs covered | <p><u>Information provided by 22 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Chhattisgarh, Delhi, Goa, Haryana, J&K, Karnataka, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Telangana, Tripura, Uttarakhand, and West Bengal)</p> <p><u>Information not provided 7 by State/UTs:</u> (Bihar, Chandigarh, Gujarat, Himachal Pradesh, Kerala, Tamil Nadu, Uttar Pradesh)</p> | <ul style="list-style-type: none"> • Number of ULBs covered: 1487 out of 3774 ULBs • Max. in Maharashtra: 320 ULBs |
| 4(c) | <u>Composting</u> | | |
| 4(c) (i) | Total Capacity (TPD) | <p><u>Information provided by 28 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal)</p> <p><u>Information not provided by 1 State</u> (Bihar)</p> | <ul style="list-style-type: none"> • Total Capacity of composting plants: 55199.271 TPD • Gujarat, Maharashtra, Karnataka, Tamil Nadu, U.P. have adequate capacity. |
| 4(c) (ii) | Number of composting plants | <p><u>Information provided by 28 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal)</p> <p><u>Information not provided by 1 State</u> (Madhya Pradesh)</p> | <ul style="list-style-type: none"> • Number of composting plants: 782075 • Max in Kerala – 776543 (including decentralized waste management facilities) |

| Sl. No. | ITEM | Status | Remarks |
|---------------|------------------------|---|---|
| 4(c) (iii) | Number of ULBs covered | Information provided by 29 States/UTs (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) | <ul style="list-style-type: none"> Number of ULBs covered: 2932 out of 4186 ULBs 100% ULBs covered in Chhattisgarh and Tamil Nadu with adequate capacity (>2000 TPD) |
| 4(d) | Biomethanation | | |
| 4(d) (i) | Total Capacity (TPD) | Information provided by 26 States/UTs (Andhra Pradesh, Arunachal Pradesh, Assam, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) Information not provided by 3 State/UTs: (Bihar, Himachal Pradesh and Odisha) | <ul style="list-style-type: none"> Total Capacity of Biomethanation plants: 2608.18 TPD Max in Maharashtra – 811 TPD |
| 4(d) (ii) | Number | Information provided by 27 States/UTs (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) Information not provided by 2 State/UTs: (Himachal Pradesh - 54 and Odisha - 114) | <ul style="list-style-type: none"> Total number of Biomethanation plants: 76722 Max in Kerala – 76451. |
| 4(d) (iii) | Number of ULBs covered | Information provided by 27 States/UTs (Andhra Pradesh, Arunachal Pradesh, Assam, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) | <ul style="list-style-type: none"> Number of ULBs covered: 278 out of 3869 ULBs. 100% in Chandigarh, Delhi, Kerala |

| Sl. No. | ITEM | Status | Remarks |
|---------------|--------------------------------------|---|---|
| | | Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) <u>Information not provided by 2 State/UTs:</u> (Bihar, Himachal Pradesh and Odisha) | |
| 4(e) | <u>RDF</u> | | |
| 4(e) (i) | Total Capacity (TPD) | <u>Information provided by 24 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Chandigarh, Chhattisgarh, Goa, Gujarat, Haryana, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, and West Bengal) <u>Information not provided by 5 State/UTs:</u> (Bihar, Delhi, Himachal Pradesh, Odisha, Uttarakhand) | <ul style="list-style-type: none"> Total RDF Capacity: 19431.645 TPD Max in Kerala – 10040 TPD Telangana – 2400 TPD |
| 4(e) (ii) | Number of <u>RDF Plants</u> | <u>Information provided by 24 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Chandigarh, Chhattisgarh, Goa, Gujarat, Haryana, J&K, Karnataka, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) <u>Information not provided by 5 State/UTs:</u> (Bihar, Delhi, Himachal Pradesh, Kerala, Odisha) | <ul style="list-style-type: none"> Total Number of RDF Plants: 807 Max in Haryana – 444 |
| 4(e) (iii) | Number of <u>ULBs covered</u> | <u>Information provided by 24 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Chandigarh, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Puducherry, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) <u>Information not provided by 5</u> | <ul style="list-style-type: none"> Number of ULBs covered: 456 out of 3668 ULBs Maximum ULBs covered in Chandigarh (100%) and Haryana (69%) |

| Sl. No. | ITEM | Status | Remarks |
|-----------|-------------------------------|--|---|
| | | State/UTs: (Bihar, Delhi, Himachal Pradesh, Odisha, Rajasthan) | |
| 4(f) | Waste to Energy Plants | | |
| 4(f)(i) | Total Capacity (TPD) | <p>Information provided by 25 States/UTs (Andhra Pradesh, Arunachal Pradesh, Assam, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal)</p> <p>Information not provided by 4 State/UTs: (Bihar, Chandigarh, Odisha, Puducherry)</p> | <ul style="list-style-type: none"> Total Capacity of WtE plants: 16498.7 TPD Capacity by 2 States provided in Mega Watt (MW) <ul style="list-style-type: none"> ➤ HP – 2.75 MW ➤ Telangana –78.4 MW Maximum in Delhi – 4550 TPD Gujarat – 5500 TPD |
| 4(f)(ii) | Number | <p>Information provided by 25 States/UTs (Andhra Pradesh, Arunachal Pradesh, Assam, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal)</p> <p>Information not provided by 4 State/UTs: (Bihar, Chandigarh, Odisha, Puducherry)</p> | <ul style="list-style-type: none"> Number of WtE plants: 33 Gujarat - 7 Telangana-6 Delhi - 3 Goa - 3 U.P.- 3 Andhra P - 2 Haryana -2 HP - 2 Delhi – 3 HP – 2 Andhra Pradesh -2 Assam – 1 M.P – 1 Maharashtra -1 Uttarakhand - 1 W.B. - 1 |
| 4(f)(iii) | Number of ULBs covered | Information provided by 25 States/UTs (Andhra Pradesh, Arunachal Pradesh, Assam, Chhattisgarh, Delhi, Goa, | <ul style="list-style-type: none"> Number of ULBs covered: 78 out of 3924 ULBs |

| Sl. No. | ITEM | Status | Remarks |
|---------------|-------------------------------|---|---|
| | | Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) <u>Information not provided by 4 State/UTs:</u> (Bihar, Chandigarh, Odisha, Puducherry) | Uttarakhand – 17 M.P-16 Delhi – 5 Andhra Pradesh -13 Gujarat, Haryana, Telangana -6 each Delhi – 5 U.P. – 3 Goa, H.P. – 2 each Maharashtra, W.B. – 1 each |
| 5 | Waste Disposal | | |
| 5(a) | <u>Landfill</u> | | |
| 5(a) (i) | Total Capacity (T) | <u>Information provided by 23 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Meghalaya, Nagaland, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, and West Bengal) <u>Information not provided by 6 State/UTs:</u> (Bihar , Chandigarh, Himachal Pradesh , Maharashtra , Odisha , Uttarakhand) | <ul style="list-style-type: none"> Total Capacity of Landfill sites: 14231532.5 Tons |
| 5(a) (ii) | Number | <u>Information provided by 24 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, J&K, Karnataka, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) <u>Information not provided by 5 State/UTs:</u> (Bihar, Chandigarh, Himachal Pradesh, Kerala, Odisha) | <ul style="list-style-type: none"> Total Number of Landfills: 646 Max in Maharashtra – 352 |
| 5(a) (iii) | Number of ULBs covered | <u>Information provided by 24 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Chhattisgarh, Delhi, Goa, | <ul style="list-style-type: none"> Number of ULBs covered: 714 out of 3775 ULBs |

| Sl. No. | ITEM | Status | Remarks |
|---------|--|---|--|
| | | Gujarat, Haryana, J&K, Karnataka, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) <u>Information not provided by 5 State/UTs:</u> (Bihar, Chandigarh, Himachal Pradesh, Kerala, Odisha) | <ul style="list-style-type: none"> Max in Maharashtra: 382 |
| 6 | Legacy Waste management | | |
| 6(a) | Number of dumpsites (No.) | <u>Information provided by 28 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) <u>Information not provided by 1 State/UTs:</u> (Chandigarh) | <ul style="list-style-type: none"> Total Number of dumpsites: 2129 Max in MP: 378 |
| 6(b) | Quantity of Waste dumped at dumpsites (Tons) | <u>Information provided by 27 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Maharashtra, Meghalaya, Nagaland, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) <u>Information not provided by 2 State/UTs:</u> (Chandigarh, Madhya Pradesh) | <ul style="list-style-type: none"> Quantity of Waste dumped at dumpsites (Tons): 185558287.3 Tons Max in Maharashtra – 41683186 Tonnes |
| 6(c) | Number of dumpsites cleared (No.) | <u>Information provided by 25 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, | <ul style="list-style-type: none"> Number of dumpsites cleared (No.): 498 Chhattisgarh- 160 |

| Sl. No. | ITEM | Status | Remarks |
|---------|---|---|--|
| | | J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Nagaland, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) <u>Information not provided by 4 State/UTs:</u> (Chandigarh, Meghalaya, Odisha, Puducherry) | Maharashtra- 134 Uttarakhand - 60 M.P.-50 Tamil Nadu - 27 H.P-17 Gujarat- 16 |
| 6(d) | Number of dumpsites in which biomining has commenced (No.) | <u>Information provided by 26 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Meghalaya, Nagaland, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) <u>Information not provided by 3 State/UTs:</u> (Chandigarh, Odisha, Puducherry) | <ul style="list-style-type: none"> Number of dumpsites in which biomining has commenced (No.): 496 Tamil Nadu – 117 Maharashtra-76 M.P-73 West Bengal – 64 Telangana - 52 T.N-117 Rajasthan – 23 Haryana – 16 Karnataka – 15 Uttarakhand – 12 HP - 10 |
| 6(e) | Time frame for clearing all dumpsites | <u>Information provided by 24 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, J&K, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Odisha, Puducherry, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal) <u>Information not provided by 5 State/UT:</u> (Bihar, Chandigarh, Meghalaya, Nagaland, Telangana) | <ul style="list-style-type: none"> Timeline exceeding December, 2022 in following States/UTs: Delhi, Goa, J&K, Karnataka, Puducherry and Tamil Nadu |
| 7 | Other Information | | |

| Sl. No. | ITEM | Status | Remarks |
|---------|---|--|--|
| 7(a) | Information regarding development of model towns/cities/villages | <p><u>Information provided by 26 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Bihar, Chhattisgarh, Delhi (NDMC Area), Gujarat, Goa, Himachal, Haryana, Jammu & Kashmir, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Nagaland, Odisha, Pondicherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, West Bengal)</p> <p><u>Information not provided by 3 State/UTs:</u> (Assam, Chandigarh, Meghalaya,)</p> | <ul style="list-style-type: none"> • Arunachal P – Not initiated • Remaining 25 States/UTs have identified model towns/cities/villages and in process of making them compliant with environment norms. |
| 7(b) | Creation of Environmental cell | <p><u>Information provided by 23 States/UTs</u> (Arunachal Pradesh, Bihar, Chhattisgarh, Goa, Himachal, Haryana, Jammu & Kashmir, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Meghalaya, Nagaland, Odisha, Pondicherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, West Bengal)</p> <p><u>Information not provided by 6 State/UTs:</u> (Andhra Pradesh, Assam, Chandigarh, Delhi, Gujarat, Maharashtra)</p> | <ul style="list-style-type: none"> • Environment cell created in 16 States/UTs. Status for remaining States/UTs: <ul style="list-style-type: none"> ➤ Arunachal P – Not initiated ➤ Bihar – partially complied ➤ Delhi – under process ➤ Lakshadweep – Disengaged since Apr 1st, 2021 ➤ Madhya Pradesh- Under Process ➤ Rajasthan-Under Process ➤ UP – UPPCB/envdept has enabled institutional mechanism |
| 7(c) | Standardization of rates for procurement of services/equipment (to do away with the tendering process) | <p><u>Information provided by 24 States/UTs</u> (Andhra Pradesh, Arunachal Pradesh, Assam, Chhattisgarh, Goa, Himachal, Haryana, Jammu & Kashmir, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Nagaland, Odisha, Pondicherry, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, West Bengal)</p> | <ul style="list-style-type: none"> • 15 States/UTs have standardized rates for procurement of services through GeM portal. Status for remaining States/UTs is as follows: <ul style="list-style-type: none"> ➤ Andhra Pradesh – |

| Sl. No. | ITEM | Status | Remarks |
|---------|-------------------------------------|---|--|
| | required for solid waste management | <u>Information not provided by 5 State/UTs:</u> (Bihar, Chandigarh, Delhi, Gujarat, Meghalaya) | Nil ➤ Arunachal P – Not initiated ➤ HP - Centralized Legacy waste tender being done from DUD. ➤ Kerala - Unit cost for decentralized solid waste management devices are approved and published by the Government. Local bodies can purchase these directly from accredited agencies approved by Government without tender procedures. All other wastemanagement services/ equipments/plants are procured through competitive tender process only ➤ MP – under process ➤ Nagaland - An amount is charged from each household &commerical establishment as sanitation fee for management of solid waste generated. ➤ Puducherry – it will be adopted. No timeframe provided. ➤ Rajasthan - Rate Contract for MRF |

| Sl. No. | ITEM | Status | Remarks |
|---------|------|--------|---|
| | | | <p>equipments have been done. The MRF machinery/equipments are being provided under CM Budget Announcement. Rate Contract for Collection and transportation vehicles at state level has been done. The equipments (Autotippers & Refuse Compactors) are being provided under CM budget Announcement.</p> <p>➤ U.P. – not established</p> |

4.0 BIO-MINING OF LEGACY WASTE STATUS

Information on Bio-remediation in prescribed format as per Direction issued by CPCB has been received from **17 States /UTs** (namely Arunachal Pradesh, Assam, Bihar, Chandigarh, Delhi, Himachal Pradesh, J&K, Kerala, Madhya Pradesh, Maharashtra, Mizoram, Odisha, Puducherry, Tamil Nadu, Telangana, Tripura, and West Bengal). The overview of report submitted by 17 states/UTs is given in **Table-2** below and State/UTs wise details as per the format provided by CPCB is enclosed at **Annexure-VI**.

Table: 2 Overview of Bio-mining status submitted by 17 States/UTs

| S. No. | State/UT Name | No of ULB/Dumpsite | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) |
|--------|-------------------|--------------------|---|--|--|---|
| 1. | Arunachal Pradesh | 31 | 57622 | Yes -29 dumpsites No – 2 dumpsites | 138.95 | • No – 31 dumpsites |

| S. No | State/UT Name | No of ULB/Dumpsite | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) |
|-------|------------------|--------------------|---|---|--|--|
| 2. | Assam | 44 | 807890 | Yes – 44 dumpsites | 147.31 | <ul style="list-style-type: none"> No – 41 dumpsites Under construction – 03 (Dibrugarh M.B., Nagaon M.B., Silachar M.B.) |
| 3. | Bihar | 141 | 2689748 | Yes – 55 dumpsites No – 86 dumpsites | 2769 | <ul style="list-style-type: none"> Yes – 3 dumpsites No – 118 dumpsites Work in progress – 20 dumpsites |
| 4. | Chandigarh | 1 | 4,00,000 | No – 1 dumpsite | Nil | <ul style="list-style-type: none"> Yes – 1 dumpsite |
| 5. | Delhi | 3 | 2800000 | Yes – 3 dumpsites | 6500 | <ul style="list-style-type: none"> Under progress – 3 dumpsites |
| 6. | Himachal Pradesh | 12 | 176222 | No – 12 dumpsites | Nil | <ul style="list-style-type: none"> Yes – 1 dumpsite Under progress – 9 dumpsites Under consideration – 2 dumpsites |
| 7. | Jammu & Kashmir | 14 | 1278500 | Yes – 12 dumpsites No – 2 dumpsites | 659.2 | <ul style="list-style-type: none"> Yes – 8 dumpsites Under consideration – 5 dumpsites Under progress – 1 dumpsite |
| 8. | Kerala | 38 | 434163.82 | Yes – 14 dumpsites No – 21 dumpsites Partial/No information – 3 dumpsites | 185.55 | <ul style="list-style-type: none"> Under consideration – 20 dumpsites No – 5 dumpsites Under progress – 1 dumpsite No information – 12 dumpsites |
| 9. | Madhya Pradesh | 378 | 14908232 | No -378 dumpsites | Nil | <ul style="list-style-type: none"> Yes – 46 dumpsites No – 332 dumpsites |
| 10. | Maharashtra | 188 | 31957072.29 | Yes – 73 dumpsites No – 115 dumpsites | 4306.79 | <ul style="list-style-type: none"> Yes – 81 dumpsites No – 70 dumpsites Under process – 7 dumpsites Under consideration – 30 dumpsites |
| 11. | Mizoram | 1 | 56542.15 | No – 1 dumpsite | Nil | <ul style="list-style-type: none"> Under consideration – 1 dumpsite |

| S. No | State/UT Name | No of ULB/Dumpsite | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) |
|--------------|---------------|---------------------------------|---|---|--|--|
| 12. | Odisha | Information received from 01 MC | Nil | No information provided | No information provided | <ul style="list-style-type: none"> No – 1 dumpsite |
| 13. | Puducherry | 7 | 689349 | Yes – 5 dumpsites No – 2 dumpsites | 471.5 | <ul style="list-style-type: none"> Yes – 1 dumpsite No – 1 dumpsite Under consideration – 5 dumpsites |
| 14. | Tamil Nadu | 263 | 18350587.4 | Yes – 6 dumpsites No – 244 dumpsites No information – 13 dumpsites | 19982 | <ul style="list-style-type: none"> Yes – 111 dumpsites No – 48 dumpsites Under consideration – 90 dumpsites No information – 14 dumpsites |
| 15. | Telangana | 141 | 7116314 | Yes – 124 dumpsites No – 17 dumpsites | 2132 | <ul style="list-style-type: none"> Yes – 2 dumpsites No – 18 dumpsites Under consideration - 121 |
| 16. | Tripura | Information received from 01 MC | 6000 | No – 1 dumpsite | Nil | <ul style="list-style-type: none"> Yes – 1 dumpsite |
| 17. | West Bengal | 92 | 10717898.3 | Yes – 88 dumpsites No – 4 dumpsites | 10361.58 | <ul style="list-style-type: none"> Under consideration – 92 dumpsites |
| TOTAL | | 1356 | 87402107.2 Tonnes | Yes – 453 dumpsites No – 886 dumpsites No information – 17 dumpsites | 47653.88 TPD | <ul style="list-style-type: none"> Yes – 255 dumpsites No – 665 dumpsites Under Progress/construction – 44 dumpsites Under Consideration – 366 dumpsites No information - 26 |

5.0 SOLID WASTE MANAGEMENT OF 43 MILLION PLUS CITIES STATUS

Information regarding specific information related to SWM in 43 million plus cities in prescribed format has been received from 20 cities in **9 States /UTs** (namely Delhi, Haryana (Ghaziabad and Gurugram), J&K (Jammu and Srinagar), Kerala (Thiruvananthapuram), Maharashtra (Aurangabad, Greater Mumbai, Kalyan Dombivali, Nagpur Nashik, Navi Mumbai, Pimpri Chinchwad Pune, Thane and Vasai Virar MC), Mizoram (Aizawl), Puducherry, Rajasthan (Jaipur), Tripura (Agartala)).The overview of report submitted by 9 states/UTs is given in **Table-3** below and city wise details as per the format provided by CPCB is enclosed at **Annexure-VII**.

Table: 3 Overview of city wise information on SWM submitted by 9 States/UTs

| Sl. No. | State | City | MSW generated (TPD) | Quantity of MSW processed (TPD) | Quantity of MSW disposed in secured land fill site (TPD) | Gap in Solid Waste Management (TPD) |
|-------------|-------------|--------------------|---------------------|---------------------------------|--|-------------------------------------|
| 1 | J &K | Jammu | 470 | 20 | Nil | 450 |
| | | Srinagar | 520 | Nil | 400 | 120 |
| 2 | Haryana | Gurugram | 1100 | 600 | 350 | 150 |
| | | Faridabad | 800 | 135 | 180 | 485 |
| 3 | Mizoram | Aizawl | 69.91 | 67.21 | 2.7 | 0 |
| 4 | Puducherry | Puducherry | 335.72 | 67.22 | 0 | 268.5 |
| 5 | Maharashtra | Aurangabad | 450 | 330 | Nil | 120 |
| | | Mumbai | 6000 | 5750 | 0 | 250 |
| | | Kalyan Dombivali | 668 | 668 | 70 | 0 |
| | | Nagpur | 1050 | 200 | 40 | 810 |
| | | Nashik | 590 | 470 | 120 | 0 |
| | | Navi Mumbai | 667 | 667 | 53 (inert) | 0 |
| | | Pune | 1900 | 1760 | 140 | 0 |
| | | Pimpri Chinchwad | 1153 | 1153 | 144 | 0 |
| | | Thane | 1039 | 70 | 900 | 69 |
| Vasai-Virar | 620 | NIL | NIL | 620 | | |
| 6 | Kerala | Thiruvananthapuram | 448 | 187.79 | 0 | 260.21 |
| 7 | Rajasthan | Jaipur | 1510 | 600 | - | 910 |
| 8 | Tripura | Agartala | 224 | 156.1 | 11 | 56.9 |
| 9 | Delhi | Delhi | 10981.3 | 4825.3 | 400 | 5756 |

4.0 SUMMARY & CONCLUSIONS

- a. Total No. of ULBs in 29 States/UTs is 4186.

- b.** As per information provided by 29 States/UTs - total waste generated is 150858.951 TPD of which 94435.318 TPD is processed, which is 62.6% of the total waste generated in these States/UT. 11772.4538 TPD (7.8%) of the waste is landfilled and the gap in Solid waste management in 29 States is 45071.771 TPD which is 29.8% of the waste generated in these States/UTs.
- c.** Information on MRF has been provided for 28 States/UTs covering 77% of ULBs in these States/UTs.
- d.** Information on Recycling facilities have been provided for 22 States/UTs covering 39% of ULBs in these States/UTs
- e.** Information on Composting facilities has been provided for all 29 States/UTs covering 70% of ULBs in these States/UTs
- f.** Information on WtE has been provided for 25 out of 29 States/UTs covering 1.9% of ULBs in these States/UTs.
- g.** Information on RDF has been provided for 24 out of 29 States/UTs covering 12.4% of ULBs in these States/UTs.
- h.** Information on Biomethanation has been provided for 27 out of 29 States/UTs covering 7.1% of ULBs in these States/UTs.
- i.** Information on Landfills has been provided in 24 out of 29 States/UTs covering 18.9% of ULBs in the States.
- j.** 498 of 2111 (23%) dumpsites in 25 States/UTs have been cleared and Remediation has been initiated in 23% (496) of the dumpsites.
- k.** Model Town/Cities have been identified in 25 States/UTs.
- l.** 16 States /UTs have established environmental cells.
- m.** 15 States /UTs have standardised rates for procurement of services/equipment required for solid waste management.
- n.** In view of above, States/UTs need to develop of ULB wise action plan for collection, segregation, transportation and processing of waste and lay down an appropriate governance framework at state and district levels.



SPEED POST

Annexure-I
केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

F. No. B-11011/UPC-II/MSW(Direction)/2020-21

27 .01.2021

To,

15320-15354

The Chairman,
All SPCBs/PCCs

Direction under Section 5 of the Environment (Protection) Act, 1986 for enforcement of Provisions of Solid Waste Management (SWM) Rules, 2016 regarding bio mining of legacy waste.

WHEREAS, the Central Government has notified the standards for discharge of environmental pollutants from various categories of industries under the Environment (Protection) Act, 1986 and the rules framed there under;

WHEREAS, the Ministry of Environment, Forest & Climate Change has notified Solid Waste Management Rules, 2016, which inter-alia state procedures for Solid Waste Management;

WHEREAS, under Rule 15(zj) of SWM Rules, 2016 local authorities and village Panchayats shall investigate and analyse all old open dumpsites and existing operational dumpsites for their potential of bio-mining and bio-remediation and whosoever feasible, take necessary actions to bio-mine or bio-remediate the sites;

WHEREAS, under Rule 16(a) of Solid Waste Management Rules, 2016, the State Pollution Control Board or Pollution Control Committee shall enforce these rules in their State through local bodies in their respective jurisdiction and review implementation of these rules at least twice a year in close coordination with concerned Directorate of Municipal Administration or Secretary-in-charge of State Urban Development Department;

WHEREAS, remediation of all Dumpsites has to be completed by April 7, 2021 as per Rule 22 of SWM Rules, 2016.

WHEREAS, in compliance of Hon'ble NGT Order dated 16.01.2019 in the matter of OA no. 606/2018, CPCB published Guidelines for Disposal of Legacy waste;

WHEREAS, Hon'ble NGT has issued several Directives on the matter including the following:

Contd.

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

- (i) In OA no. 519/2019, all Chief Secretaries, States/UTs to ensure completion of remediation of dumpsites by October, 2020.
- (ii) In OA no. 53/2020, CPCB to complete inventorization of dumpsites in the Country.
- (iii) In OA no. 593/2017, CPCB to compile information related to Legacy Waste Management and identify gaps thereof.

WHEREAS in compliance with above orders of Hon'ble NGT, several communications dated 14.05.2020, 28.07.20 & 31.07.2020 have been issued by CPCB to States/UTs to provide requisite information on the matter.

WHEREAS complete information on the matter is yet to be received from all States/UTs.

WHEREAS, CPCB officials inspected dumpsites in various States where bioremediation of legacy waste is being carried out and made the following observation:

- i. Most of the ULBs engaged in the bio mining process of the legacy waste not following CPCB Guidelines on disposal of legacy waste.
- ii. Analysis of different screened fractions is not being carried out prior to disposal/utilization.
- iii. Poor quality of screen fractions and screened fractions not being lifted by the users.
- iv. Adequate plan for disposal of screened fractions at the dumpsites not prepared and screened fractions accumulated on site.
- v. No leachate treatment being carried out and stagnation of leachate noticed at the dumpsites.
- vi. Records/documents for the sale of the RDFs, inerts and other materials not maintained.
- vii. Fresh Solid Waste continued to be dumped at these dumpsites.

WHEREAS, vide Order dated 21-8-2020 in the matter of OA no. 681/2018, Hon'ble NGT directed CPCB to issue fresh Direction in this regard to all the State PCBs/ PCCs to coordinate with concerned Local Authorities for further Action in the matter. Further, as per the Hon'ble NGT's Direction, at least one site is to be remediated and made a model of compliance in each of the 122 Non-Attainment Cities;

Contd.

NOW THEREFORE, in view of the above and in exercise of powers delegated to the Chairman, Central Pollution Control Board (CPCB), under Section 5 of the Environment (Protection) Act, 1986, the following directions are issued for compliance:

1. SPCBs/PCCs to provide complete list of Legacy Waste dumpsites in their States/UTs as per format enclosed.
2. SPCB/PCCs to ensure that necessary action for biomining and bio-remediation of these dumpsites is done by the concerned Local Authorities in compliance with Provisions of SWM Rules,2016.
3. SPCBs/PCCs shall ensure that concerned Local Authorities engaged in the bio mining process of legacy waste follow procedures as per CPCB Guidelines for Disposal of Legacy Waste with specific compliance to the following points.
 - (i) Analysis of various screened fraction materials i.e. RDF, fine earth/bio earth etc., prior to its disposal/utilization.
 - (ii) Preparation of plan for utilization/disposal of screened fractions
 - (iii) Adequate provisions for leachate treatment.
 - (iv) Maintenance of records / documents for disposal/utilization of the RDFs or fine earth and other materials.
4. SPCBs/PCCs shall ensure that the local bodies prepare time targeted Action Plan for biomining /bio-remediation of these dumpsites in compliance with points listed above. The timelines as specified in SWM Rules,2016 and Hon'ble NGT Directions on the matter are to be adhered to for remediation of these sites.
5. SPCBs/PCCs to ensure that no fresh waste is disposed at these dumpsites and local authorities make proper arrangement for management of fresh solid waste.
6. SPCBs to ensure that at least one legacy waste dumpsite is remediated in their jurisdiction which can be considered as model for compliance for other legacy waste dumpsites in Non-Attainment Cities (NAC).

SPCBs/PCCs are hereby directed to submit action taken report within **30 days** from receipt of these Directions.


(Shiv Das Meena)
Chairman

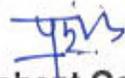
Copy to:

1. **Joint Secretary (CP),**
Ministry of Environment, Forest and Climate Change,
Indira Paryavaran Bhavan, Jorbagh Road,
New Delhi-110003

: For necessary information pls

✓ 2. **DH- IT Division, CPCB**

: For uploading on website pls


✓ **(Prashant Gargava)**
Member Secretary 



SPEED POST/E-MAIL

Annexure I-A
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

F. No. B-11011/UPC-II/MSW/ (Direction)/2021-22

30.07.2021

Reminder-I

To,

The Chairmen,
SPCBs/PCCs
(As per List)

Sub:- Directions under Section 5 of the Environment (Protection) Act 1986 for enforcement of provisions of Solid Waste Management (SWM) Rules, 2016 regarding biomining of legacy waste.

Sir/Madam,

This has reference to CPCB's Direction of even no. dated 27.01.2021 on the subject via which all SPCBs/PCCs were required to send the desired information in prescribed format (copy enclosed) to CPCB within 30 days from the receipt of the letter. However, no information has been received from your office till date.

In view of above, it is requested that compliance report on the matter be communicated to CPCB by August 16, 2021. It is further requested that the soft copy of the information be provided to CPCB at pwm.cpcb@gov.in in excel format to facilitate compilation.

Yours faithfully,

(Divya Sinha)

Additional Director & I/c UPC-II

o/c

| S.No. | State/UT |
|-------|--|
| 1. | The Chairman Andhra Pradesh Pollution Control Board D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamvari Street, Kasturibaipet, Vijayawada – 520 010 |
| 2. | The Chairman Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Paliputra Industrial Area, Patliputra, Patna (Bihar) - 800 023 |
| 3. | The Chairman Chhattisgarh State Environment Conservation Board Paryavas Bhavan, North Block Sector-19, Naya Raipur(C.G.) 492002 |
| 4. | The Chairman Goa State Pollution Control Board Nr. Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao - Bardez Goa - 403511 |
| 5. | The Chairman Gujarat Pollution Control Board Paryavan Bhavan, Sector 10- A Gandhinagar – 382 043 |
| 6. | The Chairman Haryana State Pollution Control Board C-11, Sector-6. Panchkula-134109, Haryana |
| 7. | The Chairman Jammu & Kashmir Pollution Control Board Shiekh-ul-Campus, behind Govt. Silk Factory, Raj Bagh, Srinagar(J&K) - 190008 |
| 8. | The Chairman Jharkhand State Pollution Control Board T.A Building, HEC, P.O. Dhurwa, Ranchi – 834004 |
| 9. | The Chairman Karnataka State Pollution Control Board Parisara Bhavan, 4th & 5th Floor, # 49, Church St., Bangalore-560 001 |
| 10. | The Chairman Maharashtra Pollution Control Board Kalpataru Point, 2nd – 4th Floor Opp. Cine Planet Cinema, Nr. Sion Circle, Sion (E) Mumbai – 400 022 |
| 11. | The Chairman Manipur Pollution Control Board Lamphelpat, Near Imphal West D.C. Office, |

| | |
|-----|---|
| | Imphal - 795004 |
| 12. | The Chairman Meghalaya Pollution Control Board ARDEN, Lumbyngngad Shillong – 793 014, Meghalaya |
| 13. | The Chairman Nagaland Pollution Control Board Signal Point, Dimapur Nagaland -797112 |
| 14. | The Chairman Orissa Pollution Control Board A-118, Nilakanta Nagar, Unit –VIII, Bhubaneshwar – 751012. |
| 15. | The Chairman Punjab State Pollution Control Board Vatavaran Bhawan, Nabha Road, Patiala – 147 001, Panjab |
| 16. | The Chairman Rajasthan Pollution Control Board A-4, Jalane Dungri Institutional Area, Jaipur – 302 004, Rajasthan |
| 17. | The Chairman Sikkim State Pollution Control Board Department of Forest, Environment & Wildlife Management Government of Sikkim, Deorali, Gangtok, -737102 |
| 18. | The Chairman Tamil Nadu Pollution Control Board 76, Mount Salai, Guindy, Chennai-600032 |
| 19. | The Chairman Tripura Pollution Control Board Vigyan Bhawan Pandit Nehru Complex, Gorkhabasti, PO: Kunjaban Agartala: 799006 |
| 20. | The Chairman Uttar Pradesh Pollution Control Board Building.No. TC-12V Vibhuti Khand, Gomti Nagar Lucknow-226 010 |
| 21. | The Chairman Uttarakhand Pollution Control Board Gaura Devi Paryavaran Bhawan,46 B IT Park, Sehstradhara Road,Dehradun -248001 |
| 22. | The Chairman Andman & Nicobar Islands Pollution Control Committee Department of Science & Technology, |

| | |
|-----|---|
| | Dollygunj Van Sadan, Haddo P.O., Port Blair – 744102 |
| 23. | The Chairman Daman & Diu & Dadra & Nagar Haveli Pollution Control Committee Office of the Deputy Conservator of Forests, Moti Daman, Daman – 396220. |
| 24. | The Chairman Lakshadweep Pollution Control Committee Department of Science, Technology & Environment, Kavarati-682555 |



Speed Post

Annexure-II
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Court Matter

Date: 15.04.2021

F. No. B-17011/7/MSW/2021

To,

The Chief Secretary,
All States/UTs

Sub: Submission of compliance report on Solid Waste Management in the matter of O.A. No. 606/2018

Madam/Sir,

Vide Order dated 14-12-2020 in aforesaid matter, Hon'ble NGT directed as follows:

Para 8: "----the monitoring at the level of Chief Secretaries may continue, as directed earlier and quarterly compliance reports may be filed with the CPCB and CPCB may file a consolidated report every six months before this Tribunal. First such report may be filed by 30.06.2021 which may be put up for consideration on 28.07.2021.

Para 10: "-----henceforth the present matter will primarily deal with the issues of solid waste management only, other issues being subject matter of separate proceedings"

Vide Email dated January 11,2020, CPCB had provided template (copy enclosed) for Solid Waste Management (SWM) to all States/UTs.

It is requested that the requisite information on **SWM only in prescribed format** for the quarters ending December,2020 and March,2021 be submitted to CPCB (Email id: pwm.cpcb@gov.in) by May 15, 2021 so that CPCB can submit the compiled report to Hon'ble NGT in the prescribed timeframe.

Yours faithfully,

(Divya Sinha)

Additional Director and DH-UPC-II

Encl: As above

Copy to:

The Member Secretary,
All SPCBs/PCCs

(Divya Sinha)

0/c

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305793, वेबसाइट/Website : www.cpcb.nic.in

Addresses of Chief Secretaries of States / UTs

| Sl. No. | States | Addresses |
|---------|--------------------------------|--|
| 1. | Andaman & Nicobar Islands | Sh. AnindoMajumdar, Chief Secretary, Andaman & Nicobar Administration, Secretariat, Port Blair – 233181. |
| 2. | Andhra Pradesh | Sh. Dinesh Kumar, Chief Secretary, Government of Andhra Pradesh, 1st Block, 1st Floor, A.P Secretariat Office, Velagapudi - 522 503. |
| 3. | Arunachal Pradesh | Smt. SakuntalaGamlin, Chief Secretary, Government of Arunachal Pradesh, Civil Secretariat, Itanagar – 791111. |
| 4. | Assam | Sh. Vinod Kumar Pipersenia, Chief Secretary, Government of Assam, Block- C, 3rd Floor, Assam Sachivalaya, Guwahati, Dispur - 781006. |
| 5. | Bihar | Sh. Anjani Kumar Singh, Chief Secretary, Government of Bihar, Main Secretariat, Patna - 800015. |
| 6. | Chandigarh | Sh. ParimalRai, Chief Secretary, Union Territory Secretariat, Sector - 9, 67/7 Chandigarh – 160009. |
| 7. | Chhattisgarh | Sh. Ajay Singh, Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan, Mantralaya, Naya Raipur - 492002. |
| 8. | Daman Diu & Dadra Nagar Haveli | Sh. PrafulKhoda Patel, Administrator, Secretariat, Moti, Daman - 396220. |
| 9. | Delhi | Sh. AnshuPrakash, Chief Secretary, Delhi Secretariat, IP Estate, New Delhi – 110002. |
| 10. | Goa | Sh. Dharmendra Sharma, Chief Secretary, Government of Goa, Secretariat, Porvrom, Bardez, Goa – 403521. |
| 11. | Gujarat | Sh. J.N. Singh, Chief Secretary, Government of Gujarat, Block No. 1, 5th Floor, Sachivalaya, Gandhinagar - 382010. |
| 12. | Haryana | Sh. Depinder Singh Dhesi, Chief Secretary, Government of Haryana, Sector-1, 4th Floor, Haryana Civil Secretariat, Chandigarh -160019. |
| 13. | Himachal Pradesh | Sh. V.C. Pharka, Chief Secretary, Government of Himachal Pradesh, H. P. Secretariat, Shimla –171002. |
| 14. | Jammu & Kashmir | Smt. B. B. Vyas, Chief Secretary, Government of Jammu & Kashmir, R. No. 2/7, 2 nd Floor Main Building, Civil Secretariat, Jammu -180001. |
| 15. | Jharkhand | Sh. Sudhir Tripathi, Chief Secretary, Government of Jharkhand, 1 st Floor, Project Building, Dhurwa, Ranchi – 834004. |
| 16. | Karnataka | Dr. Subash Chandra Khuntia, Chief Secretary, Government of Karnataka, Room No. 320, 3 rd Floor VidhanaSoudha, Bengaluru - 560 001. |
| 17. | Kerala | Sh. Paul Antony, Chief Secretary, Government of Kerala, Secretariat, Thiruvananthapuram - 695001. |
| 18. | Nagaland | Sh. Pankaj Kumar Chief Secretary, Government of Nagaland, Civil Secretariat, Kohima-797004. |
| 19. | Lakshadweep | Sh. Farooq Khan, Administrator, Union Territory of Lakshadweep, Secretariat, Kavaratti - 682555. |
| 20. | Madhya Pradesh | Sh. BasantPratap Singh, Chief Secretary, Government of Madhya Pradesh, MP Mantralaya, VallabhBhavan, Bhopal – 462004. |

Addresses of Chief Secretaries of States / UTs

| Sl. No. | States | Addresses |
|----------------|---------------|---|
| 21. | Maharashtra | Sh. Sumit Mallick, Chief Secretary , Government of Maharashtra, CS Office Main Building, Mantralaya 6th Floor, Madame Cama Road, Mumbai – 400032. |
| 22. | Manipur | Sh. Rajani Ranjan Rashmi, Chief Secretary , Government of Manipur, South Block, Old Secretariat, Imphal -795001. |
| 23. | Mizoram | Sh. Lalmalsawma Chief Secretary , Government of Mizoram, New Secretariat Complex, Aizwal – 796001. |
| 24. | Meghalaya | Sh. Yeshi Tsering, Chief Secretary , Government of Meghalaya, Main Secretariat Building, Rilang Building, Room No.321, Meghalaya Secretariat, Shillong – 793001. |
| 25. | Odisha | Sh. Aditya Prasad Padhi, Chief Secretary , Government of Odisha, General Administration Department, Odisha Secretariat, Bhubaneswar – 751001. |
| 26. | Punjab | Sh. Karan A Singh, Chief Secretary , Chief Secretary Office, 6th Floor, Punjab Civil Secretariat-1, Sector-1, Chandigarh – 160001. |
| 27. | Puducherry | Sh. Ashwani Kumar, Chief Secretary , Chief Secretariat, Goubert Avenue, Puducherry – 605001. |
| 28. | Rajasthan | Sh. Nihal Chand Goel, Chief Secretary , Government of Rajasthan, Secretariat, Jaipur – 302005. |
| 29. | Sikkim | Dr. A.K. Srivastava, Chief Secretary , Government of Sikkim, New Secretariat, Gangtok – 737101. |
| 30. | Tamil Nadu | Dr. Girija Vaidyanathan, Chief Secretary , Government of Tamil Nadu, Secretariat, Chennai – 600009. |
| 31. | Telangana | Sh. Shekhar Prasad Singh Chief Secretary , Government of Telangana, Block C, 3 rd Floor, Telangana Secretariat, Khairatabad, Hyderabad, Telangana – 500022. |
| 32. | Tripura | Dr. Sanjeev Ranjan, Chief Secretary , Government of Tripura, New Secretariat Complex, Agartala, West Tripura – 799010. |
| 33. | Uttarakhand | Sh. Utpal Kumar Singh, Chief Secretary , Government of Uttarakhand, 4 Subhash Road, Uttarakhand Secretariat, Dehradun – 248001. |
| 34. | Uttar Pradesh | Sh. Rajive Kumar, Chief Secretary , Government of Uttar Pradesh, 1st Floor, Room No. 110, Lal Bahadur Sastri Bhawan, Uttar Pradesh Secretariat, Lucknow - 226 001. |
| 35. | West Bengal | Sh. Malay Kumar Dev Chief Secretary , Government of West Bengal, Nabanna, 13 th Floor, 325, Sarat Chatterjee Road, Mandirtala, Shibpur, Howrah – 711102. |

| No. | Questions | Remarks | | | |
|-----|---|-----------------|---------------|------------|------------------|
| 1 | Numbers of ULBs | | | | |
| 2 | Over all waste management status in States/UTs | | | | |
| a | Quantity of MSW generated (TPD) | | | | |
| b | Quantity of MSW collected (TPD) | | | | |
| c | Quantity of MSW segregated & transported (TPD) | | | | |
| d | Quantity of MSW processed (TPD) | | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe |
| a | ULBs in which waste door-to-door collection is implemented(No.) | | | | |
| b | ULBs in which segregation of waste is implemented (No.) | | | | |
| c | ULBs in which transportation of segregated waste is implemented (No.) | | | | |
| 4 | Waste Processing | | | | |
| a | <u>Material Recovery facilities</u> | | | | |
| | (i) Total Capacity (TPD) | | | | |
| | (ii) Number | | | | |
| | (iii) Number of ULBs covered | | | | |
| b | <u>Recycling</u> | | | | |
| | (i) Total Capacity (TPD) | | | | |
| | (ii) Number | | | | |
| | (iii) Number of ULBs covered | | | | |
| c | <u>Composting</u> | | | | |
| | (i) Total Capacity (TPD) | | | | |
| | (ii) Number | | | | |
| | (iii) Number of ULBs covered | | | | |
| d | <u>Biomethanation</u> | | | | |
| | (i) Total Capacity (TPD) | | | | |

| | | | | | | |
|----|-------|--|--|--|--|--|
| | (ii) | Number | | | | |
| | (iii) | Number of ULBs covered | | | | |
| e | | <u>RDF</u> | | | | |
| | (i) | Total Capacity (TPD) | | | | |
| | (ii) | Number | | | | |
| | (iii) | Number of ULBs covered | | | | |
| f | | <u>Waste to Energy Plants</u> | | | | |
| | (i) | Total Capacity (TPD) | | | | |
| | (ii) | Number | | | | |
| | (iii) | Number of ULBs covered | | | | |
| 4 | | Waste Disposal | | | | |
| a | | <u>Landfill</u> | | | | |
| | (i) | Total Capacity (T) | | | | |
| | (ii) | Number | | | | |
| | (iii) | Number of ULBs covered | | | | |
| 5 | | Legacy Waste Waste management | | | | |
| a | | Number of dumpsites (No.) | | | | |
| b | | Quantity of Waste dumped at dumpsites (Tons) | | | | |
| c | | Number of dumpsites cleared (No. | | | | |
| d | | Number of dumpsites in which biomining has commenced (No.) | | | | |
| e | | Time frame for clearing all dumpsites | | | | |
| 6 | | Other Information | | | | |
| a. | | Information regarding development of model towns/cities/villages | | | | |
| b | | Whether model towns/cities/villages compliant with environmental norms | | | | |
| c | | Creation of Environmental cell | | | | |
| d | | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management | | | | |

SPEED- POST

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
 MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

F. No. B-11011/UPC-II/MSW//2020-21

Dated: 23.08.2021

To,

**Member Secretary,
 All SPCBs/PCCs**

Sub: City wise details of Solid Waste Management – reg.

Sir,

CPCB has to provide specific information related to Solid Waste Management in 43 million plus cities and capital cities in response to various parliament questions, audit queries and court matters. As the information is to be provided on a very short notice, it is requested that information as per the enclosed format be provided for 43 million plus cities located in your jurisdiction along with state capital.

The information is to be provided on half yearly basis. The information for period till June 30, 2021 may be provided by September 15, 2021.

Soft copy in excel format of the same may also be provided by e-mail at divyasinha.cpcb@nic.in to facilitate compilation.

Yours faithfully,

(Divya Sinha)
 AD & I/C, UPC-II

Copy to:

1. PS to MS : for information please.

(Divya Sinha)

o/c

Format for City wise information of Solid Waste Management

| S.No. | | Questions | Remarks | | | |
|-------|---|--|--------------------|--------------------------|--|----------------------------------|
| 1 | | Date of updation | | | | |
| 2 | a | Name of City | | | | |
| | b | Name of ULB | | | | |
| | c | Number of Wards | | | | |
| 3 | | Over all waste management status in City | | | | |
| | a | Quantity of MSW generated (TPD) | | | | |
| | b | Quantity of MSW processed (TPD) | | | | |
| | c | Quantity of MSW disposed in secured land fill site (TPD) | | | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | | | | |
| 4 | | Waste Processing Facility | | | | |
| | a | Biomethanation | Number | Capacity (T) | Waste Processing (TPD) | |
| | | | | | | |
| | b | Composting | | | | |
| | | | | | | |
| | c | Waste to Energy | | | | |
| | | | | | | |
| | d | Other (Please specify) | | | | |
| | | | | | | |
| 5 | | Waste Disposal | | | | |
| | a | Landfill | Number | Total Capacity (T) | Available (T) | Quantity of waste disposed (TPD) |
| | | | | | | |
| | b | Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | |
| | | | | | | |

| | | OA 606/2018 | | | | Andhra P (Apr-Jun'21) |
|------|---|-------------|------------------|---------------|------------|-----------------------|
| S.N. | Questions | | Remarks | | | |
| 1 | Numbers of ULBs | | 124 | | | |
| 2 | Over all waste management status in States/UTs | | | | | |
| a | Quantity of MSW generated (TPD) | | 6898 | | | |
| b | Quantity of MSW collected (TPD) | | 6830 | | | |
| c | Quantity of MSW segregated & transported (TPD) | | 5668 & 6830 | | | |
| d | Quantity of MSW processed (TPD) | | 2180 | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | | 257.5 | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | | 4460.5 | | | |
| g | Solid Waste Management Plan | | Furnished | | | |
| 3 | Waste Collection | | Existing | Target | Gap | Timeframe |
| a | ULBs in which waste door-to-door collection is implemented(No.) | | 124 | 124 | 0 | |
| b | ULBs in which segregation of waste is implemented (No.) | | 124 | 124 | 0 | |
| c | ULBs in which transportation of segregated waste is implemented (No.) | | 124 | 124 | 0 | |
| 4 | Waste Processing | | | | | |
| a | <u>Material Recovery facilities</u> | | | | | |
| | (i) Total Capacity (TPD) | | 1239.9 | 1714.4 | 474.5 | Dec-21 |
| | (ii) Number | | 79 | 124 | 45 | |
| | (iii) Number of ULBs covered | | 79 | 124 | 45 | |
| b | <u>Plastic Waste Recycling</u> | | | | | |
| | (i) Total Capacity (TPD) | | 247.98 | 342.88 | 94.9 | Nov-21 |
| | (ii) Number | | 79 | 124 | 45 | |
| | (iii) Number of ULBs covered | | 79 | 124 | 45 | |
| c | <u>Composting</u> | | | | | |
| | (i) Total Capacity (TPD) | | 830 | 1560 | 730 | May'2022 |
| | (ii) Number | | 44 | 103 | 59 | |
| | (iii) Number of ULBs covered | | 44 | 103 | 59 | |
| d | <u>Biomethanation</u> | | | | | |
| | (i) Total Capacity (TPD) | | 534 | 1380 | 846 | May'2022 |

| | | OA 606/2018 | | | | Andhra P (Apr-Jun'21) |
|---|-------|---|--------------|--------------|--------------|-----------------------|
| | (ii) | Number | 7 | 18 | 11 | May'2022 |
| | (iii) | Number of ULBs covered | 10 | 21 | 11 | May'2022 |
| e | | RDF | | | | |
| | (i) | Total Capacity (TPD) | 101.4 | Not Provided | Not Provided | Not Provided |
| | (ii) | Number | 28 | Not Provided | 0 | |
| | (iii) | Number of ULBs covered | 28 | Not Provided | 0 | |
| f | | Waste to Energy Plants | | | | |
| | (i) | Total Capacity (TPD) | 2335 | 2335 | 0 | 1. August'2021 |
| | (ii) | Number | 2 | 2 | 0 | 2. November 2021 |
| | (iii) | Number of ULBs covered | 13 | 13 | 0 | |
| 4 | | Waste Disposal | | | | |
| a | | Landfill | | | | |
| | (i) | Total Capacity (T) | 257.5 | 530.5 | 273 | Dec'2021 |
| | (ii) | Number | 4 | 4 | 0 | |
| | (iii) | Number of ULBs covered | 4 | 4 | 0 | |
| 5 | | Legacy Waste Waste management | | | | |
| a | | Number of dumpsites (No.) | 104 | | | |
| b | | Quantity of Waste dumped at dumpsites (M.Tons) | 118 lakh | | | |
| c | | Number of dumpsites cleared (No.) | 2 | | | |
| d | | Number of dumpsites in which biomining has commenced (No.) | 5 | | | |
| e | | Time frame for clearing all dumpsites | Dec'2022 | | | |
| 6 | | Other Information | | | | |
| a | | Information regarding development of model towns/cities/villages | Enclosed | | | |
| b | | Creation of Environmental cell | Not Provided | | | |
| c | | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management. | Nil | | | |

| OA 606/2018 | | | | | Arunachal P (Apr-Jun'21) | |
|------------------------|--|--|---------------|--------------|--------------------------|--|
| REPORTING DEPARTMENT : | | Department of Town Planning and Urban Local Bodies, Itanagar | | | | |
| Questions | | Remarks | | | | |
| 1 | Number of ULBs | 2 | | | | |
| 2 | Over all waste management status in city/town | IMC | PMC | Total | | |
| a | Quantity of MSW generated (TPD) | 50 | 17 | 67 | | |
| b | quantity of MSW collected (TPD) | 48 | 13 | 61 | | |
| c | Quantity of MSW segregated & transported (TPD) | 0 | 12 | 12 | | |
| d | Quantity of MSW processed (TPD) | 0 | 8 | 8 | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 48 | 7 | 55 | | |
| f | Gap in solid waste management in city/town [1(a)-1(d)-1(e)] | 2 | 2 | 4 | | |
| g | Solid waste Management Plan | New | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe | |
| a | ULBs in which door to door collection implemented (No.) | 8 | 9 | 1 | July, 21 | |
| b | ULBs in which segregation of waste is implemented (No.) | 8 | 9 | 1 | | |
| c | ULBs in which transportation of segregated waste is implemented? | 8 | 9 | 1 | | |
| 4 | Waste Processing | | | | | |
| a | Material recovery facilities | | | | | |
| i | Total Capacity (TPD) | 1 | 0 | 0 | | |
| ii | Number of unit installed | 2 | 6 | 4 | Mar-23 | |
| iii | Number of ULB covered | 1 | 0 | 0 | | |
| b | Recycling | | | | | |
| i | Total Capacity (TPD) | 0 | 10 | 10 | | |
| ii | Number of unit installed | 0 | 3 | 3 | Mar-24 | |

| OA 606/2018 | | | | Arunachal P (Apr-Jun'21) | | |
|-------------|---|--------------------------|---------------|--------------------------|----|--------|
| | iii | Number of ULB covered | 0 | 3 | 3 | |
| c | Composting | | | | | |
| | i | Total Capacity (TPD) | 7 | 20 | 13 | |
| | ii | Number of unit installed | 1 | 6 | 5 | Mar-23 |
| | iii | Number of ULB covered | 1 | 1 | 0 | |
| d | Biomethanation | | | | | |
| | i | Total Capacity (TPD) | 0 | 0 | 0 | |
| | ii | Number of unit installed | 0 | 1 | 1 | Mar-24 |
| | iii | Number of ULB covered | 0 | 0 | 0 | |
| e | RDF (Refuse Derived Fuel) | | | | | |
| | i | Total Capacity (TPD) | 0 | 0 | 0 | |
| | ii | Number of unit installed | 0 | 1 | 1 | Mar-24 |
| | iii | Number of ULB covered | 0 | 0 | 0 | |
| f | Waste to Energy plants | | | | | |
| | i | Total Capacity (TPD) | 0 | 0 | 0 | |
| | i | Total Capacity (TPD) | 0 | 1 | 1 | Mar-25 |
| | iii | Number of ULB covered | 0 | 0 | 0 | |
| 5 | Waste Disposal | | | | | |
| a | Landfill | | | | | |
| | i | Total Capacity (T) | 300000 | | | |
| | ii | Number of unit installed | 3 | 3 | 2 | Dec-22 |
| | iii | Number of ULB covered | 2 | 1 | 1 | |
| 6 | Legacy Waste Management | | | | | |
| a | Number of dumpsites (No.) | 3 | | | | |
| b | Quantity of Waste dumped at dumpsites (Tons) | 152000 | | | | |
| c | Number of dumpsites cleared (No.) | 0 | | | | |
| d | Number of dumpsites in which biominig has commenced (No.) | 0 | | | | |
| e | Time frame for clearing all dumpsites | Dec-22 | | | | |

| OA 606/2018 | | Arunachal P (Apr-Jun'21) |
|-------------|--|--------------------------|
| 7 | Other information | |
| a | Information regarding development of model towns/cities/villages | Not initiated |
| b | Creation of Environmental Cell | Not initiated |
| c | Standardization of rates for procurement of | Not initiated |

| | | OA 606/2018 | | | Assam (Apr-Jun'21) | |
|--------|--|---|-------------------------|------------|--------------------|-----------------------------------|
| Sl. No | Questions | Remarks | Remarks for Model Towns | | | |
| 1 | Number of ULBs | 96 | 9 | | | |
| 2 | Overall waste management status in the State. | | | | | |
| a | Quantity of MSW generated(TPD) | 1178 | 183 | | | |
| b | Quantity of MSW collected(TPD) | 1070 | 172 | | | |
| c | Quantity of MSW segregated & transported(TPD) | 472 | 79 | | | |
| d | Quantity of MSW processed(TPD) | 389 | 162 | | | |
| e | Quantity of MSW disposed in secured landfill site(TPD) | 0 | 0 | | | |
| f | Gap in Solid Waste Management Uts(TPD) {1(a)-1(d)-1(e)} | 790 | 21 | | | |
| g | Solid Waste Management Plan | As per SWM Plan of ULBs the gap will be eliminated in 2 years | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe | Existing for 9 Model Towns |
| a | ULBs in which door to door collection is implemented(No.) | 96 | 95 | 0 | Completed | 9 |
| b | ULBs in which segregation of waste is implemented(No.) | 68 | 95 | 27 | Dec,2021 | 9 |
| c | ULBs in which transportation of segregated waste is implemented(No.) | 68 | 95 | 27 | Dec,2021 | 9 |
| 4 | Waste Processing | | | | | |
| a | Material Recovery facilities | | | | | |
| (i) | Total Capacity(TPD) | 487 | 600 | 113 | GMC-31-12-22, REST | 140.3 |
| | | | | | ULBs-Dec,2021 | |
| (ii) | Number | 144 | 219 | 75 | June,2021 | 35 |
| (iii) | Number of ULBs covered | 79 | 95 | 16 | Dec,2021 | 9 |
| b | Recycling | | | | | |

| | | OA 606/2018 | | | Assam (Apr-Jun'21) | | |
|---|-------|------------------------|-------------------------|------------------------|--------------------|--|-------------------------|
| | (i) | Total Capacity(TPD) | 231 | 520 | 289 | GMC- 31-03-2021 RST | 53.5 |
| | | | | | | ULBs-Dec,2021 | |
| | (ii) | Number | 144 | 219 | 75 | June,2021 | 35 |
| | (iii) | Number of ULBs covered | 79 | 95 | 16 | Dec,2021 | 9 |
| c | | Composting | | | | | |
| | (i) | Total Capacity(TPD) | 553 | 1012 | 459 | GMC- Plant to produce Compost and RDF proposed in two phases each having capacity to treat 150 tpd of Solid waste. Tender for 1st | 303 |
| | | | | | | 12th July, 2021 | |
| | (ii) | Number | (a) Centralised=29 nos. | (a)Centralised=97 nos. | (a) 68 | Rest of the ULBsDec,2021 | (a)Centralised=24nos. |
| | | | (b) Household/ Backyard | (b) Household/Backyard | (b) 10879 | | (b) Household/ Backyard |
| | | | Composting = 59121 | Composting = 70000 | | | Composting = 5620 |
| | (iii) | Number of ULBs covered | 96 | 96 | 0 | | 9 |
| d | | Biomethanation | 1 | | | | |
| | (i) | Total Capacity(TPD) | 5.0 TPD | NIL | NIL | | Nil |
| | (ii) | Number | 1 | | | | Nil |
| | (iii) | Number of ULBs covered | 1 | | | | Nil |

| | | OA 606/2018 | | | Assam (Apr-Jun'21) | |
|---|--|--|---------|--------|--|--------|
| e | RDF | 0 | 2 | 2 | GMC- 2 plants of the capacity of 150 tpd planned | |
| | (i) Total Capacity(TPD) | Nil | 300 | 300 | | Nil |
| | (ii) Number | Nil | 2 | 2 | | Nil |
| | (iii) Number of ULBs covered | 1 | | | | Nil |
| f | Waste to Energy Plants | | | | | |
| | (i) Total Capacity(TPD) | 5 TPD | 0 | 0 | | Nil |
| | (ii) Number | 1 Chatribari | 0 | 0 | | Nil |
| | (iii) Number of ULBs covered | Nil | | | | Nil |
| 4 | Waste Diposal | | | | | |
| a | Landfill | | | | | |
| | (i) Total Capacity(T) | 1410360 | 2350600 | 940240 | Dec,2022 | 473457 |
| | (ii) Number | 83 | 95 | 12 | Dec,2022 | 9 |
| | (iii) Number of ULBs covered | 83 | 95 | 12 | Dec,2022 | 9 |
| 5 | Legacy Waste Management | | | | | |
| a | Number of dumpsites(No.) | 45 | | | | 8 |
| b | Quantity of Waste dumped at dumpsites(Tons) | 2307890 | | | | 299225 |
| c | Number of dumpsites cleared (No.) | Nil | | | | |
| d | Number of dumpsites in which bioming has commenced(No.) | 01. Bio-minig started w.e.f January 2021. 171000 ton bioremeded. AA received for undertaking bio-remediation of entire quantity. Tender prepared | | | | |
| e | Timeframe for clearing all dumpsites. | GMC- 01-01-2024 Rest of the ULBs-31st March,2022 | | | | |
| 6 | Other Information | | | | | |
| a | Information regarding development of Model Towns/ cities/ villages | Not Provided | | | | |
| b | whether model towns/cities/villages compliant with environment norms | Not Provided | | | | |

| | | OA 606/2018 | Assam (Apr-Jun'21) |
|---|--|---|---|
| c | | Creation of Environment cell | Related to Environment and forest Department, Govt. of Assam. |
| d | | Standardisation of rates for procurement of services/ equipment (to do away with tendering process) required for solid waste management | ULBs are instructed to procure services/items required for Solid Waste Management through GEM portal. |

| OA 606/2018 | | | | Bihar (Apr-Jun'21) | | |
|-------------|---|-----------------|---------------|-----------------------------------|------------------|--|
| Sl.no. | Questions | Remarks | | | | |
| 1 | Number of ULBs | 142 | | | | |
| 2 | Overall waste management status in States/Uts | | | | | |
| a | Quantity of MSW generated (TPD) | 2240.20 | | | | |
| b | Quantity of MSW collected (TPD) | 2240.20 | | | | |
| c | Quantity of MSW segregated & transported (TPD) | 2195.40 | | | | |
| d | Quantity of MSW processed (TPD) | 681 | | | | |
| e | Quantity of MSW disposed in secured landfill site (TPD) | 1559.2 | | | | |
| f | Gap in Solid Waste Management Uts (TPD) | 0 | | | | |
| 3 | Waste Collection | Existing | Traget | Gap | Timeframe | |
| a | ULBs in which waste door-to door collection is implemented (No.) | 142 | 142 | 0 | | |
| | ULBs in which waste segregation of waste is implemented (No.) | 142 | 142 | 0 (SS in 103 wards under process) | 31st Aug 2021 | |
| | ULBs in which transportation of segregated waste is implemented (No.) | 142 | 142 | 0 | | |
| 4 | Waste Processing | | | | | |
| a | Material Recovery Facilities | | | | | |
| | (i) Total Capacity (TPD) | | | | | |
| | (ii) Number | 81 | NA | NA | | |
| | (iii) Number of ULBs covered | 55 | 142 | 87 | | |
| b | Recycling | NA | | | | |
| | (i) Total Capacity (TPD) | | | | | |
| | (ii) Number | | | | | |
| | (iii) Number of ULBs covered | | | | | |
| c | Composting | | | | | |
| | (i) Total Capacity (TPD) | | | | | |

| OA 606/2018 | | | | | Bihar (Apr-Jun'21) |
|-------------|-------|--|--|-----|--------------------|
| | (ii) | Number | 130 | NA | NA |
| | (iii) | Number of ULBs covered | 118 | 142 | 24 |
| d | | Bio-methanation | | | |
| | (i) | Total Capacity (TPD) | | | |
| | (ii) | Number | 2 | 142 | 140 |
| | (iii) | Number of ULBs covered | | | |
| 5 | | Legacy Waste Management | | | |
| a | | Number of dumpsites (No.) | 130 | | |
| b | | Quantity of Waste dumped at dumpsites (Tons) | 3238.47 | | |
| c | | Number of dumpsites Cleared (No.) | NA | | |
| d | | Number of dumpsites in which biomining has commenced (No.) | NA | | |
| e | | Time Frame for Clearing all dumpsites | | | |
| 6 | | Other Information | | | |
| a | | Information regarding development of model towns/Cities/Villages | 6 Towns (Rajgir, Bodhgaya, Munger, Muzaffarpur, Supaul, Biharsharif) | | |
| b | | Whether model towns/Cities/Village/Compliant with environmental norms | Partially Completed | | |
| c | | Creation of Environmental Cell | Yes | | |
| d | | Standardization of rates for procurement of services/equipment (to do away with the tendering process) Required for solid waste management | NA | | |

| | | OA 606/2018 | | | | Chandigarh (Jan-March, 21) |
|------|---|-----------------|---------------|------------|------------------|----------------------------|
| S.N. | Questions | Remarks | | | | |
| 1 | Numbers of ULBs | 1 | | | | |
| 2 | Over all waste management status in Lakshadweep | | | | | |
| a | Quantity of MSW generated (TPD) | 512.6 | | | | |
| b | Quantity of MSW collected (TPD) | 512.6 | | | | |
| c | Quantity of MSW segregated & transported (TPD) | 512.6 | | | | |
| d | Quantity of MSW processed (TPD) | 104.5 | | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 442.3 | | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- I(d)- 1(e)] | No | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe | |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 1 | NP | No | NP | |
| b | ULBs in which segregation of waste is implemented (No.) | 1 | NP | No | NP | |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 1 | NP | No | NP | |
| 4 | Waste Processing | | | | | |
| a | <u>Material Recovery facilities</u> | | | | | |
| | (i) Total Capacity (TPD) | 75 | NP | NP | NP | |
| | (ii) Number | 4 | NP | NP | NP | |
| | (iii) Number of ULBs covered | 1 | NP | NP | NP | |
| b | <u>Recycling</u> | | | | | |
| | (i) Total Capacity (TPD) | NP | NP | NP | NA | |
| | (ii) Number | NP | NP | NP | NP | |
| | (iii) Number of ULBs covered | NP | NP | NP | NP | |
| c | <u>Composting</u> | | | | | |
| | (i) Total Capacity (TPD) | 300 | NP | NO | NA | |
| | (ii) Number | 1 | NP | NP | NP | |
| | (iii) Number of ULBs covered | 1 | NP | NP | NP | |
| d | <u>Biomethanation</u> | | | | | |
| | (i) Total Capacity (TPD) | 5 | NP | NP | NP | |
| | (ii) Number | 1 | NP | NP | NP | |
| | (iii) Number of ULBs covered | 1 | NP | NP | NP | |

| | | OA 606/2018 | | | | Chandigarh (Jan-March, 21) |
|--|-------|--|-----|----|----|----------------------------|
| e | | <u>RDF</u> | | | | |
| | (i) | Total Capacity (TPD) | 500 | NP | NP | NP |
| | (ii) | Number | 1 | NP | NP | NP |
| | (iii) | Number of ULBs covered | 1 | NP | NP | NP |
| f | | <u>Waste to Energy Plants</u> | | | | |
| | (i) | Total Capacity (TPD) | NP | NP | NP | NP |
| | (ii) | Number | NP | NP | NP | NP |
| | (iii) | Number of ULBs covered | NP | NP | NP | NP |
| 4 | | Waste Disposal | | | | |
| a | | <u>Landfill</u> | | | | |
| | (i) | Total Capacity (T) | NP | NP | NP | NP |
| | (ii) | Number | NP | NP | NP | NP |
| | (iii) | Number of ULBs covered | NP | NP | NP | NP |
| 5 | | Legacy Waste Waste management | | | | |
| a | | Number of dumpsites (No.) | NP | | | |
| b | | Quantity of Waste dumped at dumpsites (Tons) | NP | | | |
| c | | Number of dumpsites cleared (No. | NP | | | |
| d | | Number of dumpsites in which biomining has commenced (No.) | NP | | | |
| e | | Time frame for clearing all dumpsites | NP | | | |
| 6 | | Other Information | | | | |
| a | | Information regarding development of model towns/cities/villages | NP | | | |
| b | | Creation of Environmental cell | NP | | | |
| c | | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management | NP | | | |
| Note- NP-> Not provided, NA->Not Applicable | | | | | | |

| S.N. | Questions | Remarks | | | |
|------|--|---|---------------|------------|------------------|
| 1 | Numbers of ULBs | 166 | | | |
| 2 | Overall waste management status in States/UTs | | | | |
| a | Quantity of MSW generated (TPD) | 1650 | | | |
| b | Quantity of MSW collected (TPD) | 1650 | | | |
| c | Quantity of MSW segregated & transported (TPD) | 1650 | | | |
| d | Quantity of MSW processed (TPD) | 1650 | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 0 | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | 0 | | | |
| g | Solid Waste Management Plan | Yes, As per the approved State SWM Plan: Mission Clean City model (It is Ambikapur model which is a low cost, sustainable, decentralized model based on extensive segregation and recycling) in 164 ULBs has been completed. In the remaining 2 ULBs namely Raipur and Bilaspur, Integrated Solid Waste Management Model has been completed and commissioned. | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 166 | 166 | 0 | Completed |
| b | ULBs in which segregation of waste is implemented (No.) | 166 | 166 | 0 | Completed |
| c | ULBs in which transportation of segregated waste is implemented(No.) | 166 | 166 | 0 | Completed |
| 4 | Waste Processing | | | | |
| | Material Recovery facilities | | | | |
| (i) | Total Capacity (TPD) | 2100 | 2100 | 0 | Completed |

| | | | | | | |
|---|-------|-------------------------------|----------------------------|----------------------------|------------------------|-----------|
| a | (ii) | Number | 356-MCC 02-ISWM | 356-MCC 02-ISWM | 00- MCC 00-ISWM | Completed |
| | (iii) | Number of ULBs covered | 164-MCC 02-ISWM | 164-MCC 02-ISWM | 0-MCC 00-ISWM | Completed |
| b | | Recycling | Not Applicable | | | |
| | (i) | Total Capacity (TPD) | 0 | 0 | 0 | |
| | (ii) | Number | 0 | 0 | 0 | |
| | (iii) | Number of ULBs covered | 0 | 0 | 0 | |
| c | | Composting | | | | |
| | (i) | Total Capacity (TPD) | 2000 | 2000 | 0 | Completed |
| | (ii) | Number | 164-MCC 02-ISWM | 164-MCC 02-ISWM | 0-MCC 00-ISWM | Completed |
| | (iii) | Number of ULBs covered | 164-MCC 02-ISWM | 164-MCC 02-ISWM | 0-MCC 00-ISWM | Completed |
| d | | Biomethanation | Not Applicable | | | |
| | (i) | Total Capacity (TPD) | 0 | 0 | 0 | |
| | (ii) | Number | 0 | 0 | 0 | |
| | (iii) | Number of ULBs covered | 0 | 0 | 0 | |
| e | | RDF | | | | |
| | (i) | Total Capacity (TPD) | 100-Bilaspur 300-Raipur | 100-Bilaspur 300-Raipur | 0-Bilaspur 0-Raipur | Completed |
| | (ii) | Number | 2 | 2 | 0 | |
| | (iii) | Number of ULBs covered | 2 | 2 | 0 | |
| | | Waste to Energy Plants | Not Applicable | | | |

| | | OA 606/2018 | Chhattisgarh (Apr-Jun'21) | | | |
|----------|-------|--|-------------------------------------|--------------------------------------|--------------------------------------|--|
| f | (i) | Total Capacity (TPD) | 0 | 0 | 0 | |
| | (ii) | Number | 0 | 0 | 0 | |
| | (iii) | Number of ULBs covered | 0 | 0 | 0 | |
| 4 | | Waste Disposal | | | | |
| a | | Landfill | | | | In Raipur, Bilaspur- Landfill Cells will be constructed in phase wise manner |
| | (i) | Total Capacity (T) | 154680 T-Raipur 61000 T-Bilaspur | 544750 T-Raipur 244000 T-Bilaspur | 390070 T-Raipur 183000 T-Bilaspur | |
| | (ii) | Number | 02-Raipur 01-Bilaspur | 09-Raipur 04-Bilaspur | 07-Raipur 03-Bilaspur | |
| | (iii) | Number of ULBs covered | 2 | 2 | 0 | |
| | | Note: Mission Clean City (MCC) model in 164 ULBs Integrated Solid Waste Management (ISWM) Model in 02 ULBs namely Raipur and Bilaspur | | | | |
| 5 | | Legacy Waste Management | | | | |
| a | | Number of dumpsites (No.) | 8 | | | |
| b | | Quantity of Waste dumped at dumpsites (Tons) | Approx. 900000 | | | |
| c | | Number of dumpsites cleared (No.) | 160 | | | |
| d | | Number of dumpsites in which biomining has commenced (No.) | 8 | | | |
| e | | Time frame for clearing all dumpsites | 31.03.2023 | | | |
| 6 | | Other Information | | | | |

| | | |
|---|--|---|
| a | Information regarding development of model towns/cities/villages | <p>CG UAD has notified 03 Municipal Corporations (big cities), 25 towns and the same is also published on UAD website. The environmental norms and parameters in the context of Urban Local Bodies have been fixed for the development model cities in the State of Chhattisgarh. An orientation program was conducted on 10.07.2019 to explain the environmental parameters with the officials of model cities. Further, in the cities, field level inspection for the Garbage Free City (GFC) Certifications have been carried out by MoHUA's Third party empanelled agency and Ambikapur has been certified as 5-star ULB. Rajnandgaon and Jashpurnagar have been certified as 3-star ULBs. FSTP plants are constructed for the treatment of septage generated in these model cities and all 28 Model cities are ODF++ certified by MoHUA's. In all the 28 Model Cities management of Dairy waste is also being done by converting the waste into manure by vermicomposting method. Additionally, ULBs are developing proposals for the fulfilling of norm of model city and Department is mapping funding sources for the development of Model cities.</p> <p>Out of 28 Model Cities, 10 Cities namely Saja, Kasdol, Sirgitti, Durg, Aarang, Mahasamund, Mungeli, Akaltara, Kawardha, and Gobra-Nawapara have signed agreement with Cement Plant for utilization of SCF in cement kilns. Remaining 18 cities are in process of signing agreement.</p> |
| b | Creation of Environmental Cell | <p>CG UAD has setup a technical cell vide order dated 15.05.2019. The technical cell is providing technical assistance to ULBs for implementation of SWM Rules, 2016 as per the approved State SWM Plan and policy.</p> |

| | | | |
|---|--|--|---|
| c | | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management | To ease the procurement procedure, a standardized quality and specification is maintained throughout the State. State developed the SOPs specifying the specification for each item and infrastructure including to the detail which paint colour is to be used. Moreover, for huge procurement of Tricycle and Dustbin State level empanelment of Vendors was done and rates were finalized. Also, for implementation of the project the engineers were hired in the form of PIU at State level. For procurement of usable items, State level directions to procure from GEM portal have been given for standard practice. |
|---|--|--|---|

| OA 606/2018 | | | | | Delhi (Jul-Sep, 21) |
|-------------|---|-----------------|---------------|------------|--|
| S.N. | Questions | Remarks | | | |
| 1 | Numbers of ULBs | 5 | | | |
| 2 | Over all waste management status in Delhi | | | | |
| a | Quantity of MSW generated (TPD) | 11038.335 | | | |
| b | Quantity of MSW collected (TPD) | 11038.335 | | | |
| c | Quantity of MSW segregated & transported (TPD) | 3643.335 | | | |
| d | Quantity of MSW processed (TPD) | 5262.335 | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 400 | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- l(d)- 1(e)] | 5776 | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 5 | 5 | 0 | |
| b | ULBs in which segregation of waste is implemented (No.) | 5 | 5 | 0 | North DMC - 31.12.2021 SDMC- 30.09.2022 EDMC- 31.03.2022 DCB-31.12.2021 |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 5 | 5 | 0 | North DMC-31.12.2022 EDMC-31.03.2022 |
| 4 | Waste Processing | | | | |
| a | <u>Material Recovery facilities</u> | | | | |
| (i) | Total Capacity (TPD) | 257 | - | - | - |
| (ii) | Number | 111 | - | - | - |
| (iii) | Number of ULBs covered | 5 | - | - | - |
| b | <u>Recycling</u> | | | | |
| (i) | Total Capacity (TPD) | 469 | - | - | - |
| (ii) | Number | 25 | - | - | - |
| (iii) | Number of ULBs covered | 4 | - | - | - |

| OA 606/2018 | | | | | Delhi (Jul-Sep, 21) | |
|-------------|-------------------------------|------------------------|-------------------------|-----------------------------|---------------------|---|
| c | <u>Composting</u> | | | | | |
| | (i) | Total Capacity (TPD) | 1496.315 | 2000 | 975 | North DMC- 31.12.2022 |
| | (ii) | Number | 708 | 1000 | 525 | North DMC- 31.12.2022 |
| | (iii) | Number of ULBs covered | 5 | 1 | 4 | - |
| d | <u>Biomethanation</u> | | | | | |
| | (i) | Total Capacity (TPD) | 47.45 | 20 | 10 | North DMC- 31.12.2021 |
| | (ii) | Number | 14 | 4 | 2 | North DMC- 31.12.2021 |
| | (iii) | Number of ULBs covered | 5 | 1 | 4 | - |
| e | <u>RDF</u> | | | | | |
| | (i) | Total Capacity (TPD) | - | - | - | - |
| | (ii) | Number | - | - | - | - |
| | (iii) | Number of ULBs covered | - | - | - | - |
| f | <u>Waste to Energy Plants</u> | | | | | |
| | (i) | Total Capacity (TPD) | 4550 | 8550 | 4000 | North DMC- 31.12.2023 SDMC- 30.06.2022 EDMC- 30.09.2022 |
| | (ii) | Number | 3 | 6 | 3 | North DMC- 31.12.2023 SDMC- 30.06.2022 EDMC- 30.09.2022 |
| | (iii) | Number of ULBs covered | 5 | 5 | 0 | North DMC- 31.12.2023 SDMC- 30.06.2022 EDMC- 30.09.2022 |
| 5 | Waste Disposal | | | | | |
| a | <u>Landfill</u> | | | | | |
| | (i) | Total Capacity (T) | 3000000 (SLF at Bawana) | SLF at Tehkhand is proposed | | SDMC-31.12..2022 |
| | (ii) | Number | 1 | 2 | 1 | SDMC-31.12..2022 |

| OA 606/2018 | | | Delhi (Jul-Sep, 21) | | | |
|-------------|--|--|---------------------|---|---|--|
| (iii) | Number of ULBs covered | 1 | 4 | 3 | - | |
| 6 | Legacy Waste Waste management | | | | | |
| a | Number of dumpsites (No.) | 3 | | | | |
| b | Quantity of Waste dumped at dumpsites (Tons) | 28000000 (As in July, 2019) | | | | |
| c | Number of dumpsites cleared (No. | 0 | | | | |
| d | Number of dumpsites in which biomining has commenced (No.) | 3 | | | | |
| e | Time frame for clearing all dumpsites | Noth DMC- 31.09.2022 South DMC- 31.03.2023 East DMC- 31.12.2024 | | | | |
| 7 | Other Information | | | | | |
| a | Information regarding development of model towns/cities/villages | New Delhi Municipal Council (NDMC) Area | | | | |
| b | Creation of Environmental cell | Under Process | | | | |
| c | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management | - | | | | |

Note- NP-> Not provided

| OA 606/2018 | | | | Goa (Jan-March'21) | | |
|-------------|---|---|------------------------------------|--------------------|--------------------|--|
| S.No. | Questions | | | | | |
| 1 | Numbers of Urban Local Bodies (ULBs) / Rural Local Bodies (RLBs) | 14 / 191 | | | | |
| 2 | Over all waste management status in States /Uts' (ULB / RLB) | | | | | |
| a | Quantity of MSW Generated (TPD) - ULB / RLB | 226.67 / 317 (TPD) | | | | |
| b | Quantity of MSW collected (TPD) - ULB / RLB | 218.67 / 258 (TPD) | | | | |
| c | Quantity of MSW segregated & transported (TPD) - ULB / RLB | 218.67 / 258 (TPD) | | | | |
| d | Quantity of MSW processed (TPD) - ULB / RLB | 196.67 / 258 (TPD) | | | | |
| e | Quantity of MSW disposed in secured landfill site (TPD) - ULB / RLB | NIL | | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)-1(d)-1(e)] | 30 (TPD) / 59 (TPD) | | | | |
| g | Solid Waste Management Plan (ULBs' / RLBs') | Solid Waste Management Plan is enclosed at Annexure - 'A' / All 191 Village Panchayats (VPs') Prepared Plan and implementation is in progress | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe | |
| a | ULBs / RLBs in which waste door-to-door collection is implemented (No.) | 14 / 191 VPs | 14 / 191 VPs | Nil | Not Applicable | |
| b | ULBs / RLBs in which segregation of waste is implemented (No.) | 14 / 191 VPs | 14 / 191 VPs | Nil | Not Applicable | |
| c | ULBs / RLBs in which transportation of segregated waste is implemented (No.) | 14 / 191 VPs | 14 / 191 VPs | Nil | Not Applicable | |
| 4 | Waste Processing | | | | | |
| a | <u>Material Recovery facilities</u> | | In case of ULBs', Only upgradation | 110 VPs' | 31st December 2021 | |
| i | Total Capacity (TPD) | 105.56 / 120 (TPD) | | | 31st December 2021 | |
| ii | Number | 17 units / 81 | All ULB's / RLBs' | 110 VPs' | 31st December 2021 | |
| iii | Number of ULBs / RLBs covered | 14 / 81 | All ULB's / RLBs' | 110 VPs' | 31st December 2021 | |
| b | <u>Recycling</u> | | | | | |
| i | Total Capacity (TPD) | 25.21 / N.A. | | | | |

| OA 606/2018 | | | | | Goa (Jan-March'21) | |
|-------------|-----|---|---|-----|--------------------|-----|
| | ii | Number | 06 / N.A. | | | |
| | iii | Number of ULBs / RLBs covered | 06 / N.A. | | | |
| c | | <u>Composting</u> | | | | |
| | i | Total Capacity (TPD) | 224.94 / 30 (TPD) | | | |
| | ii | Number | 31 units / 52 | | | |
| | iii | Number of ULBs / RLBs covered | 14 / 52 | | | |
| d | | <u>Biomethanation</u> | In case of ULB's, the work under process and timelines are referred at Annexure - B | | | |
| | i | Total Capacity (TPD) | 69.20 (TPD) / Nil | | | |
| | ii | Number | 07 units / Nil | | | |
| | iii | Number of ULBs / RLB's covered | 02 / Nil | | | |
| e | | <u>RDF</u> | | | | |
| | i | Total Capacity (TPD) | 47.145 / Nil | Nil | Nil | Nil |
| | ii | Number | 10 units / Nil | Nil | Nil | Nil |
| | iii | Number of ULBs / RLBs' covered | 09 / Nil | Nil | Nil | Nil |
| f | | <u>Waste to Energy Plants</u> | | | | |
| | i | Total Capacity (TPD) | 5.5 / Nil | Nil | Nil | Nil |
| | ii | Number | 03/Nil | Nil | Nil | Nil |
| | iii | Number of ULBs / RLBs' covered | 02 / Nil | Nil | Nil | Nil |
| 4 | | <u>Waste Disposal</u> | | | | |
| a | | <u>Landfill</u> | | | | |
| | i | Total Capacity (TPD) | 19300 cubic meters / 36500 Tonnes | Nil | Nil | Nil |
| | ii | Number | 04 nos. / 1 No. | Nil | Nil | Nil |
| | iii | Number of ULBs covered | 04 & 29 | Nil | Nil | Nil |
| 5 | | Legacy Waste Waste management (State-wise) Information as submitted by the Goa Waste | | | | |
| a | | Number of dumpsites (No.) | 11 | 0 | NA | |
| b | | Quantity of Waste dumped at dumpsites (Tons) | approx 4.7 lakh m3 | 0 | NA | |

| OA 606/2018 | | | | | Goa (Jan-March'21) |
|-------------|--|---|---|----------|--------------------|
| c | | Number of dumpsites cleared (No.) | 2 | Nil / 11 | NA |
| d | | Number of dumpsites in which biomining has commenced (No.) | 3 | Nil / 11 | NA |
| e | | Time frame for clearing all dumpsites | 2024 | 2024 | NA |
| 6 | | Other Information | | | |
| a | | Information regarding development of model towns/cities/villages | In case of Urban Local Bodies, enclosed as Annexure - C / In case of Village Panchayats, enclosed as Annexure - A | | |
| b | | Creation of Environmental cell | All the ULBs' have Environmental Squads to impose fines against non-compliances. | | |
| c | | Standardization of rates for procurement of services/equipment (to do away with the tendering | Most of the ULBs' are following Government Scheduel of Rates for procurement of services /equipments | | |

| OA 606/2018 | | | | Gujarat (Jan-March, 21) | | |
|-------------|---|----------|--------|-------------------------|-----------|--|
| S.No. | Questions | Remarks | | | | |
| 1 | Numbers of Urban Local Bodies (ULBs) / Rural Local Bodies (RLBs) | 164 | | | | |
| 2 | Over all waste management status in States /Uts' (ULB / RLB) | | | | | |
| a | Quantity of MSW Generated (TPD) - ULB / RLB | 9567 | | | | |
| b | Quantity of MSW collected (TPD) - ULB / RLB | 9567 | | | | |
| c | Quantity of MSW segregated & transported (TPD) - ULB / RLB | 8610.3 | | | | |
| d | Quantity of MSW processed (TPD) - ULB / RLB | 8514.63 | | | | |
| e | Quantity of MSW disposed in secured landfill site (TPD) - ULB / RLB | 1052.37 | | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)-1(e)] | 0 | | | | |
| g | Solid Waste Management Plan (ULBs' / RLBs') | | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe | |
| a | ULBs / RLBs in which waste door-to-door collection is implemented (No.) | 164 | 164 | 0 | | |
| b | ULBs / RLBs in which segregation of waste is implemented (No.) | 148 | 164 | 16 | | |
| c | ULBs / RLBs in which transportation of segregated waste is implemented (No.) | 148 | 164 | 16 | | |
| 4 | Waste Processing | | | | | |
| a | <u>Material Recovery facilities</u> | | | | | |
| i | Total Capacity (TPD) | 3901.5 | | | | |
| ii | Number | 203 | | | | |
| iii | Number of ULBs / RLBs covered | 160 | | | | |
| b | <u>Recycling</u> | | | | | |
| i | Total Capacity (TPD) | | | | | |

| OA 606/2018 | | | | Gujarat (Jan-March, 21) | |
|-------------|-----|--|--------------|-------------------------|------------------|
| | ii | Number | | | |
| | iii | Number of ULBs / RLBs covered | | | |
| c | | <u>Composting</u> | | | |
| | i | Total Capacity (TPD) | 6106.59 | | |
| | ii | Number | 593 | | |
| | iii | Number of ULBs / RLBs covered | 150 | | |
| d | | <u>Biomethanation</u> | | | |
| | i | Total Capacity (TPD) | 148.3 | | |
| | ii | Number | 34 | | |
| | iii | Number of ULBs / RLB's covered | 7 | | |
| e | | <u>RDF</u> | | | |
| | i | Total Capacity (TPD) | 1020 | | |
| | ii | Number | 5 | | |
| | iii | Number of ULBs / RLBs' covered | 5 | | |
| f | | Waste to Energy Plants | | | |
| | i | Total Capacity (TPD) | 5500 | | |
| | ii | Number | 7 | | |
| | iii | Number of ULBs / RLBs' covered | 6 | | Work in progress |
| 4 | | Waste Disposal | | | |
| a | | <u>Landfill</u> | | | |
| | i | Total Capacity (TPD) | 3660319 | | |
| | ii | Number | 11 | | |
| | iii | Number of ULBs covered | 39 | | |
| 5 | | Legacy Waste Waste management (State-wise) Information as submitted by the Goa Waste Management Corporation | | | |
| a | | Number of dumpsites (No.) | 164 | | |
| b | | Quantity of Waste dumped at dumpsites (Tons) | 101.18 lakhs | | |

| OA 606/2018 | | | Gujarat (Jan-March, 21) |
|-------------|--|--|-----------------------------|
| c | | Number of dumpsites cleared (No.) | 16 |
| d | | Number of dumpsites in which biomining has commenced (No.) | 2 |
| e | | Time frame for clearing all dumpsites | MC-15months, NP-09Months |
| 6 | | Other Information | |
| a | | Information regarding development of model towns/cities/villages | Annexure-I |
| b | | Creation of Environmental cell | NA |
| c | | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management | Not Provided |

| OA 606/2018 | | | | | | Haryana (Jan-March, 21) | |
|-------------|---|---|---------------------------------|--|--|-------------------------|--|
| S.N. | Questions | Remarks | | | | | |
| 1 | Numbers of ULBs | 89 | | | | | |
| 2 | Over all waste management status in States/UTs | | | | | | |
| a | Quantity of MSW generated (TPD) | 5523 | | | | | |
| b | Quantity of MSW collected (TPD) | 5287 (Approx.) | | | | | |
| c | Quantity of MSW segregated & transported (TPD) | 3882 (Approx.) | | | | | |
| d | Quantity of MSW processed (TPD) | 2696 (Approx.) | | | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 5 LandFill Sites were developed in 2010 during the construction of solid waste processing plants at Rohtak, Karnal, Ambala, Yamuna nagar and Sirsa. However, 4 Landfill sites were filled with mixed waste. Presently, the site at Rohtak is being filled with inert waste. The Quantity of waste disposed in Rohtak Landfill site is approximately 30 TPD. | | | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)-I(d)- 1(e)] | 2797 | | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe | | |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 87 | 89 | Out of 89 ULBs, area coverage is less than 100% in 05 ULBs. Door-to-Door collection is not started in Kundli & Manesar as both are newly constituted committees. | 100% Door to Door Collection of waste is expected to be completed by 30-06-2021 | | |
| b | ULBs in which segregation of waste is implemented (No.) | 85 | 89 | 04 ULBs have not initiated segregation of waste and the remaining ULBs where segregation has been strated, have not achieved 100% source segregation yet. | 100% Segregation of Waste is expected to be completed by 30-09-2021 | | |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 86 | 89 | 03 ULBs have not started transportation of segregated waste due to non compartmentalized vehicles. Also, 77 ULBs have 100% compartmentalized vehicles and 09 ULBs have not achieved 100% compartmentalization of Vehicles. | 100% Compartmentalization of vehiclesin remaining ULBs is expected to be completed by 30-09-2021 | | |
| 4 | Waste Processing | | | | | | |
| a | Material Recovery facilities | Existing | Target | Gap | Timeframe | | |
| | (i) Total Capacity (TPD) | 2156 (Approx.) | 2465 (Approx.) | 309 | 30.09.2021 | | |
| | (ii) Number | 441 | 468 | 27 | 30.09.2021 | | |
| | (iii) Number of ULBs covered | 62 | 89 | 27 | 30.09.2021 | | |
| b | Recycling | Existing | Target | Gap | Timeframe | | |
| | (i) Total Capacity (TPD) | 87.3 | | | | | |
| | (ii) Number | 48 | | | | | |
| | (iii) Number of ULBs covered | 77 | 89 | 11 | 30.09.2021 | | |
| c | Composting | Existing | Target | Gap | Timeframe | | |
| | (i) Total Capacity (TPD) | Plant Capacity- 350 TPD Honey Comb Composting pits capacity- Approx 3473 TPD | 4687 | 864 | 30.09.2021 | | |
| | (ii) Number | 3 plants + 2682 Honey comb composting pits | 3300 honey comb composting pits | 618 | 30.09.2021 | | |
| | (iii) Number of ULBs covered | 76 | 89 | 13 | 30.09.2021 | | |
| d | Biomethanation | Existing | Target | Gap | Timeframe | | |
| | (i) Total Capacity (TPD) | 41 TPD | Na | Na | Na | | |
| | (ii) Number | 4 | Na | Na | Na | | |
| | (iii) Number of ULBs covered | 4 | Na | Na | Na | | |

| OA 606/2018 | | | | | | | | Haryana (Jan-March, 21) | |
|-----------------------|--|---|-------------------------------|------------------------------|-----------------------------|---------------------------|---------------------------------|---|--|
| e | RDF | Existing | | Target | | Gap | | Timeframe | |
| | (i) Total Capacity (TPD) | 1360 | | 1616 | | 256 | | 30.09.2021 | |
| | (ii) Number | 3 plants+ 441 MRF centers | | 468 MRF Centers | | 27 | | 30.09.2021 | |
| | (iii) Number of ULBs covered | 62 | | 89 | | 27 | | 30.09.2021 | |
| f | Waste to Energy Plants | Existing | | Target | | Gap | | Timeframe | |
| | (i) Total Capacity (TPD) | 3000 (One Under construction (sonapat-Panipat) + One yet to be started (Gurugram-Faridabad) | | 3000 | | 3000 | | 700 TPD (Sonepat-Panipat) plant will be started processing from July 2021 and construction of 2300 TPD (Gurugram-Faridabad) Plant for processing will start by 31.12.2021 | |
| | (ii) Number | 2 | | 2 | | 2 | | 31.12.2022 | |
| | (iii) Number of ULBs covered | 6 | | 6 | | 6 | | 31.12.2022 | |
| Waste Disposal | | | | | | | | | |
| 4 | Landfill | Existing (For one year) | Existing (For one day) | Target (For one year) | Target (For one day) | Gap (For one year) | Gap (Target for one day) | Timeframe | |
| a | (i) Total Capacity (T) | 42705 | 117 | 356021 | 975.4 | 313316 | 858.4 | 31.12.2022 | |
| | (ii) Number | 5 | 5 | 88 | 88 | NA | NA | 31.12.2022 | |
| | (iii) Number of ULBs covered | 5 | 5 | 88 | 88 | NA | NA | 31.12.2022 | |
| 5 | Legacy Waste Waste management | | | | | | | | |
| a | Number of dumpsites (No.) | 83 | | | | | | | |
| b | Quantity of Waste dumped at dumpsites (Tons) | 71.68 lakhs | | | | | | | |
| c | Number of dumpsites cleared (No.) | 0 | | | | | | | |
| d | Number of dumpsites in which biomining has commenced (No.) | Work has been started in 16 ULBs. Also, work order have been issued in 13 more ULBs. These ULBs have approximate 67.64 lakhs Ton legacy waste. Total 9.61 Lakh MT legacy Waste has been processed upto 31.03.2021 | | | | | | | |
| e | Time frame for clearing all dumpsites | 31.12.2021 | | | | | | | |
| 6 | Other Information | | | | | | | | |
| a | Information regarding development of model towns/cities/villages | Status of 07 Model Towns is provided in Annexure-I | | | | | | | |
| b | Whether Model towns/cities/villages complaint with environmental norms | No, compliance of model cities notified by ULBD w.r.t. parameter/indicator is enclosed as Annexure-I | | | | | | | |
| c | Creation of Environmental cell | Created vide order no. 16/6/2020-3 Env. dated 20.07.2020 | | | | | | | |
| d | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management | Govt. of India has already Standardized the rate for the procurement of equipments required for solid waste management through online portal GeM. Government of Haryana also adopting the same. | | | | | | | |

| OA 606/2018 | | | | Himachal Pradesh (Jan-March'21) | | |
|-------------|---|----------|--------|---------------------------------|-----------|--|
| S.No. | Questions | Remarks | | | | |
| 1 | Numbers of Urban Local Bodies (ULBs) / Rural Local Bodies (RLBs) | 54 | | | | |
| 2 | Over all waste management status in States /Uts' (ULB / RLB) | | | | | |
| a | Quantity of MSW Generated (TPD) - ULB / RLB | 370 | | | | |
| b | Quantity of MSW collected (TPD) - ULB / RLB | 370 | | | | |
| c | Quantity of MSW segregated & transported (TPD) - ULB / RLB | 370 | | | | |
| d | Quantity of MSW processed (TPD) - ULB / RLB | 370 | | | | |
| e | Quantity of MSW disposed in secured landfill site (TPD) - ULB / RLB | 0 | | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)-1(d)-1(e)] | 0 | | | | |
| g | Solid Waste Management Plan (ULBs' / RLBs') | | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe | |
| a | ULBs / RLBs in which waste door-to-door collection is implemented (No.) | 54 | 61 | 7 | Dec, 2021 | |
| b | ULBs / RLBs in which segregation of waste is implemented (No.) | 54 | 61 | 7 | Dec, 2022 | |
| c | ULBs / RLBs in which transportation of segregated waste is implemented (No.) | 54 | 61 | 7 | Dec, 2023 | |
| 4 | Waste Processing | | | | | |
| a | <u>Material Recovery facilities</u> | | | | | |
| i | Total Capacity (TPD) | 200 | 200 | 0 | | |

| OA 606/2018 | | | | Himachal Pradesh (Jan-March'21) | | |
|-------------|-----|--------------------------------|---|---------------------------------|-----|---|
| | ii | Number | 46 (rest 08 ULBs have developed temp. MRF on site for dry waste management) | 54 | 0 | |
| | iii | Number of ULBs / RLBs covered | 54(-do-) | 54 | 0 | |
| b | | <u>Recycling</u> | - | - | - | - |
| | i | Total Capacity (TPD) | - | - | - | - |
| | ii | Number | - | - | - | - |
| | iii | Number of ULBs / RLBs covered | - | - | - | - |
| c | | <u>Composting</u> | | | | |
| | i | Total Capacity (TPD) | 250 | 250 | 0 | |
| | ii | Number | 48 | 55 | 7 | |
| | iii | Number of ULBs / RLBs covered | 48 | 55 | 7 | |
| d | | <u>Biomethanation</u> | | | | |
| | i | Total Capacity (TPD) | - | - | - | - |
| | ii | Number | - | - | - | - |
| | iii | Number of ULBs / RLB's covered | - | - | - | - |
| e | | <u>RDF</u> | | | | |
| | i | Total Capacity (TPD) | - | - | - | - |
| | ii | Number | - | - | - | - |
| | iii | Number of ULBs / RLBs' covered | - | - | - | - |
| f | | <u>Waste to Energy Plants</u> | | | | |
| | i | Total Capacity (TPD) | 2.75MW | - | Nil | - |
| | ii | Number | 2 | 2 | 0 | - |
| | iii | Number of ULBs / RLBs' covered | 2 | 2 | 0 | - |
| 4 | | <u>Waste Disposal</u> | | | | |
| a | | <u>Landfill</u> | | | | |
| | i | Total Capacity (TPD) | - | - | - | - |
| | ii | Number | - | - | - | - |

| OA 606/2018 | | | Himachal Pradesh (Jan-March'21) | | | |
|-------------|-----|---|---|---|---|---|
| | iii | Number of ULBs covered | - | - | - | - |
| 5 | | Legacy Waste Waste management (State-wise) Information as submitted by the Goa Waste | | | | |
| a | | Number of dumpsites (No.) | 27 | | | |
| b | | Quantity of Waste dumped at dumpsites (Tons) | 2.52 lacs | | | |
| c | | Number of dumpsites cleared (No.) | 17 | | | |
| d | | Number of dumpsites in which biomining has commenced (No.) | 10 | | | |
| e | | Time frame for clearing all dumpsites | Dec, 2022 | | | |
| 6 | | Other Information | | | | |
| a | | Information regarding development of model towns/cities/villages | 6 towns nominated for developing as model cities vide notification No. UD-E(3)-8/2017-1 dated 26.03.2019 | | | |
| b | | Creation of Environmental cell | Constituted vide Notification No. STE-E(3)-16/2019 dated 19.02.2020 | | | |
| c | | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management | 47 Baling machines, 10 Trommel machines procured by State through GeM portal. Further, rate contract for purchase of composting microbes also done centralized by DUD. 5 Nos. of organic waste recyclers being procured through GeM. Centralized Legacy waste tender being done from DUD. | | | |

| OA 606/2018 | | | | J&K (Apr-Jun'21) | |
|---|----------------------|--|--|---|---|
| Questions | | Remarks | | | |
| Numbers of ULBs | | 78 | | | |
| Over all waste management status in States/UTs | | | | | |
| Quantity of MSW generated (TPD) | | 1389.1 | | | |
| Quantity of MSW collected (TPD) | | 1303.52 | | | |
| Quantity of MSW segregated & transported (TPD) | | 276 | | | |
| Quantity of MSW processed (TPD) | | 244 | | | |
| Quantity of MSW disposed in secured land fill site (TPD) | | 923.7 | | | |
| Gap in Solid Waste Management UTs (TPD) [1(a)- I(d)- 1(e)] | | 221.4 | | | |
| Solid Waste Management Plan | | Furnished | | | |
| Waste Collection | | Existing | Target | Gap | Timeframe |
| ULBs in which waste door-to-door collection is implemented(No.) | | JMC- 100% SMC - 85% DULBJ - 405 DULBK - 36 | JMC- 100% SMC - 100% DULBJ - 465 DULBK - 40 | JMC- 60% SMC - 80% DULBJ - 364 DULBK - 38 | JMC - 0 SMC - Dec, 2021 DULBJ - 30.06.2021 DULBK - July, 2021 |
| ULBs in which segregation of waste is implemented (No.) | | JMC - 40% SMC - 8 wards DULBJ - 101 DULBK - 2 | JMC - 100% SMC - 74 wards DULBJ - 465 DULBK - 40 | JMC - 60% SMC - 80% DULBJ - 364 DULBK - 38 | JMC - 5 months SMC - Dec 2021 DULBJ - 31-10-2021 DULBK - Oct-21 |
| ULBs in which transportation of segregated waste is implemented (No.) | | JMC - 40% SMC - 8 wards DULBJ - 101 DULBK - 2 | JMC - 100% SMC - 74 wards DULBJ - 465 DULBK - 40 | JMC - 60% SMC - 80% DULBJ - 364 DULBK - 38 | JMC - 5 months SMC - Dec 2021 DULBJ - 31-10-2021 DULBK - Oct-21 |
| Waste Processing | | | | | |
| Material Recovery facilities | | | | | |
| (i) | Total Capacity (TPD) | JMC - 10 SMC - 2 DULBJ - 30 DULBK - 0 | JMC - 130 SMC - 50 DULBJ - 138 DULBK - 20 | JMC - 120 SMC - 48 DULBJ - 108 DULBK - 20 | JMC - 18 months SMC - June 2021 DULBJ - 31.10.2021 DULBK - 09 months |
| (ii) | Number | JMC - 2 SMC - 1 DULBJ - 5 DULBK - 0 | JMC - 4 SMC - DULBJ - 36 DULBK - 36 | JMC - 2 SMC - DULBJ - 3 DULBK - 36 | JMC - 18 months SMC - DULBJ - 31.10.2021 DULBK - 09 months |

| OA 606/2018 | | | | J&K (Apr-Jun'21) | |
|---------------------------------------|------------------------|---|--|--|---|
| (iii) | Number of ULBs covered | JMC - 1 SMC - DULBJ - 5 DULBK - 0 | JMC - 1 SMC - DULBJ - 36 DULBK - 40 | JMC - 0 SMC - DULBJ - 31 DULBK - 40 | JMC - SMC - DULBJ - 31.10.2021 DULBK - 09 months |
| <u>Plastic Waste Recycling</u> | | | | | |
| (i) | Total Capacity (TPD) | JMC - N/A SMC - DULBJ - 12 DULBK - Nil | JMC - N/A SMC - DULBJ - 40 DULBK - | JMC - N/A SMC - DULBJ - 12.5 DULBK - | JMC - N/A SMC - DULBJ - 31.10.2021 DULBK - |
| (ii) | Number | JMC - N/A SMC - DULBJ - DULBK - Nil | | | |
| (iii) | Number of ULBs covered | JMC - N/A SMC - DULBJ - 10 DULBK - Nil | JMC - SMC - DULBJ - 36 DULBK - Nil | JMC - SMC - DULBJ - 26 DULBK - | DULBJ - 31.10.2021 |
| <u>Composting</u> | | | | | |
| (i) | Total Capacity (TPD) | JMC - 0 SMC - 2 DULB - 15 DULBK - 2 | JMC - 80 SMC - DULBJ - 120 DULBK - 50 | JMC - 80 SMC - DULBJ - 105 DULBK - 48 | JMC - 18 months SMC - DULBJ - 31.10.2021 DULBK - 09 months |
| (ii) | Number | JMC - SMC - DULBJ - 05 DULBK - 02 | JMC - 2 SMC - DULBJ - 36 DULBK - | JMC - 2 SMC - DULBJ - 31 DULBK - | JMC - 18 months SMC - DULBJ - 31.10.2021 DULBK - |
| (iii) | Number of ULBs covered | JMC - 1 SMC - 01 DULBJ - 05 DULBK - 02 | JMC - 1 SMC - DULBJ - 36 DULBK - 40 | JMC - 0 SMC - DULBJ - 31 DULBK - 38 | JMC - SMC - DULBJ - 31-10-2021 DULBK - 09 months |
| <u>Biomethanation</u> | | | | | |
| (i) | Total Capacity (TPD) | JMC - 0 SMC - DULBJ - DULBK - | JMC - 200 SMC - DULBJ - DULBK - | JMC - 200 SMC - DULBJ - DULBK - | JMC - 18 months SMC - DULBJ - DULBK - |

| OA 606/2018 | | | | | J&K (Apr-Jun'21) |
|-------------------------------|------------------------|---|---|---|--|
| (ii) | Number | JMC - 0 SMC - DULBJ - DULBK - | JMC - 2 SMC - DULBJ - DULBK - | JMC - 2 SMC - DULBJ - DULBK - | JMC - 18 months SMC - DULBJ - DULBK - |
| (iii) | Number of ULBs covered | JMC - 1 SMC - DULBJ - DULBK - Nil | JMC - 1 SMC - DULBJ - DULBK - 10 | JMC - 0 SMC - DULBJ - DULBK - 10 | JMC - SMC - DULBJ - DULBK - 12 months |
| RDF | | | | | |
| (i) | Total Capacity (TPD) | JMC - NA SMC - DULBJ - DULBK - | JMC - SMC - DULBJ - DULBK - | JMC - SMC - DULBJ - DULBK - | JMC - SMC - DULBJ - DULBK - |
| (ii) | Number | JMC - NA SMC - DULBJ - DULBK - | JMC - SMC - DULBJ - DULBK - | JMC - SMC - DULBJ - DULBK - | JMC - SMC - DULBJ - DULBK - |
| (iii) | Number of ULBs covered | JMC - NA SMC - DULBJ - DULBK - | JMC - SMC - DULBJ - DULBK - | JMC - SMC - DULBJ - DULBK - | JMC - SMC - DULBJ - DULBK - |
| Waste to Energy Plants | | | | | |
| (i) | Total Capacity (TPD) | JMC - NA SMC - LOI issued for setting up of 500-125 TPD waste to energy plant capable of generating 5 MW electricity DULBJ - DULBK - Nil | | | SMC - 2022 ending |
| (ii) | Number | JMC - N/A SMC - 1 DULBJ - DULBK - | | | |

| OA 606/2018 | | | | J&K (Apr-Jun'21) | |
|--------------------------------------|--|---|---|---|---|
| (iii) | Number of ULBs covered | JMC - N/A SMC - DULBJ - DULBK - | | | |
| Waste Disposal | | | | | |
| Landfill | | | | | |
| (i) | Total Capacity (T) | JMC - SMC - 450 DULBJ - 28 DULBK - 308 | JMC - SMC - 450 DULBJ - 56 DULBK - | JMC - SMC - DULBJ - 28 DULBK - | JMC - SMC - DULBJ - 31.10.2021 DULBK - |
| (ii) | Number | JMC - no landfill. Waste generated wihin JMC is dumped in dumping ground SMC - 01 DULBJ - 5 DULBK - 40 | SMC - DULBJ - 36 DULBK - | SMC - DULBJ - 31 DULBK - | SMC - DULBJ - 31.10.2021 DULBK - |
| (iii) | Number of ULBs covered | JMC SMC - DULBJ - 5 DULBK - 40 | JMC SMC - DULBJ - 36 DULBK - | JMC SMC - DULBJ - 31 DULBK - | JMC SMC - DULBJ - 31.10.2021 DULBK - |
| Legacy Waste Waste management | | | | | |
| | Number of dumpsites (No.) | JMC- 02 SMC - 01 DULBJ - 15 DULBK - 08 | | | |
| | Quantity of Waste dumped at dumpsites (M.Tons) | JMC - 48700 SMC - 110 Lac MT DULBJ - 108790 MT DULBK - 123000 MT | | | |

| OA 606/2018 | | J&K (Apr-Jun'21) |
|---|--|------------------|
| Number of dumpsites cleared (No.) | JMC - 0 SMC - under consideration DULBJ - 0 DULBK - Nil | |
| Number of dumpsites in which biomining has commenced (No.) | JMC - 01 (Bioremediation on 1 dumpsite is going on and approx 560,000 MT waste processed.) SMC - DULBJ - Nil DULBK - Nil | |
| Time frame for clearing all dumpsites | JMC - 24 months SMC - Dec, 2022 DULBJ - Dec'22 DULBK - 24 months | |
| Other Information | | |
| Information regarding development of model towns/cities/villages | JMC - SMC - DULBJ - DULBK - 01 (Pahalgam) | |
| Creation of Environmental cell | JMC - SMC - Done DULBJ - DULBK - Yes | |
| Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management. | JMC - SMC - Procurement of SMW equipment/vehicles etc on GEM portal being affected. DULBJ - Procurement of machinery and equipment done through GEM portal. DULBK - Procurement of transport machinery is being done through GeM. | |

| OA 606/2018 | | | | Karnatka (Apr-Jun'21) | | |
|-------------|---|--|------------------|-----------------------|------------------|--|
| S.N. | Questions | Remarks | | | | |
| 1 | Numbers of ULBs | 316 | | | | |
| 2 | Over all waste management status in States/UTs | | | | | |
| a | Quantity of MSW generated (TPD) | 11085 | | | | |
| b | Quantity of MSW collected (TPD) | 10198 | | | | |
| c | Quantity of MSW segregated & transported (TPD) | 8646 | | | | |
| d | Quantity of MSW processed (TPD) | 6817 | | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 1250 | | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | 3018 | | | | |
| g | Solid Waste Management Plan | | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe | |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 284 (6613 wards) | 312 (6902 wards) | 28 (289 wards) | 12/31/2021 | |
| b | ULBs in which segregation of waste is implemented (No.) | 144 ULBs (100% in 3596 wards) 168 ULBs (3306 wards) - partial source segregation | 312 (6902 wards) | 168 | Mar-22 | |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 224 (50% & above) | 316 | 92 | Mar-22 | |
| 4 | Waste Processing | | | | | |
| | <u>Material Recovery facilities</u> | | | | | |
| a | (i) Total Capacity (TPD) | 310 | 4500 | 4190 | Dec-22 | |
| | (ii) Number | 217 | 818 | 601 | | |
| | (iii) Number of ULBs covered | 204 | 312 | 108 | | |
| | <u>Plastic Waste Recycling</u> | | | | | |
| b | (i) Total Capacity (TPD) | 514 | 1125 | 611 | 2022 | |
| | (ii) Number | 217 | 818 | 601 | | |
| | (iii) Number of ULBs covered | 204 | 312 | 108 | | |

| OA 606/2018 | | | | Karnatka (Apr-Jun'21) | | |
|-------------|--|------------------------|----------------|---|---------|----|
| c | Composting | | | | | |
| | (i) | Total Capacity (TPD) | 5834 | 9385 | 3551 | |
| | (ii) | Number | 216 | 312 | 96 | |
| | (iii) | Number of ULBs covered | 198 | 312 | 114 | |
| d | Biomethanation | | | | | |
| | (i) | Total Capacity (TPD) | 68 | NA | NA | NA |
| | (ii) | Number | 15 | | | |
| | (iii) | Number of ULBs covered | 11 | | | |
| e | RDF | | | | | |
| | (i) | Total Capacity (TPD) | 215 | 2925 | 2710 | |
| | (ii) | Number | 217 | 818 | 601 | |
| | (iii) | Number of ULBs covered | 204 | 312 | 108 | |
| f | Waste to Energy Plants | | | | | |
| | (i) | Total Capacity (TPD) | 800 | State doesn't have WtE facilities. The State has identified requirement of around 818 DWCCs/MRFs, out of which there are 217 SWCCs existing. As per the State strategy dry waste will be sent to cmenet kilns for co-processing and WtE will be lease preferred option in the State. 600 TPD 11.5 MW WtE plant is being built by BBMP and KPC and 200 TPD | | |
| | (ii) | Number | 2 | | | |
| | (iii) | Number of ULBs covered | 2 | | | |
| 4 | Waste Disposal | | | | | |
| a | Landfill | | | | | |
| | (i) | Total Capacity (T) | 2680245 | 6069038 | 3388793 | |
| | (ii) | Number | 52 | 312 | 260 | |
| | (iii) | Number of ULBs covered | 52 | 312 | 260 | |
| 5 | Legacy Waste Waste management | | | | | |
| a | Number of dumpsites (No.) | | 191 | | | |
| b | Quantity of Waste dumped at dumpsites (M.Tons) | | 1.5 Crore tons | | | |
| c | Number of dumpsites cleared (No.) | | 0 | | | |

| OA 606/2018 | | | Karnataka (Apr-Jun'21) | |
|-------------|--|---|---|--|
| d | | Number of dumpsites in which biomining has commenced (No.) | 15 | |
| e | | Time frame for clearing all dumpsites | 2023 | |
| 6 | | Other Information | | |
| a | | Information regarding development of model towns/cities/villages | 8 cities & 90 Ps | |
| b | | Creation of Environmental cell | Complied | |
| c | | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management. | Concurrence of FD is obtained to procure vehicle and equipments required for SWM in GeM portal. | |

| OA 606/2018 | | | | | | | Kerala (Apr-Jun'21) |
|-------------|--|-----------------|---------------|------------|------------------|----------------------------|---------------------|
| S.N. | Questions | | | | | | |
| 1 | Numbers of ULBs | 93 | | | | | |
| 2 | Overall waste management status in States/UTs | | | | | | |
| a | Quantity of MSW generated (TPD) | 3472 | | | | | |
| b | Quantity of MSW collected (TPD) | 1261 | | | | | |
| c | Quantity of MSW segregated & transported (TPD) | 1261 | | | | | |
| d | Quantity of MSW processed (TPD) | 2502 | | | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | Nil | | | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)-I(d)- 1(e)] | 970 | | | | | |
| g | Solid Waste Management Plan | | | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe | | |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 89 | 93 | 4 | 6 months | | |
| b | ULBs in which segregation of waste is implemented (No.) | 89 | 93 | 4 | | | |
| c | ULBs in which transportation of segregated waste is implemented(No.) | 89 | 93 | 4 | | | |
| 4 | Waste Processing | | | | | | |
| a | <u>Material Recovery facilities</u> | | | | | | |
| | (i) Total Capacity (TPD) | 495 | 625 | 130 | 6 months | 175 MCFs & 65 MRFs in ULBS | |
| | (ii) Number | 175 | 200 | 25 | | | |
| | (iii) Number of ULBs covered | 85 | 93 | 8 | | | |

| OA 606/2018 | | | | | | Kerala (Apr-Jun'21) |
|-------------|-------|-------------------------------|--|--------|--------|---|
| b | | Recycling | | | | |
| | (i) | Total Capacity (TPD) | | | | *including small scale plastic granule, chips, product manufacturing industries in private sector ** proposed to have one plant in each district |
| | (ii) | Number | | | | |
| | (iii) | Number of ULBs covered | 147 plastic recycling units including small scale plastic granule, chips, product manufacturing industries in private sector, 21 Steel mills; 7 kraft paper units; Non-recyclable plastic waste is shredded and is used for the tarring of PWD and LSGD roads. 1731.54 T of shredded plastic has been used for tarring 3183.86 km of road, 5 large rendering plants and 30 small rendering plants (80TPD); | 14** | 1 year | |
| c | | Composting | | | | |
| | (i) | Total Capacity (TPD) | 1596 | 2138 | 542 | *including decentralized waste management facilities |
| | (ii) | Number | 776543 | 942252 | 165709 | |
| | (iii) | Number of ULBs covered | 93 | 93 | 0 | |
| d | | Biomethanation | | | | |
| | (i) | Total Capacity (TPD) | 411 | 535 | 124 | *including decentralized waste management facilities |
| | (ii) | Number | 76451 | 99516 | 23065 | |
| | (iii) | Number of ULBs covered | 93 | 93 | 0 | |
| e | | RDF | | | | |
| | (i) | Total Capacity (TPD) | | | | Clean kerala Company has forward linkaged 10,040 MT RDF from 61 ULBs and 584 GPs in last year |
| | (ii) | Number | | | | |
| | (iii) | Number of ULBs covered | | | | |
| f | | Waste to Energy Plants | | | | |
| | (i) | Total Capacity (TPD) | Nil | 1500 | 1500 | 2 Year |
| | (ii) | Number | Nil | 5 | 5 | |

| OA 606/2018 | | | | | | Kerala (Apr-Jun'21) |
|-------------|----------|--|---|-----|-----|---------------------|
| | (iii) | Number of ULBs covered | Nil | 40 | 40 | |
| 5 | | Waste Disposal | | | | |
| a | | Landfill | | | | |
| | (i) | Total Capacity (T) | 3834 MT waste has been disposed at KEIL facility through CKCL from 61 ULBs and 584 GPs in last year | 400 | 400 | 3 Years |
| | (ii) | Number | | 4 | 4 | |
| | (iii) | Number of ULBs covered | | 93 | 93 | |
| 6 | | Legacy Waste Management | | | | |
| | a | Number of dumpsites (No.) | 44 | | | |
| | b | Quantity of Waste dumped at dumpsites (Tons) | 7.51 lakhs | | | |
| | c | Number of dumpsites cleared (No.) | 9 | | | |
| | d | Number of dumpsites in which biomining has commenced (No.) | 7 | | | |
| | e | Time frame for clearing all dumpsites | 1 Year | | | |
| 7 | | Other Information | | | | |
| | a | Information regarding development of model towns/cities/villages | Declaration of 'Suchitwa Padavi (Sanitation Status) No of ULBs declared -74/93 No of Gramapanchayat- 715/41 | | | |
| | b | Whether model town/cities/ villages compliant with environmental norms | Yes | | | |
| | c | Creation of Environmental Cell | Created at State level | | | |

| OA 606/2018 | | | Kerala (Apr-Jun'21) |
|-------------|--|--|---------------------|
| d | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management | <p>Unit cost for decentralized solid waste management devices are approved and published by the Government. Local bodies can purchase these directly from accredited agencies approved by Government without tender procedures.</p> <p>All other wastemanagement services/ equipments/plants are procured through competitive tender process only. Government approves guidelines and specifications in this regard from time to time.</p> | |

| OA 606/2018 | | Lakshadweep (Jan-March'21) | | | |
|-------------|---|---------------------------------------|-------------------|------------------|------------------|
| Questions | Remarks | | | | |
| 1 | Numbers of ULBs | 0 (10 panchayats are existing) | | | |
| 2 | Over all waste management status in State/UT | | | | |
| a | Quantity of MSW generated (TPD) | 35 | | | |
| b | Quantity of MSW collected (TPD) | 10.48 | | | |
| c | Quantity of MSW segregated & transported (TPD) | 10.48 | | | |
| d | Quantity of MSW processed (TPD) | 10.48 | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | Nil | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | 24.52 | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 1 island | 10 islands | 9 islands | 1 year |
| b | ULBs in which segregation of waste is implemented (No.) | Yes (10 islands) | 10 islands | Nil | Nil |
| c | ULBs in which transportation of segregated waste is implemented (No.) | Yes (10 islands) | 10 islands | Nil | Nil |
| 4 | Waste Processing | | | | |
| a | <u>Material Recovery facilities</u> | | | | |
| (i) | Total Capacity (TPD) | 20 | 35 | 15 | 1 year |
| (ii) | Number | 4 | 10 | 6 | 1 year |
| (iii) | Number of ULBs covered | 10 | 10 | Nil | Nil |
| b | <u>Recycling</u> | | | | |
| (i) | Total Capacity (TPD) | Nil | Nil | Nil | Nil |
| (ii) | Number | Nil | Nil | Nil | Nil |
| (iii) | Number of ULBs covered | Nil | Nil | Nil | Nil |
| c | <u>Composting</u> | | | | |
| (i) | Total Capacity (TPD) | 0.5 | 21 | 20.5 | 1 year |
| (ii) | Number | 1 | 10 | 9 | 1 year |
| (iii) | Number of ULBs covered | 1 | 10 | 9 | 1 year |
| d | <u>Biomethanation</u> | | | | |
| (i) | Total Capacity (TPD) | Nil | Nil | Nil | Nil |
| (ii) | Number | Nil | Nil | Nil | Nil |

| OA 606/2018 | | Lakshadweep (Jan-March'21) | | | |
|-----------------------------------|--|---|------------|-----|-----|
| (iii) | Number of ULBs covered | Nil | Nil | Nil | Nil |
| e | <u>RDF</u> | | | | |
| (i) | Total Capacity (TPD) | 0.1 | 0.1 | Nil | Nil |
| (ii) | Number | 10 islands | 10 islands | Nil | Nil |
| (iii) | Number of ULBs covered | 10 islands | 10 islands | Nil | Nil |
| f | <u>Waste to Energy Plants</u> | | | | |
| (i) | Total Capacity (TPD) | Nil | Nil | Nil | Nil |
| (ii) | Number | Nil | Nil | Nil | Nil |
| (iii) | Number of ULBs covered | Nil | Nil | Nil | Nil |
| 5 | Waste Disposal | | | | |
| a | <u>Landfill</u> | | | | |
| (i) | Total Capacity (T) | Nil | Nil | Nil | Nil |
| (ii) | Number | Nil | Nil | Nil | Nil |
| (iii) | Number of ULBs covered | Nil | Nil | Nil | Nil |
| 6 | Legacy Waste Waste management | No dumpsites in islands. The CGD is operating at temporary dumpsites for plastic/non biodegradable waste which is regularly segregating manually. | | | |
| a | Number of dumpsites (No.) | Nil | | | |
| b | Quantity of Waste dumped at dumpsites (Tons) | Nil | | | |
| c | Number of dumpsites cleared (No. | Nil | | | |
| d | Number of dumpsites in which biomining has commenced (No.) | Not applicable | | | |
| e | Time frame for clearing all dumpsites | Not applicable | | | |
| 7 | Other Information | | | | |
| a | Information regarding development of model towns/cities/villages | The Hon'ble Administrator, UTL decided to declare 3 model islands viz. Kavaratti, Amini & Andrott under integrated waste management. The MRF facilities is under process. | | | |
| b | Creation of Environmental cell | Yes, but disengaged with effect from 1st Apr, 2021 | | | |
| c | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management | Procurement of services/equipments through GeM and other open market with prior approval of UTLA. | | | |
| Note- NP-> Not provided | | | | | |

| OA 606/2018 | | | | Madhya Pradesh (Apr-Jun'21) | |
|-------------|---|-----------------|---------------|-----------------------------|---|
| S.N. | Questions | Remarks | | | |
| 1 | Numbers of ULBs | 378 | | | |
| 2 | Over all waste management status in States/UTs | | | | |
| a | Quantity of MSW generated (TPD) | 7980 | | | |
| b | Quantity of MSW collected (TPD) | 7193 | | | |
| c | Quantity of MSW segregated & transported (TPD) | 6826 | | | |
| d | Quantity of MSW processed (TPD) | 6431 | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 762 | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | 787 | | | |
| g | Solid Waste Management Plan | Yes | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 372 | 378 | 6 | 3/31/2021 |
| b | ULBs in which segregation of waste is implemented (No.) | 276 | 378 | 102 | 12/31/2021 |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 276 | 318 | 102 | 12/31/2021 |
| 4 | Waste Processing | | | | 12/31/2021 |
| | <u>Material Recovery facilities</u> | | | | |
| a | (i) Total Capacity (TPD) | 3136 | 3175 | 39 | 30-Jun-21 |
| | (ii) Number | 275 MRFs | 318 | 43 | |
| | (iii) Number of ULBs covered | 256 | 318 | 43 | |
| | <u>Plastic Waste Recycling</u> | | | | |
| b | (i) Total Capacity (TPD) | 2584 | 3175 | 591.02 | 30-Jun-21 |
| | (ii) Number | 275 MRFs | 318 | 43 | |
| | (iii) Number of ULBs covered | 256 | 318 | 43 | |
| | <u>Composting</u> | | | | |
| c | (i) Total Capacity (TPD) | 4768 | 4805 | 37 | 6/30/2021 |
| | (ii) Number | GAP | GAP | GAP | GAP |
| | (iii) Number of ULBs covered | 354 | 378 | 24 | 6/30/2021 |
| | <u>Biomethanation</u> | | | | |
| d | (i) Total Capacity (TPD) | 127.23 | | | Biomethanation facilities will be established as per the viability and requirement of the ULBs. |
| | (ii) Number | 10 | | | |

| OA 606/2018 | | | Madhya Pradesh (Apr-Jun'21) | | |
|-------------|-------|---|-----------------------------------|--|------------|
| | (iii) | Number of ULBs covered | 4 (Indore, Bhopal, Ujjain, Dewas) | | |
| e | | <u>RDF</u> | | | |
| | (i) | Total Capacity (TPD) | 1222 | RDF facilities will be established as per the viability and requirement of ULBs. | |
| | (ii) | Number | 27 | | |
| | (iii) | Number of ULBs covered | 27 | | |
| f | | <u>Waste to Energy Plants</u> | | | |
| | (i) | Total Capacity (TPD) | 600 TPD | GAP | GAP |
| | (ii) | Number | 1 | 3 | 2 GAP |
| | (iii) | Number of ULBs covered | 16 | 60 | 44 GAP |
| 4 | | Waste Disposal | | | |
| a | | <u>Landfill</u> | | | |
| | (i) | Total Capacity (T) | 762 | Data being collected currently | 12/31/2021 |
| | (ii) | Number | 45 | 177 | 132 |
| | (iii) | Number of ULBs covered | 44 | 176 | 132 |
| 5 | | Legacy Waste Waste management | | | |
| a | | Number of dumpsites (No.) | 378 | | |
| b | | Quantity of Waste dumped at dumpsites (M.Tons) | Data being collected currently | | |
| c | | Number of dumpsites cleared (No.) | 50 | | |
| d | | Number of dumpsites in which biomining has commenced (No.) | 73 | | |
| e | | Time frame for clearing all dumpsites | 6/30/2022 | | |
| 6 | | Other Information | | | |

| OA 606/2018 | | Madhya Pradesh (Apr-Jun'21) |
|-------------|---|---|
| a | Information regarding development of model towns/cities/villages | 27 model towns have been identified in the State. The Model cities have been working towards end to end implementation of SWM as per SWM Rules 2016 and have setup facilities and infrastructure to meet the needs of the city. (MRF facilities, DTDC vehicles, C&D waste management plants, transfer stations, waste to compost facilities, biomethanation plants etc. |
| b | Creation of Environmental cell | under progress |
| c | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management. | UADD shecudle rates for services are being revised by the department. It is under process. |

| OA 606/2018 | | | Maharashtra (Apr-Jun'21) | | | |
|-------------|---|---|--------------------------|------------|------------------|--|
| S.N. | Questions | Remarks | | | | |
| 1 | Numbers of ULBs | 396 ULBs + 07 CBs = 403 | | | | |
| 2 | Over all waste management status in States/UTs | | | | | |
| a | Quantity of MSW generated (TPD) | 24410 | | | | |
| b | Quantity of MSW collected (TPD) | 23234 | | | | |
| c | Quantity of MSW segregated & transported (TPD) | 22236 | | | | |
| d | Quantity of MSW processed (TPD) | 20319 | | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 1626 | | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- I(d)- 1(e)] | 2465 | | | | |
| g | Solid Waste Management Plan | SWM DPRs have been sanction in 383 ULBs and remaining ULBs have SWM facilities in place | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe | |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 396 | 396 | 0 | | |
| b | ULBs in which segregation of waste is implemented (No.) | 396 | 396 | 0 | | |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 396 | 396 | 0 | | |
| 4 | Waste Processing | | | | | |
| | <u>Material Recovery facilities</u> | | | | | |
| a | (i) Total Capacity (TPD) | 9422 | - | - | - | |
| | (ii) Number | 510 | - | - | - | |
| | (iii) Number of ULBs covered | 374 | 396 | 22 | GAP | |
| | <u>Plastic Waste Recycling</u> | | | | | |
| b | (i) Total Capacity (TPD) | 3338 | - | - | - | |
| | (ii) Number | - | - | - | - | |
| | (iii) Number of ULBs covered | 320 | 396 | 76 | GAP | |
| | <u>Composting</u> | | | | | |
| c | (i) Total Capacity (TPD) | 10532 | - | - | | |
| | (ii) Number | 541 | - | - | | |
| | (iii) Number of ULBs covered | 384 | 396 | 12 | | |

| OA 606/2018 | | | Maharashtra (Apr-Jun'21) | | | |
|-------------|-------|--------------------------------------|--|----------------------------|----|---|
| d | | <u>Biomethanation</u> | | | | |
| | (i) | Total Capacity (TPD) | 811 | - | - | - |
| | (ii) | Number | 53 | - | - | - |
| | (iii) | Number of ULBs covered | 31 | Not applicable to all ULBs | - | - |
| e | | <u>RDF</u> | | | | |
| | (i) | Total Capacity (TPD) | 1775 | - | - | - |
| | (ii) | Number | 8 | - | - | - |
| | (iii) | Number of ULBs covered | 3 | Not applicable to all ULBs | - | - |
| f | | <u>Waste to Energy Plants</u> | | | | |
| | (i) | Total Capacity (TPD) | 400 | - | - | - |
| | (ii) | Number | 1 | - | - | - |
| | (iii) | Number of ULBs covered | 1 | Not applicable to all ULBs | - | - |
| 4 | | <u>Waste Disposal</u> | | | | |
| a | | <u>Landfill</u> | | | | |
| | (i) | Total Capacity (T) | - | - | - | - |
| | (ii) | Number | 352 | 396 | 44 | - |
| | (iii) | Number of ULBs covered | 382 landfill sites identified. Work in progress in 352 ULBs) | 396 | - | - |

| OA 606/2018 | | | Maharashtra (Apr-Jun'21) |
|-------------|---|--|--------------------------|
| 5 | Legacy Waste Waste management | | |
| a | Number of dumpsites (No.) | 106 | |
| b | Quantity of Waste dumped at dumpsites (M.Tons) | 4,16,83,186 | |
| c | Number of dumpsites cleared (No.) | 134 | |
| d | Number of dumpsites in which biomining has commenced (No.) | 76 | |
| e | Time frame for clearing all dumpsites | 2022 March | |
| 6 | Other Information | | |
| a | Information regarding development of model towns/cities/villages | Attached | |
| b | Creation of Environmental cell | In the purview of Environment department | |
| c | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management. | Procurement of the vehicles and other equipment is being done through GEM porta. | |

| OA 606/2018 | | | | Meghalaya (Apr-Jun'21) | |
|-------------|---|-----------------|---------------|------------------------|------------------|
| S.N. | Questions | Remarks | | | |
| 1 | Numbers of ULBs | 7 | | | |
| 2 | Over all waste management status in States/UTs | | | | |
| a | Quantity of MSW generated (TPD) | 229.18 | | | |
| b | Quantity of MSW collected (TPD) | 191.19 | | | |
| c | Quantity of MSW segregated & transported (TPD) | 191.19 | | | |
| d | Quantity of MSW processed (TPD) | 9.64 | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 50.96 | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | 168.58 | | | |
| g | Solid Waste Management Plan | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 7 | 7 | 0 | Completed |
| b | ULBs in which segregation of waste is implemented (No.) | 4 | 7 | 3 | July, 2021 |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 4 | 7 | 3 | July, 2021 |
| 4 | Waste Processing | | | | |
| | <u>Material Recovery facilities</u> | | | | |
| a | (i) Total Capacity (TPD) | 7.64 | 7.64 | 0 | Completed |
| | (ii) Number | 1 | 1 | 0 | |
| | (iii) Number of ULBs covered | 1 | 7 | 6 | July, 2021 |
| | <u>Plastic Waste Recycling</u> | | | | |
| b | (i) Total Capacity (TPD) | 0 | 0 | 0 | |
| | (ii) Number | 0 | 0 | 0 | |
| | (iii) Number of ULBs covered | 0 | 0 | 0 | |
| | <u>Composting</u> | | | | |
| c | (i) Total Capacity (TPD) | 2 | 170 | 0 | GAP |
| | (ii) Number | 1 | 1 | 0 | Completed |
| | (iii) Number of ULBs covered | 1 | 2 | 1 | GAP |
| | <u>Biomethanation</u> | | | | |
| d | (i) Total Capacity (TPD) | 0 | 0 | 0 | |
| | (ii) Number | 0 | 0 | 0 | |
| | (iii) Number of ULBs covered | 0 | 0 | 0 | |

| OA 606/2018 | | | | Meghalaya (Apr-Jun'21) | | |
|-------------|-------|---|--------------------------|------------------------|---|--|
| e | | RDF | | | | |
| | (i) | Total Capacity (TPD) | 0 | 0 | 0 | |
| | (ii) | Number | 0 | 0 | 0 | |
| | (iii) | Number of ULBs covered | 0 | 0 | 0 | |
| f | | Waste to Energy Plants | | | | |
| | (i) | Total Capacity (TPD) | 0 | 0 | 0 | |
| | (ii) | Number | 0 | 0 | 0 | |
| | (iii) | Number of ULBs covered | 0 | 0 | 0 | |
| 4 | | Waste Disposal | | | | |
| a | | Landfill | | | | |
| | (i) | Total Capacity (T) | 1,34,129 cubic meter | | | |
| | (ii) | Number | 1 | | | |
| | (iii) | Number of ULBs covered | 2 | | | |
| 5 | | Legacy Waste Waste management | | | | |
| a | | Number of dumpsites (No.) | 6 | | | |
| b | | Quantity of Waste dumped at dumpsites (M.Tons) | 7,65,100 MT | | | |
| c | | Number of dumpsites cleared (No.) | No information available | | | |
| d | | Number of dumpsites in which biomining has commenced (No.) | Nil | | | |
| e | | Time frame for clearing all dumpsites | GAP | | | |
| 6 | | Other Information | | | | |
| a | | Information regarding development of model towns/cities/villages | No information available | | | |
| b | | Creation of Environmental cell | Yes | | | |
| c | | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management. | No information available | | | |

| OA 606/2018 | | | Nagaland (Apr-Jun'21) | | | |
|-------------|---|---|-----------------------|------------|------------------|--|
| S.N. | Questions | Remarks | | | | |
| 1 | Numbers of ULBs | 39 | | | | |
| 2 | Over all waste management status in States/UTs | | | | | |
| a | Quantity of MSW generated (TPD) | 331.49 | | | | |
| b | Quantity of MSW collected (TPD) | 258.49 | | | | |
| c | Quantity of MSW segregated & transported (TPD) | 93 TPD (Segregated) 258.49 (Transported) | | | | |
| d | Quantity of MSW processed (TPD) | 163.9 | | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 8 | | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | 159.59 | | | | |
| g | Solid Waste Management Plan | | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe | |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 20 | 39 | 19 | 3 years | |
| b | ULBs in which segregation of waste is implemented (No.) | 9 | 39 | 30 | 3 years | |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 8 | 39 | 31 | 5 years | |
| 4 | Waste Processing | | | | | |
| | <u>Material Recovery facilities</u> | | | | | |
| a | (i) Total Capacity (TPD) | 105 TPD | - | - | | |
| | (ii) Number | 8 | - | - | | |
| | (iii) Number of ULBs covered | 8 | 39 | 31 | | |
| | <u>Plastic Waste Recycling</u> | | | | | |
| b | (i) Total Capacity (TPD) | 250 kg per hour plastic recycling unit | - | - | | |
| | (ii) Number | 1 | - | - | | |
| | (iii) Number of ULBs covered | 1 | 39 | 38 | | |
| | <u>Composting</u> | | | | | |
| c | (i) Total Capacity (TPD) | 52 TPD | - | - | | |
| | (ii) Number | 2 | - | - | | |
| | (iii) Number of ULBs covered | 2 | 39 | 37 | | |

| OA 606/2018 | | | | Nagaland (Apr-Jun'21) | | |
|-------------|-------|---|--|-----------------------|---|---|
| d | | <u>Biomethanation</u> | | | | |
| | (i) | Total Capacity (TPD) | Nil | - | - | - |
| | (ii) | Number | NA | - | - | - |
| | (iii) | Number of ULBs covered | NA | - | - | - |
| e | | <u>RDF</u> | | | | |
| | (i) | Total Capacity (TPD) | Nil | - | - | - |
| | (ii) | Number | NA | - | - | - |
| f | (iii) | Number of ULBs covered | NA | - | - | - |
| | | <u>Waste to Energy Plants</u> | | | | |
| | (i) | Total Capacity (TPD) | Nil | - | - | - |
| | (ii) | Number | NA | - | - | - |
| 4 | (iii) | Number of ULBs covered | NA | - | - | - |
| | | <u>Waste Disposal</u> | | | | |
| | | <u>Landfill</u> | | | | |
| a | (i) | Total Capacity (T) | 50 TPD capacity processing plant | - | - | - |
| | (ii) | Number | 1 | - | - | - |
| | (iii) | Number of ULBs covered | 1 | - | - | - |
| 5 | | <u>Legacy Waste Waste management</u> | | | | |
| a | | Number of dumpsites (No.) | 41 (Kohima, Mokokchung, Changtongya & Pfutsero has 2 nos.) | | | |
| b | | Quantity of Waste dumped at dumpsites (M.Tons) | 403647.57 | | | |
| c | | Number of dumpsites cleared (No.) | 5 | | | |
| d | | Number of dumpsites in which biomining has commenced (No.) | 1 | | | |
| e | | Time frame for clearing all dumpsites | | | | |
| 6 | | <u>Other Information</u> | | | | |

| OA 606/2018 | | Nagaland (Apr-Jun'21) |
|-------------|---|---|
| a | Information regarding development of model towns/cities/villages | Govt. of Nagaland vide notification order no. UDD/7-GEN/173-SW/2010 dated Kohima, the 15th April, 2019 had notified 3 model cities , 3 model towns & 33 model villages covering the 11 districts of Nagaland. |
| b | Creation of Environmental cell | A monitoring cell was constituted in the Chief Secretary Office, Nagaland vide notification order no. FOR/SWM/46-1-2018 Dated Kohima the 4th June, 2019 to monitor implementation of the SWM Rules, 2016; PWM Rules, 2016 and other direction of Hon'ble NGT on various environmental matters |
| c | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management. | An amount is charged from each household & commercial establishment as sanitation fee for management of solid waste generated. |

| OA 606/2018 | | | | Odisha (Jan-March' 21) | | |
|-------------|---|-----------------|---------------|------------------------|------------------|--|
| S.N. | Questions | Remarks | | | | |
| 1 | Numbers of ULBs | 114 | | | | |
| 2 | Over all waste management status in Arunachal Pradesh | | | | | |
| a | Quantity of MSW generated (TPD) | 1951 | | | | |
| b | Quantity of MSW collected (TPD) | 1951 | | | | |
| c | Quantity of MSW segregated & transported (TPD) | 1932 | | | | |
| d | Quantity of MSW processed (TPD) | 1569 | | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | | | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | 382 | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe | |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 114 | 114 | 0 | NA | |
| b | ULBs in which segregation of waste is implemented (No.) | 114 | 114 | 0 | NA | |
| c | ULBs in which transportation of segregated waste is implemented (No.) | | | | | |
| 4 | Waste Processing | | | | | |
| a | <u>Material Recovery facilities</u> | | | | | |
| | (i) Total Capacity (TPD) | 786 | 1175 | 389 | 5/31/2021 | |
| | (ii) Number | 155 | 235 | 80 | 5/31/2021 | |
| | (iii) Number of ULBs covered | 111 | 114 | 3 | 5/31/2021 | |
| b | <u>Recycling</u> | | | | | |
| | (i) Total Capacity (TPD) | 786 | 1175 | 389 | 5/31/2021 | |
| | (ii) Number | 155 | 235 | 80 | 5/31/2021 | |
| | (iii) Number of ULBs covered | 111 | 114 | 3 | 5/31/2021 | |
| c | <u>Composting</u> | | | | | |
| | (i) Total Capacity (TPD) | 831 | 1210 | 379 | 5/31/2021 | |

| OA 606/2018 | | | | | Odisha (Jan-March' 21) | |
|-------------|-------|---|-------------------------------|-----------|------------------------|-----------|
| | (ii) | Number | 174 MCC & 1005 PIT COMPOST | 242 MCCS | 68 MCCS | 5/31/2021 |
| | (iii) | Number of ULBs covered | 112 | 114 | 2 | 5/31/2021 |
| d | | <u>Biomethanation</u> | | | | |
| | (i) | Total Capacity (TPD) | NP | NP | NP | NP |
| | (ii) | Number | NP | NP | NP | NP |
| | (iii) | Number of ULBs covered | NP | NP | NP | NP |
| e | | <u>RDF</u> | | | | |
| | (i) | Total Capacity (TPD) | NP | NP | NP | NP |
| | (ii) | Number | NP | NP | NP | NP |
| | (iii) | Number of ULBs covered | NP | NP | NP | NP |
| f | | <u>Waste to Energy Plants</u> | | | | |
| | (i) | Total Capacity (TPD) | NP | NP | NP | NP |
| | (ii) | Number | NP | NP | NP | NP |
| | (iii) | Number of ULBs covered | NP | NP | NP | NP |
| 4 | | Waste Disposal | | | | |
| a | | <u>Landfill</u> | | | | |
| | (i) | Total Capacity (T) | NP | NP | NP | NP |
| | (ii) | Number | NP | NP | NP | NP |
| | (iii) | Number of ULBs covered | NP | NP | NP | NP |
| 5 | | Legacy Waste Waste management | | | | |
| a | | Number of dumpsites (No.) | | 9 | | |
| b | | Quantity of Waste dumped at dumpsites (Tons) | | 3072802 | | |
| c | | Number of dumpsites cleared (No. | NP | | | |
| d | | Number of dumpsites in which biomining has commenced (No.) | NP | | | |
| e | | Time frame for clearing all dumpsites | | 7/31/2020 | | |
| 6 | | Other Information | | | | |

| OA 606/2018 | | | Odisha (Jan-March' 21) |
|-----------------------------------|--|---|------------------------|
| a | Information regarding development of model towns/cities/villages | Model cities(bhubaneswar, Berahampur, Rourkela)/towns (Dhenkhal, Jajpur & Chhatrapur) ave been notified in the website of H&UD department | |
| b | Creation of Environmental cell | Already exists | |
| c | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management | Jobs are procuringequipment through GeM | |
| Note- NP-> Not provided | | | |

| OA 606/2018 | | | | Puducherry (Jan-March,21) | |
|-------------|---|-----------------|---------------|---------------------------|------------------|
| S.N. | Questions | Remarks | | | |
| 1 | Numbers of ULBs | 5 | | | |
| 2 | Over all waste management status in State/UT | | | | |
| a | Quantity of MSW generated (TPD) | 345 | | | |
| b | Quantity of MSW collected (TPD) | 345 | | | |
| c | Quantity of MSW segregated & transported (TPD) | 213 | | | |
| d | Quantity of MSW processed (TPD) | 71 | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 22.5 | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | 262 | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 5 | 5 | 0 | Dec-21 |
| b | ULBs in which segregation of waste is implemented (No.) | 4 | 5 | 1 | Dec-21 |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 4 | 5 | 1 | Dec-21 |
| 4 | Waste Processing | | | | |
| a | <u>Material Recovery facilities</u> | | | | |
| | (i) Total Capacity (TPD) | 76 | 106 | 30 | Dec-21 |
| | (ii) Number | 4 | 5 | 1 | Dec-21 |
| | (iii) Number of ULBs covered | 4 | 5 | 1 | Dec-21 |
| b | <u>Recycling</u> | | | | |
| | (i) Total Capacity (TPD) | 53.5 | 105.5 | 52.5 | Dec-21 |
| | (ii) Number | 3 | 5 | 2 | Dec-21 |
| | (iii) Number of ULBs covered | 3 | 5 | 2 | Dec-21 |
| c | <u>Composting</u> | | | | |
| | (i) Total Capacity (TPD) | 23 | 170 | 47 | June 2022 |
| | (ii) Number | 2 | 5 | 3 | June 2022 |
| | (iii) Number of ULBs covered | 2 | 5 | 3 | June 2022 |
| d | <u>Biomethanation</u> | | | | |
| | (i) Total Capacity (TPD) | 2 | 4 | 2 | June 2022 |

| OA 606/2018 | | | | | Puducherry (Jan-March,21) | |
|-----------------------------------|-------|--|--------------------|----|---------------------------|-----------|
| | (ii) | Number | 2 | 5 | 3 | June 2022 |
| | (iii) | Number of ULBs covered | 2 | 5 | 3 | June 2022 |
| e | | <u>RDF</u> | | | | |
| | (i) | Total Capacity (TPD) | 1 | 25 | 24 | June 2022 |
| | (ii) | Number | 1 | 5 | 4 | June 2022 |
| | (iii) | Number of ULBs covered | 1 | 5 | 4 | June 2022 |
| f | | <u>Waste to Energy Plants</u> | | | | |
| | (i) | Total Capacity (TPD) | - | - | - | - |
| | (ii) | Number | - | - | - | - |
| | (iii) | Number of ULBs covered | - | - | - | - |
| 4 | | Waste Disposal | | | | |
| a | | <u>Landfill</u> | | | | |
| | (i) | Total Capacity (T) | 6.6 Lakhs | - | - | - |
| | (ii) | Number | 3 | - | - | - |
| | (iii) | Number of ULBs covered | 3 | - | - | - |
| 5 | | Legacy Waste Waste management | | | | |
| a | | Number of dumpsites (No.) | 3 | | | |
| b | | Quantity of Waste dumped at dumpsites (Tons) | 6.268 Lakh Tons | | | |
| c | | Number of dumpsites cleared (No. | - | | | |
| d | | Number of dumpsites in which biomining has commenced (No.) | - | | | |
| e | | Time frame for clearing all dumpsites | 2022-2023 | | | |
| 6 | | Other Information | | | | |
| a | | Information regarding development of model towns/cities/villages | Villages- 3 | | | |
| b | | Creation of Environmental cell | Yes | | | |
| c | | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management | It will be adopted | | | |
| Note- NP-> Not provided | | | | | | |

| OA 606/2018 | | | | Rajasthan (Jul-Sep'21) | |
|-------------|---|--|---------------|------------------------|------------------|
| S.N. | Questions | Remarks | | | |
| 1 | Numbers of ULBs | 196 | | | |
| 2 | Over all waste management status in States/UTs | | | | |
| a | Quantity of MSW generated (TPD) | 6523 | | | |
| b | Quantity of MSW collected (TPD) | 6450 | | | |
| c | Quantity of MSW segregated & transported (TPD) | 4659 | | | |
| d | Quantity of MSW processed (TPD) | 2718 | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | GAP | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- I(d)- 1(e)] | 3805 | | | |
| | | facilities to be established by Dec, 2022 | | | |
| g | Solid Waste Management Plan | Furnished | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 196 | 196 | 0 | Achieved |
| b | ULBs in which segregation of waste is implemented (No.) | 196 (not 100%) | 196 | 0 | Dec-21 |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 196 (not 100%) | 196 | 0 | Dec-21 |
| 4 | Waste Processing | | | | |
| | | <u>Material Recovery facilities</u> | | | |
| a | (i) Total Capacity (TPD) | 809 | 634 | | |
| | (ii) Number | 78 | 93 | 25 | Dec-21 |
| | (iii) Number of ULBs covered | 78 | 93 | 25 | Dec-21 |
| | | <u>Plastic Waste Recycling</u> | | | |
| b | (i) Total Capacity (TPD) | 650 | | | |
| | (ii) Number | 196 | | | |
| | (iii) Number of ULBs covered | 196 | | | |
| | | <u>Composting</u> | | | |
| c | (i) Total Capacity (TPD) | 862 | 1391 | | |

| OA 606/2018 | | | | | Rajasthan (Jul-Sep'21) | |
|-------------|-------|---|-----|------|------------------------|--|
| | (ii) | Number | 90 | 17 | 0 | Dec, 2022 |
| | (iii) | Number of ULBs covered | 90 | 24 | 0 | |
| | | <u>Biomethanation</u> | | | | |
| d | (i) | Total Capacity (TPD) | 27 | 500 | | Dec, 2022 |
| | (ii) | Number | 2 | 2 | 0 | |
| | (iii) | Number of ULBs covered | 2 | 2 | 0 | |
| e | | <u>RDF</u> | | | | |
| | (i) | Total Capacity (TPD) | 350 | 300 | | |
| | (ii) | Number | 1 | 1 | 0 | |
| | (iii) | Number of ULBs covered | | | | |
| f | | <u>Waste to Energy Plants</u> | | | | |
| | (i) | Total Capacity (TPD) | 0 | 1000 | 1000 | July, 2022 |
| | (ii) | Number | 0 | 2 | 2 | |
| | (iii) | Number of ULBs covered | 0 | 2 | 2 | |
| 4 | | <u>Waste Disposal</u> | | | | |
| a | | <u>Landfill</u> | | | | |
| | (i) | Total Capacity (T) | 2.5 | GAP | GAP | These will be developed along with compost + RDF plant |
| | (ii) | Number | 1 | 17 | GAP | |
| | (iii) | Number of ULBs covered | 1 | 24 | GAP | |
| 5 | | <u>Legacy Waste Waste management</u> | | | | |
| a | | Number of dumpsites (No.) | 171 | | | |

| OA 606/2018 | | | | | Rajasthan (Jul-Sep'21) |
|-------------|--|---|---|--|---|
| b | | Quantity of Waste dumped at dumpsites (M.Tons) | 75.4 | | AMRUT Town (1 lakh+ population cities has been taken as target). Amount of legacy waste dumped in Amrut town is approx 66 lakh tons for which demand of 280 cr has been raised under SBM 2.0. It is targeted to remediate the complete legacy waste by the end of Dec 2022. |
| c | | Number of dumpsites cleared (No.) | 2 | | |
| d | | Number of dumpsites in which biomining has commenced (No.) | 23 | | |
| e | | Time frame for clearing all dumpsites | Dec-21 | | |
| 6 | | Other Information | | | |
| a | | Information regarding development of model towns/cities/villages | All district head quarters (33) along with previously identified Model town and cities has been taken as model towns other than district head quarter 4 ULBs (Nokha, Pushkar, Nathdwara& Jharlapatan) has been taken as model town. | | |
| b | | Creation of Environmental cell | Under process | | |
| c | | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management. | Rate Contract for MRF equipments have been done. The MRF machinery/equipments are being provided under CM Budget Announcement. Rate Contract for Collection and transporation vehicles at state level has been done. The equipments (Autotippers & Refuse Compactors) are being provided under CM budget Announcement. | | |

| Questions | | Remarks | | | |
|-----------|---|---|---------------|------------|------------------|
| 1 | Numbers of ULBs | 7 | | | |
| 2 | Over all waste management status in State/UT | | | | |
| a | Quantity of MSW generated (TPD) | 74.7 | | | |
| b | Quantity of MSW collected (TPD) | 74.6 | | | |
| c | Quantity of MSW segregated & transported (TPD) | 74.6 | | | |
| d | Quantity of MSW processed (TPD) | 12.56 | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 62.032 | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | 0 | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 7 | - | NA | Compiled |
| b | ULBs in which segregation of waste is implemented (No.) | 7 | - | NA | Compiled |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 7 | - | NA | Compiled |
| 4 | Waste Processing | | | | |
| a | <u>Material Recovery facilities</u> | | | | |
| (i) | Total Capacity (TPD) | 4-5 TPD | - | - | |
| (ii) | Number | 1 | 3 | 1 | 2 year |
| (iii) | Number of ULBs covered | 3 | - | - | - |
| b | <u>Recycling</u> | | | | |
| (i) | Total Capacity (TPD) | Nil | | | |
| (ii) | Number | Nil | | | |
| (iii) | Number of ULBs covered | NA | | | |
| c | <u>Composting</u> | | | | |
| (i) | Total Capacity (TPD) | 51.08 | | | |
| (ii) | Number | 3 | | | |
| (iii) | Number of ULBs covered | 4 | | | |
| d | <u>Biomethanation</u> | | | | |
| (i) | Total Capacity (TPD) | Nil | | | |
| (ii) | Number | Nil | | | |
| (iii) | Number of ULBs covered | Nil | | | |
| e | <u>RDF</u> | | | | |
| (i) | Total Capacity (TPD) | Nil (not established in the State) | NA | NA | NA |
| (ii) | Number | Nil | NA | NA | NA |

| OA 606/2018 | | | Sikkim (Jan-March'21) | | |
|-------------|--|---|-----------------------|----|----|
| (iii) | Number of ULBs covered | Nil | NA | NA | NA |
| f | Waste to Energy Plants | Under Process | | | |
| (i) | Total Capacity (TPD) | Nil | NA | NA | NA |
| (ii) | Number | Nil | NA | NA | NA |
| (iii) | Number of ULBs covered | Nil | NA | NA | NA |
| 5 | Waste Disposal | | | | |
| a | Landfill | | | | |
| (i) | Total Capacity (T) | Martam - 87,927 cu.m Mangan - 15000 cu.m. | NA | NA | NA |
| (ii) | Number | 3 | NA | NA | NA |
| (iii) | Number of ULBs covered | 7 | NA | NA | NA |
| 6 | Legacy Waste Waste management | | | | |
| a | Number of dumpsites (No.) | Nil (No legacy waste site in the State) | NA | NA | NA |
| b | Quantity of Waste dumped at dumpsites (Tons) | Nil | NA | NA | NA |
| c | Number of dumpsites cleared (No. | Nil | NA | NA | NA |
| d | Number of dumpsites in which biomining has commenced (No.) | Nil | NA | NA | NA |
| e | Time frame for clearing all dumpsites | NA | NA | NA | NA |
| 7 | Other Information | | | | |
| a | Information regarding development of model towns/cities/villages | 16 model villages has been identified vide Notification no. 03/RM&Dd/SAN dated 14.05.2019 and Gangtok as a model city vide notification no. J(411)GOS/UD&HD/Misc/2019/84/Secy dated 26/04/2019. | | | |
| b | Creation of Environmental cell | Issued vide F. No.:1718/ADM/F&ED dated 24-03-2020. | | | |
| c | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management | Procurement of services/equipment for solid waste management is done as per the MoHUA guidelines. | | | |
| | Note- NP-> Not provided | | | | |

| OA 606/2018 | | | Tamil Nadu (Jan-March, 21) | | |
|-------------|---|---|----------------------------|-------------|--|
| | Questions | Remarks | | | |
| 1 | Numbers of ULBs | 664 | | | |
| 2 | Over all waste management status in State/UT | | | | |
| a | Quantity of MSW generated (TPD) | 13593 | | | |
| b | Quantity of MSW collected (TPD) | 13185 | | | |
| c | Quantity of MSW segregated & transported (TPD) | 9757 MT segregated, collected & transported 3428 Mtof unsegregated waste collected & transported | | | |
| d | Quantity of MSW processed (TPD) | 9787 | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 0 | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | 3806 | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 664 | 664 | 0 | Due to 2nd wave of Covid-19 and shortage of labours, the target dates re pushed further |
| b | ULBs in which segregation of waste is implemented (No.) | 664 | 664 | 0 | |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 664 | 664 | 0 | |
| 4 | Waste Processing | | | | |
| a | <u>Material Recovery facilities</u> | | | | |
| (i) | Total Capacity (TPD) | 2000 | 2112 | 112 | Due to 2nd wave of Covid-19 and shortage of labours, the target dates |
| (ii) | Number | 925 | 973 | 48 | |
| (iii) | Number of ULBs covered | NP | NP | NP | |
| b | <u>Recycling</u> | | | | |
| (i) | Total Capacity (TPD) | 390 | 1716 | 1326 | 6/30/2021 |
| (ii) | Number | 19 | 57 | 38 | |

| OA 606/2018 | | | Tamil Nadu (Jan-March, 21) | | |
|-------------|---|----------------|----------------------------|------|-----------|
| (iii) | Number of ULBs covered | NP | NP | NP | |
| c | <u>Composting</u> | | | | |
| (i) | Total Capacity (TPD) | 5206 | 7222 | 2016 | 9/30/2021 |
| (ii) | Number | 901 | 1087 | 186 | NP |
| (iii) | Number of ULBs covered | 664 | 664 | 0 | completed |
| d | <u>Biomethanation</u> | | | | |
| (i) | Total Capacity (TPD) | 259 | 259 | 0 | completed |
| (ii) | Number | 107 | 107 | 0 | completed |
| (iii) | Number of ULBs covered | 67 | 67 | 0 | completed |
| e | <u>RDF</u> | | | | |
| (i) | Total Capacity (TPD) | 0 | 0 | 0 | NP |
| (ii) | Number | 0 | 0 | 0 | NP |
| (iii) | Number of ULBs covered | 0 | 0 | 0 | NP |
| f | <u>Waste to Energy Plants</u> | | | | |
| (i) | Total Capacity (TPD) | 0 | 0 | 0 | GAP |
| (ii) | Number | 0 | 0 | 0 | GAP |
| (iii) | Number of ULBs covered | 0 | 0 | 0 | GAP |
| 5 | Waste Disposal | | | | |
| a | <u>Landfill</u> | | | | |
| (i) | Total Capacity (T) | 0 | 0 | 0 | GAP |
| (ii) | Number | 0 | 0 | 0 | GAP |
| (iii) | Number of ULBs covered | 0 | 0 | 0 | GAP |
| 6 | Legacy Waste Waste management | | | | |
| a | Number of dumpsites (No.) | 202 | | | |
| b | Quantity of Waste dumped at dumpsites (Tons) | 200 lakhs Cu.m | | | |
| c | Number of dumpsites cleared (No. | 27 | | | |
| d | Number of dumpsites in which biomining has commenced (No.) | 117 | | | |

| OA 606/2018 | | Tamil Nadu (Jan-March, 21) |
|-------------|--|--|
| e | Time frame for clearing all dumpsites | Out of 202 dumpsites, Biomining work has completed in 27 ULBs and progress in 117 ULBs and will be cleared by Dec 2021. Biomining work in Greater Chennai Corp. will be completed in the time frame 31.12.2023. In remaning 58 dumpsites it is proposed to be removed in a phased manner by mobilizing required fund from various source |
| 7 | Other Information | |
| a | Information regarding development of model towns/cities/villages | Report submitted for 3 cites, 7 towns and 93 model villages |
| b | Creation of Environmental cell | The Govt. accorded the permission for formation of SWM cell at state and corporation level vide G.O. (Ms)137 dated 08-12-2020 |
| c | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management | The rate for procurement of equipment is based on the GeM portal and approved by State High Powered committee. |
| | Note- NP-> Not provided | |

| OA 606/2018 | | | | | Telangana (Apr-Jun'21) |
|-------------|---|---|---------------|------------|------------------------|
| S.N. | Questions | Remarks | | | |
| 1 | Numbers of ULBs | 142 | | | |
| 2 | Over all waste management status in States/UTs | | | | |
| a | Quantity of MSW generated (TPD) | 10403 | | | |
| b | Quantity of MSW collected (TPD) | 10403 | | | |
| c | Quantity of MSW segregated & transported (TPD) | 4057 in present quarter | | | |
| d | Quantity of MSW processed (TPD) | 7968 | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 1001 | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | 1434 | | | |
| g | Solid Waste Management Plan | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 142 | | | |
| b | ULBs in which segregation of waste is implemented (No.) | 142 (only 15% of waste generated is segregated at source in GHMC and 39% in remaining 141 ULBs) | | | |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 142 | | | |
| 4 | Waste Processing | | | | |
| | <u>Material Recovery facilities</u> | | | | |
| a | (i) Total Capacity (TPD) | 2214 | | | |
| | (ii) Number | 291 | | | |
| | (iii) Number of ULBs covered | 141 | | | |
| | <u>Plastic Waste Recycling</u> | | | | |
| b | (i) Total Capacity (TPD) | 600.2 | | | |
| | (ii) Number | 2 | | | |

| OA 606/2018 | | | | Telangana (Apr-Jun'21) | | |
|-------------|-------|--|--|------------------------|--|--|
| | (iii) | Number of ULBs covered | 2 | | | |
| c | | Composting | | | | |
| | (i) | Total Capacity (TPD) | 4744 | | | |
| | (ii) | Number | 141 | | | |
| | (iii) | Number of ULBs covered | 141 | | | |
| d | | Biomethanation | | | | |
| | (i) | Total Capacity (TPD) | 21 | | | |
| | (ii) | Number | 7 | | | |
| | (iii) | Number of ULBs covered | 5 | | | |
| e | | RDF | | | | |
| | (i) | Total Capacity (TPD) | 2400 | | | |
| | (ii) | Number | 1 | | | |
| | (iii) | Number of ULBs covered | 1 | | | |
| f | | Waste to Energy Plants | | | | |
| | (i) | Total Capacity (TPD) | 78.4 MW. However, only one WtE plant of capacity 19.8 MW is under operation utilizing 1500 TPD of RDF. | | | |
| | (ii) | Number | 6 | | | |
| | (iii) | Number of ULBs covered | 6 | | | |
| 4 | | Waste Disposal | | | | |
| a | | Landfill | | | | |
| | (i) | Total Capacity (T) | 1001 | | | |
| | (ii) | Number | 1 | | | |
| | (iii) | Number of ULBs covered | 1 | | | |
| 5 | | Legacy Waste Waste management | | | | |
| a | | Number of dumpsites (No.) | 152 | | | |
| b | | Quantity of Waste dumped at dumpsites (M.Tons) | Jawaharnagar (GHMC) - 12 million tons Other 141 ULBs - 71,16,306 tons | | | |

| OA 606/2018 | | Telangana (Apr-Jun'21) |
|-------------|---|---|
| c | Number of dumpsites cleared (No.) | 1 (Dommara Pochampally) cleared and one scientific capping taken up for Jawharnagar site after maximum recovery. Capping work completed) |
| d | Number of dumpsites in which biomining has commenced (No.) | 52 ULBs commenced biomining |
| e | Time frame for clearing all dumpsites | Biomining started in the following ULBs: Dundigal - (1. Dommara Bio-mining completed - processed 27805 MTs) Bhongir - processed 43296 MTs Nizampet - processed 20676 MTs Ameenpur - processed 2400 MTs Suryapet - processed 5000 MTs Total processed - 99,777 MTs. |
| 6 | Other Information | |
| a | Information regarding development of model towns/cities/villages | In compliance to the orders of the Hon'ble NGT, the State has identified the following: a) Three major cities selected for model: 1. GHMC 2. Greater Warangal MC 3. Karimnagar MC b) Three major towns selected for model towns: 1. Siddipet Municipality 2. Sircilla Municipality 3. Boduppal Municipality c) 96 villages @ three villages each in 32 districts (except Hyderabad district) have been identified. |
| b | Creation of Environmental cell | Yes |
| c | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management. | Yes |

| OA 606/2018 | | | | | Tripura (Apr-Jun'21) | |
|-------------|---|-----------------|---------------|------------|----------------------|--|
| S.N. | Questions | Remarks | | | | |
| 1 | Numbers of ULBs | 20 | | | | |
| 2 | Over all waste management status in States/UTs | | | | | |
| a | Quantity of MSW generated (TPD) | 333.906 | | | | |
| b | Quantity of MSW collected (TPD) | 317.685 | | | | |
| c | Quantity of MSW segregated & transported (TPD) | 297.598 | | | | |
| d | Quantity of MSW processed (TPD) | 214.063 | | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 12.8918 | | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | 106.951 | | | | |
| g | Solid Waste Management Plan | | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe | |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 20 | 20 | 0 | N/A | |
| b | ULBs in which segregation of waste is implemented (No.) | 20 | 20 | 0 | N/A | |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 20 | 20 | 0 | N/A | |
| 4 | Waste Processing | | | | | |
| | <u>Material Recovery facilities</u> | | | | | |
| a | (i) Total Capacity (TPD) | 260.6 | 277.4 | 18.8 | March, 2022 | |
| | (ii) Number | 18 | 30 | 12 | March, 2022 | |
| | (iii) Number of ULBs covered | 20 | 20 | 0 | - | |
| | <u>Plastic Waste Recycling</u> | | | | | |
| b | (i) Total Capacity (TPD) | 33.131 | 41.034 | 18.8994 | March, 2022 | |
| | (ii) Number | 36 | 50 | 14 | March, 2022 | |
| | (iii) Number of ULBs covered | 20 | 20 | 0 | March, 2022 | |
| | <u>Composting</u> | | | | | |
| c | (i) Total Capacity (TPD) | 211.346 | 107.877 | 76.911 | March, 2022 | |
| | (ii) Number | 7 | 24 | 17 | March, 2022 | |
| | (iii) Number of ULBs covered | 20 | 20 | 0 | March, 2022 | |

| OA 606/2018 | | | | | Tripura (Apr-Jun'21) |
|-------------|-------|---|----------------|---|----------------------|
| d | | Biomethanation | | | |
| | (i) | Total Capacity (TPD) | 0 | 0 | 0 |
| | (ii) | Number | 0 | 0 | 0 |
| | (iii) | Number of ULBs covered | 0 | 0 | 0 |
| e | | RDF | | | |
| | (i) | Total Capacity (TPD) | 0 | 0 | 0 |
| | (ii) | Number | 0 | 0 | 0 |
| | (iii) | Number of ULBs covered | 0 | 0 | 0 |
| f | | Waste to Energy Plants | | | |
| | (i) | Total Capacity (TPD) | 0 | 0 | 0 |
| | (ii) | Number | 0 | 0 | 0 |
| | (iii) | Number of ULBs covered | 0 | 0 | 0 |
| 4 | | Waste Disposal | | | |
| a | | Landfill | | | |
| | (i) | Total Capacity (T) | 12.5 | | |
| | (ii) | Number | 4 | 0 | 0 |
| | (iii) | Number of ULBs covered | 4 | 0 | 0 |
| 5 | | Legacy Waste Waste management | | | |
| a | | Number of dumpsites (No.) | 12 | | |
| b | | Quantity of Waste dumped at dumpsites (M.Tons) | 7665.4 | | |
| c | | Number of dumpsites cleared (No.) | 4 | | |
| d | | Number of dumpsites in which biomining has commenced (No.) | 1 | | |
| e | | Time frame for clearing all dumpsites | November, 2022 | | |
| 6 | | Other Information | | | |

| OA 606/2018 | | Tripura (Apr-Jun'21) |
|-------------|---|---|
| a | Information regarding development of model towns/cities/villages | Agartala City has been identified as model city. An action plan has been prepared and the said action plan is under implementation. Moreover, the State has identified 24 villages for implementation of solid waste management rules, 2016. A broad guidelines has been prepared by the RD department for implementaiton of SWM Rules, 2016. |
| b | Creation of Environmental cell | Created in every ULB (20 nos.) |
| c | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management. | All the procurements are made through GeM portal. UD department has fixed charged for door to door solid waste collection with source segregation facility. |

| OA 606/2018 | | | | | Uttar Pradesh (Apr-Jun'21) |
|-------------|---|-----------------------------|---------------|------------|---|
| S.N. | Questions | Remarks | | | |
| 1 | Numbers of ULBs | 651 | | | |
| 2 | Over all waste management status in States/UTs | | | | |
| a | Quantity of MSW generated (TPD) | 14468 | | | |
| b | Quantity of MSW collected (TPD) | 14468 | | | |
| c | Quantity of MSW segregated & transported (TPD) | 4340 | | | |
| d | Quantity of MSW processed (TPD) | 9705 | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 1095 | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | 3668 | | | |
| g | Solid Waste Management Plan | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 651 | 651 | 0 | Complied |
| b | ULBs in which segregation of waste is implemented (No.) | 651 | 651 | 0 | Complied but not 100% |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 651 | 651 | 0 | Complied but not 100% |
| 4 | Waste Processing | | | | |
| | <u>Material Recovery facilities</u> | | | | |
| a | (i) Total Capacity (TPD) | 950 | 3260 | 2310 | March, 2022 |
| | (ii) Number | 190 | 651 | 489 | March, 2022 |
| | (iii) Number of ULBs covered | 651 | 651 | 0 | March, 2022 |
| | <u>Plastic Waste Recycling</u> | | | | |
| b | (i) Total Capacity (TPD) | 693 | 697 | 4 | 35 industries at present have submitted EPR plan for recycling. |
| | (ii) Number | 157 (registered with UPPCB) | NA | NA | |
| | (iii) Number of ULBs covered | NA | NA | NA | |
| | <u>Composting</u> | | | | |
| | (i) Total Capacity (TPD) | 5475 | 14468 | | |

| OA 606/2018 | | | | | Uttar Pradesh (Apr-Jun'21) | |
|-------------|---|------------------------|----------------|------------------------|----------------------------|---|
| c | (ii) | Number | 16 | 69 | 53 | |
| | (iii) | Number of ULBs covered | 16 | 651 | NA | Gap in processing waste to be achieved by March, 2022 |
| d | <u>Biomethanation</u> | | | | | |
| | (i) | Total Capacity (TPD) | 15 | NA | | |
| | (ii) | Number | 3 | NA | | |
| | (iii) | Number of ULBs covered | 1 | NA | | |
| e | <u>RDF</u> | | | | | |
| | (i) | Total Capacity (TPD) | 0 | 0 | 0 | 0 |
| | (ii) | Number | 0 | 0 | 0 | 0 |
| | (iii) | Number of ULBs covered | 0 | 0 | 0 | 0 |
| f | <u>Waste to Energy Plants</u> | | | | | |
| | (i) | Total Capacity (TPD) | 95 | 4000 (design capacity) | 3905 | GAP |
| | (ii) | Number | 3 | 7 | 4 | |
| | (iii) | Number of ULBs covered | 3 | 7 | 4 | WtE plant proposed in Ghazibad, Muzaffarnagar, Aligarh and Varansi. |
| 4 | <u>Waste Disposal</u> | | | | | |
| a | <u>Landfill</u> | | | | | |
| | (i) | Total Capacity (T) | 19.98 lakh ton | 38.21 lakh ton | 18.23 lakh ton | June, 2022 |
| | (ii) | Number | 16 | 69 | 54 | |
| | (iii) | Number of ULBs covered | 16 | 69 | 54 | |
| 5 | <u>Legacy Waste Waste management</u> | | | | | |
| a | Number of dumpsites (No.) | | 72 | | | |

| OA 606/2018 | | | Uttar Pradesh (Apr-Jun'21) |
|-------------|---|---|----------------------------|
| b | Quantity of Waste dumped at dumpsites (M.Tons) | 84.5 lakh | |
| c | Number of dumpsites cleared (No.) | 4 | |
| d | Number of dumpsites in which biomining has commenced (No.) | 6 | |
| e | Time frame for clearing all dumpsites | By the end of year 2022 | |
| 6 | Other Information | | |
| a | Information regarding development of model towns/cities/villages | As per below | |
| b | Creation of Environmental cell | UPPCB/Environment Dept has enabled instituional mechanism for monitoring of environmental laws and issues | |
| c | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management. | The dept has issued standard model specification regarding various components of solid wate management like collection and transportation vehicles/MRF design but as for fixing rate to do away with tendering processed, it is submitted that such mechanism could not be established due to existing financial rules and it's pertinent that Hon'ble NGT has issued direction in O.A. No. 606/2018, vide its order dated 18.10.2019 constituting a committee regarding standardization of rates for procurement of services/equipment to be uploaded on on GeM portal. The dept is awaiting the decision of the committee and procurement method to be uploaded on GeM. Once it is adopted for all India basis by GeM portal, the dept will also follow that. | |

| OA 606/2018 | | | | Uttarakhand (Apr-Jun'21) | |
|-------------|---|--|---------------|--------------------------|--|
| S.N. | Questions | Remarks | | | |
| 1 | Numbers of ULBs | 91 ULBs | | | |
| 2 | Over all waste management status in States/UTs | MIS Report of Waste Annexed | | | |
| a | Quantity of MSW generated (TPD) | 1255.77 | | | |
| b | Quantity of MSW collected (TPD) | 1255.77 | | | |
| c | Quantity of MSW segregated & transported (TPD) | 945.54 | | | |
| d | Quantity of MSW processed (TPD) | 945.54 | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | Landfill functional in Dehradun & Haridwar only. | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)-I(d)- 1(e)] | 310.23 | | | |
| g | Solid Waste Management Plan | Annexure -5 | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 1130 | 1130 | 0 | |
| b | ULBs in which segregation of waste is implemented (No.) | 913 | 1130 | 217 | one years after final approval of projects |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 913 | 1130 | 217 | |
| 4 | Waste Processing | | | | |
| | <u>Material Recovery facilities</u> | | | | |
| a | (i) Total Capacity (TPD) | | | | |
| | (ii) Number | 46 Plants | | | |
| | (iii) Number of ULBs covered | 46 | | | |
| | <u>Plastic Waste Recycling</u> | | | | |
| b | (i) Total Capacity (TPD) | | | | |
| | (ii) Number | 52 | | | |
| | (iii) Number of ULBs covered | 52 | | | |
| | <u>Composting</u> | | | | |
| | (i) Total Capacity (TPD) | 02 Plants- Haridwar & Dehradun. | | | |

| OA 606/2018 | | | Uttarakhand (Apr-Jun'21) | | |
|-------------|-------|---|--|--|--|
| c | (ii) | Number | onside Composting is being done in 220 Govt. Colonies, 17370 House Holds, 1822 No. of Shops & at 50 No. of Bulk Waste Generator. As per data in MIS, total number of composting pits in 91 ULBs are-740 | | |
| | (iii) | Number of ULBs covered | 91 | | |
| d | | <u>Biomethanation</u> | | | |
| | (i) | Total Capacity (TPD) | 0 | | |
| | (ii) | Number | 0 | | |
| | (iii) | Number of ULBs covered | | | |
| e | | <u>RDF</u> | | | |
| | (i) | Total Capacity (TPD) | | | |
| | (ii) | Number | 52 | | |
| | (iii) | Number of ULBs covered | 52 | | |
| f | | <u>Waste to Energy Plants</u> | | | |
| | (i) | Total Capacity (TPD) | Proposed 2 MW | | |
| | (ii) | Number | 1 | | |
| | (iii) | Number of ULBs covered | 17 | | |
| 4 | | <u>Waste Disposal</u> | | | |
| a | | <u>Landfill</u> | | | |
| | (i) | Total Capacity (T) | | | |
| | (ii) | Number | 2 | | |
| | (iii) | Number of ULBs covered | 5 | | |
| 5 | | <u>Legacy Waste Waste management</u> | | | |
| a | | Number of dumpsites (No.) | 31 | | |
| b | | Quantity of Waste dumped at dumpsites (M.Tons) | 2,120,086.50 | | |
| c | | Number of dumpsites cleared (No.) | 60 (Cleared/ No waste reported) | | |
| d | | Number of dumpsites in which biomining has commenced (No.) | 12 | | |

| OA 606/2018 | | | Uttarakhand (Apr-Jun'21) |
|-------------|---|--|--------------------------|
| e | Time frame for clearing all dumpsites | March-2022 (Depending upon final approval/ disbursement of Funds from Gol under SBM 2.0 | |
| 6 | Other Information | | |
| a | Information regarding development of model towns/cities/villages | Rishikesh, Musoorie & Rudarpur by using Trommel & Bio mining being used by Srinagar, Uttarkashi, Almora, Joshimath & Muni ki reti. | |
| b | Creation of Environmental cell | 1. Environment Monitoring cell created at chief secretary Office level. 2. Swachh Bharat Mission Cell created at Urban Development Directorate level. 3. District Environmental Cell creation on ULB level is in progress. | |
| c | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management. | 1. Rudarpur- Rs. 398.84/Tonn. 2. Rishikesh - Rs. 296.80/ Tonn. 3. Kotdwar- Rs. 310/Tonn. | |

| OA 606/2018 | | | | West Bengal (Apr-Jun'21) | |
|-------------|---|-----------------|---------------|--------------------------|------------------|
| S.N. | Questions | Remarks | | | |
| 1 | Numbers of ULBs | 125 | | | |
| 2 | Over all waste management status in States/UTs | | | | |
| a | Quantity of MSW generated (TPD) | 13709 | | | |
| b | Quantity of MSW collected (TPD) | 13356 | | | |
| c | Quantity of MSW segregated & transported (TPD) | 4308 | | | |
| d | Quantity of MSW processed (TPD) | 2896 | | | |
| e | Quantity of MSW disposed in secured land fill site (TPD) | 1187 | | | |
| f | Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)- 1(e)] | 9626 | | | |
| g | Solid Waste Management Plan | | | | |
| 3 | Waste Collection | Existing | Target | Gap | Timeframe |
| a | ULBs in which waste door-to-door collection is implemented(No.) | 121 | 125 | 4 | August, 2021 |
| b | ULBs in which segregation of waste is implemented (No.) | 42 | 125 | 83 | October, 2021 |
| c | ULBs in which transportation of segregated waste is implemented (No.) | 42 | 125 | 83 | October, 2021 |
| 4 | Waste Processing | | | | |
| | <u>Material Recovery facilities</u> | | | | |
| a | (i) Total Capacity (TPD) | 360 | 1645 | 1285 | GAP |
| | (ii) Number | 126 | 466 | 340 | December, 2021 |
| | (iii) Number of ULBs covered | 45 | 125 | 80 | December, 2021 |
| | <u>Plastic Waste Recycling</u> | | | | |
| b | (i) Total Capacity (TPD) | 360 | 1645 | 1285 | GAP |
| | (ii) Number | 126 | 466 | 340 | December, 2021 |
| | (iii) Number of ULBs covered | 45 | 125 | 80 | December, 2021 |
| | <u>Composting</u> | | | | |
| | (i) Total Capacity (TPD) | 2872.5 | 6855 | 3982.5 | December, 2021 |

| OA 606/2018 | | | | | West Bengal (Apr-Jun'21) | |
|-------------|-------|--|------------|----------------------------|--------------------------|--|
| c | (ii) | Number | 31 | 125 | 94 | In the event of maturing of already floated tenders a total of 6603 TPD MSW will be processed which is 48% of total MSW. |
| | (iii) | Number of ULBs covered | 31 | 125 | 94 | |
| d | | <u>Biomethanation</u> | | | | No. of units to be developed as per requirement and as per recommendation of State Level Task Force. |
| | (i) | Total Capacity (TPD) | 17 | 500 | 483 | |
| | (ii) | Number | 2 | | | |
| | (iii) | Number of ULBs covered | 2 | | | |
| e | | <u>RDF</u> | | | | |
| | (i) | Total Capacity (TPD) | Nil | To be developed if needed. | | |
| | (ii) | Number | Nil | | | |
| | (iii) | Number of ULBs covered | Nil | | | |
| f | | <u>Waste to Energy Plants</u> | | | | |
| | (i) | Total Capacity (TPD) | 6.2 | To be developed if needed. | | |
| | (ii) | Number | 1 | | | |
| | (iii) | Number of ULBs covered | 1 | | | |
| 4 | | Waste Disposal | | | | |
| a | | <u>Landfill</u> | | | | |
| | (i) | Total Capacity (T) | 1162 | 2742 | 1580 | December, 2021 |
| | (ii) | Number | 6 | 26 | 20 | |
| | (iii) | Number of ULBs covered | 12 | 125 | 113 | |
| 5 | | Legacy Waste Waste management | | | | |
| a | | Number of dumpsites (No.) | 107 | | | |
| b | | Quantity of Waste dumped at dumpsites (M.Tons) | 1.20 crore | | | |
| c | | Number of dumpsites cleared (No.) | 5 | | | |

| OA 606/2018 | | West Bengal (Apr-Jun'21) |
|-------------|---|--|
| d | Number of dumpsites in which biomining has commenced (No.) | 64 |
| e | Time frame for clearing all dumpsites | December, 2022 |
| 6 | Other Information | |
| a | Information regarding development of model towns/cities/villages | Action plan prepared. Based on that, waste processing facilities are in the process of development for making these model cities SWM compliant within December, 2021. Intensive IEC activities undertaken. |
| b | Creation of Environmental cell | Yes |
| c | Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management. | Procured through GeM portal. |

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****ORIGINAL APPLICATION NO. 606 OF 2018****IN THE MATTER OF:****Compliance of Municipal Solid Waste Management Rules, 2016.****INDEX OF FILING**

| SL. NO. | DESCRIPTION | COPIES | COURT FEES |
|--------------------|---|---------------|-----------------------|
| 1. | ACTION TAKEN REPORT ON BEHALF OF RESPONDENT (ANDAMAN AND NICOBAR ADMINISTRATION). | | |


G. INDIRA

Date: 02.03.2021

Advocate for the Respondent,
Andaman and Nicobar Administration
#43, Tower No.14, Supreme Enclave,
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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF:

Compliance of Municipal Solid Waste Management Rules, 2016

ACTION TAKEN REPORT ON BEHALF OF
RESPONDENT (ANDAMAN AND NICOBAR
ADMINISTRATION).

PAPER BOOK

(FOR INDEX KINDLY SEE INSIDE)

ADVOCATE FOR THE RESPONDENT: G.INDIRA

INDEX

| Sl.Nos. | Particulars of Documents | Page No. |
|----------------|---|-----------------|
| 1. | Action Taken Report on behalf of Respondent (Andaman and Nicobar Administration). | 1-41 |
| 2. | <u>Annexure-R-1:</u> A true copy of the Order dated 31.01.2020 passed by this Hon'ble Tribunal in O.A No.606 of 2018. | 42-82 |
| 3. | <u>Annexure-R-2:</u> A true copy of the Action Taken Report submitted by PBMC, A&N Administration vide letter no. 41/EE-III/SWM/MC/2018-19/211 dated 29.01.2021. | 83-84 |
| 4. | <u>Annexure-R-3:</u> A true copy of the Report dated 08.01.2021 submitted by Port Management Board. | 85-86 |
| 5. | <u>Annexure-R-4:</u> A true copy of the consolidated EPR Report. | 87-102 |
| 6. | <u>Annexure-R-5:</u> A true copy of the Action Taken Report submitted by the Directorate of Health Services, A&N Administration vide letter no.BMWM/DHS/BMWM Action Plan/2019/PartV/202 dated 01.02.2021. | 103-116 |
| | | |

| | | |
|-----|---|----------------|
| 7. | <u>Annexure-R-6:</u> A true copy of the Compliance Report submitted to CPCB by ANPCC in compliance with the directions issued by this Hon'ble Tribunal vide Order dated 07.07.2020 in O.A No.804 of 2017. | 117-147 |
| 8. | <u>Annexure-R-7:</u> A true copy of the Annual inventory on Hazardous and other Waste generation and its Management for the year 2019-20 submitted to CPCB by ANPCC vide communication dated 27.11.2020. | 148-160 |
| 9. | <u>Annexure-R-8:</u> A true copy of Order No.442 dated 16.02.2021 issued by the Deputy Secretary, Urban Development, A&N Administration. | 161 |
| 10. | <u>Annexure-R-9:</u> A true copy of the Monthly Progress Report submitted by the ANPCC to the Director General, National Mission for Clean Ganga (NMCG). | 162-180 |
| 11. | <u>Annexure-R-10:</u> A true copy of the Compliance Report on Monitoring of Noise and Ambient Air Quality during Diwali Festival - 2020 submitted to CPCB by ANPCC. | 181-210 |
| 12. | <u>Annexure-R-11:</u> A true copy of the Order No. 255 dated 11.09.2020 issued by Member Secretary, ANPCC. | 211 |

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.606 OF 2018**

IN THE MATTER OF:

Compliance of Municipal Solid Waste Management Rules, 2016.

**ACTION TAKEN REPORT ON BEHALF OF
RESPONDENT- (ANDAMAN AND NICOBAR
ADMINISTRATION).**

I, Chetan B. Sanghi, S/o. Dr.V.B. Sanghi aged about 55 years, holding the post of Chief Secretary, Andaman and Nicobar Administration having office at Secretariat, Port Blair, Andaman and Nicobar Islands do hereby solemnly affirm and state that I am conversant with the facts and circumstances from the records of the case. Thus, I am competent to swear to this Action Taken Report on behalf of Andaman and Nicobar Administration.



1. That this Hon'ble Tribunal vide Order dated 31.01.2020 in Original Application No.606 of 2018 directed the Chief Secretaries/Administrators of all States and Union Territories to furnish a compliance report in respect of significant environmental issues in terms of earlier orders of this Hon'ble Tribunal and Orders of the Hon'ble Supreme Court of India. The last Action Taken Report was filed by the Andaman and Nicobar Administration on 23.11.2020 in the

[Signature]

above captioned case. It is submitted that the directions of this Hon'ble Tribunal have been duly complied with and the following status is informed to this Hon'ble Tribunal qua their directions/orders in the Order dated 31.01.2020. A true copy of the Order dated 31.01.2020 passed by this Hon'ble Tribunal in O.A No.606 of 2018 is annexed and marked hereto as Annexure-R-1(Pg Nos 42 to 82).

2. With regard to the direction issued by this Hon'ble Tribunal in respect of "*Compliance of Rule 22 of Solid Waste Management Rules, 2016, failing which every local body to pay compensation at the rate of Rs.5 lakh per month per local body and Rs.1 lakh per month per other local body from 01.04.2020 till compliance*", it is submitted that the Andaman and Nicobar Administration has taken all essential steps in ensuring compliance of Rule 22 and improvement of Solid Waste Management practices in compliance with the provisions of The Solid Waste Management Rules, 2016. The present status for compliance of Rule 22 of The Solid Waste Management Rules, 2016 is as follows:



| Sl. No. | Activity | Present Status | Revised Timeline |
|---------|--|--|------------------|
| 1. | Identification of suitable sites for setting up solid waste processing facilities. | 24 lands Identified for setting up of solid waste processing facilities for 24 municipal wards of Port Blair Municipal Council (PBMC). 12 identified lands set up with solid waste processing | N/A |

| | | | |
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| | | facilities. 9 Solid Liquid Resource Management (SLRM) Centers, 2 electric compost plants and a 3-R center are operational. Presently, 12 solid waste processing facilities are catering to 24 municipal wards. | |
| 2. | Identification of suitable sites for setting up common regional sanitary landfill facilities | Identified. The Common regional sanitary landfill is situated at Brookshabad, Port Blair. However, the A&N Administration in order to achieve zero landfill by 2020-21 has successfully closed the landfill and solid waste of 24 municipal wards are being transported to 9 SLRM Centers, 2 electric compost plants and a 3-R center for processing. | N/A |
| 3. | Procurement of suitable sites for setting up solid waste processing facility and sanitary landfill facilities | Industries Department has allocated one unit with area 1500 sq.m for plastic processing in Industrial Estates. Additionally, a total of 500 sq.m area in Industrial Estates has been earmarked | N/A |



3

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| | | for Solid Waste Processing and Disposal facility. | |
| 4. | Enforcing waste generators to practice segregation of bio-degradable, recyclable, combustible, sanitary waste domestic hazardous and inert solid wastes at source. | 100% of households practicing source segregation of waste. Fines are being imposed to violators regularly under the PBMC Solid Waste Handling & Management Bye-Laws, 2017. A total of 13,899 violators have been fined and an amount of Rs. 54,87,629.00 was collected. | N/A |
| 5. | Ensure door to door collection of segregated waste and its transportation in covered vehicles to processing or disposal facilities. | The PBMC has achieved 100% door to door segregated waste collection and transportation in all 24 municipal wards. The PBMC has procured and operationalised 8 nos of compartmentalized segregated waste collection autos. Additionally, 27 trucks have been dedicated for segregated waste (wet & dry) collection. Presently, 35 covered vehicles are being utilized for transportation of | N/A |



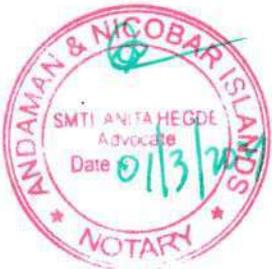
| | | | |
|----|--|--|---------------|
| | | <p>segregated waste to 12 solid waste processing facilities catering to 24 municipal wards.</p> <p>PBMC is in the process of procuring 16 nos of segregated waste transportation vehicles under the Smart City Project.</p> | |
| 6. | <p>Ensure separate storage, collection and transportation of construction and demolition wastes.</p> | <p>The PBMC has 3 C&D waste collection centers in Port Blair City.</p> <p>C&D waste are collected on call basis through designated PBMC call center/control room.</p> <p>Thereafter, on reports of potholes, requirement requisition received for low lying areas, the collected C&D waste is utilized for filling and maintenance work.</p> | N/A |
| 7. | <p>Setting up solid waste processing facilities by all local bodies having 100000</p> | <p>The Port Blair Municipal Council (PBMC) is the only urban local body and presently, 12 solid waste processing facilities are catering to 24 municipal</p> | December 2021 |



| | | | |
|----|---|--|------------|
| | or more population | wards. Setting up of remaining 12 solid waste processing facilities will be completed by December 2021. | |
| 8. | Setting up solid waste processing facilities by local bodies and census towns below 100000 population. | 26 Solid Waste Management Clusters notified by RD&P. 10 clusters are operational. 14 clusters constructed. 02 clusters under construction. Setting up of remaining 16 solid waste processing facilities will be completed by March 2021. | March 2021 |
| 9. | Setting up common or standalone sanitary landfills by or for all local bodies having 0.5 million or more population for the disposal of only such residual wastes from the processing facilities as well as untreatable | PBMC has started 100 percent source segregation in all 24 wards, so far 83.34 percent of total waste is transported to 12 solid waste processing facilities. The waste being dumped earlier at Brookshabad has been stopped since 27-01-2020. This waste is now being segregated and transported through 9 SLRM centers, 2 electric compost plants and a 3-R center set up by PMBC. As on date, only the inert | N/A |



| | | | |
|-----|---|--|------------|
| | inert wastes as permitted under the Rules | waste approximately 16.66 percent are being dumped. | |
| 10. | Setting up common or regional sanitary landfills by all local bodies and census towns under 0.5 million population for the disposal of permitted waste under the rules. | The vast expanse of rural areas makes it logistically difficult to bring all waste to a common landfill. The RD&P has formulated and notified 26 Solid Waste Management Clusters to achieve the target of zero landfill. 10 clusters are operational. 14 clusters constructed. 02 clusters under construction. | March 2021 |
| 11. | Bio-remediation or capping of old and abandoned dump sites. | The Common Regional Sanitary Landfill (CRSL) located at Brookshabad has been successfully closed by the PBMC to achieve zero landfill. The Old Common Regional Sanitary Landfill is covered with green capping and PBMC has invited RFP (Request for Proposal) for bio-remediation of the CRSL through eTendering Portal. | March 2021 |



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|--|--|--|--|
| | | The PBMC is in the process of bio-mining with authorized agencies by March 2021. | |
|--|--|--|--|

The Major Steps taken by the Administration to address the issues of Solid Waste Management in compliance with the provisions of The Solid Waste Management Rules, 2016 in the Union Territory of Andaman and Nicobar Islands include the following:

- i) Port Blair City has been declared as an Open Defecation Free+ City since 23.09.2019. All community and public toilets are functional and well maintained.
- ii) The Port Blair Municipal Council (hereinafter referred as PBMC) has successfully achieved 100% door to door segregated collection of waste and transportation in all 24 municipal wards. The collected segregated waste is transported to 9 Solid Liquid Resource Management (SLRM) Centres, 2 electric compost plants and a 3-R centre equipped with 7 baling machines, 2 shredding machines and composting units situated across all 24 municipal wards for further segregation, baling, shredding of dry waste and composting of wet waste.
- iii) The PBMC has procured and operationalised 8 nos of compartmentalized segregated waste collection autos and is in the process of procuring 16 nos of segregated waste transportation vehicles under the Smart City



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9

Project to cater to all 24 municipal wards. Additionally, 27 trucks have been dedicated for segregated waste (wet & dry) collection. Presently, 35 covered vehicles are being utilized for transportation of segregated waste to 9 Solid Liquid Resource Management (SLRM) Centres, 2 electric compost plants and a 3-R centre situated across all 24 municipal wards. A true copy of the Action Taken Report submitted by PBMC, A&N Administration vide letter no. 41/EE-III/SWM/MC/2018-19/211 dated 29.01.2021 is annexed and marked hereto as **Annexure-R-2(Pg Nos. 83 to 84)**.

- iv) In absence of recycling units in Andaman & Nicobar Islands, the collected segregated waste of plastic, cardboard, paper, metal, glass and other dry wastes after baling and shredding processing are transported to mainland for recycling through authorized agencies.



- v) With regard to waste processing units based on composting/bio-methanation, PBMC has established 05 decentralized composting units and utilises 01 captive Bio-methanation plant of Dr. B.R. Ambedkar Institute of Technology of 0.5 MTPD capacity for wet waste management of Pahargaon area. Further, 10 schools and 01 college have also made captive composting units, 21 Households in Bathubasti, Port Blair have installed captive bio-gas plants for waste processing.

9

- vi) The decentralized wet waste/organic waste earth pits are operational from 30.12.2019. The PBMC collects cattle dung, egg shells and lemons from street vendors and transforms it into manures/other products. The PBMC utilizes the manure in maintaining public parks and through their stall set up at Gandhi Park, sells the same to the general public.
- vii) The PBMC is constantly raising awareness and is committed to provide a 'Clean and Green' environment to its citizens. To promote "Reduce, Reuse and Recycle" Principle, the PBMC has set up a 3-R Centre and has registered 3 SHGs of Sanitary workers to utilize the segregated waste collected and stored in SLRM Centres. The recycled products are being sold by these SHGs which aids in income generation.
- viii) 24 lands comprising of area 200 sq.mtr each have been identified for setting up Solid Liquid Resource Management Centres (SLRMC). 9 Solid Liquid Resource Management (SLRM) Centres, 2 electric compost plants and a 3-R centre are fully functional and presently catering to all 24 wards. Setting up of remaining 12 solid waste processing facilities will be completed by December 2021.
- ix) The Administration has stopped dumping of waste at Brookshabad except inert waste and has achieved zero waste burning at the common regional sanitary landfill situated at Brookshabad.



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- x) The PBMC has dedicated 03 trucks for segregated collection of PET/Plastic, Glass, cardboard etc. from commercial establishments.
- xi) The PBMC has dedicated 02 autos for collection of cattle dung, egg shells, tea powder and squashed lemon etc. from various small shops.
- xii) The Old Common Regional Sanitary Landfill (CRSL) is covered with green capping and PBMC has invited RFP (Request for Proposal) for bio-remediation of the CRSL through eTendering Portal. The PBMC is in the process of bio-mining with authorized agencies by March, 2021.
- xiii) The PBMC as per the Minutes of the meeting held on 14.10.2019 with Stakeholders cum Waste generators operating within Port Blair City, informed that Stakeholders viz ACCI, Hoteliers & other Associations shall finance for wet organic waste management facility like Bio-methanation/Bio-gas or compost plant under CSR. PBMC has identified Dr. Radha Krishnan Park for installation of 5 MT Bio-methanation Plant which will be procured through GeM Portal. The Bio-methanation Plant will process the wet waste of vegetable markets.
- xiv) The PBMC has framed and notified the PBMC- Solid Waste Handling & Management Bye Laws, 2017 and Rs. 54,87,629.00 has been collected as spot fines and charges from violators under the Bye Laws.



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- xv) The PBMC has authorized 13 waste vendors to collect and transport plastic waste, cardboard, paper, metal, glass and other dry wastes to mainland for recycling. So far, 295.6 tons of plastic waste, 243.153 tons of cardboard, 67.69 tons of glass, 35.85 tons of mixed plastic waste, 30.03 tons of tetra pack and 18.19 tons of plastic cement gunny bags/MLP have been transported to mainland for recycling.
- xvi) The PBMC has authorized 01 waste vendor to collect and transport used oil waste (Hazardous) and E-waste to mainland for recycling. In October 2020, 16.6 tons of Waste Oil had been transported to mainland for recycling.
- xvii) The Department of Rural Development and Panchayat (RD&P) has initiated door to door segregated collection of waste from all households, commercial establishments and institutions in rural areas. So far, 59 out of 70 Gram Panchayats have commenced door to door segregated collection of waste. The RD&P has notified 26 solid waste management clusters for 70 Gram Panchayats. 14 clusters cater to 37 Gram Panchayats of North & Middle Andaman District, 11 clusters cater to 30 Gram Panchayats of South Andaman District and 1 cluster caters to 3 Gram Panchayats of Nicobar District.



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13

Out of 26 clusters, 10 clusters are completely operational. Remaining, 14 clusters have been constructed and 02 clusters are under construction. The collected segregated dry waste after baling process is transported to mainland for recycling through authorised agencies. The collected segregated wet waste is utilised after composting.

Clusters of South Andaman District and North & Middle Andaman District have been supplied with 08 baling machines and 10 baling machines respectively. Order for 01 baling machine and 07 shredding machines has been placed and is expected to be installed by February 2021.

- xviii) Approximately, 28,000 kgs of dry wastes like plastic, glass, tetra packs and cardboard from Swaraj and Shaheed Dweep have been transported to mainland for recycling through authorised agencies in January, 2021.



- xix) The RD&P in the month of January 2021 conducted mega beach and coastal area cleanup drives in Swaraj Dweep, Shaheed Dweep, Viper Island, North Bay, Little Andaman, Baratang and Rangat. More than 25,000 Kgs of marine litter in the form of Glass bottles, plastics, nets, discarded clothes and footwears etc. have been collected and transported to mainland for recycling through authorised agencies.

13

- xx) The RD&P has framed and notified their Andaman & Nicobar Islands Panchayati Raj Institutions and Tribal Councils Rural Areas Solid Waste (Handling and Management) Bye Law, 2019 to include a mandatory provision for user-fee collection from individual households, commercial establishments and institutions and included spot fines against the violators. An amount of Rs. 6,92,455 has been collected as User-Fees from households and commercial establishments.
- xxi) The State Level Advisory Body (SLAB) has been constituted under Order No.359 dated 02.02.2018 by the Andaman and Nicobar Administration. Thereafter, vide Order No.414 dated 12.02.2019, a State Level Advisory Committee was constituted under the chairmanship of the Chief Secretary. So far, 11 monthly SLAC meetings have been convened.



3. With regard to the direction issued by this Hon'ble Tribunal in respect of "*commencing the work of legacy waste sites remediation from 01.04.2020 till compliance, failing which will result in liability to pay compensation at the rate of Rs. 10 lakh per month per Local Body for population of above 10 lakhs, Rs.5 lakh per month per Local Body for population between 5 Lakhs and 10 lakhs and Rs.1 lakh per month per other Local Body*", it is submitted that the Andaman and Nicobar Administration in a bid to achieve zero landfill by 2020-21 has successfully closed the landfill and accomplished the target of zero waste burning at the

Common regional sanitary landfill situated at Brookshabad. The Old Common Regional Sanitary Landfill is covered with green capping and PBMC has invited RFP (Request for Proposal) for bio-remediation of the Common regional sanitary landfill through eTendering Portal. The PBMC is in the process of bio-mining with authorized agencies by March, 2021.

4. With regard to the direction issued by this Hon'ble Tribunal in respect of "*steps be ensured by the Chief Secretaries in terms of directions of this Tribunal especially w.r.t. plastic waste, biomedical waste, construction and demolition waste which are linked with solid waste treatment and disposal. Action may also be ensured by the Chief Secretaries of the States/UTs with respect to remaining thematic areas viz. hazardous waste, e-waste, polluted industrial clusters, reuse of treated water, performance of CETPs/ETPs, groundwater extraction, groundwater recharge, restoration of water bodies, noise pollution and illegal sand mining.*", it is submitted that major steps have been taken by the Administration to ensure compliance of all environmental norms.

The Steps taken by the Administration to address the issues of Plastic Waste Management in compliance with the provisions of The Plastic Waste Management Rules, 2016 in the Union Territory of Andaman and Nicobar Islands include the following:



16

- i) The Andaman and Nicobar Administration banned manufacture, storage, use, import, transportation, distribution and sale of single use plastic items vide Notification No.186 dated 05.09.2019. The ban is effective from 05.11.2019. The enforcement team constituted vide Order No.1683 dated 06.11.2019 had undertaken random inspections of consignments at Haddo wharf from 05.12.2020 to 08.01.2021. An amount of 13,070 packages were inspected and 270 kgs of banned single use plastic items have been seized. A true copy of the Report dated 08.01.2021 submitted by Port Management Board is annexed and marked hereto as **Annexure-R-3(PgNos. 85 to 86)**.
- ii) The Central Island Agricultural Research Institute (CIARI), Port Blair is frequently organizing skill training programmes on Bamboo Straw Making for unemployed women to promote the alternatives to Single Use Plastic and to reduce the footprints of plastics in the Islands.
- iii) The enforcement agencies of the ban on single use plastic items conducted various surprise checks and seized more than 10 MT of banned plastic items from 3 establishments in December 2019. Complaint Registered (C.R) cases against all 3 establishments were filed before the Hon'ble Judicial Magistrate First Class I Court at Port Blair. Summons have been issued against the 3 establishments.



16

iv) The Andaman and Nicobar Administration vide Notification No.225 dated 24.09.2019 has revised Notification No.202 dated 02.08.2010 on ban on the use, manufacture and sale of plastic carry bags irrespective of its thickness, size, color and nature. The revised Notification strengthened the enforcement agencies by constituting a Task Force at Tehsil level and only allowing 100% compostable/biodegradable bags certified by Central Pollution Control Board in the Union Territory of Andaman and Nicobar Islands. The Andaman and Nicobar Administration is conducting regular enforcement drives and 4324 kgs of plastic and non-woven cloth bags have been recovered. Penalties amounting to Rs. 1,48,400.00 have been recovered from 1029 inspections and license of 3 shops have been temporarily suspended.

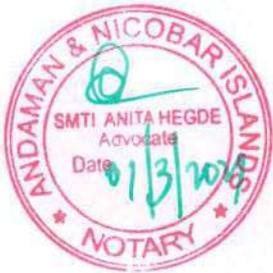


v) The Andaman and Nicobar Administration to eliminate use of single use or short life PVC (Poly Vinyl Chloride) for flags & banners has directed vide Order No.210 dated 19.05.2020 to use alternatives such as cloth banners, light weight textile fabrics, wrinkle resistant wrap knit, natural fibre based sandwich boards, resin infused papers particles boards etc in various government functions, seminars, workshops, advertisements etc.

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- vi) A Committee had been constituted vide Order No.69 dated 19.07.2019 for examining the import of single use plastic items/packaging and to put in place Extended Producers Responsibility (EPR) modalities under Rule 9 of The Plastic Waste Management Rules, 2016. A one-day consultative workshop was held on 15.11.2019 wherein the major PIBOs (Producers, Importers and Brand Owners) supplying plastic packaged goods to Andaman and Nicobar Islands submitted their EPR Proposals in coordination with local bodies.
- vii) Thereafter, An EPR mechanism was finalized by the Administration and Public Notice dated 13.12.2019 and a compliance undertaking was issued to all PIBOs wherein it was decided that conditional permission will be granted only to those who follow the EPR Policy and shipments of non-complying entities will be disallowed from February 2020. 117 PIBOs have been granted conditional permission under EPR mechanism.
- viii) After COVID-19 unlock guidelines were issued, EPR compliance was reviewed by the Andaman and Nicobar Administration in October 2020 and 110 PIBOs were issued Notices to ensure necessary compliance up to the quarter of July – September 2020 by 30th November 2020, failing which the conditional permission granted to the PIBOs shall stand withdrawn.

Additionally, 81 PIBOs were issued Direction/Notice under Section 5 of the Environment (Protection) Act,



19

1986 and Notification no. S.O 23(E) dated 08.01.1997 for enforcement of Rule 9 of Plastic Waste Management Rules, 2016 and for failing to submit information in the prescribed format up to the quarter of July – September 2020.

- ix) A VC meeting under the chairmanship of the Member Secretary, ANPCC was held on 18.12.2020 at 2.30 pm with major PIBOs and PROs to discuss the streamlining process of data submission and ways in which PIBOs and PROs can further contribute to effective implementation of EPR.

A meeting under the chairmanship of the Chairman, ANPCC was held on 16.02.2021 at 11 am with IT Department to discuss development of a software for capturing EPR data for effective implementation of EPR in the Islands. From the period October 2019 to December 2020, approximately **730 MT** of plastic has been imported by PIBOs into these islands and **219.96 MT** of waste plastic has been collected & transported to mainland for recycling and 9.2 MT of shredded waste plastic was utilised in road construction. A true copy of the consolidated EPR Report is annexed and marked hereto as **Annexure-R-4(Pg Nos. 87 to 102)**.

- x) The Andaman and Nicobar Administration vide Notification No.07 dated 10.01.2019 has made use of 8-10% of waste plastic in road construction mandatory.



19

In Car Nicobar District, 2.97 MT of plastic waste was utilized in construction of various roads amounting to 7.505 lane-km. From January 2019 to January 2021, the PBMC has utilized 39.71 MT of shredded waste plastic for construction of various roads amounting to 27 lane-km within the jurisdiction of the municipal area. The Andaman Public Works Department (APWD) has submitted that 6.45 MT of shredded plastic waste has been utilized for repairs of various roads amounting to 0.45 lane-km across Port Blair City.

- xi) To reduce the plastic footprints due to PET bottles, the Administration has initiated to install water ATMs to facilitate the general public and tourists to provide good quality drinking water and to reduce the dependency on package drinking water. A Total of 29 water ATMs have been installed. The PBMC has installed 16 Water ATMs in the urban area and RD&P has installed 13 Water ATMs in the rural area.



- xii) The ANPCC (Andaman and Nicobar Pollution Control Committee) grants 100% freight exemption on transportation of glass and plastic waste to mainland for recycling (Scheme extended upto 2021 vide Notification No. 223 dated 30.08.2019). From October 2011 to November 2020, 1531.59 MT of plastic waste and from April 2012 to November 2020, 2620.77 MT glass waste have been transported to mainland for recycling.

xiii) The Rural Development and Panchayat (RD&P), with regard to scientific disposal of plastic waste, has formulated and notified 26 clusters and proposed to develop Plastic Waste Collection Centres for each of these clusters. As part of the World Bank Incentive Fund under SBM(G) received from the Department of Drinking Water and Sanitation, Ministry of Jal Shakti, the RD&P Department to successfully carry out SWM activities is set to provide 29 e-Carts with tipping facility for segregated waste collection by Gram Panchayats, 700 Wheel Barrows, 840 Waste Containers and other tools for effective management of waste.



xiv) Out of 26 clusters, 10 clusters are operational. Remaining, 14 clusters have been constructed and 02 clusters are under construction. The collected plastic waste after baling process is transported to mainland for recycling through authorised agencies.

Clusters of South Andaman District and North & Middle Andaman District have been supplied with 08 baling machines and 10 baling machines respectively for disposal of plastic waste. Order for 01 baling machine and 07 shredding machines has been placed and is expected to be installed by February 2021.

5. It is submitted that the steps taken by the Administration to address the issues of Bio-Medical Waste Management in compliance with the provisions of The Bio-Medical Waste Management Rules, 2016 in the Union Territory of Andaman and Nicobar Islands include the following:

- i) Due to geographical isolation of these islands and lower waste volumes generated per unit area, there is no Common Bio-medical Waste Treatment Facility (CBWTF) in the Union Territory of Andaman and Nicobar Islands. However, for scientific disposal of Bio-medical waste, 6 incinerators at various HCFs of 3 Districts of Andaman & Nicobar Islands are being utilised as per the following details:



| Sl.No. | District | Name of the HCFs | Capacity |
|--------|--------------------------|------------------|-------------|
| 1. | South Andaman | GB Pant Hospital | 100 kg/hour |
| | | CHC Bambooflat | 50 kg/hour |
| 2. | Nicobar | CHC Nancowry | 50 kg/hour |
| 3. | North and Middle Andaman | Dr. R.P Hospital | 50 kg/hour |
| | | Mayabunder | |
| | | CHC Diglipur | 50 kg/hour |
| | | CHC Rangat | 50 g/hour |

The incinerator installed at GB Pant Hospital with a capacity of disposing 100 kg per hour is being utilized for disposing Bio-Medical Waste being generated at Port Blair town by government and as well as private

23

Health Care Facilities (HCFs) in South Andaman District. The incinerators in North & Middle Andaman District and Nicobar District are being utilized for disposing Bio-Medical waste generated by government HCFs as well as private HCFs in respective jurisdictions. In other small HCFs, the Bio-Medical waste are being disposed through deep burial in accordance with the provisions of The Bio-Medical Waste Management Rules, 2016.

- ii) The Directorate of Health Services has initiated proposal for procurement of 5 BMW incinerators at different HCFs as per the following details:

| Sl. No. | District | Name of the HCFs | Capacity |
|---------|---------------|-----------------------------|-------------|
| 1. | South Andaman | PHC Garacharma | 100 kg/hour |
| | | PHC Hutbay | 50 kg/hour |
| | | PHC Swaraj Dweep (Havelock) | 50 kg/hour |
| 2. | Nicobar | BJR Hospital | 50 kg/hour |
| | | Car Nicobar | |
| | | PHC Campbell Bay | 50 kg/hour |

The construction work for installation of the above 5 incinerators at various HCF's has been completed. The proposed procurement of 5 incinerators was re-tendered on 23.08.2020 and purchase order was placed on



21.10.2020 through GeM portal. The purchase of the incinerators is under process.

- iii) 7 autoclaves and 7 Bio-medical Shredders have been purchased and installed at 7 HCF's namely PHC Garacharma, PHC Tushnabad, PHC Wimberlygunj, PHC Campbell bay, PHC Swaraj Dweep, PHC Billiground and GB Pant Hospital.
- iv) The inventORIZATION of HCFs has been completed. Approximately 44151.252 kg/month of BMW from Government HCFs and 604.99 kg/month of BMW from Private HCFs is generated and disposed as per The Bio-Medical Waste Management Rules, 2016.
- v) The Andaman & Nicobar Pollution Control Committee (ANPCC) has received a total of 182 applications for authorisation from HCFs in Form II under Rule 10 of the Bio-medical Waste Management Rules, 2016. Out of 182 HCFs, 91 HCFs have been granted authorisation and 83 HCFs are pending for inspection. 8 HCFs have been granted letters with the direction to comply with BMWM Rules, 2016, failing which action under the Environment Protection Act, 1986, the Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974 will be taken.



- vi) The proposal for installing barcode system in GB Pant Hospital has been entrusted to Andaman and Nicobar Islands Institute of Medical Sciences, Port Blair (ANIIMS).
- vii) The Directorate of Health Services is in the process of procuring a new incinerator with Online Continuous Emission Monitoring System (OCEMS) to be installed in GB Pant Hospital as a single unit.
- viii) Supervisory visits of HCFs are regularly conducted to assess the bio-medical waste management system. Supervisory visits of 2 HCFs were conducted on 18.01.2021 and it was found that BMW was properly segregated and collected in colour coded bags in compliance of BMWM Rules, 2016.
- ix) Capacity building training and awareness programmes are regularly being conducted for medical officer, staff nurses, paramedical workers and sanitary workers.
- x) The District Level Task Force Committee is regularly monitoring compliance of the provisions of BMWM Rules, 2016 in HCFs. Every hospital has also constituted a BMW Committee to ensure compliance of BMWM. A true copy of the Action Taken Report submitted by the Directorate of Health Services, A&N Administration vide letter no.BMWM/DHS/BMWMAActionPlan/2019/PartV/202



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dated 01.02.2021 is annexed and marked hereto as
Annexure-R-5(Pg Nos. 103 to 116).

6. With regard to construction and demolition waste which are linked to solid waste treatment and disposal, it is submitted that PBMC has 3 C&D waste collection centers in Port Blair City. C&D waste are collected on call basis through designated PBMC call centre/control Room and stored in the custody of concerned engineering site office. Thereafter, on reports of potholes, requirement requisition received for low lying areas, the collected C&D waste is utilized for filling and maintenance work.
7. With regard to hazardous waste, the matter was being dealt by this Hon'ble Tribunal in O.A No.804 of 2017 vide Order dated 26.08.2019, it was directed to include the status of compliance in the compliance reports being submitted in O.A.No.606 of 2018. It is submitted that none of the 134 contaminated sites and 195 probable contaminated sites are situated in the Union Territory of Andaman and Nicobar Islands. It is further submitted that there are 4 industrial units categorised as cleaning, emptying and maintenance of petroleum oil storage tank including ships & used or spent oil, waste or residues containing oil as per S.no. 3 and 5 of Schedule I of HOWM Rules, 2016. A Treatment, Storage, Disposal Facility (TSDF) has not been set up since the Union Territory of Andaman and Nicobar Islands falls under "The states generating less than 500 Metric tonnes per annum of landfillable hazardous waste which may be permitted to



continue with their existing sharing arrangements with their neighbouring states/UT having authorised common TSDF". In this regard, the ANPCC(Andaman and Nicobar Pollution Control Committee) has authorised M/s Penquin Marine Services for collection, storage and transportation of hazardous waste. In October 2020, 16.6 tons of Waste Oil had been transported to Tamil Nadu for recycling. A compliance report in this regard was submitted to CPCB vide letter no. 7-46/PCC/NGT(O.A(804/2017)/2019/1248 dated 18.12.2020. The A&N Administration has taken all necessary measures to ensure compliance of HOWM Rules, 2016 within the timelines specified by this Hon'ble Tribunal. The Annual Inventory on Hazardous and Other waste generation and its management for the year 2019-20 was also submitted to CPCB vide letter no. 10-54/PCC/HW/2019/1181 dated 27.11.2020. A true copy of the Compliance Report submitted to CPCB by ANPCC in compliance with the directions issued by this Hon'ble Tribunal vide Order dated 07.07.2020 in O.A No.804 of 2017 is annexed and marked hereto as **Annexure-R-6(Pg Nos. 117 to 147)**.



8. The Annual inventory on Hazardous and other Waste generation and its Management for the year 2019-20 submitted to CPCB by ANPCC vide communication dated 27.11.2020 is annexed and marked hereto as **Annexure-R-7(Pg Nos.148 to 160)**.

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9. With regard to e-waste, the matter was being dealt in by this Hon'ble Tribunal in O.A No.512 of 2018, it is submitted that the Andaman and Nicobar Pollution Control Committee (ANPCC) has authorized M/s Penquin Marine Services for transportation of e-waste to mainland in absence of recycling units in the Union Territory of Andaman & Nicobar Islands. There is no illegal dismantling of e-waste and precautionary measures for compliance of the Rules are being undertaken by handlers of e-waste. The present status of the implementation of the action plan for e-waste management in A&N Islands was sent to Central Pollution Control Board vide letter no. 7-56/PCC/NGT(O.A(512/2018)/2020/1043 dated 29.10.2020. The ANPCC (Andaman and Nicobar Pollution Control Committee) vide letter no.2-7/PCC/e-waste/2020/1028 dated 23.10.2020 submitted consolidated Annual Report for the year 2019-2020 on E-Waste Management to the Central Pollution Control Board.



10. With regard to polluted industrial clusters, the matter is being dealt in by this Hon'ble Tribunal in O.A No.1038 of 2018, it is submitted that the Andaman and Nicobar Islands does not come in the list of 100 polluted industrial clusters. There are no 17 categories, highly and grossly polluting industries operating in the Union Territory of Andaman & Nicobar Islands. However, Hotels, Automobile Service Centres and Health Care Facilities (HCFs) are the only Industries in the Union Territory of Andaman and Nicobar Islands.

11. With regard to reuse of treated water, the issue is being dealt by this Hon'ble Tribunal in O.A No.148 of 2016, it is submitted that so far, 93 captive Sewage Treatment Plants (STPs) and 22 captive Effluent Treatment Plants (ETPs) have been installed by these Industries. The treated water from the Sewage Treatment Plants is reused in gardening and cleaning and the treated water from ETP are being used for cleaning the vehicles.
12. With regard to performance of STPs/CETPs/ETPs and polluted river/coastal stretches, the matter is being dealt in by this Hon'ble Tribunal in O.A No.593 of 2017 and O.A No. 673 of 2018, it is submitted that that there are no 17 categories, highly and grossly polluting industries operating in the Union Territory of Andaman & Nicobar Islands. However, Hotels, Automobile Service Centres and Health Care Facilities (HCFs) are the only Industries in the Union Territory of Andaman and Nicobar Islands which generate effluent and sewage. So far, 93 captive Sewage Treatment Plants (STPs) and 22 captive Effluent Treatment Plants (ETPs) have been installed by these Industries. 100% of households have on-site septic tanks with soak pit for dispersion. The ANPCC had conducted inspections of HCFs, Hotel industries and monitored Sea water quality in Shaheed Dweep (Neil Island) from 23.11.2020 to 25.11.2020 and Swaraj Dweep (Havelock Island) from 23.01.2021 to 25.01.2021. The pH (Potential of Hydrogen) and DO (Dissolved Oxygen) of the industrial discharge of hotel industries were measured and found complying with the



standards prescribed under section 39 of Schedule-I under Rule 3 of the Environment (Protection) Rules, 1986. The DO and temperature of the sea water of beaches were measured and found complying with the standards prescribed under section 86 of Schedule-I under Rule 3 of the Environment (Protection) Rules, 1986. Action is being initiated against defaulting hotel units under Environment Protection Act, 1986, the Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974. The Port Blair Municipal Council (PBMC) is constructing the 42 KLD Faecal Sludge Treatment Plant (FSTP) to cater to 100% households and other establishments. The work is expected to be completed by March, 2021. Further, PBMC under the Smart City Mission for Area Based Development (ABD) areas is under process of tendering 03 decentralised STPs of 1.81 MLD, 2.4 MLD and 5.55 MLD capacity plants respectively. The work is expected to be completed by March, 2023.

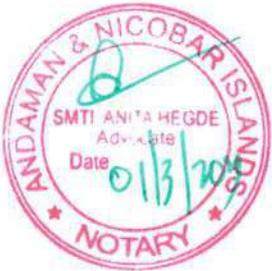


13. With regard to polluted river/coastal stretches, the River Rejuvenation Committee constituted vide Order no. 3374 dated 29.10.2018 has been renamed and reconstituted as 'River/Coastal Rejuvenation Committee' vide Order No.442 dated 16.02.2021 by incorporating subject officers/experts from other concerned departments of the A&N Administration. The reconstituted River/Coastal Rejuvenation Committee of the Island is in the process of identifying polluted coastal stretches and preparing the action plan. A true copy of Order No.442 dated 16.02.2021 issued

31

by the Deputy Secretary, Urban Development, A&N Administration is annexed and marked hereto as **Annexure-R-8(Pg No. 161)**.

14. The above-mentioned matters are being monitored by the Central Monitoring Committee headed by the Secretary, Government of India, Ministry of Jal Shakti with the assistance of CPCB. As per the Minutes of the 8th meeting of the Central Monitoring Committee in the Matter of NGT in O.A No.673 of 2018 held through Video Conferencing on 05.01.2021, directions were issued to the Andaman and Nicobar Administration to submit Monthly Progress Reports (MPRs) and the same was sent to Director General, National Mission for Clean Ganga vide letter no.7-41/PCC/River Rejuvenation/2018/1401 dated 22.01.2021. A true copy of the Monthly Progress Report submitted by the ANPCC to the Director General, National Mission for Clean Ganga (NMCG) is annexed and marked hereto as **Annexure-R-9(Pg Nos. 162 to 180)**.



15. With regard to restoration of water bodies, the matter is being dealt in by this Hon'ble Tribunal in O.A No.325 of 2015, it is submitted that the River Rejuvenation Committee constituted vide Order No.3374 dated 29.10.2018 has been renamed and reconstituted as 'River/Coastal Rejuvenation Committee' vide Order No.442 dated 16.02.2021. The River/Coastal Rejuvenation Committee has also been designated as the nodal agency to look after the task of restoration of all water bodies in compliance of the directions

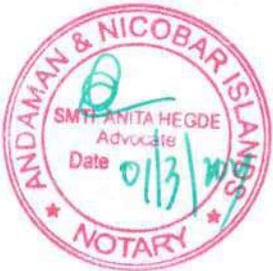
issued vide order dated 18.11.2020. The reconstituted River/Coastal Rejuvenation Committee of the island is in the process of identifying polluted coastal stretches and preparing the action plan.

16. With regard to groundwater extraction and groundwater recharge, the issues are being dealt in by this Hon'ble Tribunal in O.A No.496 of 2016 and O.A No.176 of 2015 respectively. It is submitted that the potable water supplied for human consumption are being tested by Andaman Public Works Department on regular daily basis every month.
17. With regard to noise pollution, the matter is being dealt in by this Hon'ble Tribunal in O.A No.681 of 2018, it is submitted that the Andaman & Nicobar Islands does not appear in the list of 122 non-attainment cities. However, the Administration is in the process of procuring one unit of Continuous Ambient Air Quality Monitoring Station (CAAQMS) with 100% financial assistance from Central Pollution Control Board. The order for the same was placed on 2nd January 2020 and the equipments are expected to arrive in March 2021. It is submitted that a total of 03 number of noise measuring devices have been obtained and issued to concerned Police Stations of all three districts namely North & Middle Andaman District, South Andaman District and Nicobar District of these islands.
18. The ANPCC had set up two Ambient Air Quality Monitoring Stations during Diwali 2020 and monitored the Ambient Air



Quality including noise level from 12.11.2020 to 25.11.2020 on 24 hour basis. A Secretariat Administrative Order No.2414 dated 13.11.2020 was issued by the Chief Secretary, A&N Administration to all the District Magistrates and Superintendents of Police to take all necessary action to ensure compliance of the orders of Hon'ble NGT and directed the timing for use and bursting of firecrackers between 08.00 pm to 10.00 pm on Diwali and Gurupurb, 06.00 am to 08.00 am on Chatt and 11.55 pm to 12.30 am during Christmas and New Year eve.

19. As per the Air Quality Index (AQI), the air quality was found Good at both the stations. The air quality as compared to Diwali 2019 was found improved from Satisfactory to Good due to awareness created among the public by the Department of Science & Technology and the collaborative efforts of the District Administration, Andaman & Nicobar Police, Department of Education, Department of Health and the general public. The Compliance Report on Monitoring of Noise and Ambient Air Quality during Diwali 2020 was submitted to CPCB vide letter no. 4-3/PCC/N.P(Festival)/2018/PF/1375 dated 12.01.2021.
20. The ANPCC has repaired 5 Respirable Dust Samplers (RDS) monitoring stations. 1 RDS monitoring station installed at PBMC campus, Aberdeen Bazaar, Port Blair is monitoring PM10 twice in a week on 24-hour basis. Remaining, 4 RDS monitoring stations will be installed at various locations in Port Blair city. The monitoring of PM10 will be conducted on a regular basis.



21. It is further submitted that no issues of noise pollution have been reported in these islands. All concerned District SPs are taking prompt and effective measures to curb down the menace of noise pollution such as loud speaker, public address system, music system, vehicular horns or any other mechanical devices which has been played beyond the prescribed limit. A true copy of the Compliance Report on Monitoring of Noise and Ambient Air Quality during Diwali Festival - 2020 submitted to CPCB by ANPCC is annexed and marked hereto as Annexure-R-10(Pg Nos. 181 to 210).



22. With regard to illegal sand mining, the matter is being dealt in by this Hon'ble Tribunal in O.A No.360 of 2015, it is submitted that no unauthorized river sand mining is being carried out/allowed in the Union Territory of Andaman and Nicobar Islands.

23. With regard to the direction issued by this Hon'ble Court in respect of *the compensation regime already laid down for failure of the Local Bodies and/or Department of Irrigation and Public Health/In-charge Department to take action for treatment of sewage in terms of observations in para 34 above will result in liability to pay compensation as already noted above which are reproduced for ready reference:*

- i) *Interim measures for phytoremediation/bioremediation etc. in respect of 100% sewage to reduce the pollution load on recipient water bodies* - 31.03.2020.

Compensation is payable for failure to do so at the rate of Rs.5 lakh per month per drain by concerned Local Bodies/States (in terms of orders dated 28.08.2019 in O.A. No.593/2017 and 06.12.2019 in O.A.No.673/2018) w.e.f. 01.04.2020.

- ii) *Commencement of setting up of STPs – 31.03.2020. Compensation is payable for failure to do so at the rate of Rs.5 lakh per month per STP by concerned Local Bodies/States (in terms of orders dated 28.08.2019 in O.A. No.593/2017 and 06.12.2019 in O.A.No.673/2018) w.e.f. 01.04.2020.*
- iii) *Commissioning of STPs – 31.03.2021. Compensation is payable for failure to do so at the rate of Rs.10 lakh per month per STP by concerned Local Bodies/States (in terms of orders dated 28.08.2019 in O.A.No.593/2017 and 06.12.2019 in O.A.No.673/2018) w.e.f. 01.04.2021.”,*



24. It is submitted that there are there are no 17 categories, highly and grossly polluting industries operating in the Union Territory of Andaman & Nicobar Islands. However, Hotels, Automobile Service Centres and Health Care Facilities (HCFs) are the only Industries in the Union Territory of Andaman and Nicobar Islands which generate effluent and sewage. So far, 93 captive Sewage Treatment Plants (STPs) and 22 captive Effluent Treatment Plants (ETPs) have been installed by these Industries. 100% of households have on-site septic tanks with soak pit for dispersion. The ANPCC had conducted inspections of HCFs, Hotel industries and

monitored Sea water quality in Shaheed Dweep (Neil Island) from 23.11.20 to 25.11.20 and Swaraj Dweep (Havelock Island) from 23.01.21 to 25.01.21. The pH (Potential of Hydrogen) and DO (Dissolved Oxygen) of the industrial discharge of hotel industries were measured and found complying with the standards prescribed under section 39 of Schedule-I under Rule 3 of the Environment (Protection) Rules, 1986. The DO and temperature of the sea water of beaches were measured and found complying with the standards prescribed under section 86 of Schedule-I under Rule 3 of the Environment (Protection) Rules, 1986. Action is being initiated against defaulting hotel units under Environment Protection Act, 1986, the Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974. The Port Blair Municipal Council (PBMC) is constructing the 42 KLD Faecal Sludge Treatment Plant (FSTP) to cater to 100% households and other establishments. The work is expected to be completed by March, 2021. Further, PBMC under the Smart City Mission for Area Based Development (ABD) areas is under process of tendering 03 decentralised STPs of 1.81 MLD, 2.4 MLD and 5.55 MLD capacity plants respectively. The work is expected to be completed by March, 2023.



25. With regard to the direction issued by this Hon'ble Tribunal in respect of *Compensation may be deposited with the Central Pollution Control Board for being spent on restoration of environment which may be ensured by the*

Chief Secretaries' of the States/UTs.” it is submitted that the Andaman and Nicobar Administration is taking all efforts for protection of environment and enforcement of the directions passed by this Hon’ble Tribunal and Central Pollution Control Board, New Delhi. Order no. 255 dated 11.09.2020 was issued to concerned local bodies to take necessary steps in complying with Rule 22 of the SWM Rules, 2016, failing which action will be taken as per the directions of this Hon’ble Tribunal. A true copy of the Order No. 255 dated 11.09.2020 issued by Member Secretary, ANPCC is annexed and marked hereto as Annexure-R-11(Pg No. 211).

26. With regard to the direction issued by this Hon’ble Tribunal in respect of “*An ‘Environment Monitoring Cell’ may be set up in the office of Chief Secretaries of all the States/UTs within one month from today, if not already done for coordination and compliance of above directions which will be the responsibility of the Chief Secretaries of the States/UTs*”, it is submitted that all the monitoring activities are undertaken under the close supervision of the Chief Secretary’s Office, Andaman and Nicobar Administration. All matters are reviewed by the Chief Secretary during monthly SLAC meetings.



27. With regard to the direction issued by this Hon’ble Tribunal regarding “*Compliance reports in respect of significant environmental issues may be furnished in terms of order dated 07.01.2020 quarterly with a copy to CPCB*”, it is submitted that the A&N Administration timely furnishes

quarterly compliance reports before the Hon'ble NGT. The last Action Taken Report was e-filed before the Hon'ble NGT on 23.11.2020 in O.A No. 606 of 2018.

28. The A&N Administration has taken major steps to comply with the relevant Acts, Rules and directions issued by Hon'ble NGT for the protection of environment. The administration is committed to ensure pollution free environment to its citizens with prompt action by effectively tackling existing issues. The other major steps taken by the A&N Administration for protection of the environment is as follows:

- i) The Port Blair Municipal Council (PBMC) built a rain water harvesting system in the Community Hall at Chakkargaon, Port Blair. Installation of rain water harvesting system in every newly constructed building of area 100 sq mtr. & above has been made mandatory in PBMC area. The PBMC regularly raises awareness to general public to conserve and harvest rain water.
- ii) The Transport Department is in the process of formulating a draft Electric Vehicle Policy in order to reduce automotive pollution. This Policy shall seek to drive rapid adoption of Battery Electric Vehicles (BEVs) so that they contribute to 25% of all new vehicle registrations by 2024 and bring about material improvement in this UT's environment by bringing down emissions. BEVs include e-2 wheelers, e-Rickshaws, e-4 wheelers and e-Buses. 72 e-cars have



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- been introduced in government sector and department is in the process of procuring 40 e- AC buses.
- iii) The Directorate of Civil Supplies & Consumer Affairs has declared the entire UT, PDS Kerosene Free and provided environment friendly LPG as an alternative.
- iv) Dr. B.R Ambedkar Institute of Technology (DBRAIT), Port Blair has constructed a new academic green building in association with Indian Green Building Council (IGBC) which provides renewable energy infrastructural support by installing solar roof panels.
- v) Radhanagar Beach at Swaraj Dweep (Havelock Island) has been awarded the prestigious 'Blue Flag Certification' by an international jury comprising of United Nations Environment Programme (UNEP), the United Nations World Tourism Organisation (UNWTO), Denmark-based NGO Foundation for Environmental Education (FEE) and the International Union for Conservation of Nature (IUCN). This certification is also a global recognition of India's conservation and sustainable development efforts. The Blue Flag Certification is a globally recognised eco-label accorded by 'FEE, Denmark' based on 33 stringent criteria under four major heads; environmental education and information, bathing water quality, environment management and conservation, and safety and services at the beaches.



- vi) The Tourism department is in the process of developing Eco-Tourism resorts in Lalaji Bay, Aves Island, Smith Island and Shaheed Dweep (Neil Island).
- vii) The Electricity Department is focusing on clean and green energy. Out of 142.06 MW installed capacity, 107.58 MW is Diesel generated and remaining 34.48 MW is renewable energy comprising of 5.25 MW Small Hydro & 29.23 MWp Solar (Ground mounted + Rooftop) Photo Voltaic Plant. First of its kind, a 20 MW solar power plant with BESS was inducted in June 2020 and tender process is on for establishment of a 50 MW LNG power plant. 3.15 Mwp grid connected solar PV plants completed on government buildings and 22,156 LED street lights have been distributed to Gram Panchayats to replace conventional street lights. Additionally, 1100 solar street lights were distributed in Nicobar District.



29. In view of the factual position stated above and in view of the directions issued by this Hon'ble Tribunal in Original Application No.606 of 2018 titled as Compliance of Municipal Solid Waste Management Rules, 2016, the Administration has taken all necessary action for its compliance in toto. Thus, keeping in view of the position stated above, the question in respect of any impediment does not come in the way of implementation of directions, if any, issued by this Hon'ble Tribunal and the Andaman and Nicobar Administration will implement the same in true letter and spirit.

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30. In the light of the factual circumstances stated above, this Hon'ble Tribunal may be pleased to pass appropriate Order as deemed fit and proper and thus render justice.


DEPONENT

मुख्य सचिव / Chief Secretary
अ. तथा नि. प्रशासन / A&N Administration

VERIFICATION

Verified at Port Blair on this the01..... day of March 2021 that the contents of the above affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed there from.

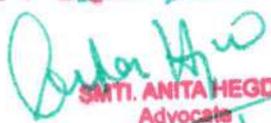

DEPONENT

मुख्य सचिव / Chief Secretary
अ. तथा नि. प्रशासन / A&N Administration
पोर्ट ब्लेयर / Port Blair




SMTI ANITA HEGDE
Advocate
NOTARY PUBLIC
PORT BLAIR
01/3/2021

Affirmed Before me after the contents were read over & explained in Simple Hindi / English / Tamil


SMTI. ANITA HEGDE
Advocate
PORT BLAIR
01/3/2021

SI No..... 333
Date..... 01/3/2021

1886/2021/UPC-II-HO



MIZORAM STATE POLLUTION CONTROL BOARD

Dated Aizawl, the 1st April, 2021

No.H.88088/Poltn/50(XXVIII/Q3)/2020-MPCB /373-375
 Central Pollution Control Board
 Paschim Park, East Arjun Nagar, Delhi-110032

The Registrar,
 National Green Tribunal,
 Principal bench: New Delhi

Subject: Submission of 3rd Quarterly Report for the year 2020-2021 on the Order of the Hon'ble National Green Tribunal on O.A No. 606 of 2018 in the matter of Compliance of Municipal Solid Waste Management Rules, 2016

Sir,

With reference to the subject and letter No. cited above, may I submit herewith 3rd Quarterly Report for the year 2020-2021 on the Order of the Hon'ble National Green Tribunal on O.A No. 606 of 2018 in the matter of Compliance of Municipal Solid Waste Management Rules, 2016 for the state of Mizoram for favour of information and necessary action.

Encl: As above

Yours faithfully,

ms
UPC-II
AD(PA)
23/4
23/4/21
 (C.LALDUHAWMA)
 Member Secretary
 Mizoram Pollution Control Board
 Dated Aizawl, the 1st April, 2021

Memo. No.H.88088/Poltn/50(XXVIII/Q3)/2020-MPCB

Copy to : 1. The Consultant, Judicial – NGT (P.B)

2. The Member Secretary, Central Pollution Control Board

CA (A)
 (C.LALDUHAWMA)
 Member Secretary
 Mizoram Pollution Control Board

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**COMPLIANCE STATUS REPORT ON O.A No. 606 FOR THE QUARTER OF
OCTOBER-DECEMBER, 2020-2021**

A. SOLID WASTE MANAGEMENT

1. COMPLIANCE STATUS OF RULE 12. Duties of the District Magistrate or District Collector or Deputy Commissioner :-

| Sl No. | Duties and responsibilities | Compliance status |
|--------|---|--|
| 1 | a) Identification and allocation of suitable land for setting up solid waste management facilities to local authorities in his district in close coordination with UD & PA. | <ul style="list-style-type: none"> • ULB : Identified in the one ULB. • Other Notified Towns : Identified in all other notified towns <p>Details is attached at Annexure I</p> |
| 2 | b) Review performance of local bodies, at least once in a quarter on waste segregation, processing, treatment and disposal and take corrective measures in Consultation with the Commissioner of Municipal Administration or Director of local bodies and Secretary of the UD& PA Department. | <p>1.State Level : Monthly review by Chief Secretary</p> <p>2.District Level.</p> <ul style="list-style-type: none"> • Lunglei: Monthly review by Sanitation Task Force constituted by the State Govt. • Hnahthial : Quarterly review under the Chairmanship of Deputy Commissioner • Mamit : Review once a quarter • Kolasib: Review yearly |

2. COMPLIANCE STATUS OF RULE 15. Duties and responsibilities of local authorities and village Panchayats of census towns and urban agglomerations .

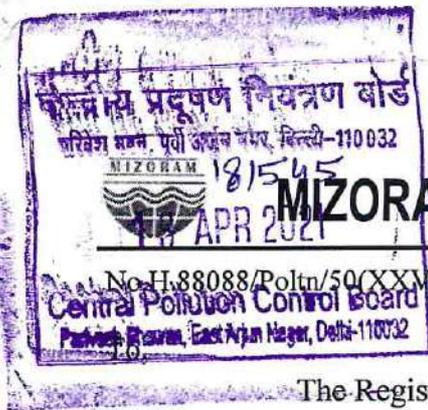
| Sl No. | Duties & Responsibilities | Action taken and achievement report |
|--------|--|---|
| 1 | a)as per rule 15 preparation of solid waste management plan within six months from the date of notification and submit copy to the State Government. | <ul style="list-style-type: none"> • State : Mizoram Solid Waste Management Strategy and Action Plan was adopted by Urban Development Alleviation Department, Mizoram • Other Notified Towns : <ol style="list-style-type: none"> 1) Sanitation Policy at the state level was adopted for Lunglei and Hnahthial town 2) Mara District Council, Siaha prepared Solid Waste Management plan. |
| 2 | b)]door to door collection of segregated solid waste | <p>Yes in</p> <ul style="list-style-type: none"> • ULB(Aizawl) • Other Notified Towns : <ol style="list-style-type: none"> 1. Lunglei 2. Siaha 3. Kolasib 4. Hnahthial 5. Mamit 6. Khawzawl 7. Saitual |
| 3 | c)establish a system to recognize waste pickers or informal waste collectors . | <ul style="list-style-type: none"> • ULB : 1 • Other Notified Towns : 2 • Hnahthial , Under Consideration |
| 4 | d)facilitate formation of Self Help Groups, provide identity card and thereafter encourage integration in Solid Waste Management including | <p>Yes in</p> <ul style="list-style-type: none"> • ULB • Other Notified Towns : <ol style="list-style-type: none"> 1. Lunglei (5 Self Help Groups) |

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| | door to door collection of Waste. | <p>2. Kolasib (10 Self-help Groups)</p> <p>3. Hnahthial</p> <p>4. Mamit (50 self-help groups)</p> <p>Note : Self-help Group initiate actions in partnership with KVK in Hnahthial.</p> |
| 5 | e) Frame bye-laws incorporating the provisions of these rules within one year from the date of notification of these rules and ensure timely implementation. | <p>Yes in</p> <ul style="list-style-type: none"> • ULB (Aizawl) • Other Notified Towns <ol style="list-style-type: none"> 1. Kolasib District 2. Champhai District 3. Serchhip District 4. Hnahthial District 5. Siaha District 6. Khawzawl District 7. Lawngtlai District 8. Mamit District • Under preparation in Lunglei District. |
| | f) prescribe user fee | Yes, fees are prescribed in Aizawl, Lunglei, Siaha, Kolasib, Hnahthial towns |
| 7 | g) direct waste generators not to litter or burn waste and to segregate the waste at source and hand over the segregated waste to authorized the waste pickers or waste collectors authorized by the local body. | <ul style="list-style-type: none"> • Directions given in Aizawl, Lunglei, Champhai, Kolasib, Mamit, Hnahthial and Khawzawl. |
| 8 | h) set up material recovery facilities or secondary storage facilities with sufficient space for sorting of recyclable materials and provide easy access, Biodegradable waste. | <ul style="list-style-type: none"> • Aizawl : 74 TPD • Champhai : One SWM Centre is set up • Kolasib : 6 TPD Vairengte : 3 TPD Kawnpui : 3 TPD Bairabi town : 3 TPD |

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| 9 | i&j) establish waste deposition centres/safe storage and transportation for domestic hazardous waste. | <ul style="list-style-type: none"> • Kolasib : 1 each for VC area in Kolasib Town • Hnahthial : under process |
| 10 | k) direct street sweepers not to burn leaves collected from Street Sweeping and store them separately and handover to the waste collectors or agency authorized by local body. | Directions given in Aizawl, Lunglei, Siaha, Champhai, Kolasib, Mamit, Hnahthial and Khawzawl |
| 11 | l&z) provide training on waste management to waste pickers, waste collectors and workers to ensure waste collection and transportation. | <p>Training conducted in</p> <ul style="list-style-type: none"> • Aizawl : Training cum Free Medical clinic conducted twice for Sanitation workers at SWM Centre, Tuirial. • Lunglei : Once during the 3rd Quarter • Siaha : training conducted • Kolasib : training conducted • Hnahthial : IEC provided by UD&PA is used for various processes such as training of various stakeholders throughout the year. • Mamit : Once a month • Khawzawl : Training conducted on 23th October, 2020 for all VCs within Khawzawl and 27th October, 2020 for Media persons and NGO's. |
| 12 | n) collect separately waste from sweeping of streets, lanes and by-lanes daily, or on alternate days or twice a week depending on the density of population, commercial activity and local situation | Collection done separately in Aizawl, Lunglei, Kolasib, Mamit and Hnahthial. |

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| 13 | o) set up covered secondary storage facility for temporary storage of street sweeping | <ul style="list-style-type: none"> • Secondary storage set up in Aizawl and Siaha • Hnahthial, under consideration |
| 14 | p) collect horticulture, parks and garden waste separately and process in the parks and gardens, as far as possible | <ul style="list-style-type: none"> • Lunglei: Collection done separately • Kolasib: Wastes were processed onsite • Hnahthial: Wastes from horticulture parks and garden wastes are utilized for parks and gardens. |
| 15 | q&r) separate transportation for bio-degradable and non-biodegradable waste to processing facility. | <ul style="list-style-type: none"> • Separate transportation for biodegradable and non-biodegradable wastes in Aizawl, Siaha and Hnahthial. |
| 16 | s) transport construction and demolition waste as per C&D rules, 2016 | <ul style="list-style-type: none"> • Yes • Hnahthial: negligible due to size and nature of the town |
| 17 | t) involve communities in waste management and promotion of home composting, bio-gas generation, decentralized processing of waste at community level subject to control of odour and maintenance of hygienic conditions around the facility. | <ul style="list-style-type: none"> • Involves communities in Lunglei, Champhai, Mamit, Hnahthial and Khawzawl <p>Note: Home composting is promoted and practiced by few families in Hnahthial. Pilot vermicomposting method adopted at Waste Resource Center, Hermon Khawzawl in convergence with KVK, Khawzawl.</p> |
| 18 | v) Facilitate construction, operation and maintenance of solid waste processing facilities. | <ul style="list-style-type: none"> • 3 Additional sites are identified in Aizawl • Vermicomposting plant of 0.5 TPD each and Resources Recovery Centers in 19 other towns are operational. |
| 19 | w&z) maintenance of sanitary landfill as per Schedule 1 | <ul style="list-style-type: none"> • Yes in Aizawl • Kolasib and Lunglei, under construction and Environmental |

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20/04



MIZORAM STATE POLLUTION CONTROL BOARD

Dated Aizawl, the 1st April,2021

The Registrar,
National Green Tribunal,
Principal bench: New Delhi

Subject: Submission of 3rd Quarterly Report for the year 2020-2021 on the Order of the Hon'ble National Green Tribunal on O.A No. 606 of 2018 in the matter of Compliance of Municipal Solid Waste Management Rules,2016

Sir,

With reference to the subject and letter No. cited above, may I submit herewith 3rd Quarterly Report for the year 2020-2021 on the Order of the Hon'ble National Green Tribunal on O.A No. 606 of 2018 in the matter of Compliance of Municipal Solid Waste Management Rules,2016 for the state of Mizoram for favour of information and necessary action.

ms for 23/4/21
UPCH
AD(PA)
23/4

Yours faithfully,

Encl: As above

Diny
23/4/21
(C.LALDUHAWMA)
Member Secretary
Mizoram Pollution Control Board
Dated Aizawl, the 1st April,2021

Memo. No.H.88088/Poltn/50(XXVIII/Q3)/2020-MPCB
Copy to : 1. The Consultant, Judicial – NGT (P.B)
2. The Member Secretary, Central Pollution Control Board

C. Lalduhawma
(C.LALDUHAWMA)
Member Secretary
Mizoram Pollution Control Board

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**COMPLIANCE STATUS REPORT ON O.A No. 606 FOR THE QUARTER OF
OCTOBER-DECEMBER, 2020-2021**

A. SOLID WASTE MANAGEMENT

1. COMPLIANCE STATUS OF RULE 12, Duties of the District Magistrate or District Collector or Deputy Commissioner :-

| Sl No. | Duties and responsibilities | Compliance status |
|--------|---|--|
| 1 | a) Identification and allocation of suitable land for setting up solid waste management facilities to local authorities in his district in close coordination with UD & PA. | <ul style="list-style-type: none"> • ULB : Identified in the one ULB. • Other Notified Towns : Identified in all other notified towns <p style="text-align: center;">Details is attached at Annexure I</p> |
| 2 | b) Review performance of local bodies, at least once in a quarter on waste segregation, processing, treatment and disposal and take corrective measures in Consultation with the Commissioner of Municipal Administration or Director of local bodies and Secretary of the UD& PA Department. | <p>1.State Level : Monthly review by Chief Secretary</p> <p>2.District Level,</p> <ul style="list-style-type: none"> • Lunglei: Monthly review by Sanitation Task Force constituted by the State Govt. • Hnahthial : Quarterly review under the Chairmanship of Deputy Commissioner • Mamit : Review once a quarter • Kolasib: Review yearly |

2. COMPLIANCE STATUS OF RULE 15. Duties and responsibilities of local authorities and village Panchayats of census towns and urban agglomerations .

| Sl No. | Duties & Responsibilities | Action taken and achievement report |
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| 1 | a)as per rule 15 preparation of solid waste management plan within six months from the date of notification and submit copy to the State Government. | <ul style="list-style-type: none"> • State : Mizoram Solid Waste Management Strategy and Action Plan was adopted by Urban Development Alleviation Department, Mizoram • Other Notified Towns : <ol style="list-style-type: none"> 1) Sanitation Policy at the state level was adopted for Lunglei and Hnahthial town 2) Mara District Council, Siaha prepared Solid Waste Management plan. |
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| 5 | e) Frame bye-laws incorporating the provisions of these rules within one year from the date of notification of these rules and ensure timely implementation. | <p>Yes in</p> <ul style="list-style-type: none"> • ULB (Aizawl) • Other Notified Towns <ul style="list-style-type: none"> 1. Kolasib District 2. Champhai District 3. Serchhip District 4. Hnahthial District 5. Siaha District 6. Khawzawl District 7. Lawngtlai District 8. Mamit District • Under preparation in Lunglei District. |
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| | | |
|----|---|---|
| | | <p>Clearance applied for</p> <ul style="list-style-type: none"> • Hnahthial : under development |
| 20 | <p>x)make funds for maintenance of solid waste management in annual budget.</p> | <ul style="list-style-type: none"> • Aizawl: Rs1345.00 Lakhs (AMC) • Siaha: Rs2 Lakhs (MADC) • Lawngtlai: Rs84 lakhs(LADC) • Serchhip : } Rs 60 Lakhs each for land • Mamit : } development under • Saitual : } Capital Expenditure • Khawzawl : } Free Loan • Hnahthial : |
| | <p>y)make application in Form-I for grant of authorization for setting up waste processing ,treatment and disposal if the waste exceed 5 Mt/Day</p> <p>z)renewal authorization sixty days before the expiry date.</p> | <ul style="list-style-type: none"> • Aizawl : granted • Other Notified Towns: Not applicable as the Environmental Clearances are applied for. |
| 22 | <p>za)submit annual report in Form-IV before 30th April to concerned department (UD & PA/ AMC/LAD).</p> | <ul style="list-style-type: none"> • Yes |
| 23 | <p>zb) sent annual report to State Pollution Control Board before 31st May every year.</p> | <ul style="list-style-type: none"> • ULB , Submitted by AMC • All Notified Towns/ Districts Submitted By UD&PA |
| 24 | <p>zd)provide personal protection equipment to all workers handling solid waste.</p> | <ul style="list-style-type: none"> • Personal protection equipments provided to all workers in Aizawl, Lungci, Siaha, Champhai, Kolasib, Mamit, Hnahthial and Khawzawl |
| 25 | <p>zf)prescribe and enforced criteria for levying of spot fine for person who fails to comply with the provision of the rules.</p> | <ul style="list-style-type: none"> • Aizawl : Notification was published but spot fine is still not yet enforced. • Strictly implemented in Aizawl, Champhai, Kolasib, Mamit and Hnahthial |

| | | |
|----|--|--|
| | | <ul style="list-style-type: none"> • 2 cases of spot fine by UD&PA Office, Champhai |
| 26 | <p>zg) Create public awareness through information, education and communication campaign and educate waste generators on the following, namely</p> | <ul style="list-style-type: none"> • Aizawl Municipal Corporation. Public Awareness conducted 5 times- on non- littering of wastes, minimization of wastes generation, practice of segregation & storage of waste at source& on handing over of segregated waste to waste collectors and pay monthly charges to waste collectors. through different modes like electronic media, pamphlets, newspaper, video (for 1 month) in local TV channel, Newspaper- 3consecutive days and in YMA bulletin - 2 days • Lunglei. Awareness Campaign is conducted 8 times in Schools and Colleges • Siaha : Awareness through Information, Campaign and education • Champhai : Awareness is conducted through Local Cable Television and Pamphlets • Kolasib : Awareness is conducted continuously throughout the year through Media and Advertisements • Hnahthial. i) Community Awareness programme and Cleanliness Drive are |

| | | |
|----|-----------------------------------|---|
| | | <p>continuously taken up. Emphasis is to discourage litter and burning of waste & encouragement of segregation.</p> <p>ii) Green and Clean Hnahthial was launched in 2020</p> <p>iii) Various competitions such as photo challenges, wall painting, poster and banner making is organized.</p> <ul style="list-style-type: none"> • Mamit , <ul style="list-style-type: none"> i) Cleanliness drives with NGO's ii) No. of awareness conducted , 5 • Khawzawl : Short Video clip prepared and conducted SWM training for waste segregation • Saitual. Awareness and cleanliness activities had been conducted with YMA, Adventure Club, Higher Secondary School in Saitual and Keifang. |
| 27 | zj&zk)plan for old open dumpsites | <p>Yes for</p> <ul style="list-style-type: none"> • Aizawl : Bio mining and capping • Lunglei : Bio-remediation and Bio-mining • Siaha : Bio-mining • Kolasib : Capping • Serchhip : Bio mining and capping. |

3. COMPLIANCE STATUS OF RULE 22.

Rule 22 is complied with in all districts by identifying and procuring land for wastes management. Reports have also been filed to the hon'ble NGT in the previous quarters. Details of sites identified is at Annexure - I.

B. COMPLIANCE STATUS OF LEGACY WASTE REMEDIATION

- The CPCB's Guidelines for Disposal of Legacy Waste (Old Municipal Solid Waste) which was coined as per the direction of the Hon'ble NGT was furnished to the AMC and SIPMIU.
- The AMC has closed the existing dumpsite at Turial since December 2020
- The AMC issued an order to SIPMIU for Sanitization and rehabilitation of the dump sites.

C. COMPLIANCE STATUS OF QUARTER REPORT SUBMISSION.

- 1st Quarterly report/ updated quarterly reports submitted to NGT on 10.12.2020
- 2nd Quarterly report/ updated quarterly reports submitted to NGT on 10.12.2020

D. COMPLIANCE STATUS OF THEMATIC AREAS

a) COMPLIANCE STATUS OF SOLID WASTE MANAGEMENT

- Segregation order was given by Aizawl Municipal Corporation vide letter No. M. 16017/4/2020-AMC/6 dt. 27.10.2020 to segregate waste into four bins viz. biodegradable, non-biodegradable, plastic and electronic and hazardous waste.
- Notification for awareness campaign on segregation of waste was given by Aizawl Municipal Corporation which was held on 26-29 October, 2020 vide letter No. M 16017/4/2020-AMC dt 22.10.2020

b) COMPLIANCE STATUS OF PLASTIC WASTE MANAGEMENT

- Channelization of plastic wastes to registered plastic waste recycler.
 - M/s Rapidue Technologies (Recykal) has successfully collected and recycled 82.23 MT of Post-consumer PET waste on the behalf of M/s Parle Agro Pvt. Ltd. and its franchise in the month of October 2020 from the State of Mizoram.
 - The Shakti Plastic Industries collected and disposed a total quantity of 2.140 MT of NMLP Waste in "PAN INDIA" during the month of November 2020 on behalf of Mondelez India Foods Pvt. Ltd. in the district of Kolasib, Mizoram.

- Number of registered plastic manufacturing units - NIL

- Total no. of ULBs : 1 ULB + 22 Other Notified towns

- No. of ULBs which have set up plastic waste management system as per Rule 6(2)(including collection, segregation, channelization & processing of plastic waste) :
- 1

- No. of ULBs having facilities for Collection of Segregated waste : 1

- No. of ULBs Material Recovery facility : 1

- Total no. of Gram Panchayat : 598 villages

- No. of registered Producers/brand owners/importers as per Rules 9 & 13 of PWM Rules.
- Producers - 9 , but, temporarily closed down due to Covid 19 Pandemic.

- Whether local bodies have framed bye-laws [Rule 6(4)] : Yes

- Whether plastic carry bags & plastic sheet of thickness < 50 micron banned or not [Rule 4(c)] :
- Yes, Order No. C.31012/12019-AMC(E) dated 25th July,2019 for single use plastic.

- Whether State Level Advisory Committee is constituted or not? [Rule 16] If yes, details of number of meetings conducted in a year and implementation of

suggestions of committee in the last two years :

- Yes, Notification given vide EF&CC letter No. C. 18011/9/2001 – FST Dt

- Status of phasing out of manufacture and use of multi-layered plastic which is non-recyclable or non-energy recoverable or with no alternate use of plastic in two years' time [Rule 9-3] :
 - Notification on prohibition of Single Use Plastic has been issued vide letter No. B. 13017/32/2014-UD&PA Dt. Azl. 25th June, 2017.

- Confirmation that no. unregistered plastic manufacturing/recycling unit is operated in the State/UT (Y/N) :
 - NIL, No plastic manufacturing unit in the state.

- Confirmation that no plastic carry bags/films < 50 microns thickness is manufactured, stocked, sold and used in cities/towns of State/UT (Y/N) :
 - Yes, Order No. C.31012/12019-AMC(E) dated 25th July,2019 for single use plastic

- Confirmation that thermocol/polyestylene cups, plates, etc are not used extensively and are not haphazardly littered (Y/N) :
 - Yes. An Order is issued by the Government vide letter No. C.31012/12019-AMC(E) dated 25th July,2019 for ban of single use plastic

- Confirmation that has Special Environment Squad been set up for enforcement to oversee and ensure that no litter of plastic waste takes place at historical, religious, public places :
 - The state Government has constituted State, City and Town Sanitation Task Force in order to ensure enforcement of Cleanliness and Sanitation in the State. Weekly inspection & seizure of single use plastics conducted within the city of Aizawl. Notification given vide letter No. B. 13016/22/2010-UD&PA dt.10.05.2016 and letter No. B.13016/38/2017-UD&PA dt 09.07.2018

- Confirmation that no dumping of plastic waste on drains, river, bank and no burning of plastics in open take place in State/UT (Y/N) :
 - Taken care of under Mizoram Solid Waste Management Bye Laws, 2018

c) **COMPLIANCE STATUS OF BIO-MEDICAL WASTE MANAGEGEMENT**

1) **Setting up of Common Bio- Medical Waste Treatment Facility in the State.**

- Completed site identification for establishment of CBMWTF.
- DPR prepared by SIPMIU and Environmental Clearance from SEIAA/SEAC applied for.
- The Detail Project Report is submitted to the ministry to avail financial assistance from the Central on cost sharing basis
- Aizawl Smart City Ltd. is notified as Project Implementing Agency.

2) **Authorization.**

- Direction issued by MPCB, State Health Department & Veterinary Departments for authorization.
- Grant of authorization is a continuous process and the Board has noticed a sharp increase in units applying for authorization with the direction issued by State Health Department.
- 2 authorizations, 1 NOC and 4 CTO was granted during the quarter.

3) **Restrict practice of deep burial by HCF's except for those in rural/remote areas where there is no access to CBMWTF.**

- Temporarily permission granted for deep burial pit for private hospitals within Aizawl until CBMWTFs is in place
- The Government hospitals within Aizawl city are utilizing the incinerator at State Referral Hospital.

4) **Monitoring of Compliance & Implementation of BMW Rules, 2016.**

- All Health Care Facilities, Veterinary Hospitals except are monitored regularly by the Board.
- Authorization is granted only after inspecting compliance of the units w.r.t BMW Rules.
- Monitoring in rural/ remote areas is done on random basis.
- Phasing out of chlorinated plastic bags implemented.

- Training to personnel involved in BMW done on yearly basis by the State Health Department

5) **COVID-19 Bio-Medical Waste Management.**

- Records of all COVID treatment Facilities and quarantine facilities are maintained by the State Govt. and the MPCB
- A report format on compliance of the order of the Hon'ble NGT in the matter of O.A No. 72 was prepared and provided to all CCCs through the Health and Family Welfare Department on 01.11.2020
- Compliance report on the above Hon'ble NGT Order was compiled and submitted on 28.11.2020
- Action taken report on the Hon'ble NGT order dated 20/7/2020 was submitted to the CPCB on 27.11.2020
- Status of wastes management uploaded by the CCCs to the CPCB's COVID App is approved on regular basis till date.
- The MPCB attended an Online Training on COVID wastes management organized by the State's Health Department as Resource person on 06.10.2020.

d) **COMPLIANCE STATUS OF E-WASTE**

- The Board has recognized two (2) Producer Responsibility Organisations (PROs) i.e M/S Karo Sambhav Pvt Ltd & M/s Fabshop Technologies Private Ltd to deal with E-waste in the state.
- M/S Karo Sambhav Pvt Ltd has set up E wastes Collection Center in Aizawl
- Reminder for compliance of E-waste Management Rule, 2016 was sent to all dealers.
- The Information & Communication Technology (ICT) Department is identified by the State Government as Nodal Department for E wastes management.

e) **COMPLIANCE TO CONSTRUCTION & DEMOLITION WASTES MANGEMENT RULES, 2016.**

- There is no recycling and processing facility for C&D waste in Mizoram yet. Excavated earthen soils constitute, by large, majority of the C&D waste generated in

the state (~80-90%) which poses greatest challenge in the disposal of C&D wastes in the state. Earlier, there was several private owned soil dumping grounds located within Aizawl city which are found highly inappropriate due to their polluting potentials. Local authority, Aizawl Municipal Council (AMC) has presently 4 nos. of authorized C&D waste disposal sites in operation within Aizawl as listed in table below.

Table. Following are the existing sites for C&D waste disposal, authorized by AMC, Mizoram

| <i>Sl. No.</i> | <i>Location of C&D Waste Disposal Site</i> | <i>Operated by</i> | <i>Mode of Disposal</i> |
|----------------|---|----------------------------------|---------------------------|
| 1 | Tuirial Road, Near RD Godown, Zemabawk | AMC & MTA | Dumping without treatment |
| 2 | World Bank Road, Near ZampuimangaThlan, Meithum | Mr. R.Sanglura, Melthum | -do- |
| 3 | World Bank Road, Near College Veng, Thlanmual Road, ITI Veng. | MrsSaiziki, Republic Vengthlang | -do- |
| 4. | Munnavig to Selesih Road, Durtlang Local Council area. | Mr. Lalmachhuana, DurtlangLeitan | -do- |

- In addition to the above, office of the AMC has been looking for C&D waste disposal site in and around the Aizawl City.
- Disposal of C&D wastes in places other than the authorized sites is strictly prohibited by AMC and appropriate actions have been taken against violators. Within the reporting period, actions against the violators were taken by the AMC by imposing a fine of Rs 5000/- to two (2) defaulters.

f) COMPLIANCE TO HAZARDOUS WASTE RULES. (O.A No. 804/2017).

- *Inventory*
 - ✓ Gaps/Issues in Annual Inventory on Hazardous Waste Management for the year 2019-2020 was submitted to CPCB.
- *Grant of Authorization & Annual Returns*

- ✓ One (1) new unit has been authorized during the current quarter
- *Setting up of common TSDF*
 - ✓ It was reported by the Commerce & Industries department that the department concerned is in search of consultancy firm for setting up common TSDF but is held back due to non-availability of empaneled firm in the state. The problem is conveyed to the higher authority.
- *Online display of hazardous wastes/chemicals*
 - ✓ M/s LPG Bottling Plant (M/s Assam Oil) which is the only unit requiring display outside the factory has been shut down since 16th January 2020 due to the problems in the bullet tank and the whole pl is to be razed rebuilt.
- *Capacity Building / Infrastructure of SPCB*
 - ✓ Proposal for capacity building of Mizoram Pollution Control Board was submitted to PCCF, E,F&CC Department on 13.01.2020
- *Action taken report under Orders of the Hon'ble NGT dated 07.07.2020*
 - ✓ The State Government and the Board submitted action taken report as per the prescribed format under Order of the Hon'ble NGT dated 07.07.2020 w.r.t compliance of Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 to CPCB.

g) REJUVENATION OF WATER BODIES(O.A No. 673/ 2018)

| Sl. No. | Item | Status |
|---------|---|--|
| 1. | Status of Progress report on implementation of Action Plan for rejuvenation of 9 polluted rivers in Mizoram | <p>Sewage management in urban & Rural areas.</p> <ul style="list-style-type: none"> • Construction of Dam Reservoir/Stabilization Pond for sewage treatment and Recreation Centre at Keilungliah Drain, Champhai. About 60% works completed, Survey & investigation – 100%, Construction of approach road- 88%, Construction of 9 nos. of hume pipes- 90%, Construction of Service road- 85% • Construction works of 10 MLD Sewage Treatment Plant at Chite and sewage network covering 3033 houses has been completed. The Plant is ready for operation for the 3033 HH connected. Operation expected within February 2020. • Construction of Bio-digesters for in-situ remediation of back water at household levels in urban areas under process. 243 units of Bio-digester constructed during the reporting period in the catchment area. • In-situ liquid treatment system for Greywater at household levels in rural areas is under process with about 30% achievement. As regard to physical works (construction of Greywater management systems), actions already initiated for constructing individual Soak Pits for Grey Water Management in 115 villages during 2020-21 using the Tied Funds of 15th Finance Commission. <p>Solid Waste Management System in urban towns</p> <ul style="list-style-type: none"> • Training and Workshops have been organized at State |

| | | |
|--|--|--|
| | | <p>level and District level by the Deptt to sensitize and build capacity of Department Officials, Local Authorities and elected Local Bodies to implement Waste Management Rules.</p> <ul style="list-style-type: none"> • In order to create awareness towards cleanliness and sanitation, the State Mission Directorate has conducted various activities as below: <ul style="list-style-type: none"> i) Cleanliness Drive in various localities ii) Cleanliness campaign at various schools. iii) Engagement of students in various Cleanliness Drive iv) Visual advertisement through local channels v) Advertisement through print media such as local newspapers, local magazines, stickers etc. vi) Hoardings, Banners and Posters at various locations within the State. vii) Sponsorship of several events organized by NGOs, institutions and interested citizens viii) Mass awareness through distribution of bookmarks, brochures, pamphlets etc. ix) Aizawl SWM Centre was commissioned in was commissioned on 12th December, 2019 and is currently functioning partially. • Solid Waste Management Centre at Tuirial, Aizawl started functioning since 12th December 2019 which caters a total of 190 TPD including 44 TPD capacity Landfill, 74 TPD capacity Material Recovery Capacity, 50 TPD Mechanical Composting Plant and 22 TPD Vermicomposting plant. • Vermicomposting plant of 0.5 TPD each and Resources Recovery Centers in 19 other towns are operational. • Under special assistance for capital expenditure, DPR for |
|--|--|--|

| | | |
|--|--|--|
| | | <p>Land Development for Solid Waste Management Center for 5 (five) towns i.e Serchhip, Mamit, Khawzawl, Saitual & Hnahthial have been approved and Administrative Approval & Expenditure Sanction amounting to Rs 60.00 Lakhs each have been received from the State Government.</p> <ul style="list-style-type: none"> • All 23 Urban towns have been declared ODF since 2017. • At Present, Steps have been taken to achieve ODF+ by for towns viz., Lunglei, Serchhip, Thenzawl & Saitual <p>Solid Waste Management System in Rural.</p> <ul style="list-style-type: none"> • IEC activities - 100% completed in all the villages in the catchment areas. Activities include awareness campaigns, seminars/workshops/trainings/ publications/pamphlets/community bins etc. (Photos attached) • Confined dumping ground constructed in all the target villages. Sanitary landfill system adopted in (7 villages) • Plastic waste management centre set up at Aibawk village (Tuirial river catchment) and Plastic Shredding Machine commissioned on 19.09.2020 <p>Plantation.</p> <ul style="list-style-type: none"> • An area of 595.5 Ha is targeted in the in the catchment area of polluted river stretches out of which about 186.8 Ha has been covered <p>Rainwater Harvesting system & Watershed Management.</p> <ul style="list-style-type: none"> • DPR under preparation as reported by the concerned department <p>E-flow Assessment</p> |
|--|--|--|

- The different gauged catchment characteristics like area, perimeter, drainage density, slope, land use land cover and different hydrological parameters has been obtained. Calculation of actual evapo transpiration of each gauged catchment is under process. Using these parameters, climatic classification will be conducted based on the hydroclimatic region in the catchment using Budyo curve.

Water Quality Assessment,

- Assessment of the quality of 20 Nos of identified drains entering the polluted rivers have been regularly carried out in quarterly basis
- Water quality assessment of 13 Polluted locations has been carried out in monthly basis.

Control of Industrial Pollution

- 83 units in the catchment area of polluted river stretches have been assessed.
- The effluent generated by the above units is approx of 0.0793 MLD
- 11 Nos (7 Nos of Hotels & Tourist Lodge and 4 Nos of Bakery at Tiau River, Tlawng River and Tuipui River) which may not require ETP as ETP is exemptible as per the Environment Protection (Rules), 1986 due to less production capacity and less generation of liquid effluents.
- 20 nos. of Automobiles repairing units. These units are generating only small amount of liquid wastes and used oil. There is no left over of used oil from repairing activities. The used oil so generated from changing of engine oil/brake/clutch oils are very less and mostly reused as lubricating oil in machineries and as insect repellents by the nearby people. As such, they may not require ETP.

| | | <ul style="list-style-type: none"> 20 units existing in the catchment area existing without valid consent were directed to apply for NOC during the reporting period. | | | | | | | | |
|--------------------------|--|---|------------|---------------------------|--------------------|--------------|--------------------------|--------------|---------------|--------------|
| 4. | Review meeting of Central Monitoring Committee (CMC) | <p>Review meeting through VC, organized by CMC (Ministry of Jal Shakti) was attended by RRC and concerned Departments at the following dates:</p> <p>4th Meeting of CMC – 30.07.2020 5th Meeting of CMC – 31.08.2020 6th Meeting of CMC – 30.09.2020 7th Meeting of CMC – 09.11.2020</p> | | | | | | | | |
| 5. | Submission of Monthly Progress Report to MoJS and CPCB | <table border="0"> <thead> <tr> <th><i>MPR</i></th> <th><i>Date of submission</i></th> </tr> </thead> <tbody> <tr> <td>July & August 2020</td> <td>- 18.09.2020</td> </tr> <tr> <td>September & October 2020</td> <td>- 07.11.2020</td> </tr> <tr> <td>November 2020</td> <td>- 21.12.2020</td> </tr> </tbody> </table> | <i>MPR</i> | <i>Date of submission</i> | July & August 2020 | - 18.09.2020 | September & October 2020 | - 07.11.2020 | November 2020 | - 21.12.2020 |
| <i>MPR</i> | <i>Date of submission</i> | | | | | | | | | |
| July & August 2020 | - 18.09.2020 | | | | | | | | | |
| September & October 2020 | - 07.11.2020 | | | | | | | | | |
| November 2020 | - 21.12.2020 | | | | | | | | | |

h) RESTORATION OF WATER BODIES (O.A No. 325/ 2015)

- Inventory of water bodies in Mizoram has been completed. A total of 40 nos. of water bodies have been identified based on the definition of water bodies, notified by the State Govt. vide Notification No. C.18013/2/2020-I&WR/FI/ Dt.24th July, 2020
- Assessment of the identified water bodies and water quality monitoring of the identified water bodies in Mizoram has been completed and the report is being compiled by the nodal department i.e Irrigation and Water Resources department for onward submission to Ministry of Jal Shakti.

ANNEXURE - I

| SOLID WASTE MANAGEMENT IDENTIFIED SITE LIST | | | | | |
|---|------------------|-----------------------|---|-----------------------------------|-------------|
| Sl. No. | Name of District | Name of Town/Villages | Proposed Location of Site | GPS Co-ordinates | Area (sq.m) |
| 1 | Aizawl | Sairang | Sairang Vengthar | 23°47'42.2" N; 92°39'22.7" E | 4854 |
| | | Lengpui | Lawngzawl Ram | 23°05'56.8"N; 92°37'46.4"E | 20000 |
| | | Darlawn | Thenmual, Darlawn | 24°01'54.4"N; 92°054'34.6"E | 450 |
| | | Aizawl | Tuirial | 23°044'26.52"N; 92°047'42.64"E | 194000 |
| | | | Sihphir - Phulzau Ram | 23.512215"N; 92.444356"E | 30000 |
| | | | Luangmual | 23°044'34.16"N; 92°041'38.96"E | 4525 |
| | | | Hualngohmun | 23.395597"N; 92.451186"E | 33500 |
| 2 | Saitual | Saitual | Ramlaitui Mual | 23°042'6.16"N; 92°058'32.71"E | 20533 |
| 3 | Lunglei | Lunglei | Riangvai Thlanmual | 23°012'.14"E; 92°043'45.86"E | 24270 |
| | | Tlabung | Kawrpuchhuah | 22°86'68.22 N, 92°48'44.80 S | 3236 |
| 4 | Hnahthial | Hnahthial | Sa ang Ram | 22°57'29.38 N, 92°56'27.66 S | 20000 |
| 5 | Champhai | Champhai | Ruantlang (Mualkawi Ram) | 23°024'40"N; 93°21'53"E | 52642 |
| 6 | Khawzawl | Khawzawl | Melkhat | 23°33'2"N; 93°11'46"E | 15000 |
| | | Khawhai | Hmunsam | 23°21'45"N; 93°7'1"S | 6000 |
| | | Biate | Bualpui Zau (Chhungluaia chul zawl) | 23°15'13"N; 93°7'18"S | 12700 |
| 7 | Kolasib | Kolasib Town | DihmunTlang | 24°015'39.05"N; 92°040'35.69"E | 34400 |
| | | Vairengte Town | Tuidai Phai Kawng | 24°51.6"62 N: 92°78.9"03 E | 900 |
| | | Kawnpui Town | Zotlang Ram, Phunchawng Mual peng Bul | 24°04.13"27 N: 92°67'30.5 E | 900 |
| | | Bairabi Town | Zophai Road | 24°18.49"73 N: 92°53.6"97 E | 200 |

| | | | | | |
|----|-----------|---------------|-------------------|---------------------------------|--------|
| 8 | Mamit | Mamit | Vaiza Ram | 23°54'41.18"N; 92°28'23.79"S | 400000 |
| | | Zawlnuam | Mauhak | 2407'59.69"N; 92020'43.94"E | 22500 |
| 9 | Serchhip | Serchhip | Lungrual Mualkawi | 23°21'25.2"N; 92°51'25.2"E | 19800 |
| | | Thenzawl | Thlawinem Ram | 23°17'22.92"N; 92°45'11.52"E | 2300 |
| | | N. Vanlaiphai | Kilkawt | 23°8'6.05"N; 92°45.4'26.34"E | 1100 |
| 10 | Siaha | Siaha | Chhatlah | 22°30'29 N 92°53'42 E | 100000 |
| 11 | Lawngtlai | Lawngtlai | KMMTTP Road | 22031'38.84"N; 92053'34.58"E | 200000 |

Quarterly Progress Report
(April-June, 2021)
in compliance of NGT orders dated
07.03.2019 in O.A. no. 606/2018



28th July 2021

**Directorate of Environment and Climate Change,
Department of Science, Technology and Environment,
Government of Punjab**

Quarterly Progress Report

(April-June, 2021)

1. The National Green Tribunal (NGT) vide order dated 07.03.2019 in Original Application No. 606/2018, titled as “Compliance of Municipal Solid Waste Management Rules, 2016” for State of Punjab has directed the Chief Secretary to furnish Quarterly Report about the status of various activities. The Department of Environment, Govt. of Punjab is regularly submitting the quarterly Progress Report since 2019-20 and the report of the last quarter i.e. January-March, 2021 was submitted to CPCB & NGT vide e-mail dated 30.04.2021.
2. Subsequently, the NGT vide its various orders issued in the matter of O.A no 606/2018 has directed States to submit information on following thematic areas:
 - (i) Compliance to Solid Waste Rules including Legacy Waste.
 - (ii) Compliance to Bio-medical Waste Rules.
 - (iii) Compliance to Construction & Demolition Waste.
 - (iv) Compliance to Hazardous Waste Rules.
 - (v) Compliance to E-waste Rules.
 - (vi) 351 Polluter Stretches in the country.
 - (vii) 122 Non-attainment cities.
 - (viii) 100 industrial clusters.
 - (ix) Status of STPs and re-use of treated water.
 - (x) Status of CETPs/ETPs including performance.
 - (xi) Ground water extraction/contamination and re-charge.
 - (xii) Air pollution including noise pollution.
 - (xiii) Illegal sand mining.
 - (xiv) Rejuvenation of water bodies.
3. In compliance of various orders of NGT issued in OA No. 673/2018, 138 & 139/2016, 681/2018, 606/2018, 1038/2018, 593/2017 and 325/2015, the state had prepared Action Plans to achieve the following objectives;
 - (i) Clean the Rivers of Sutlej, Beas, Ghaggar and Holy Bein to achieve desired water quality in 4 polluted rivers stretches.
 - (ii) To achieve the desired ambient air quality in Non-Attainment Cities
 - (iii) Control of Noise Pollution
 - (iv) Management of Municipal Solid Waste, Plastic Waste, Bio-medical Waste, Hazardous Waste, E-Waste and C&D Waste
 - (v) To control pollution in Industrial Clusters.
 - (vi) Reuse of treated wastewater.
 - (vii) Rejuvenation of water bodies.

4. The progress of key activities of these Action Plans is being reviewed regularly through 3- tier Governance Mechanism as under:
- (i) District Environment Committees under Deputy Commissioners
 - (ii) State Level Committees under Administrative Secretary, Department of Environment
 - (a) River Rejuvenation Committee for Clean Rivers.
 - (b) Air Quality Monitoring Committee for Clean Air
 - (c) State Level Review for Waste Management
 - (iii) State Apex Committee under Chief Secretary
5. **Preparation & Execution of District Environment Plans in compliance of NGT orders issued in OA No. 360/2018.**
- (i) The Hon'ble NGT vide its order dated 26.09.19 in O.A. No. 360 of 2018 titled as "Shree Nath Sharma v/s Union of India" has directed all the States to prepare District Environment Plans for all districts.
 - (ii) Accordingly, Department of Environment, had initiated the process for preparation of District Environment Plans (DEPs) in line with Model Plan devised by CPCB and prepared District Environment Plans of 13 Districts through respective District Administration.
 - (iii) Further, NGT vide order dated 19.03.2020 in OA no. 360 of 2018 directed Central Pollution Control Board to prepare at least one Model District Environment Plan for the State so as to enable the State to replicate the same on other districts. CPCB requested the State to provide data pertaining to District Sangrur in the CPCB template to finalize the same as "Model District Environment Plan". The validated data pertaining to District Sangrur furnished in the prescribed format sent to CPCB by the State vide letter dated 05.01.2021.
 - (iv) The District Environment Plans of 22 districts were prepared and subsequently submitted to CPCB & NGT Monitoring Committee in March, 2021 in pursuance to CPCB letter issued in compliance of NGT order dated 29.01.2021.
 - (v) A meeting to review the District Environment Plans was taken by NGT Monitoring Committee headed by Hon'ble Justice Jasbir Singh on 30.03.2021. The Committee raised certain observations and directed to incorporate the same in the District Environment Plans. Accordingly, the State has revised the DEPs of 22 districts and submitted to NGT Monitoring Committee in June, 2021.
 - (vi) The revised DEPs of Ludhiana & Jalandhar were again reviewed by NGT Monitoring Committee on 25.06.2021 & 02.07.2021 respectively. The Committee directed to consider the indicative template provided by CPCB while preparing the DEPs and directed PPCB to resubmit the District Environment Plan of District Ludhiana & Jalandhar by 15.07.2021. Accordingly, the DEPs for District Ludhiana and Jalandhar were again revised and submitted to NGT Monitoring Committee on 20.07.2021.

6. The progress w.r.t. various activities as mentioned in para 20 of NGT Orders dated 07.03.19 in O.A.no. 606/2018 for the quarter ending on 30th June 2021 is given in the succeeding paras.

A. Status of Compliance of SWM Rules, 2016, Plastic Waste Management Rules, 2016 and Bio Medical Waste Management Rules, 2016.

7. Solid Waste Management Rules, 2016

Following activities in compliance of Rule 22 & 24 of SWM Rules, 2016 along with Key Performance Indicators as recommended by Hon'ble NGT are being monitored as a part of implementation of Action Plan and the summary of progress is given below:

| Sr. no | Activity | Unit | Baseline 31.03.19 | Target | Timeline by the Deptt. | Cumulative Progress up to June,2021 |
|--------|--|--------------------------------|-------------------|--------|------------------------|-------------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1 | Approval of SWM Action Plans by ULBs Rule 15 (a) | No. of ULBs | 112 | 163 | 30.06.19 | 163 (100%) |
| 2 | Identification and Procurement of sites for setting up solid waste processing and Sanitary Landfill facilities (Rule 22 at Sr. no. 1-3) | No. of sites | 163 | 163 | 30.06.20 | 163 (100%) |
| 3 | Enforcing waste generators to practice segregation of waste at source (Rule 22) | % age coverage HHs/ shops/est. | 27% | 100% | 31.12.21 | 89.5% |
| 4 | Ensure door to door collection of segregated waste (Rule 22) | % age coverage HHs/shops | 85.10% | 100% | 31.12.21 | 99.25% |
| 5 | Setting up of Aerobic Composting pits by all local bodies (Rule 22 at Sr. no. 7-8) | No. of compost pits | 3463 | 8753 | 31.12.21 | 8152 (93.1%) |

| | | | | | | |
|----|--|--|---------------------|------------------|----------|----------------------------------|
| 6 | Setting up of Material Recovery Facilities (Rule 22 at Sr. no. 7-8) | No. of MRFs | 83 | 305 | 31.12.21 | 262 (86%) |
| 7 | Setting up of Waste to Energy Facilities (Rule 22 at Sr. no. 7-8) | No. of WTE facilities | 1 | 3 | 31.03.22 | 1 (RDF unit at Bathinda) (33.3%) |
| 8 | Setting up of suitable sites for setting up sanitary landfill facilities (SLFs) (Rule 22 at Sr. no. 9-10) | No. of SLF site | Nil | 135 | 31.03.22 | 18 SLF setup |
| 9 | Integration of Rag Pickers/Waste collectors/Kabadis/ Volunteers/CBOs/ NGOs (Rule 15 (c)) | % age integration | 77.90% | 100% (10463 no.) | 31.12.19 | 100% (16341) Target Achieved |
| 10 | Bio-remediation of old and abandoned dump sites (Rule 22 and Key Indicator by NGT in OA 606/2018) | No. of ULBs | initiated in 4 ULBs | 143 | 31.03.23 | Initiated work in 107 ULBs |
| 11 | Citizen Grievance Redressal through Swachh App (Key Indicator by NGT in OA 606/2018) | % age of complaints resolved within specified time | 96.40% | 100% | Monthly | 99% (925/929) |

The progress of the activities mentioned at S. no. 8 and 10 was found to be slow due to outbreak of COVID-19 pandemic.

8. Plastic Waste Management Rules, 2016

The State has prepared and implementing Action plan for Plastic Waste Management, in compliance to Hon'ble NGT orders in the matter of OA no. 247 of 2017. Following activities are being monitored as part of implementation of action plan for Plastic Waste Management and the summary of progress is given below:

| Sr. N. | Activity | Unit | Baseline (31.03.19) | Target | Timeline by the Deptt. | Cumulative Progress up to June, 2021 |
|--------|----------|------|---------------------|--------|------------------------|--------------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| | | | | | | |

| | | | | | | |
|---|--|--------------------------------|----------------------------|----------|----------|---|
| 1 | Framing of bye-laws by all ULBs incorporating provision of the Rules Rule 6(4) | Notification of byelaws | Bye Laws under preparation | 167 ULBs | 30.09.20 | Bye laws prepared and Notification underway |
| 2 | Enforcing waste generators to practice segregation of waste at source (Rule 6 2(a) - PWM, 2016 and Rule 22 - SWM, 2016) | % age coverage HHs/shops/estb. | Monitored as part of SWM. | | | |
| 3 | Door to door collection of plastic waste (Rule 6 2(a) - PWM, 2016 and Rule 22 - SWM, 2016) | % age coverage HHs/shops/estb. | Monitored as part of SWM. | | | |
| 4 | Setting up of Material Recovery Facilities (MRF) by all ULB Rule 6 (1) | No. of MRFs | Monitored as part of SWM. | | | |
| 6 | Monitoring of Producers, Importers and Brand owners under EPR (Rule 9) | %age of registration | 3.9% | 100% | 31.12.21 | 55% |
| 7 | Monitoring of the ban on plastic carry bags in the State Rule 12 (2) | % age of challans | 8.41% | 100% | Monthly | 100% (3638 challans issued against 5527 inspections) |

9. Bio Medical Waste Management Rules, 2016

The State has prepared separate Action Plan for Bio- Medical Waste Management, in compliance to Hon'ble NGT orders in the matter of OA no. 710-713 of 2017. Following activities are being monitored as a part of implementation of Action Plan:

| Sr.no | Activity | Unit | Baseline (31.03.19) | Target | Timeline by the Deptt. | Cumulative progress up to June, 2021 |
|-------|---|-------------|---------------------|--------|------------------------|--------------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1 | Inventorization of HCFs | No. of HCFs | 8194 | 13826 | Regular Activity | 13826 |
| 2 | Authorization of HCFs | No. of HCFs | 3913 | 13826 | Regular Activity | 11343 (82%) |
| 3 | Installation of the ETPs by Govt. HCFs | No. of HCFs | 0 | 221 | 31.12.21 | 59 |

10. Compliance of Construction & Demolition Waste Management Rules, 2016

Following activities as mentioned in the Action Plan for Construction and Demolition Waste Management are being monitored and the summary of progress is given below:

| Sr. no | Activity | Unit | Baseline (31.03.19) | Target | Timeline by the Deptt. | Cumulative progress up to June, 2021 |
|--------|---|---------------------------------------|---------------------|------------------------|------------------------|--------------------------------------|
| 1 | Formulation of policy by State Government Rule 9(1) | Notification of Policy | No Policy | Policy to be finalized | 31.12.20 | Policy notified (Target achieved) |
| 2 | Notification of sites for collection and processing facility of C&D Waste Rule 6(4 & 5), 9 (2) and 13 - C&D WM Rules, 2016) | No. of ULBs which have notified sites | 129 | 163 | 31.12.20 | 163 (Target achieved) |
| 3 | Commissioning and implementation of Processing / Recycling facility (Rule 6(4,5 & 8), 9(2) and 13) | No. of facilities setup | Nil | 135 | 30.09.22 | 98 |

11. Compliance of Hazardous Waste Management Rules, 2016

Following activities as a part of implementation of Action plan for Hazardous Waste Management are being monitored and the summary of progress is given below:

| Sr. No. | Activity | Unit | Baseline (31.03.19) | Target | Timeline by the Deptt. | Cumulative progress up to June, 2021 |
|---------|--|-----------------|---------------------|--------|------------------------|--------------------------------------|
| 1 | Identification of hazardous waste generating units | No. of HW units | 3086 | 3358 | Regular Activity | 3358 (100%) |
| 2 | Authorization of hazardous waste generating units | No. of HW units | 2326 | 3358 | Regular Activity | 3196 (95%) |

12. Compliance of E-Waste Management Rules, 2016

Following activities are being monitored as a part of implementation of Action plan for E- Waste management, the summary of which is given below:

| S No. | Activity | Unit of Measurement | Baseline (31.03.19) | Target | Timeline by the Deptt. | Cumulative progress up to June, 2021 |
|-------|---|---------------------|---------------------|--------|--|--------------------------------------|
| 1 | Inventorization of bulk consumers | No. of Units | 112 | 20,000 | 31.03.20 | 20966 (Target Achieved) |
| 2 | Grant of Authorization to Manufacturers and its online updation | No of Units | 0 | 1 | 90 days from the date of submission of application | 1 |
| 3 | Grant of Authorization to Dismantlers and Recyclers | No. of Units | 0 | 7 | 90 days from the date of submission of application | 7 (Target Achieved) |

B. Status of Functioning of Committees

13. Following Committees are monitoring the implementation of Action Plans on regular basis:

| Sr. No. | Name of Committee | No. of meetings held (April- June,21) |
|---------|--|---------------------------------------|
| 1. | District Environment Committee under Deputy Commissioners | 14 |
| 2. | State Apex Committee under the Chairmanship of Chief Secretary, Punjab to review the progress of Environmental Protection Action Plans for Clean Water, Clean Air & Waste Management | 2 |

C. Status of Action Plan for Clean Rivers in compliance with the order dated 20.09.2018 in the news item published in, "The Hindu" titled as "More River Stretches are now critically polluted: CPCB" (O.A no. 673/2018)

14. Three comprehensive Action Plans for Clean River Sutlej, Beas and Ghaggar prepared by Department of Environment, Punjab were submitted to CPCB/NGT in compliance to directions of National Green

Tribunal (NGT) in O.A 673/2018.

15. As directed by CPCB, a separate Action Plan for Clean Holy Bein was submitted to CPCB on 01.07.20 after the approval of River Rejuvenation Committee (RRC). The Action Plan was reviewed and approved by CPCB during the 13th Meeting of Task Team held through VC on 10.07.20.
16. The Quarterly Progress Report in O.A 673/2018 pertaining to polluted river stretches has been prepared in line with NGT directions as per thematic areas. The progress w.r.t. various activities as mentioned in Action Plan of Clean Rivers is as under:

(i) 351 Polluter Stretches in the Country

| Sr. No. | Activity | Unit | Classification of stretch as per CPCB | Baseline (2018-19) | Target | Timeline by the Deptt. | Progress (April-June,21) |
|---------|---|---------------------|---------------------------------------|--------------------|--------|------------------------|--------------------------|
| 1 | Sutlej (Roopnagar to Harike Bridge) | Water Quality Class | Priority-I | C to E | B | 31.12.23 | C to E |
| 2. | Ghaggar (Sardulgarh to Mubarkpur) | Water Quality Class | Priority-I | D to E | B | 31.12.23 | D to E |
| 3. | Beas (along Mukerian) | Water Quality Class | Priority-V | C | B | 31.01.20 | B |
| 4. | Beas (Sultanpur Lodhi to Confluence point to Beas) | Water Quality Class | Priority-IV | C | B | 31.01.20 | B |
| 5 | Installation of Real Time Monitoring Stations for River Water Quality | Number | - | 0 | 11 | 31.03.21 | 11 |

Department of Environment in collaboration with IIT, Ropar is also developing Low Cost Sensors to monitor various parameters of water quality i.e. pH, TDS, Conductivity, BOD, DO & COD. IIT, Ropar has developed the sensors for aforesaid parameters and lab trials have been conducted successfully for transmission of water quality data.

(ii) Status of STPs and Re-Use of Treated Wastewater

a) Monitoring of Existing STPs

| Sr.No. | Activity | Unit | Baseline (March,19) | Target | Timeline by the Deptt. | Progress (April- June,21) |
|--------|---|---------------------|---------------------|--------|------------------------|---------------------------|
| 1. | Monitoring of Existing 95 STPs (1341.9 MLD) | % of Non-compliance | 46% | 0% NC | Monthly | 30% |

| | | | | | | |
|----|---|----------------------|---|------|----------|-------|
| 2. | Installation of CCTVs in existing 95 STPs | % of installed CCTV | 0 | 100% | 31.03.22 | 100 % |
| 3 | Installation of OCEMS on existing 95 STPs | % of installed OCEMS | 0 | 100% | 31.03.22 | 49% |

b) Setting up 69 New STPs & Up-Gradation of 12 existing STPs:

| No. of STPs | Capacity (MLD) | DPR Stage | TenderStage | Under Construction | Timeline |
|------------------------------------|----------------|-----------------------|-----------------------|----------------------|---|
| 69 (New STPs) | 595.40 | 14 STPs (55.5 MLD) | 21 STPs (51.9 MLD) | 34 STPs (488 MLD) | 21 STPs (78 MLD) by 31.03.22 35 STPs (479.4 MLD) by 31.03.23 13 STPs (38 MLD) by 31.12.23 |
| 12 (Rehabilitation of old STPs) | 399.5 | 6 STPs (18.6 MLD) | 3 STPs (17.9 MLD) | 3 STPs (363 MLD) | 5 STPs (280.9 MLD) by 31.03.22 1 STPs (100 MLD) by 31.03.23 6 STPs (18.6 MLD) by 31.12.23 |

Note: Land issue in one STP (Sangrur – 11 MLD)

c) Re-Use of Treated Wastewater for irrigation Purposes

A revised Action Plan for Reuse of Treated Wastewater has been submitted to CPCB/NGT on 30.06.20 in compliance of NGT Order dated 21.05.20 in O.A. No. 593/2017 read with O.A. No. 148/2016. The progress of Action Plan is being regularly reviewed by River Rejuvenation Committee under the chairmanship of Secretary, Science Technology & Environment and State Apex Committee under the chairpersonship of Chief Secretary, Punjab.

| Sr. No | Details | No of STPs | Reuse of Treated Water (MLD) | Remarks |
|--|-------------------------|------------|------------------------------|---|
| Reuse of wastewater for irrigation purposes | | | | |
| 1 | Existing Schemes | 52 | 290.8 | Out of 95 existing STPs, treated waste water of 52STPs being reused. |
| 2 | Proposed Schemes | 187* | 1519.3 | <ul style="list-style-type: none"> Rs.14.72 Cr sanctioned by NABARD for utilization of treated wastewater of 23 STPs for irrigation. Funds for 5 STPs (73 MLD) has been released. Rs.50 Cr for utilization of treated waste water of 5 STPs (166 MLD) |

| | | | | |
|---|---|--|--|-----------------------------------|
| | | | | approved by NABARD under RIDF-26. |
| Reuse of treated wastewater for other purposes | | | | |
| 1 | 75 KLD of treated wastewater used for water sprinkling of around 200 km of road length to control dust emissions. | | | |

* Including new STPs proposed to be setup.

17. Status of CETPs/ETPs

(i) Monitoring of existing CETPs and ETPs

| Sr. No. | Activity | Unit | Baseline (March,19) | Target | Timeline by the Deptt. | Progress (April- June,21) |
|---------|---|----------------------|---------------------|--------|------------------------|---------------------------|
| 1 | Monitoring of 4 Existing CETPs | % of Non-compliance | 33% | 0% | Monthly | 25 % |
| 2 | Monitoring of Existing 509 ETPs (approx. 10% of ETPs being monitored every month) | % of Non-compliance | 30.77% | 0% | Monthly | 24 % |
| 3 | Installation of OCEMS in existing 114 ETPs more than 50 KLD | % of installed OCEMS | - | 100% | 31.12.21 | 97% |

(ii) Setting up of New CETPs

| Sr. No. | Activity | Target Date of Completion | Progress (April- June,21) |
|---------|--|--------------------------------------|---|
| 1 | Setting up of 40 MLD CETP at Ludhiana | 30.09.21 | Completed & is under hydraulic testing. |
| 2 | Setting up of 50 MLD CETP at Ludhiana | 30.09.21 | Completed. Electric Connection to be released by PSPCL shortly. |
| 3 | Setting up of 0.15 MLD CETP at Jalandhar | To be fixed as per decision of Court | A CWP No.1483 of 2020 has been filed in the Hon'ble Punjab & Haryana High Court, Chandigarh. The next hearing is fixed for 07.09.2021. As of Now, no construction work has been started at site as the matter of the construction has been stayed by the Hon'ble Court. |

| | | | |
|---|--|----------|--------------------------|
| 4 | Up-gradation up of 5 MLD CETP at Jalandhar | 30.06.22 | Tender under evaluation. |
|---|--|----------|--------------------------|

18. Ground Water Extraction/ Contamination and Re-charge

- Punjab Water Resources Management and Development Corporation awarded the Water Conservation and Management Master Plan for the State of Punjab to M/s Mekorot water company Ltd, Israel National Water Company, by signing an MoU in the year 2019 in order to deal with the problems of falling water table, increasing surface water pollution and water logging in the south-west Punjab etc.
- The Water Conservation and Management Master Plan is divided into six reports out of which five no. reports have been submitted by the M/s Mekorot Team. Out of the five reports, four reports i.e. Study of the Current State of Punjab Water Sector, Water Resources Potential and Projections, Sectorial Water Demand Projections, Water based Economy Regulations have been approved by the Core team of the State Government. The fifth report i.e. Water Balance and Alternative Water Supply team is currently in the process of approval.
- The final reports shall be submitted by M/s Mekorot to Punjab Water Regulation and Development Authority for implementation of State Water Conservation Plan.

19. Restoration of Water Bodies

- Action Plan for Rejuvenation of Water Bodies (Ponds) of Punjab in compliance of National Green Tribunal (NGT) Orders Dated 10.05.19 and 25.02.2020 in O.A. No. 325/2015 in the matter titled "Lt. Col. Sarvadaman Singh Oberoi Vs UOI & Ors" was prepared and submitted to CPCB and NGT on 31.03.20.
- Work for the rejuvenation of 563 ponds has been completed out of 15,715 ponds and under progress in 716 ponds.
- In compliance of NGT Order dated 18.11.2020 in O.A. No. 325/2015, Punjab Pollution Control Board was designated as the Nodal Agency for restoration of water bodies.
- The progress of Action Plan is being regularly reviewed by the Nodal Agency, River Rejuvenation Committee and State Apex Committee.

D. Status of Functioning of Committee constituted in News Item published in, "The Times of India" Authored by Shri. Vishwa Mohan titled, "NCAP with multiple timelines to Clear Air in 102 cities to be released around August, 15" dated 08.10.2018

20. The State has prepared Action Plans to control Air pollution in 9 Non-Attainment cities (Mandi Gobindgarh, Khanna, Ludhiana, Jalandhar, Amritsar, Derabassi, Patiala, Dera Baba Nanak and Nangal) of Punjab. The progress of these Action Plans is being monitored on monthly basis by District Level Committees under the chairmanship of Deputy Commissioners, Air Quality Monitoring Committee (AQMC) under Principal Secretary, Environment and State Apex Committee under Chief Secretary, Punjab w.r.t. following sources of air pollution:

(i) Control on Industrial Emissions (CIE)

| S.No. | Activity | Unit | Target | Timeline | Cumulative Progress upto June,2021 |
|-------|---|--------------------------------|--------|------------------|---|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1 | CIE-1: Conversion to Side Hood Suction in Induction Furnaces | No. of Industries | 118 | 31.07.21 | 114 (3 units closed and 1 unit will convert by 31.07.2021) |
| 2 | CIE -2: Industries to be converted from coal to CNG/PNG with break up as under: (Mandi Gobindgarh – 226 Amritsar - 89 Khanna - 93 Ludhiana - 275) | No. of Industries converted | 683 | 30.09.22 | 64* |
| 3 | CIE-2(ii): Progress regarding creation of infrastructure for CNG Pipeline | Length of the pipeline (in Km) | 54980 | 31.03.21 | 5328** |
| 4 | CIE-3: Conversion of Natural Draft Brick Kilns to Induced Draft Brick Kilns | No. of brick kilns | 64 | 30.09.19 | 56 (Remaining 8 units closed) |
| 5 | CIE-4B: Action against non-complying Industrial units | No. of units | | Regular Activity | Action taken against 378 units & pending against 21 units |

* 1. Petroleum & Natural Gas Regulatory Board (PNGRB) had cancelled the work allotted to M/s Jai Madhok for Ludhiana & Jalandhar city due to some legal dispute. The work is yet to be re-allotted by PNGRB. Further, the work at Mandi Gobindgarh, Khanna & Amritsar could not pick up due to disparity in rates for supplying the gas to industries. The matter has already been taken up with PNGRB.

(ii) Control on Road Dust (CRD)

| S.No. | Activity | Unit | Targets | Timeline | Cumulative Progress upto June, 2021 |
|-------|--|---|---------|----------|-------------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1 | CRD-1: Maintain pothole free roads / timely patchwork on roads | Identified road length to be made pothole free (Km) | 276 | 31.10.21 | 265 (96%) |

| | | | | | |
|---|--|--|-----|------------------|------------|
| 2 | CRD-2(I): Water sprinkling on identified roads | Average road length to be sprinkled (Km/day) | 158 | Regular Activity | 158 (100%) |
| 3 | CRD-2(II): Procurement of water sprinklers | No. of water sprinklers procured | 12 | 31.01.20 | 12 (100%) |
| 4 | CRD-3: Procurement of Mechanical sweeping Machines | No. of mechanical sweeping machines procured | 11 | 31.10.21 | 8 (73%) |
| 5 | CRD-6: Installation of Waterfountains at major traffic intersections | No. of chowks/ intersections installed with new water fountain | 6 | 31.10.21 | 4 (67%) |
| 6 | CRD-7A(i): Kaccha/Brick Paved Roads to be made Pucca roads | Katcha /Brick Paved roads made pucca roads (Km) | 87 | 31.10.21 | 61 (70%) |
| 7 | CRD-7B(i): Existing roads requiring recarpeting | Existing roads recarpeted (Km) | 333 | 31.10.21 | 302 (91%) |
| 8 | CRD-7C(i): Pavement of road side using interlocking tiles | Length of berm stabilized by using interlocking tiles (Km) | 132 | 31.10.21 | 76 (58%) |

(iii) Control on Vehicular Emissions (CVE)

| S.No. | Activity | Unit | Targets | Timeline | Cumulative Progress upto June,2021 |
|-------|--|--|---------|----------|------------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1 | CVE-2: Setting up of Remote Sensor Based PUC System | % of PCC linked with VAHAN/ SAARTHI out of 257 PCC | 257 | 30.06.21 | 257 (100%) |
| 2 | CVE-4B(i): Installing additional "No Parking" sign boards to prevent parking of vehicles in non-designated areas | Nos. of additional Sign Boards installed | 309 | 31.10.21 | 305 (99%) |
| 3 | CVE-6A: Widening | Total road length | 86 | 31.10.21 | 58 |

| | | | | | |
|---|---|------------------------------|------------------------|------------------|---------------------------------|
| | of roads and infrastructure for decongestion of roads | identified for widening (Km) | | | (67 %) |
| 4 | CVE-10: Promotion of E-Vehicles | Policy matter | Notification of Policy | 31.10.21 | Draft Policy under Notification |
| 5 | CVE-11C: Introduction of CNG based autos/taxis | No. of CNG based autos/taxis | - | Regular Activity | 603 |

(iv) Control on Burning of Garbage and Biomass (CBGB)

| Sr No. | Activity | Unit | Targets | Timeline | Cumulative Progress upto June,2021 |
|--------|---|---|---------|-------------------|---|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1 | CBGB-1: Control on open burning of biomass in City | Nos. of Composting Pits | 1583 | 31.03.21 | 1583 (100%) |
| 2 | CBGB-2: Control on burning of municipal solid wastes | Nos of Challan issued | -- | Regular Activity | 348 |
| 3 | CBGB-3A: Control on burning of agriculture waste and crop residue - challans issued | No of Cases in action taken during Rabi season upto 23.11.2020. | 100% | Seasonal Activity | (i) EC imposed: Rs.8.52 Lacs in 267 cases (ii) Red entry in Khasra Girdawari: 84 no. |

(v) Control on Construction and Demolition activity (CCDA)

Details as per Sr. No. 10 under the head of compliance of Construction of Demolition Waste Management Rules, 2016.

(vi) Control on Other Sources (COS)

| SN. | Activity | Unit | Targets | Timeline | Cumulative Progress upto June,2021 |
|-----|---|------------------------------------|---------|----------|---|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1 | COS-1A Dissemination of Air Quality Index by installing additional CAAQMS | No. of additional CAAQMS installed | 10 | 31.12.21 | Technical & Financial Evaluation of 10 no. CAAQMS to be completed by 31.07.2021 & |

| | | | | | |
|---|---|---|---|--------------------|--|
| | | | | | installation to be completed by 31.12.2021. |
| 2 | COS-2: Establish an Air Quality Management Division at PPCB | Set up Division | 1 | 31.03.21 | 1 (Division set up at H.O. level) |
| 3 | COS-3: Establish helpline in each city as well as SPCB HQ | Set up of PGRP | 1 | 31.12.21 | Android based mobile APP has been prepared & ready for launch. Further, helpline in each city will be setup by 31.12.2021. |
| 4 | COS-4A: Monitoring of DG sets | No. of DG sets found non-Complying (Jan-March'21) | | Regular inspection | 01 |
| 5 | COS-5: Source Apportionment Study | Nos of city covered | 7 | 31.07.21 | Draft Source Apportionment Studies received from IIT, Delhi & likely to be finalized by 31.08.21 |

21. Control of Noise Pollution

In pursuance of NGT order dated 15.03.2019 & 20.11.2019 in O.A. no. 681/2018, the Department of Environment has submitted the Action Plan for mitigation of Noise Pollution to CPCB vide email dated 30.03.2020. The progress of action plan is being reviewed regularly by the Air Quality Monitoring Committee. Punjab Pollution Control Board (PPCB) reported that 20 no. Noise level Meters (NLMs) are likely to be procured by 31.08.2021. Further, PPCB had sent technical specifications of NLMs to Department of Transport for procurement of adequate no. of NLMs through GEM portal.

E. Status of the Action Plan w.r.t. identification of polluted industrial clusters in O.A. no. 1038/2018, News Item published in, "The Asian Age", authored by Sanjay Kaw titled, "CPCB to rank industrial units on pollution levels" dated 13.12.2018

22. The Action Plans of the Critically Polluted Industrial Clusters of Ludhiana & Jalandhar and Severally Polluted Industrial Cluster of Batala stands submitted to CPCB by Punjab Pollution Control Board on dated 10.07.20.

F. Total amount collected from erring industries on the basis of, "Polluter Pays" Principle, "Precautionary Principle" and details of utilization of funds collected

23. Punjab Pollution Control Board is initiating the actions against the STPs / ETPs/CETPs/APCDs and Hospitals as and when found violating & flouting the norms of the various environmental acts and rules.

24. Action Plans for the 3 Model Cities (Amritsar, Bathinda & SAS Nagar) and 3 Model Towns (Nawanshahr,

Roopnagar & Moonak) for scientific management of solid waste have been prepared and are being executed by the respective ULBs under administrative control of Department of Local Government.

25. The progress w.r.t implementation of the key activities of solid waste management in these Model Cities / Towns is being regularly monitored and progress in this regard is Annexed as **Annexure-I**.
26. The Department of Rural Development & Panchayats has prepared a Sample Plan for the 180 villages being developed as Model villages. Doraha was developed as the first model village. Further, this model has been replicated in 171 notified villages and under replication in remaining 9 villages.

H. Status of Action Taken for prohibiting mining activities within river bed in the State of Punjab, in compliance of directions of Hon'ble NGT in the matter O.A. No. 767/2018 dated 31.01.2019 (now connected with the matter of O.A. No. 606/2018)

27. The Department of Mines and Geology reported that in compliance of NGT order in O.A. No. 767/2018, following actions were taken:
 - (i) Recovery notices to the defaulting contractors have been issued. The appeals filed by the contractors against the recovery notices have been sent to Deputy Commissioner, Rupnagar for getting it checked by Site Appraisal Committee. The reports of Site Appraisal Committee have been received and hearings of the appeals were held. The appeals have been decided and the appellants were directed to deposit the amount due towards them as per the notices issued.
 - (ii) Subsequently, the Contractors filed C.W.P no 11054 of 2020 for Swara Mine and 12029 of 2020 for Baihara Mine in the Hon'ble Punjab and Haryana High Court challenging the aforesaid S-Notices. The Hon'ble Court vide order dated 06.08.2020 quashed the S-Notices issued by the Department on the grounds that the Department did not make an assessment in FORM-O as prescribed in PMMR-2013. Now, after making requisite assessment, the Department has issued the S-Notices for Harsabela, Swara Mine in the month of January, 2021 and the R-Notice has been issued in case of Baihara Mine in the month of December, 2020
 - (iii) Representations given by contractors of Swara Mine, Harsabela Mine & Baihara Mine shall be considered before taking final decision.
 - (iv) Regarding Environment damage due to illegal mining, assessment report has been filed by Committee constituted by Hon'ble NGT on 27.02.2020 and the same has been admitted by Hon'ble NGT vide its order dated 18.03.2020 in Execution application No.44/2019 in O.A No.767/2018.
 - (v) After filing of the detailed reply by the department on 7.07.2020 in compliance to directions of Hon'ble NGT in Execution No. 44 of 2019 of Original Application No. 767/2018, the case stands disposed of vide order dated 10.07.2020.
 - (vi) The NGT vide order dated 10.07.2020 directed that the amount already assessed need to be recovered as interim compensation and the CPCB may examine the final liability for the damage

on account of illegal mining. In compliance to the said orders, the Department initiated the action against the defaulters and issued the S-Notices for Harsabela, Swara Mine and R-Notice issued in case of Baihara Mine.

- (vii) Necessary action regarding issuance of recovery notices in pursuance to order dated 10.07.2020 is being taken.
- (viii) Regarding action against erring officials, Show-cause notices have been issued to the concerned officials.
- (ix) Regarding replenishment study, the field survey of river sites has been conducted by the field Engineers indicating that there is a natural deposition of sand in river bed. Accordingly, a report has been submitted to Hon'ble NGT on 09.07.2019. Department of Water Resources were of the opinion that river bed in Punjab are silted up in majority of the reaches.

I. Status of grievances through the Grievance Redressal Portal in compliance of NGT order dated 26.09.2020 in the matter of OA no. 673 of 2018

28. Hon'ble NGT vide order dated 26.09.2020 in OA no. 673 of 2018 directed the Central Monitoring Committee constituted under the chairmanship of Secretary, Ministry of Jal Shakti to consider development of an appropriate mechanism to enable easy filing and redressal of grievances with regards to illegal discharge of sewage/effluents. In compliance to the said orders, NMCG developed one module on its website for submission of grievance and information regarding the same along with login id & password conveyed on 08.01.2020.

No grievance has been received for addressal in the said portal

Annexure-I

| Name of City/Town | Total Waste Generation (TPD) | D2D Collection (%) | Source Segregation (%) | Setting up of Processing facilities | | | % BWGs Compliance (100 Kg or above) | Remediation of Dump site | Setting up of SLF | C&D Waste Processing Facilities |
|-------------------|------------------------------|--------------------|------------------------|---|--|--|-------------------------------------|--------------------------|--------------------|--|
| | | | | %age of compost pits constructed | % age of parks/green belts doing onsite composting | %age MRF set up for dry waste channelization | | | | |
| Amritsar | 500 | 100% | 52% | 100% (67/67) and one central Windrow Compost Unit | 83.84% (109/130) | 100% (5/5) | 100% 27/27 (100 Kg or above) | Initiated | Under Construction | Micro Management Unit Set up and in tender process for Mega Plant. |
| Bathinda | 118 | 100% | 100% | 100% (50/50) and one Central Compost Plant | 67% (97/144) | 100% (2/2) | 100% 45/45 (100 Kg or above) | Initiated | Under Construction | Mini processing plant set up |
| SAS Nagar | 110 | 100% | 100% | 100% (200/200) | 100.0% (540/540) | 100% (20/20) | 100% (11/11) (100 Kg or above) | Initiated | Under Construction | Mini processing plant set up |
| Moonak | 4 | 100% | 100% | 100% (18/18) | 70% (7/10) | 100% (1 /1) | 100% 1/1 (10 -50 Kg or above) | Initiated | Set Up | Micro Management Unit Set up |

| | | | | | | | | | | |
|------------|----|------|-----|--------------------|---------------|---|--|-----------|---------------------|------------------------------------|
| Nawanshahr | 14 | 100% | 92% | 100% (75/75) | 100% (2/2) | (1/1) Integrated facility with MRF | 100% (2/2) (10 -50 Kg or above) | Initiated | Project approved | Micro Management Unit Set up |
| Roopnagar | 16 | 98% | 81% | 86.6% (110/120) | 100% (7/7) | 100% (2/2) | 50% (1/2) (10 -50 Kg or above) | Initiated | Project approved | Project approved |

| INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES ARUNACHAL PRADESH | | | | | | | | | |
|--|--------------|--------------------------------|-----------------------------------|---|--|--|---|--|--|
| S.No. | Name of City | Dumpsite Location | Quantity of waste at dumpsite (T) | Is fresh waste still being dumped at dumpsite | If "Yes" Qty of waste being dumped (TPD) | Has Remediation of waste been done Y/N/Under Consideration | If Yes under consideration, please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guidelines (Y/N) | Has leachate management system been provided (Y/N) |
| 1 | Jairampur | New Khamdu | 1320 | Yes | 4.20 (approx) | No | N/A | N/A | Yes, provided but not functional |
| 2 | Khonsa | Near Cremation Ground, Khonsa | 100 (approx) | Yes | 3 | NA | NA | NA | No |
| 3 | Deomali | Deomali- Margherita road | 10 (approx) | Yes | 0.5 | NA | NA | NA | No |
| 4 | Doloriang | Near tayang village, koloriang | 4320 (approx) | Yes | 4 | No | NA | No | No |
| 5 | Basar | & km from basar town | 990 | Yes | 2.75 | No | NA | No | Yes Leachate collection tank is provided but total management ie. Transportation & treatment of leachate yet not started |

**INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES
ARUNACHAL PRADESH**

| S.No. | Name of City | Dumpsite Location | Quantity of waste at dumpsite (T) | Is fresh waste still being dumped at dumpsite | If "Yes" Qty of waste being dumped (TPD) | Has Remediation of waste been done Y/N/Under Consideration | If Yes under consideration, please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guidelines (Y/N) | Has leachate management system been provided (Y/N) |
|-------|--------------|---|-----------------------------------|---|--|--|---|--|--|
| 6 | Tawang | Near Burial ground changbu 2.50 km from Tawanag town | 972 | Yes | 2.7 | No | - | NA | No |
| 7 | Yinkiong | Near Burial cum cremation ground, Yingkiong | 101 | Yes | 3.4 | No | NA | No | No |
| 8 | Changlang | Rankatum Changlang | 2190 | Yes | 6 | No | NA | NA | No |
| 9 | Kimin | 2 km from kimin | 2 | Yes | 2.4 | No | NA | No | No |
| 10 | Sagalee | Dardang (On rental basis from pravate land) no govt. land plot for dumpsite | 3.5 | Yes | 1 | No | NA | No | No |
| 11 | Doimukh | No dumpsite of its own, using dumpsite of IMC located at chimpu 30 km away from doimukh Yupiaurban towns. | 8 | Yes | 3 | No | NA | No | No |
| 12 | Yupia | No dumpsite of its own, using dumpsite of IMC located at chimpu 30 km away from doimukh Yupiaurban towns. | 2 | Yes | 1 | No | NA | No | No |
| 13 | Aalo | Hissam Colony | 1200 | Yes | 10 | No | No | No | No |

**INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES
ARUNACHAL PRADESH**

| S.No. | Name of City | Dumpsite Location | Quantity of waste at dumpsite (T) | Is fresh waste still being dumped at dumpsite | If "Yes" Qty of waste being dumped (TPD) | Has Remediation of waste been done Y/N/Under Consideration | If Yes under consideration, please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guidelines (Y/N) | Has leachate management system been provided (Y/N) |
|-------|--------------------------------|---|-----------------------------------|---|--|--|---|--|--|
| 14 | Seppa | Pampoli | 2000 | No | NA | No | NA | No | No |
| 15 | Daporijo | Lejirijo | 2500 | Yes | 6 | No | NA | No | No |
| 16 | Dumporijio | Rukirijo | 250 | Yes | 4 | No | NA | No | No |
| 17 | Roing | Near by pass road, roing | 8.3 | Yes | 3.5 | No | NA | No | No |
| 18 | Bomdila | No dumpsite exist solid waste are dumped at landfill site at SWM Plant 6th Mile | NA | NA | NA | NA | NA | NA | NA |
| 19 | Dirang | Diang sang, Dirang | 1080 | Yes | 3 | NA | NA | No | No |
| 20 | Boleng | 3 km from boleng town | NA | Yes | 1.5 | No | No | No | No |
| 21 | Pangin | 22 km from pangin | NA | Yes | 1 | No | No | No | No |
| 22 | Palin | Near Lumba | 192 | Yes | 1.2 | No | NA | | |
| 23 | Itanagar Municipal Corporation | Chimpu | 4800 | Yes | 50 | No | | Not Planned | Yes |
| | | Karsingsa | 19000 | No | | No | | Not Planned | No |
| 24 | Pasighat Municipal Council | Pasighat | 3600 | Yes | 5 | No | | Not Planned | No |
| 25 | Anini | 4 km away from anini town | 500 | Yes | 0.4 | NA | NA | No | No |
| 26 | Longding | 1st nallah, Longding | 8760 | Yes | 3 | No | NA | No | No |

**INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES
ARUNACHAL PRADESH**

| S.No. | Name of City | Dumpsite Location | Quantity of waste at dumpsite (T) | Is fresh waste still being dumped at dumpsite | If "Yes" Qty of waste being dumped (TPD) | Has Remediation of waste been done Y/N/Under Consideration | If Yes under consideration, please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guidelines (Y/N) | Has leachate management system been provided (Y/N) |
|-------|--------------|---|-----------------------------------|---|--|--|---|--|--|
| 27 | Hawai | 8 km away from hawai town | 4 | Yes | 4 | No | NA | Yes | No |
| 28 | Mariyang | Near burial com cremation ground mariyang | 1 | Yes | 0.2 | No | NA | No | No |
| 29 | Miao | Bet camp, 3.5 km from miao | 8 | Yes | 3 | No | NA | No | No |
| 30 | Tezu | Near Masjid, Tezukhola | 3700 | Yes | 3 | No | NA | No | No |
| 31 | Namsai | Simolbari, namsai | Not Measurable | Yes | 6.2 | NA | NA | NA | NA |

| INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES | | | | | | | | | |
|---|-----------------|---|--|--|---|---|--|---|------------------------------------|
| ASSAM | | | | | | | | | |
| Sl. No. | ULB Name | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Underconsideration-Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) | Remarks |
| 1 | Basugaon M.B. | 40 | Yes | 1.2 | No | - | Yes | No | |
| 2 | Bihpuria M.B. | 190 | Yes | 1.2 | No | - | Yes | No | |
| 3 | Bokajan M.B. | 100 | Yes | 1.5 | No | - | Yes | No | |
| 4 | Bokahat M.B. | 150 | Yes | 0.65 | No | - | Yes | No | |
| 5 | Bongaigaon M.B. | 35670 | Yes | 2.25 | No | - | Yes | No | |
| 6 | Chabua M.B. | 100 | Yes | 3 | No | - | Yes | No | |
| 7 | Dhekiajuli M.B. | 30 | Yes | 2.1 | No | - | Yes | No | |
| 8 | Dhemaji M.B. | 380 | Yes | 0.56 | No | - | Yes | No | |
| 9 | Dibrugarh M.B. | 110000 | Yes | 48 | Under construction | Action Plan | Yes | No | Action Plan attached as Annexure I |
| 10 | Digboi M.B. | 1650 | Yes | 3.8 | No | - | Yes | No | |
| 11 | Diphu M.B. | 50 | Yes | 0.5 | No | - | Yes | No | |
| 12 | Gohpur M.B. | 200 | Yes | 1.4 | No | - | Yes | No | |
| 13 | Golaghat M.B. | 230 | Yes | 2.1 | No | - | Yes | No | |
| 14 | Haflong M.B. | 3840 | Yes | 8.5 | No | - | Yes | No | |
| 15 | Hailakandi M.B. | 25000 | Yes | 1.39 | No | - | Yes | No | |
| 16 | Hojai M.B. | 5545 | Yes | 3 | No | - | Yes | No | |
| 17 | Howly M.B. | 1460 | Yes | 3.5 | No | - | Yes | No | |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

ASSAM

| Sl. No. | ULB Name | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Underconsideration-Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) | Remarks |
|---------|------------------|---|--|--|---|---|--|---|------------------------------------|
| 18 | Jorhat M.B. | 158870 | Yes | 5.1 | No | - | Yes | No | |
| 19 | Kampur M.B. | 50 | Yes | 1.3 | No | - | Yes | No | |
| 20 | Karimganj M.B. | 20 | Yes | 1.25 | No | - | Yes | No | |
| 21 | Kharupetia M.B. | 970 | Yes | 4.5 | No | - | Yes | No | |
| 22 | kokrajhar M.B. | 500 | Yes | 1.4 | No | - | Yes | No | |
| 23 | Lakhipur M.B. | 400 | Yes | 2 | No | - | Yes | No | |
| 24 | Mahur M.B. | 360 | Yes | 1.5 | No | - | Yes | No | |
| 25 | Maibong M.B. | 170 | Yes | 0.35 | No | - | Yes | No | |
| 26 | Makum M.B. | 210870 | Yes | 1.95 | No | - | Yes | No | Clustured Dumpsite |
| 27 | Tinsukla M.B. | | Yes | 9.78 | No | - | Yes | No | |
| 28 | Morigaon M.B. | | 300 | Yes | 1.1 | No | - | Yes | No |
| 29 | N. LakhimpurM.B. | 26600 | Yes | 1.3 | No | - | Yes | No | |
| 30 | Nagaon M.B. | 59430 | Yes | 5.38 | Under construction | Action Plan | Yes | No | Action Plan attached as Annexure I |
| 31 | Nalbari M.B. | 300 | Yes | 3 | No | - | Yes | No | |

| INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES | | | | | | | | | |
|---|-----------------|---|--|--|---|---|--|---|------------------------------------|
| ASSAM | | | | | | | | | |
| Sl. No. | ULB Name | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Underconsideration-Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) | Remarks |
| 32 | Nazira M.B. | 700 | Yes | 1.5 | No | - | Yes | No | Clustured Dumpsite |
| 33 | Simaluguri M.B. | | Yes | 1 | No | - | Yes | No | |
| 34 | Raha M.B. | 100 | Yes | 2 | No | - | Yes | No | |
| 35 | Rangapara M.B. | 20 | Yes | 1.5 | No | - | Yes | No | |
| 36 | Rangai M.B. | 750 | Yes | 2.5 | No | - | Yes | No | |
| 37 | Silapathar M.B. | 100 | Yes | 0.15 | No | - | Yes | No | |
| 38 | Silachar M.B. | 80000 | Yes | 2.5 | Under construction | Action Plan | Yes | No | Action Plan attached as Annexure I |
| 39 | Sivasagar M.B. | 80000 | Yes | 1.5 | No | - | Yes | No | |
| 40 | Sonari M.B. | 250 | Yes | 1.8 | No | - | Yes | No | |
| 41 | Tangla M.B.70 | 70 | Yes | 1.2 | No | - | Yes | No | |
| 42 | Tezpur M.B. | 25 | Yes | 6.1 | No | - | Yes | No | |
| 43 | Titabar M.B. | 2200 | Yes | 0.6 | No | - | Yes | No | |
| 44 | Umrangshu M.B. | 200 | Yes | 0.4 | No | - | Yes | No | |
| | Total | 807890 | Yes | 147.31 | | | | | |

**Information for remediation of legacy waste dumpsites
BIHAR**

| S.No | Name of the ULB | Dumpsite Location | Quantity of waste at dumpsite(T) | Is fresh waste still being dumped at the dumpsite | if Yes then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N under consideration) | If Y/under consideration please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guideline?(Y/N) | Has leachate management system been provided(Y/N) |
|------|-----------------------------|--|---|---|--|---|--|---|---|
| 1 | Amarpur Nagar Panchayat | Nill | Nill | No | Nill | work in Progress | No | Yes | No |
| 2 | Ara Nagar Nigam | 1. Ara-Patna Main Road, (Ward No-40,36,37,29,35,33,34) 2. Ara Sinha Road (Ward No-1,2) 3. Ara-Salempur Road(Ward No-3,5) 4. Ara-Buxar Road (out of Municipal Boundary) | N/A | Yes | 1. 40TPD, 2. 20 TPD, 3. 25 TPD, 4. 25 TPD | work in Progress | No | No | No |
| 3 | Araria Nagar Parishad | HARIYALI MARKET, WARD NO. 23 | 400 | Yes | 16 | No | No | No | No |
| 4 | Areraj Nagar Panchayat | No | 0 | No | 0 | No | No | No | No |
| 5 | Arwal Nagar Parishad | WARD NO -23 (BAIDRABAD PURANI PUL KE PASS) | 50 (TON) | Yes | 16 (TPD) | work in Progress | No | No | No |
| 6 | Aurangabad Nagar Parishad | 1. Ward-28 Adri Nadi 2.Ward-29Gandhi Maidan | 1.Adri Nadi-20 2.Ward-29Gandhi Maidan-30 | No | NA | No | No | No | No |
| 7 | Bagaha Nagar Parishad | N.A (There is no any legacy dumping site.) | N.A | No | N.A | No | No | No | No |
| 8 | Bahadurganj Nagar Panchayat | CHANWAR MILLIK PANCHAYAT | 10 | Yes | 6 | work in Progress | No | Yes | Yes |
| 9 | Bairginiya Nagar Panchayat | 26.751021,85.272394 in Ward N0-09 | 6020 | Yes | 2 | No | No | No | No |
| 10 | Bakhri Nagar Panchayat | 16 | 8 | No | 0 | No | No | No | No |
| 11 | Bakhtiyarpur Nagar Parishad | Mansarobar petrol pump ke pas ward no 21 | 2800 | Yes | 11 | No | No | No | No |
| 12 | Balia Nagar Panchayat | 02, 15, 24 | 12.6 | Yes | 5 | No | No | No | No |
| 13 | Banka Nagar Panchayat | GRAM PANCHAYAT MAHESHADIH | 220 TON | No | NA | No | No | No | No |
| 14 | Banmankhi Nagar Panchayat | Ward No- 10, Banmankhi | 70 ton | Yes | 4-5 ton | work in Progress | No | No | No |

| Information for remediation of legacy waste dumpsites BIHAR | | | | | | | | | |
|--|-----------------------------|---|--------------------------------------|---|--|---|--|---|---|
| S.No | Name of the ULB | Dumpsite Location | Quantity of waste at dumpsite(T) | Is fresh waste still being dumped at the dumpsite | if Yes then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N under consideration) | If Y/under consideration please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guideline?(Y/N) | Has leachate management system been provided(Y/N) |
| 15 | Barahiya Nagar Panchayat | NA | NA | No | NA | No | No | No | No |
| 16 | Barauli Nagar Panchayat | Lat-26°22'58.94" Log-80°36'41.70" ward no-21 | 2848 | Yes | 3.9 | work in Progress | No | No | No |
| 17 | Barbiga Nagar Parishad | NA | 0 | No | NA | work in Progress | No | Yes | Yes |
| 18 | Barh Nagar Parishad | No legacy dumpsite | No | No | No | No | No | No | No |
| 19 | Barsoi Nagar Panchayat | RAASCHOWK BARSOI BAZAR WARD NO -15 | 50 TON APPROX | Yes | 10 TPD APPROX | work in Progress | No | Yes | Yes |
| 20 | Begusarai Nagar Nigam | BAHDARPUR (NEAR ABOUT 08 K.M FROM MUNICIPAL BOUNDRIES) | 58479 | Yes | 79 | No | No | No | No |
| 21 | Belsand Nagar Panchayat | Manha Road ward no 01 | 5455.63 | No | NA | No | No | Yes | Yes |
| 22 | Benipur Nagar Parishad | NEAR KAUSHAR CHO HAR OUTSIDE BENIPUR ULB | 0 | No | 0 | No | No | No | No |
| 23 | Bettiah Nagar Parishad | Jhiliya, Ward No.-04 Long.- 84d29'50.046"E, Lat.- 26d48'26.496"N | Dumpsite sifted out side of the city | No | 0 | work in Progress | Yes | No | No |
| 24 | Bhabhua Nagar Parishad | N/A | N/A | No | N/A | No | No | No | No |
| 25 | Bhagalpur Nagar Nigam | 14 km away from nagar nigam bhagalpur , at kankaithi under jagdishpur anchal. | Approx 1 Lac | Yes | 250 MTD | No | No | No | No |
| 26 | Biharsarif Nagar Nigam | N/A | N/A | No | N/A | No | No | No | No |
| 27 | Bihat Nagar Parishad | 23 BIHAT CHANDNI CHOWK | 2586 | Yes | 15 | No | No | No | No |
| 28 | Bihyan Nagar Panchayat | Nil | N/A | No | N/A | No | No | No | No |
| 29 | Bikarmaganj Nagar Panchayat | N/A | N/A | Yes | 0.7 | No | No | No | No |
| 30 | Birpur Nagar Panchayat | NA | 0 | No | NA | No | No | No | No |

**Information for remediation of legacy waste dumpsites
BIHAR**

| S.No | Name of the ULB | Dumpsite Location | Quantity of waste at dumpsite(T) | Is fresh waste still being dumped at the dumpsite | if Yes then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N under consideration) | If Y/under consideration please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guideline?(Y/N) | Has leachate management system been provided(Y/N) |
|------|---------------------------------|---|--|---|---|---|--|---|---|
| 31 | Bodhgaya Nagar Panchayat | Nagar Parishad bodhgaya was dumped legacy waste at naili dumping site which is used by gaya nagar nigam | Around 4lakh metric tonn as reported by gaya nagar nigam.it is being remediation by gaya nagar nigam | Yes | Waste being dumped by gaya municipal corporation not by nagar Parishad bodhgaya at naili site(18tonn per day) | Yes | Yes | Yes | Yes |
| 32 | Buxar Nagar Parishad | 1. Near kila ward no-12 2.Near By pass road-ward no-33 | 28942 | No | N/A | No | No | No | No |
| 33 | Chakia Nagar Panchayat | NA | NA | No | NA | No | No | Yes | No |
| 34 | Chanpatiya Nagar Panchayat | Mela Garund Ward No 02 | 128 Ton | Yes | 3 Ton | No | No | Yes | Yes |
| 35 | Chhapra Nagar Nigam | 02 , 13 | 20000 | Yes | 87.5 | No | Yes | No | No |
| 36 | Dalsinghsarai Nagar Panchayat | CHAKLOKMAN WARD 8; BESIDE NH-28 DALSIH SARAI | 24000 | No | NO | No | No | No | No |
| 37 | Danapur Nizamat Nagar Parishad | NASRIGANJ, BISKUT FACTORY ROAD, WARD NO -33 | 17853.75 | No | NA | No | No | Yes | Yes |
| 38 | Darbhanga Nagar Nigam | Sara Mohan Pur (outside of DMC Boundry) | 0 | No | 0 | No | No | No | No |
| 39 | Daudnagar Nagar Parishad | 0 | 0 | No | 0 | No | No | No | No |
| 40 | DehriDalmianagar Nagar Parishad | Ward No. 7, Near Labour Department Office | 87 | No | 0 | No | No | Yes | Yes |
| 41 | Dhaka Nagar Panchayat | Out Side of Nagar Parishad, Dhaka Motihar Road | 6700 | Yes | 2 | No | No | No | No |
| 42 | Dighwara Nagar Panchayat | NIL | 0 | No | 0 | No | No | No | No |
| 43 | Dumraon Nagar Parishad | 1. Near Children Park, Ward No. 19, 2. Safakhana Road | 2480 | No | N/A | No | No | No | No |

**Information for remediation of legacy waste dumpsites
BIHAR**

| S.No | Name of the ULB | Dumpsite Location | Quantity of waste at dumpsite(T) | Is fresh waste still being dumped at the dumpsite | if Yes then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N under consideration) | If Y/under consideration please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guideline?(Y/N) | Has leachate management system been provided(Y/N) |
|------|---------------------------------|---|----------------------------------|---|--|---|--|---|---|
| 44 | Ekma Bazar Nagar Panchayat | NEAR RLY LINE, WARD 5 | 119 | Yes | 1.2 | No | No | No | No |
| 45 | Farbisganj Nagar Parishad | NA | NA | No | NA | No | No | No | No |
| 46 | Fatuha Nagar Parishad | No Legacy Dumping Site | NA | No | NA | No | No | No | No |
| 47 | Gaya Nagar Nigam | Naili Dumping Site, Vill-Naili, Gaya, Ward-Outside Municipal Boundary | 400000 MT | Yes | 290 TPD | Yes | Yes | Yes | Yes |
| 48 | Ghoghardiha Nagar Panchayat | Bolirahi (Outside City Boundary) | 152.979 | Yes | 0.334 | No | No | No | No |
| 49 | Gogari Jamalpur nagar Panchayat | NO LEGACY DUMPING SITE IN THIS ULB | NA | No | NA | No | No | No | No |
| 50 | Gopalganj Nagar Parishad | NA | NA | No | NA | No | No | No | No |
| 51 | Hajipur Nagar Parishad | N.A | N.A | No | 0 | No | No | No | No |
| 52 | Haweli kh. Pur Nagar Panchayat | 1 | 2000 | Yes | 1.03 | work in Progress | No | Yes | No |
| 53 | Hilsa Nagar Parishad | No Legacy Dumpsite. (Legacy Waste already disposed) | N/A | No | N/A | work in Progress | No | No | No |
| 54 | Hisua Nagar Panchayat | Hisua Ward No.- 12 besides Guhiya Paine | 500 | Yes | 4 | No | No | No | No |
| 55 | Islampur Nagar Panchayat | Patelnagar, w-06, Lati-25.142557, Longi-85.199869 | 0 | No | 0 | No | No | No | No |
| 56 | Jagdishpur Nagar Panchayat | NA | 0 | No | NA | work in Progress | No | Yes | Yes |
| 57 | Jamalpur Nagar Parishad | Ward No-15,Nayagaon Mungraaura,Ashikpur, Jamalpur-811214 | 0 | Yes | 32 | No | No | No | No |
| 58 | Jamui Nagar Parishad | TRIPURARI GHAT ROAD WARD-23 | 1872 | Yes | 6 | No | No | Yes | Yes |
| 59 | Janakpur Road Nagar Panchayat | Near Railway Gumti no-35 .Ward no-02 | 200 | No | No | No | No | No | No |
| 60 | Jaynagar Nagar Panchayat | LAT: 26.593020, LONG: 86.14199, WARD No 06 | 47 TON | Yes | 2 TPD | No | No | No | No |

| Information for remediation of legacy waste dumpsites BIHAR | | | | | | | | | |
|--|-----------------------------|--|----------------------------------|---|--|---|--|---|---|
| S.No | Name of the ULB | Dumpsite Location | Quantity of waste at dumpsite(T) | Is fresh waste still being dumped at the dumpsite | if Yes then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N under consideration) | If Y/under consideration please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guideline?(Y/N) | Has leachate management system been provided(Y/N) |
| 61 | Jehanabad Nagar Parishad | Nil | NA | No | NA | No | No | No | No |
| 62 | Jhajha Nagar Panchayat | 19 | 0 | Yes | 5 | No | No | Yes | Yes |
| 63 | Jhanjharpur Nagar Panchayat | NA | NA | No | NA | No | No | No | No |
| 64 | Jogbani Nagar Panchayat | NO LEGACY DUMPING SITE IN THIS ULB | N/A | No | N/A | No | No | No | No |
| 65 | Kahalgaoon Nagar Panchayat | NA | 0 | No | 0 | No | No | No | No |
| 66 | Kanti Nagar Panchayat | NA | 0 | No | 0 | No | No | Yes | Yes |
| 67 | Kasba Nagar Panchayat | NA | NA | No | NA | No | No | No | No |
| 68 | Kataiya Nagar Panchayat | 2 | 0 | Yes | 0.25 | No | No | No | No |
| 69 | Katihar Nagar Nigam | Trenching Ground Udama Rahika Ward No 45 Katihar | 0 | No | 0 | No | No | Yes | No |
| 70 | Kesariya Nagar Panchayat | Mela gachhi ward no-5 | 50 | Yes | 1 | work in Progress | No | No | Yes |
| 71 | Khagaria Nagar Parishad | NO LEGACY DUMPING SITE IN THIS ULB | N/A | No | N/A | No | No | No | No |
| 72 | Khagaul Nagar Parishad | 27 | Tagged with PMC | Yes | 16 | work in Progress | No | Yes | No |
| 73 | Khusrupur Nagar Panchayat | NA | NA | No | NA | No | No | Yes | No |
| 74 | Kishanganj Nagar Parishad | Motibagh, Ward No 07 | 9000 | Yes | 25 TPD | No | No | No | No |
| 75 | Koath Nagar Panchayat | ward no 11 Majhauri, And Awadi, Jamsona Panchayat (Dawath) | 67 | Yes | 1.5 | No | No | No | No |
| 76 | Kochas Nagar Panchayat | No | 0 | No | 0 | No | No | No | No |
| 77 | Koilwar Nagar Panchayat | NO LEGACY DUMPING SITE | NA | No | NO | No | No | No | No |

**Information for remediation of legacy waste dumpsites
BIHAR**

| S.No | Name of the ULB | Dumpsite Location | Quantity of waste at dumpsite(T) | Is fresh waste still being dumped at the dumpsite | if Yes then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N under consideration) | If Y/under consideration please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guideline?(Y/N) | Has leachate management system been provided(Y/N) |
|------|-----------------------------|---|----------------------------------|---|--|---|--|---|---|
| 78 | Lakhisarai Nagar Parishad | Ward no 4. Vidyapith chauk, 25.18947 86.10631 | 25 | Yes | 20 | No | No | Yes | No |
| 79 | Lalganj Nagar Panchayat | 0 | 0 | No | 0 | work in Progress | No | No | No |
| 80 | Madhepura Nagar Parishad | COLLEGE CHOWK WARD NO 08 | 100 APPROX | Yes | 3.5 APPROX | No | No | No | No |
| 81 | Madhubani Nagar Parishad | Near cold storage Maharajganj , Madhubani | 15 Ton (Apprax) | Yes | 0.5-1.0 ton | work in Progress | No | No | No |
| 82 | Maharajganj Nagar Panchayat | NA | NA | No | 0 | work in Progress | No | No | No |
| 83 | Mahnar Nagar Parishad | 0 | N/A | No | 0 | No | No | No | No |
| 84 | Mahua Nagar Panchayat | NO | 0 | No | 0 | No | No | No | No |
| 85 | Mairwa Nagar Panchayat | Ward No. :- 01 | Nil | No | Nil | No | No | No | No |
| 86 | Makhdumpur Nagar Panchayat | NA | NA | No | NA | No | No | Yes | No |
| 87 | Maner Nagar Panchayat | NIL | 0 | No | 0 | No | No | No | No |
| 88 | Manihari Nagar Panchayat | NIL | 0 | No | 0 | No | No | No | No |
| 89 | Marhaura Nagar Panchayat | N/A | N/A | No | N/A | No | No | No | No |
| 90 | Masaurhi Nagar Parishad | N/A | N/A | No | N/A | No | No | No | No |
| 91 | Mehsi Nagar Panchayat | Near NH 28 in Ward No. 02 & Middle School Road in Ward No. 13 | Approx 750 Ton | Yes | 6 TPD | No | No | No | No |
| 92 | Mirganj Nagar Panchayat | Latitude-26.3613 Longitude-84.3696 ward-9 | 20 | Yes | 1.18 | No | No | No | No |
| 93 | Mohania Nagar Panchayat | NA | 0 | No | NA | No | No | No | No |
| 94 | Mokama Nagar Parishad | NA | NA | No | NA | No | No | No | No |

Information for remediation of legacy waste dumpsites

BIHAR

| S.No | Name of the ULB | Dumpsite Location | Quantity of waste at dumpsite(T) | Is fresh waste still being dumped at the dumpsite | if Yes then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N under consideration) | If Y/under consideration please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guideline?(Y/N) | Has leachate management system been provided(Y/N) |
|------|------------------------------|---|--|---|--|---|--|---|---|
| 95 | Motihari Nagar Parishad | NO | 0 | No | 0 | No | No | No | No |
| 96 | Motipur Nagar Panchayat | N/A | 0 | No | 0 | No | No | No | No |
| 97 | Munger Nagar Nigam | MANSA NAGAR NAYA GAON, RAISAR, CHURAMBA, WARD NO-19 | 225000 | Yes | 60TPD | work in Progress | No | Yes | Yes |
| 98 | Murliganj Nagar Panchayat | 01,05,15 | 5000 | Yes | 5 | No | No | No | No |
| 99 | Muzaffarpur Nagar Nigam | RAUTANIYA (BEYOND THE CITY) | 0 (7882 CUBIC METRE LEGACY WASTE HAS BEEN PROCESSED) | Yes | 110 | Yes | Yes | Yes | Yes |
| 100 | Narkatiyaganj Nagar Parishad | NA | NA | No | NA | No | No | No | No |
| 101 | Nasariganj Nagar Panchayat | No legacy dumping site | 0 | No | 0 | No | No | No | No |
| 102 | Naubatpur Nagar Panchayat | BABLAPAR , WARD NO- 06 | 600 | Yes | 8 | No | No | Yes | No |
| 103 | Navinagar Nagar Panchayat | Ward - 14 | 5 | Yes | 1.5 | No | No | No | No |
| 104 | Nawada Nagar Parishad | 08, 01, 21 | 4800 | Yes | 19.5 | No | No | No | No |
| 105 | Nawgachhia Nagar Panchayat | No Legacy Dumping Site | NA | No | NA | No | No | No | No |
| 106 | Nirmali Nagar Panchayat | 0 | 0 | No | 0 | No | No | No | No |
| 107 | Nokha Nagar Panchayat | NO ANY LEGACY WASTE DUMPSITES | 0 | No | 0 | No | No | No | No |
| 108 | Pakridayal Nagar Panchayat | DHAKA ROAD RAMPURWA WARD 12 NEAR HERO AGENCY | 40-50 | No | 0 | No | Yes | Yes | No |

| Information for remediation of legacy waste dumpsites BIHAR | | | | | | | | | |
|--|-----------------------------|--|----------------------------------|---|--|---|--|---|---|
| S.No | Name of the ULB | Dumpsite Location | Quantity of waste at dumpsite(T) | Is fresh waste still being dumped at the dumpsite | if Yes then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N under consideration) | If Y/under consideration please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guideline?(Y/N) | Has leachate management system been provided(Y/N) |
| 109 | Parsa Bazar Nagar Panchayat | WARD NO -11 POJHI | 3 TON | No | 0 | No | No | Yes | No |
| 110 | Patna Nagar Nigam | Ramachak Bairiya | 1300000 | Yes | 1100 | No | No | No | No |
| 111 | Phulwari Nagar Parishad | N/A | N/A | No | N/A | No | No | No | No |
| 112 | Piro Nagar Panchayat | NEAR CANAL ROAD, JANGAL MAHAL NAGAR PARISHAD PIRO(EXTENDED PART) | 0 | No | 0 | No | No | No | No |
| 113 | Purnia Nagar Nigam | Kaptanpara, Ward No- 41 | 45000 Ton | Yes | 28 Ton Per Day | No | No | No | No |
| 114 | Rafiganj Nagar Panchayat | NEAR RAILWAY LINE, WARD No. 07 | 100 | Yes | 4 | No | No | No | No |
| 115 | Rajgir Nagar Panchayat | Not Applicable | 0 | No | 0 | No | No | No | No |
| 116 | Ramnagar Nagar Panchayat | 0 | 0 | No | 0 | No | No | No | No |
| 117 | Raxaul Nagar Parishad | NA | NA | No | NA | No | No | No | No |
| 118 | Rivilganj Nagar Panchayat | Pahiya Ward-4, Godna Ward-15 | 35 | Yes | 3 ton | No | No | Yes | Yes |
| 119 | Rosera Nagar Panchayat | Rosera ward- 03 Lat.-25.761236 Long.-86.022758 | 45 | No | 0 | No | No | No | No |
| 120 | Saharsa Nagar Parishad | Gobargarha | 8000 | Yes | 10.5 | No | No | No | No |
| 121 | Sahebganj Nagar Panchayat | HIGH SCHOOL WARD-05 & BHOOTH NATH MANDIR WARD - 11 | 40 - 45 TON | No | 0 | No | Yes | Yes | No |
| 122 | Samastipur Nagar Parishad | No Legacy Dumping site existed in Nagar Parishad samastipur | N/A | No | N/A | No | No | No | No |
| 123 | Sasaram Nagar Parishad | TAG FROM DEHRI DALMIANAGAR NAGAR PARISHAD LAND FILL SITE WARD NO. 07 | 0 | No | N/A | No | No | No | No |

**Information for remediation of legacy waste dumpsites
BIHAR**

| S.No | Name of the ULB | Dumpsite Location | Quantity of waste at dumpsite(T) | Is fresh waste still being dumped at the dumpsite | if Yes then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N under consideration) | If Y/under consideration please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guideline?(Y/N) | Has leachate management system been provided(Y/N) |
|------|------------------------------------|---|----------------------------------|---|--|---|--|---|---|
| 124 | Shahpur Nagar Panchayat | NA | 0 | No | 0 | No | No | No | No |
| 125 | Sheikhpura Nagar Parishad | No Legacy Waste | 0 | Yes | 0 | No | No | No | No |
| 126 | Sheohar Nagar Panchayat | WARD NO.- 15, NEAR STATE HIGHWAY 54 | 2000 | No | 10 | No | No | No | No |
| 127 | Sherghati Nagar Panchayat | HASANPUR SHERGHATI | 0 | Yes | 2 | work in Progress | No | No | No |
| 128 | Silao Nagar Panchayat | N/A | 0 | No | 0 | No | No | No | No |
| 129 | Simri Bakhtiyarpur Nagar Panchayat | NO LEGACY DUMPING SITE IN THIS ULB | N/A | No | N/A | No | No | No | No |
| 130 | Sitamarhi Nagar Parishad | Khairwa | 1500 | Yes | 40 | No | No | No | No |
| 131 | Siwan Nagar Parishad | NA | NIL | No | NIL | No | No | No | No |
| 132 | Sonpur Nagar Panchayat | 11 | 0.5 | Yes | 1 | work in Progress | No | Yes | Yes |
| 133 | Sugauli Nagar Panchayat | NIL | NIL | No | NA | No | No | No | No |
| 134 | Sultaganj Nagar Parishad | Ghat Road Near MPT brick Sultaganj ward-05 | 20000 (Approx) | No | 0 | No | No | No | No |
| 135 | Supaul Nagar Parishad | GAURABHGADH WARD NO 05 NAGAR PARISHAD, SUPAUL | 712.08 TON | Yes | 1.03 TPD | No | No | Yes | Yes |
| 136 | Sursand Nagar Panchayat | Outside City Boundary, Gopalpur | 40 | No | 0 | No | No | No | No |
| 137 | Teghra Nagar Panchayat | 0 | 0 | No | 0 | No | No | No | No |
| 138 | Tekari Nagar Panchayat | Nil | Nil | No | Nil | No | No | No | No |
| 139 | Thakurganj Nagar Panchayat | Near Church School , Ward No-03 | 15 | Yes | 0.8 | No | No | No | No |
| 140 | Vikram Nagar Panchayat | Ward 03 | 600 | Yes | 6 ton | No | No | Yes | No |
| 141 | Warrisliganj Nagar Panchayat | N.A | 0 | No | 0 | No | No | No | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

CHANDIGARH

| S.No. | Dumpsite Location | Area covered (m2) | Quantity of waste at dumpsite (TPA) | Is fresh waste still being dumped at the dumpsite | if yes-then quantity of waste being dumped (TPD) | Has remediation of Legacy waste been done (Y/N/under consideration) | If yes under consideration please provide details | Has dosposal of Legacy waste been planned in accordance with CPCB Gidelines (Y/N) | Has Leachate management System been provided (Y/N) |
|-------|--------------------------|-------------------|---|--|--|---|--|---|--|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | Dumping Ground Dadumajra | 182160 | App. 4,00,000 MT of Legacy waste is placed at Dumping site till date. | No fresh waste is being dumped at Legacy waste site. | | Yes | Work of remediation of Legacy waste has been allotted to M/s. SMS Ltd. And work is in progress | Yes | Yes |

**INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES
DELHI**

| Sr.No. | Name of City | Dumpsite Location | Quantity of Waste at dumpsite (Tons) | Quantity of Waste at dumpsite (Tons) | Is fresh waste still being dumped at the dumpsite. (YES/NO) | If Yes, Then quantity of waste being dumped. (TPD) | If Yes, Then quantity of waste being dumped. (TPD) | Has remediation of Legacy waste been done (YES/NO/ Under Consideration) | If Yes/ Under Consideration- Please attach Action Plan. | Has disposal of Legacy Waste been planned in accordance with CPCB Guidelines (YES/NO) | Has Leachate Management System been provided (YES/NO) |
|--------|--------------|-------------------|--------------------------------------|--------------------------------------|---|--|--|---|---|---|--|
| 1 | Delhi | Ghazipur | 140 Lakh | 1.4E+07 | Yes | 2000-2200 | 2200 | Being done (Under Progress) | Action Plan attached as Annexure-2 | Being planned | Yes (Leachate being collected & dispersed at fresh garbage to accelerate the decomposition of waste) |
| 2 | Delhi | Bhalswa | 80 Lakh | 8000000 | Yes | 2200 - 2500 | 2500 | Being done (Under Progress) | Action Plan attached as Annexure-3 | Y | No (Under consideration) |
| 3 | Delhi | Okhla | 55-60 Lakhs | 6000000 | Yes | 1800 | 1800 | Being done (Under Progress) | Action Plan attached as Annexure-4 | Y | No |
| | | | 0 | 2.8E+07 | 0 | | 6500 | 0 | 0 | 0 | 0 |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Himachal Pradesh

| S.No. | District | ULB Name | Dumpsite Location | Quantity of waste at dumpsite (T) | Is fresh waste still being dumped at the dumpsite? | If "7" is yes, then quantity of waste being dumped (TPD) | Has disposal of legacy waste been done Y/N/Under Consideration | If 10 is Y/under consideration, please provide details | Has disposal of legacy waste been planned in accordance with CPCB Guidelines (Y/N) | Has leachate management system been provided (Y/N) |
|-------|----------|------------------|-------------------------------------|-----------------------------------|--|--|--|---|--|--|
| 1 | Bilaspur | Bilaspur | Khairian | 5760 | No | NA | Under consideration | Site is under dispute hence legacy waste clearance is not happening | Yes | |
| 2 | Chamba | Chamba | Village Kuranh Tehsil & Dist Chamba | 280 | No | NA | Under Progress | Legacy waste cleared by using trommel and bailing machines. | Yes | No |
| 3 | Kangra | Baijnath Paprola | Ward No 1 near Kheer Ganga ghat | 22 | No | NA | Under Progress | Manual screening of legacy waste being done and the work shall be completed by june, 2021. | Yes | No |
| 4 | Kangra | Dharamshala | Near HRTC Workshop Ward no 6 | 22480 | No | NA | Yes | Clearing of legacy waste being done by using trommel machine. RDF being sent to cement plant & compost used in parks. The work is proposed to be outsourced through floating RFP. | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Himachal Pradesh

| S.No. | District | ULB Name | Dumpsite Location | Quantity of waste at dumpsite (T) | Is fresh waste still being dumped at the dumpsite? | If "7" is yes, then quantity of waste being dumped (TPD) | Has disposal of legacy waste been done Y/N/Under Consideration | If 10 is Y/under consideration, please provide details | Has disposal of legacy waste been planned in accordance with CPCB Guidelines (Y/N) | Has leachate management system been provided (Y/N) |
|-------|----------|----------|-----------------------|-----------------------------------|--|--|--|--|--|--|
| 5 | Kullu | Kullu | Pirdi Mohal | 18000 | No | NA | Under Progress | Clearing done by using trommel machine and sending segregated waste to WtE plant at Manali, RFP proposed to be floated to outsource the work. | Yes | No |
| 6 | Kullu | manali | Rangri, manali | 38000 | No | NA | Under Progress | Clearing done by using trommel machine and utilizing segregated waste for making RDF. RFP proposed to be floated to outsource the work. | Yes | No |
| 7 | Mandi | mandi | Bindravani (MC mandi) | 84000 | No | NA | Under Progress | Legacy waste clearing done through two Nos trommels installed at site. Bidder selection is also under process to clear this legacy waste through outsourcing. Shall be legacy waste through outsourcing . Shall be cleared in 18 months. | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Himachal Pradesh

| S.No. | District | ULB Name | Dumpsite Location | Quantity of waste at dumpsite (T) | Is fresh waste still being dumped at the dumpsite? | If "7" is yes, then quantity of waste being dumped (TPD) | Has disposal of legacy waste been done Y/N/Under Consideration | If 10 is Y/under consideration, please provide details | Has disposal of legacy waste been planned in accordance with CPCB Guidelines (Y/N) | Has leachate management system been provided (Y/N) |
|-------|----------|-------------|-------------------|-----------------------------------|--|--|--|---|--|--|
| 8 | Mandi | Sundernagar | Chandpur | 3300 | No | NA | Under Progress | Trommel & baling machines installed & used to clear legacy waste. Segregated dry waste sent to cement plant & compost used as manure in parks. Etc. | Yes | No |
| 9 | Shimla | Shimla | Bhariyal | 350 | No | NA | Under Progress | Waste to Energy plant & trommel machine installed and RDF from legacy waste is prepared which is sent to cement plant. | Yes | No |
| 10 | Solan | Solan | Salogra | 450 | No | NA | Under Progress | Trommel machine and baling machine is being used to convert it into manure & RDF. | Yes | No |
| 11 | Una | Santokhgarh | Swan Santokhgarh | 2500 | No | NA | Under Progress | manual clearing being done. One trommel machine installation is proposed for clearing of legacy waste | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Himachal Pradesh

| S.No. | District | ULB Name | Dumpsite Location | Quantity of waste at dumpsite (T) | Is fresh waste still being dumped at the dumpsite? | If "7" is yes, then quantity of waste being dumped (TPD) | Has disposal of legacy waste been done Y/N/Under Consideration | If 10 is Y/under consideration, please provide details | Has disposal of legacy waste been planned in accordance with CPCB Guidelines (Y/N) | Has leachate management system been provided (Y/N) |
|--------------|----------|----------|---------------------|-----------------------------------|--|--|--|---|--|--|
| 12 | Una | Una | Vill. Rampur UNA | 1080 | No | NA | Under consideration | Site is under dispute hence legacy waste clearance is not happening | Yes | No |
| Total | | | | 176222 | | | | | | |

| INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES | | | | | | | | | |
|---|------------------|-------------------|-----------------------------------|---|--|--|---|--|--|
| Jammu | | | | | | | | | |
| Department | Name of the City | Dumpsite location | Quantity of waste at dumpsite (T) | Is fresh waste still being dumped at the dumpsite | If yes, Quantity of waste being dumped (TPD) | Has remediation of legacy waste done (yes/No/under consideration) | If Y/under consideration- please Attach Action Plan | Has disposal of legacy waste been planned in accordance with CPCB guidelines (Y/N) | Has leachate management system been provided (Y/N) |
| Srinagar Municipal Corporation | Srinagar | Achan | 9.50 lac MT | Yes | 400-450 MT/day | Under consideration. The DPR prepared by SMC has been sent to Chief Engineer, Mechanical for technical vetting, before accord of AA. | Enclosed as Annexure A | Yes | Yes |
| Jammu Municipal Corporation | Jammu | Bhagwati Nagar | 1.20 Lac Ton | No | No | In Progress | Nil | Yes | No Leachate found |
| Directorate of Urban Local Bodies, Jammu | | | | | | | | | |
| Director, Urban Local Bodies, Jammu | Katra | Tan-Talab | 69000 | Yes | 35 | Under consideration | Action Plan enclosed as Annexure – A2 | Yes | Yes |
| | Samba | Mandhera | 21500 | Yes | 4.7 | Under consideration | | Yes | Yes |
| | Bhaderwah | Dhranga | 5000 | Yes | 1.5 | Under consideration | | Yes | Yes |
| | Kathua | Berain Pattan | 5000 | Yes | 20 | Under consideration | | Yes | Yes |
| Directorate of Urban Local Bodies, Kashmir | | | | | | | | | |
| Director Urban | Anantnag | Donipawa | 50000 | Yes | 50 | Yes, DPR has been formulated | NA | Yes | No |

| INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES | | | | | | | | | |
|---|------------------|------------------------------------|-----------------------------------|---|--|---|---|--|--|
| Jammu | | | | | | | | | |
| Department | Name of the City | Dumpsite location | Quantity of waste at dumpsite (T) | Is fresh waste still being dumped at the dumpsite | If yes, Quantity of waste being dumped (TPD) | Has remediation of legacy waste done (yes/No/under consideration) | If Y/under consideration- please Attach Action Plan | Has disposal of legacy waste been planned in accordance with CPCB guidelines (Y/N) | Has leachate management system been provided (Y/N) |
| Local Bodies, Kashmir | Bijbehara | Kerkadal Bijbehara (Zirpara) 15000 | Yes | 15 | 15 | Yes, DPR has been formulated | NA | Yes | No |
| | Pahalgam | Sarbal | 1500 | NO | 0 | Yes, DPR has been formulated | NA | Yes | No |
| | Baramulla | Jetty Khawajabagh W. No. 21 | 20000 | Yes | 30 | Yes, DPR has been formulated | NA | Yes | No |
| | Kunzer | Near Sumo Stand Kunzer | 1500 | Yes | 3 | Yes, DPR has been formulated | NA | Yes | No |
| | Kulgam | Lirrow Kulgam (J&K) | 15000 | Yes | 18 | Yes, DPR has been formulated | NA | Yes | No |
| | Pampore | Galander Pampore | 10000 | Yes | 12 | Yes, DPR has been formulated | NA | Yes | No |
| | Shopian | Sofanan mon near DC Office | 10000 | Yes | 20 | Yes, DPR has been formulated | NA | Yes | No |
| | | Total | | 123000 | | 148 | | | |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Kerala

| S.No. | District | Dumpsite Location | Quantity of waste at dumpsite (T) as reported by the local body | Quantity of waste at dumpsite (T) as reported by the local body | Is fresh waste still being dumped at the waste site | If yes, then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N/Under Consideration) | If Y/under consideration, please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guidelines | Has leachate management system been provided (Y/N) | Status |
|-------|------------------|-------------------|---|---|---|---|---|---|--|--|---|
| 1 | Thiruvanthapuram | Vilappilsala | Being collected | Being collected | No | NA | Under Consideration | Action Plan not obtained | Instruction given to the local body | No | In the meeting held on 23-12-2020 with the Corporation, it was informed that matter regarding clearing of legacy waste brought under the notice of new council. Direction issued to local body based on CPCB direction. |
| 2 | Kollam | Kureepuzha | 14105 TPA | 14105 | No | NA | Under Consideration | Tendering is the last stage | Instruction given | No | Corporation selected firm |
| 3 | Kottayam | Vadavathoor | 61680 m ³ | 29606.4 | No | NA | Under Consideration | | Yes | No | Biowaste had been decomposed and tendering in progress for the disposal of non-biodegradable waste. |
| 4 | Alappuzha | Sarvodayapuram | 22500 m ³ | 10800 | No | NA | Under Consideration | | Yes | No | In the meeting held on 10-12-2020 with the municipality, it was directed to estimate the quantity of solid waste dumped at the site and to start the process of biomining. |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Kerala

| S.No. | District | Dumpsite Location | Quantity of waste at dumpsite (T) as reported by the local body | Quantity of waste at dumpsite (T) as reported by the local body | Is fresh waste still being dumped at the waste site | If yes, then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N/Under Consideration) | If Y/under consideration, please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guidelines | Has leachate management system been provided (Y/N) | Status |
|-------|-----------|-------------------|---|---|---|---|---|---|--|--|--|
| 5 | Ernakulum | Brahmapuram | 73815 TPA | 73815 | Rejects from windrow compost plant are disposed | - | Under Consideration | | Instruction given | No | Bidder has been identified and action is being taken to award the work to successful bidder. Drone survey was done to quantify the dumpsite. |
| 6 | Thrissur | Laloor | 100000 m ³ TPA | 48000 | No | | Under Consideration | | Yes | No | Some area is reclaimed and construction of stadium is progressing and remaining area is taken up for biomining with Clean Kerala mission and KIEL. Proposal is under consideration of Suchitwa Mission. |
| 7 | Palakkad | BPL Koottupattha | 129500 TPA | 129500 | Yes | 11 | Under Consideration | | Instruction given | No | Under Consideration |
| 8 | Kozhikode | Njeliyamparam | 29000 TPA | 29000 | Yes | 80 | Under Consideration | | Yes | Yes | M/s. Zonta Infratech Pvt Ltd started the work of clearing of legacy waste on 3rd March, 2020. The clearing work of legacy waste resumed at the dumpsite on 4th May 2020 and approximately 15000 cum of legacy waste was cleared from the project sites as on 12th May 2020. |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Kerala

| S.No. | District | Dumpsite Location | Quantity of waste at dumpsite (T) as reported by the local body | Quantity of waste at dumpsite (T) as reported by the local body | Is fresh waste still being dumped at the waste site | If yes, then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N/Under Consideration) | If Y/under consideration, please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guidelines | Has leachate management system been provided (Y/N) | Status |
|-------|------------------|-----------------------------|---|---|---|---|---|---|--|--|---|
| 9 | Kannur | Chelora | 45300 m ³ | 21744 | No | NA | Under Consideration | | Yes | No | Work awarded to Zonta Infratech Pvt. Ltd. Corporation directed contractor to expedite the work. |
| 10 | kannur | Thalassery | 4000 m ³ | 1920 | No | NA | Under Consideration | | Instruction given | No | Direction issued to local body based on CPCB direction. |
| 11 | Thiruvanthapuram | Attingal | 13000 m ³ | 6240 | No | NA | Under Consideration | | Yes | No | Tendering Process |
| 12 | Thiruvanthapuram | Palayam | 7000 m ³ | 3360 | Yes | 0.8 | Under Consideration | | Instruction given | No | Clearing is in advanced stage |
| 13 | Thiruvanthapuram | Varkala | 6000 m ³ | 2880 | No | NA | Under Consideration | | Instruction given | No | Clearing going |
| 14 | Kottayam | Changanassery, Fathimapuram | 2000 T | 2000 | No | NA | Under Consideration | | Yes | No | Project worth 13.5 Lakh completed. 20 lakh project to be implemented soon. Project for bioremediation is under consideration in Suchitwa Mission. |
| 15 | Kottayam | Erattupetta-Thevarrupara | 2832 m ³ | 1359.36 | No | NA | Under Consideration | | Yes | No | Planned a proposal with Suchitwa mission, Kerala. Project taken by DPC. |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Kerala

| S.No. | District | Dumpsite Location | Quantity of waste at dumpsite (T) as reported by the local body | Quantity of waste at dumpsite (T) as reported by the local body | Is fresh waste still being dumped at the waste site | If yes, then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N/Under Consideration) | If Y/under consideration, please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guidelines | Has leachate management system been provided (Y/N) | Status |
|-------|-----------|--|---|---|---|---|---|---|--|--|---|
| 16 | Kottayam | Mundakka yam- Vettukalla mkuzhy | 5057 m ³ | 2427.36 | No | NA | No | | Instruction given | No | Direction issued based on CPCB direction. |
| 17 | Idukki | Kattapana - Vandenm edu | 1400 | 1400 | Yes | 4.1 | | | Instruction given | No | Direction issued based on CPCB direction. |
| 18 | Idukki | Thodupuz ha | 547.5 | 547.5 | Yes | 1.5 | | | Instruction given | No | Direction issued based on CPCB direction. |
| 19 | Idukki | Munnar | 6500T | 6500 | No | NA | Under Consideration | | instruction given | No | Tendering in Progress |
| 20 | Ernakulam | Kalamasse ry | Not Calculated | | No | NA | | | Instruction given | No | Direction issued based on CPCB direction. |
| 21 | Ernakulam | Kothaman galam | 85m ³ | 40.8 | No | NA | | | Instruction given | No | Direction issued based on CPCB direction. |
| 22 | Ernakulam | Moovattu puzha | 3650 TPA | 3650 | Yes | 12 | | | Instruction given | No | Direction issued based on CPCB direction. |
| 23 | Ernakulam | North Paravoor | 9480 m ³ | 4550.4 | No | NA | Under Consideration | | Yes | No | Central Financial grant 25 Lakhs to disposal of legacy waste. |
| 24 | Thrissur | Chavakka d | 3105 TPA | 3105 | Yes | 0.2 | | | Instruction given | No | Direction issued based on CPCB direction. |
| 25 | Thrissur | Chalakkud y | | | | | | | | | 50 cents reclaimed |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Kerala

| S.No. | District | Dumpsite Location | Quantity of waste at dumpsite (T) as reported by the local body | Quantity of waste at dumpsite (T) as reported by the local body | Is fresh waste still being dumped at the waste site | If yes, then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N/Under Consideration) | If Y/under consideration, please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guidelines | Has leachate management system been provided (Y/N) | Status |
|-------|------------|--------------------------------------|---|---|---|---|---|---|--|--|--|
| 26 | Thrissur | Irijalakuda - Kuthuparamba | 1300 TPA | 1300 | Yes | 67 | Under Consideration | | Yes | No | Some area is reclaimed and construction of window compost plant is going on. |
| 27 | Thrissur | Kunnamkulam | | | | | | | | | One acre reclaimed. |
| 28 | Thrissur | Kumblagad, Wadakkancherry | 13500 m ³ | 6480 | No | NA | Under Consideration | | Yes | No | Biomining project for this site is undertaken as part of SBM urban DPR. A DPC project on the same is also approved for 30 lakhs. |
| 29 | Palakkad | Ottapalam | 10481 TPA | 10481 | No | NA | No | | Instruction given | No | Direction issued based on CPCB direction. |
| 30 | Malappuram | Karathodu - Puliyettummal | 912 TPA | 912 | Yes | 2.5 | No | | Instruction given | No | Direction issued based on CPCB direction. |
| 31 | Malappuram | manjeri | 5000 T | 5000 | No | NA | Under Consideration | | Yes | No | SEUF is entrusted to prepare DPR |
| 32 | Malappuram | Thirur-Pottilathara Trenching ground | 900 TPA | 900 | Yes | 3 | No | | Instruction given | No | Direction issued based on CPCB direction. |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Kerala

| S.No. | District | Dumpsite Location | Quantity of waste at dumpsite (T) as reported by the local body | Quantity of waste at dumpsite (T) as reported by the local body | Is fresh waste still being dumped at the waste site | If yes, then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N/Under Consideration) | If Y/under consideration, please attach action plan | Has disposal of legacy waste been planned in accordance with CPCB Guidelines | Has leachate management system been provided (Y/N) | Status |
|--------------|-----------|----------------------------------|---|---|---|---|---|---|--|--|---|
| 33 | Kozhikode | Vadakara, Puthiyapp | 12000 m ³ | 5760 | Yes | 0.95 | Partial | | Yes | No | Capping done over a part of legacy waste. |
| 34 | Wayanad | kalpetta | 100 m ³ | 48 | Yes | | | | Instruction given | No | Direction issued based on CPCB direction. |
| 35 | Wayanad | Sulthan bathery, Karuvallik unnu | 150 m ³ | 72 | No | NA | | | Instruction given | No | Direction based on CPCB direction. |
| 36 | Kannur | Koothuparamba | 3600 TPA | 3600 | Yes | 1 | | | Instruction given | No | Direction issued based on CPCB direction. |
| 37 | Kannur | Payyannur | 2625 m ³ | 1260 | Yes | 3 MT/day | | | Instruction given | No | Direction issued based on CPCB direction. |
| 38 | Kasargod | Kanjangad, Chemmat amvayal | 1800 | 1800 | No | | No | | Yes | No | Tendering in Progress |
| Total | | Yes | 3747.5 | 434163.8 | | | | | | | |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Madhya Pradesh

| S.No. | Name of ULB | Dumpsite Location | Quantity of waste at dumpsite (T) | Is fresh waste still being dumped at the dumpsite | If yes, then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N/Under Consideration) | If Y/under consideration, please provide details | Has disposal of legacy waste been planned in accordance with CPCB Guidelines | Has leachate management system been provided (Y/N) |
|-------|--------------|--|-----------------------------------|---|---|---|--|--|--|
| 1 | Ashta | Traching Ground Mardakhedi | 35930 | No | NA | No | NA | NA | NA |
| 2 | Badi | Ward No. 1 Higlage Mandir Road Tenching Ground | 9000 | No | NA | No | NA | NA | NA |
| 3 | Baraily | Muktidham Ward -15 | 17642 | No | NA | No | NA | NA | NA |
| 4 | Basoda | Mahagour (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 5 | Berasia | Ward 3 Pachwan | 23004 | No | NA | No | NA | NA | NA |
| 6 | Jirapur | Khilchipur Road Manayakhedi | 3240 | No | NA | No | NA | NA | NA |
| 7 | Khirkiya | Dumping Ground Ratnalai | 16200 | No | NA | No | NA | NA | NA |
| 8 | Kothri | Trenching ROUND Ward No. 15 | 10396 | No | NA | No | NA | NA | NA |
| 9 | Kurawar | Kalapipal Road Kurawar | 11340 | No | NA | No | NA | NA | NA |
| 10 | Kurwai | Gram Bhoransa | 561 | No | NA | No | NA | NA | NA |
| 11 | Machalpur | Ward 13 Polkheda Road Machalpur | 64800 | No | NA | No | NA | NA | NA |
| 12 | Mandideep | | 2741 | No | NA | No | NA | NA | NA |
| 13 | Multai | Rajeev Gandhi Ward, Anther Road | 1013 | No | NA | No | NA | NA | NA |
| 14 | Nasrullaganj | NIMNAGAON ROAD NASRULLAGANJ | 90000 | No | NA | No | NA | NA | NA |
| 15 | Obedullaganj | Near Telephone Exchnage, Ward No. 04 and Near MPEB Office ward no. 5 | 2520 | No | NA | No | NA | NA | NA |
| 16 | Pachore | Ward No. 3 Pachore | 112500 | No | NA | No | NA | NA | NA |
| 17 | Pipariya | Maharana Pratap Ward Near Muktidham | 132795 | No | NA | No | NA | NA | NA |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Madhya Pradesh

| S.No. | Name of ULB | Dumpsite Location | Quantity of waste at dumpsite (T) | Is fresh waste still being dumped at the dumpsite | If yes, then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N/Under Consideration) | If Y/under consideration, please provide details | Has disposal of legacy waste been planned in accordance with CPCB Guidelines | Has leachate management system been provided (Y/N) |
|-------|-------------|--|-----------------------------------|---|---|---|--|--|--|
| 18 | Raisen | Ward No. 18, Gram Kherabad, Raisen | 6750 | No | NA | No | NA | NA | NA |
| 19 | Sanchi | Dargawa | 9000 | No | NA | No | NA | NA | NA |
| 20 | Sarangpur | Ward 11 AB Road Sarangpur | 42840 | No | NA | No | NA | NA | NA |
| 21 | Sehore | Trenching Ground Ward 2 Indore Bhopal Road Sehore (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 22 | Seoni-Malwa | Solid waste management land damadiya ward number 1 shivni malwa | 36000 | No | NA | No | NA | NA | NA |
| 23 | Shamshabad | Badodia Road (Van Vibhag) ki Bhumi, Shamshabad | 18900 | No | NA | No | NA | NA | NA |
| 24 | Silwani | Amapani Ward 01 silwani | 33750 | No | NA | No | NA | NA | NA |
| 25 | Sironj | Nasiya ke samne ward 17 trenching ground (remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 26 | Sohagpur | Jamni Mukti Dhaam Ke samne, Reva Bankhedi Road, Subhash Ward Sohagpur | 13500 | No | NA | No | NA | NA | NA |
| 27 | Sultanpur | Ward No. 10 Tohoriya Sultanpur | 5625 | No | NA | No | NA | NA | NA |
| 28 | Suthaliya | Nala Chiri Road Ward No. 2 | 893 | No | NA | No | NA | NA | NA |
| 29 | Talen | Ward 15 Kachipura Talen | 2700 | No | NA | No | NA | NA | NA |

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|-------|-------------|---|-----------------------------------|---|---|---|--|--|--|
| 30 | Timarni | Gram Samratha Trenching Ground | 1316 | No | NA | No | NA | NA | NA |
| 31 | Vankhedi | Ward No. 6 Dumpsite Bankhedi | 2736 | No | NA | No | NA | NA | NA |
| 32 | Amla | Khanapur Road, Ward No. 1 | 13500 | No | NA | No | NA | NA | NA |
| 33 | Athner | Ward 9, Trenching Ground | 1710 | No | NA | No | NA | NA | NA |
| 34 | Babai | Beliya Village Gujarwada Tehsil Babai | 36540 | No | NA | No | NA | NA | NA |
| 35 | Begamganj | Hapsili Trenching Ground | 40500 | No | NA | No | NA | NA | NA |
| 36 | Betul | Goutana Kidwai Ward Betul | 58685 | No | NA | No | NA | NA | NA |
| 37 | Betul-Bazar | Shivaji Ward Betul Bazar (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 38 | Bhainsdehi | Khamala Road Ward No. 04 Bhainsdehi | 2363 | No | NA | No | NA | NA | NA |
| 39 | Bhopal | Bhanpura, Bhopal (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 40 | Biaora | Gram Arniya | 78660 | No | NA | No | NA | NA | NA |
| 41 | Boda | Mahua Road | 6669 | No | NA | No | NA | NA | NA |
| 42 | Budni | Ward No. 05 Tosh Apshist Prabhandan | 2700 | No | NA | No | NA | NA | NA |
| 43 | Chhapiheda | Ward 13 Chhapiheda | 4050 | No | NA | No | NA | NA | NA |
| 44 | Chicholi | Near MPEB Office, Ward No. 5 | 8100 | No | NA | No | NA | NA | NA |
| 45 | Gairatganj | Ward No. 6 Mukti Dham ke pass | 304 | No | NA | No | NA | NA | NA |

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|-------|-------------|---|-----------------------------------|---|---|---|--|--|--|
| 46 | Harda | W-31 Near Muktidham | 11549 | No | NA | No | NA | NA | NA |
| 47 | Hoshangabad | Khojanpur, Gwaltoli Hoshangabad | 64800 | No | NA | No | NA | NA | NA |
| 48 | Ichhawar | Ward 12, Mogra Road | 2741 | No | NA | No | NA | NA | NA |
| 49 | Itarsi | Gram Jilwani | 4860 | No | NA | No | NA | NA | NA |
| 50 | Jawar | Ward no. 6 college ke pass jawar | 1620 | No | NA | No | NA | NA | NA |
| 51 | Khilchipur | Near NH bypass Khilchipur | 67500 | No | NA | No | NA | NA | NA |
| 52 | Khujner | W 06 panda road | 3375 | No | NA | No | NA | NA | NA |
| 53 | Lateri | ward no. 02 talab ke paas | 10125 | No | NA | No | NA | NA | NA |
| 54 | Nasinghgarh | Mannpura dev Nasinghgarh | 8438 | No | NA | No | NA | NA | NA |
| 55 | Rjagarh | Patan Road Ward 4 Rajgarh | 54000 | No | NA | No | NA | NA | NA |
| 56 | Rehti | Ward No. 13 Near Mukthidham | 1215 | No | NA | No | NA | NA | NA |
| 57 | Sarni | Ward 22 Sanjay Niknuj Nursery | 13500 | No | NA | No | NA | NA | NA |
| 58 | Shahganj | Swachh Landfill Site Paraswada Pahadiya Shahganj (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 59 | Udaipura | Gram Cheend | 45000 | No | NA | No | NA | NA | NA |
| 60 | Vidisha | Gram Murwara Sonthiya Road Vidisha MP | 21622 | No | NA | No | NA | NA | NA |
| 61 | Chand | Ward 13 Banjari Mandir Ke Samne | 4366 | No | NA | No | NA | NA | NA |
| 62 | Harra | Sonpur Road Harrari Ward No. 1 Harrai | 20250 | No | NA | No | NA | NA | NA |

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|-------|----------------------|--|-----------------------------------|---|---|---|--|--|--|
| 63 | Amarwara | Chikhli Road Near Garmeta | 7182 | No | NA | No | NA | NA | NA |
| 64 | Dongar Parasia | Beind GM Office OHT | 45000 | No | NA | No | NA | NA | NA |
| 65 | Chandameta-Butaria | Children Park Chandametta Ward No. 2 | 45000 | No | NA | No | NA | NA | NA |
| 66 | Lodhikheda | War dnO. 05 Lodhikheda | 14625 | No | NA | No | NA | NA | NA |
| 67 | Badkuhi | Ward no. 08 Barkuhi (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 68 | Mohgaon | Ward No. 5 | 13500 | No | NA | No | NA | NA | NA |
| 69 | Piplanarayanwar | Banabakoda Road | 13500 | No | NA | No | NA | NA | NA |
| 70 | Damua | Mominpura Ward No. 17 | 1418 | No | NA | No | NA | NA | NA |
| 71 | Jamai | Ward No. 10 Soma Takri | 11250 | No | NA | No | NA | NA | NA |
| 72 | Chaurai Khas | Lamangudi | 2574 | No | NA | No | NA | NA | NA |
| 73 | Bichua | Near Mutton Market | 26316 | No | NA | No | NA | NA | NA |
| 74 | Sausar | Khasra No. 59/2 Gram Kadia | 16419 | No | NA | No | NA | NA | NA |
| 75 | Neuton Chikhli Kalan | Ward No. 11 Near old hospital | 2430 | No | NA | No | NA | NA | NA |
| 76 | Pandhurna | Khari Ward Pandhurna | 2298 | No | NA | No | NA | NA | NA |
| 77 | Chhindwara | Jamunjhiri, Ward No. 3 (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 78 | Kareli | Infront of Muktidham Ram Ward Karel | 78624 | No | NA | No | NA | NA | NA |
| 79 | Gotegaon | Village - Bagaspur, Block - Gotegaon, Dist - Narsinghpur | 0 | No | NA | No | NA | NA | NA |

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| 80 | Lanji | Ward No. 01 Bakramundi | 23625 | No | NA | No | NA | NA | NA |
| 81 | Chicli | Ward No. 5 Near Overhead Water Tank | 675000 | No | NA | No | NA | NA | NA |
| 82 | Baihar | Ward No. 2 Raundatola College ke Piche | 54000 | No | NA | No | NA | NA | NA |
| 83 | Waraseoni | Ward No. 8 Sarandi Trenching Ground | 71744 | No | NA | No | NA | NA | NA |
| 84 | Tendukheda | Ward No. 11 Tendukheda (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 85 | Slichouka (Bawaikalan) | W.No. 14, Near Shamshan | 10596 | No | NA | No | NA | NA | NA |
| 86 | Dindori | Rehangi, Dindori | 4752 | No | NA | No | NA | NA | NA |
| 87 | Jabalpur | Kathonda Jabalapur (Remeidation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 88 | Balaghat | Rengatola Garra | 109382 | No | NA | No | NA | NA | NA |
| 89 | Malajkhand | At Lora, Tehsil - Birsa Dist Balaghat, M.P. | 6750 | No | NA | No | NA | NA | NA |
| 90 | Shahpura | Ward 3 Mandila Road | 7466 | No | NA | No | NA | NA | NA |
| 91 | Katangi | Ward No. 2 Katangi District Balaghat | 10609 | No | NA | No | NA | NA | NA |
| 92 | Gadarwara | Near Shamshan Ghat Vivekananda Ward Gadarwara | 11969 | No | NA | No | NA | NA | NA |
| 93 | Narsimhapur | Sankal ROAD Mushran Ward Narsinghpur | 32400 | No | NA | No | NA | NA | NA |
| 94 | Saikheda | No Dumpsite Available, land is not allocated | 0 | No | NA | No | NA | NA | NA |

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|-------|-----------------|--|-----------------------------------|---|---|---|--|--|--|
| 95 | Sihora | Ward Number 1, Near Bus Stand Sulabh Complex | 135 | No | NA | No | NA | NA | NA |
| 96 | Barghat | Ward No. 1 | 21357 | No | NA | No | NA | NA | NA |
| 97 | Vijayraghavgarh | Ward No. 15 Kaaritalai Road | 1013 | No | NA | No | NA | NA | NA |
| 98 | Barhi | Ward No. 2 Near Pahaadi Barhi | 1013 | No | NA | No | NA | NA | NA |
| 99 | Murwara (Katni) | Amirganj, Katni (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 100 | Shahpura | Ward No. 15 Ladaiya Bhata | 7466 | No | NA | No | NA | NA | NA |
| 101 | Bichhiya | Dongar Ariyath Near ITI | 43875 | No | NA | No | NA | NA | NA |
| 102 | Niwas | Ward 08 Sehपुरa Road | 6750 | No | NA | No | NA | NA | NA |
| 103 | Nainpur | Ward No. 14 Ataria | 23370 | No | NA | No | NA | NA | NA |
| 104 | Kymore | Transfer Station Barapar | 338 | No | NA | No | NA | NA | NA |
| 105 | Majholi | Pola Road Side Gram Narela | 5063 | No | NA | No | NA | NA | NA |
| 106 | Panagar | Gandhi Ward Panagar | 10870 | No | NA | No | NA | NA | NA |
| 107 | Barela | Ward No. 10 Gotital Talaba Patbaba Barela | 9000 | No | NA | No | NA | NA | NA |
| 108 | Seoni | Near Ward No. 04 Gram Kandipar District Seoni MP | 22356 | No | NA | No | NA | NA | NA |
| 109 | Lakhnadon | Ward 14 Gangai Road Lakhnadon | 9315 | No | NA | No | NA | NA | NA |
| 110 | Mandla | Ghazipur Trenching Ground | 177188 | No | NA | No | NA | NA | NA |
| 111 | Bamhani | Ward Number 4 Near Krishi Upaj Mandi | 944 | No | NA | No | NA | NA | NA |

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| 112 | Bhedaghat | Near VIP Gate, Khel Maidan | 5 | No | NA | No | NA | NA | NA |
| 113 | Patan | Ward No. 12, Katra Mohalla | 32 | No | NA | No | NA | NA | NA |
| 114 | Katangi | Ward No. 15, Devgan | 10609 | No | NA | No | NA | NA | NA |
| 115 | Kumbhraj | Ward 1, near water filter | 54000 | No | NA | No | NA | NA | NA |
| 116 | Akoda | Ward 3, Khar Baba ke pass | 6300 | No | NA | No | NA | NA | NA |
| 117 | Bhitarwar | WARD 1, Kisan Bair House ke peeche (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 118 | Porsa | Near Power house shahpura | 90000 | No | NA | No | NA | NA | NA |
| 119 | Badarwas | Ward 3, Baskheda Road | 81000 | No | NA | No | NA | NA | NA |
| 120 | Chanderi | Tamar Pura | 5400 | No | NA | No | NA | NA | NA |
| 121 | Isagarh | Ward 15, Mandi ke peeche | 56250 | No | NA | No | NA | NA | NA |
| 122 | Indergarh | Ward 15, Datia Road | 54000 | No | NA | No | NA | NA | NA |
| 123 | Raghogarh-Vijaypur | Ward 10, Near Ambedkar Bhawan | 34020 | No | NA | No | NA | NA | NA |
| 124 | Bilaua | Ward 11, Trenching Ground | 83250 | No | NA | No | NA | NA | NA |
| 125 | Badoda | Ward 5, Nayagaon Baroda | 22176 | No | NA | No | NA | NA | NA |
| 126 | Vijaypur | Near Gohta Road | 25200 | No | NA | No | NA | NA | NA |
| 127 | Bairad | Ward 14, Pachipura | 20250 | No | NA | No | NA | NA | NA |
| 128 | Khaniyadhana | Ward 4, Jalampur Khaniyadhana | 27000 | No | NA | No | NA | NA | NA |
| 129 | Jhundpura | Ward 3, Ramchandra Ka Pura | 4320 | No | NA | No | NA | NA | NA |
| 130 | Badoni | Ward 15, Nivri Road | 35438 | No | NA | No | NA | NA | NA |
| 131 | Kolaras | Ward 3, Mohara Road | 8190 | No | NA | No | NA | NA | NA |

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|-------|--------------------|--|-----------------------------------|---|---|---|--|--|--|
| 132 | Shadhora | Ward 13, Near Stone Crusher | 13500 | No | NA | No | NA | NA | NA |
| 133 | Ashoknagar | Ward 16, Mohri Road | 81000 | No | NA | No | NA | NA | NA |
| 134 | Chachaura-Binaganj | Ward No. 7, Shamshan Ghat ke paas | 0 | No | NA | No | NA | NA | NA |
| 135 | Gohad | Ward 17, Keeratpura Pahad | 13468 | No | NA | No | NA | NA | NA |
| 136 | Datia | Ward 1, Sewada Road (Remediation 100% Completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 137 | Sheopur | Gwadi Mathepura | 67500 | No | NA | No | NA | NA | NA |
| 138 | Narwar | Ward 15, Village Sikandarpur, Krishi Mandi ke paas | 9113 | No | NA | No | NA | NA | NA |
| 139 | Mau | Ward 5, Pili Kothi ke paas | 8438 | No | NA | No | NA | NA | NA |
| 140 | Pichhore | Ward 15, Futera Road | 30600 | No | NA | No | NA | NA | NA |
| 141 | Sabargarh | Ward 6, Rampur Road | 31050 | No | NA | No | NA | NA | NA |
| 142 | Morena | Ward 4, Nivi Village (Remediation 100% completed) | 0 | No | NA | No | 100% | Yes | Yes |
| 143 | Seondha | Ward 2, Gwalior Road near by jail | 27000 | No | NA | No | NA | NA | NA |
| 144 | Mungaoli | Teela Road Mugaoli | 40500 | No | NA | No | NA | NA | NA |
| 145 | Gormi | Ward 1, Kachnav Road Kadman ka pura | 10125 | No | NA | No | NA | NA | NA |
| 146 | Mehgaon | No Dumpsite Available | 0 | No | NA | No | NA | NA | NA |
| 147 | Antari | Ward 15, Jourasi Road | 46350 | No | NA | No | NA | NA | NA |

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| 148 | Gwalior | Ward no. 1, Bada dumpsite (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 149 | Bhind | Village Rachedi | 72000 | No | NA | No | NA | NA | NA |
| 150 | Lahar | Ward 15, Bhikam Pura Road | 1924 | No | NA | No | NA | NA | NA |
| 151 | Phupkalan | Ward , Bhind Etawah Road | 7945 | No | NA | No | NA | NA | NA |
| 152 | Joura | Ward 14, Bura Vali Road | 5611 | No | NA | No | NA | NA | NA |
| 153 | Ambah | Ward 17, Karbala ke paas | 37800 | No | NA | No | NA | NA | NA |
| 154 | Kailaras | Ward 7, Jharana bale hanuman ji ke paas | 90000 | No | NA | No | NA | NA | NA |
| 155 | Karera | Ward 4, Bagicha Road | 74250 | No | NA | No | NA | NA | NA |
| 156 | Guna | Sakatpura (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 157 | Bamor | Ward 15, Near Vilage Kalinde ka pura | 45000 | No | NA | No | NA | NA | NA |
| 158 | Pichhore | Ward 3, near water tank (remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 159 | Alampur | Ward 1, college road | 47250 | No | NA | No | NA | NA | NA |
| 160 | Dabra | Chandpur Tiraha | 204514 | No | NA | No | NA | NA | NA |
| 161 | Shivpuri | Ward 16, Badodi | 941 | No | NA | No | NA | NA | NA |
| 162 | Aron | Ward 9, Behind PG College | 27189 | No | NA | No | NA | NA | NA |
| 163 | Daboh | Near Nath Mohalla Ward No. 8 | 18270 | No | NA | No | NA | NA | NA |
| 164 | Bhander | Kartarpur Village, Sarsai Road | 31500 | No | NA | No | NA | NA | NA |
| 165 | Mihona | Ward 4 orai road, mihona | 81 | No | NA | No | NA | NA | NA |

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|-------|-------------|---|-----------------------------------|---|---|---|--|--|--|
| 166 | Agar | Trenching Ground Agar | 270 | No | NA | No | NA | NA | NA |
| 167 | Badagaon | Trenching Ground | 45000 | No | NA | No | NA | NA | NA |
| 168 | Barod | Iklera Road Barode | 68526 | No | NA | No | NA | NA | NA |
| 169 | Kanad | Shivgarh Marg | 1800 | No | NA | No | NA | NA | NA |
| 170 | Nalkheda | Ward 7 Rojdi Road in front of mandi | 6250 | No | NA | No | NA | NA | NA |
| 171 | Soyatkalan | Ward No. 4, Pedawa Road | 58050 | No | NA | No | NA | NA | NA |
| 172 | Susner | Ward 12 Dag Road | 7020 | No | NA | No | NA | NA | NA |
| 173 | Bagil | Gram Anant Pura Bagli | 23760 | No | NA | No | NA | NA | NA |
| 174 | Bhaurasa | 15 Mirzapur Road | 27000 | No | NA | No | NA | NA | NA |
| 175 | Dewas | Trenching Ground Sankargarh Dewas | 450 | No | NA | No | NA | NA | NA |
| 176 | Hatpiplya | Ward 14 Sajjan Nagar Hatpiplya | 50220 | No | NA | No | NA | NA | NA |
| 177 | Kannod | Trenching Ground, Satwas Road ward no. 15 | 990 | No | NA | No | NA | NA | NA |
| 178 | Kantaphod | Ward No. 13, Punjapura Road | 10800 | No | NA | No | NA | NA | NA |
| 179 | Karnawad | Ward 10 Karnawad | 126000 | No | NA | No | NA | NA | NA |
| 180 | Khategaon | Ward No. 1, Narmad Colony | 1800 | No | NA | No | NA | NA | NA |
| 181 | Loharda | Ward no. 15, Lalkhedi Loharda Dewas | 6750 | No | NA | No | NA | NA | NA |
| 182 | Nemawar | Ward No. 1 Sat Talai Road | 2430 | No | NA | No | NA | NA | NA |
| 183 | Pipalrawan | Ward No. 15 | 860 | No | NA | No | NA | NA | NA |
| 184 | Satwas | Badoda Road Satwas | 15956 | No | NA | No | NA | NA | NA |
| 185 | Sonkatch | Ward No. 14, Near Post Office, Sonkatch | 151200 | No | NA | No | NA | NA | NA |

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|-------|--------------|--|-----------------------------------|---|---|---|--|--|--|
| 186 | Tonk Khurd | Ward No. -5, Towards east of Mudi Talai Resthouse | 7646 | No | NA | No | NA | NA | NA |
| 187 | Bhanpura | Trenchig Ground Ward 1, Gandhinagar Road | 8438 | No | NA | No | NA | NA | NA |
| 188 | Garoth | Trenching Ground boliya road near insdustrial area | 40500 | No | NA | No | NA | NA | NA |
| 189 | Malhagarh | Survey No. 1443 Mhow Neemuch Road Malhagarh | 81000 | No | NA | No | NA | NA | NA |
| 190 | Mandsaur | Sony Ware House Mhow Neemuch Road (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 191 | Nagri | Trenching Ground Ward No. 15 | 630 | No | NA | No | NA | NA | NA |
| 192 | Narayangarh | Malharnagar road paheda magra nikay trenching ground nagar parishad Narayangarh district mandosaur | 2025 | No | NA | No | NA | NA | NA |
| 193 | PiPLYa Mandi | Ward No. 3 Sokdi Marg Pipliyamandi | 7031 | No | NA | No | NA | NA | NA |
| 194 | Shamgarh | Parsali Road | 1215 | No | NA | No | NA | NA | NA |
| 195 | Sitamau | Kyampur Road Sitamau | 24 | No | NA | No | NA | NA | NA |
| 196 | Suwasara | Behind MPEB power plant runija road suwasra (Remdiation 100% completed) | 0 | No | NA | No | 100% | Yes | Yes |

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|-------|-----------------|---|-----------------------------------|---|---|---|--|--|--|
| 197 | Athana | Ward no. 2, Behind Electricity Office | 3713 | No | NA | No | NA | NA | NA |
| 198 | Diken | Ward 12, Trenching Ground | 130 | No | NA | No | NA | NA | NA |
| 199 | Jawad | Ward 8, Khor Darwaza Samshan Road | 2880 | No | NA | No | NA | NA | NA |
| 200 | Jiran | Ward No .15, Jayprakash Nagar Jeeran Dist Neemuch | 112446 | No | NA | No | NA | NA | NA |
| 201 | Kukdeshwar | Aamd Road Dodhar Block Kukdeshwar | 13500 | No | NA | No | NA | NA | NA |
| 202 | Manasa | Ward No. 2 Palna Talai Ke Paas | 11925 | No | NA | No | NA | NA | NA |
| 203 | Nayagaon | Ward 9 Near Naukar City | 3038 | No | NA | No | NA | NA | NA |
| 204 | Neemuch | Bholiyawas Trenching Ground, Survey No. 1007, 1008, 1009, 1010 and 1017 | 270000 | No | NA | No | NA | NA | NA |
| 205 | Rampura | Gandhinagar Road Rampura (Remediatio 100% completed) | 0 | No | NA | No | 100% | Yes | Yes |
| 206 | Ratangarh | Ward 15 Neemuch Road, in front of 132 KV Greet | 473 | No | NA | No | NA | NA | NA |
| 207 | Swaniya Maharaj | Ward 01, Upreda Road Sarwaniya Maharaj | 13500 | No | NA | No | NA | NA | NA |
| 208 | Singoli | Hospital Road Ward No. 5 | 76 | No | NA | No | NA | NA | NA |
| 209 | A lot | Ram Singh Darbar Road Ward 12 | 1080 | No | NA | No | NA | NA | NA |
| 210 | Badawada | Ward 04, Trenching Ground, Badawala | 51840 | No | NA | No | NA | NA | NA |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Madhya Pradesh

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|-------|-------------|---|-----------------------------------|---|---|---|--|--|--|
| 211 | Dhamnod | Balyabhid Road, Dhamnod (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 212 | Jaora | Gram Sadakhedi Trenching Ground | 235575 | No | NA | No | NA | NA | NA |
| 213 | Namli | Ward No. 11, Mahu Nimach Road (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 214 | Piploda | Ward 01, Sailana - Partapgarh Road, Rajasthan Seema ke paas | 5119 | No | NA | No | NA | NA | NA |
| 215 | Ratlam | Julwaniya Trenching Ground | 315000 | No | NA | No | NA | NA | NA |
| 216 | Sailana | Bodhina Road, Ward No. 8 | 0 | No | NA | Yes | 100% | Yes | Yes |
| 217 | Tal | Gram Hampura, teh tal | 810 | No | NA | No | NA | NA | NA |
| 218 | Akodia | No dumsptie Available | 0 | No | NA | No | NA | NA | NA |
| 219 | Maksi | Ward No. 3, Near BSNL Tower | 0 | No | NA | Yes | 100% | Yes | Yes |
| 220 | Pankhedi | Dadiya Khedi Road Kalapipal | 8775 | No | NA | No | NA | NA | NA |
| 221 | Polayakalan | Himmatpura, Trenching Ground, Polaykala | 4500 | No | NA | No | NA | NA | NA |
| 222 | Shajapur | Lal Bai ful Bai Mandir, Road Shajapur | 506250 | No | NA | No | NA | NA | NA |
| 223 | Shujalpur | Dumping Ground, Badpur Village | 40500 | No | NA | No | NA | NA | NA |
| 224 | Badnagar | Bisa Heda Village Road | 50625 | No | NA | No | NA | NA | NA |

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|-------|-------------|---|-----------------------------------|---|---|---|--|--|--|
| 225 | Khcharod | Kumharwadi Road Khachrod | 47250 | No | NA | No | NA | NA | NA |
| 226 | Mahidpur | Ward N5Ganga Wadi Mela Parisar | 337500 | No | NA | No | NA | NA | NA |
| 227 | Makdon | Ward 1 Kadodiya Road Makdon | 7200 | No | NA | No | NA | NA | NA |
| 228 | Nagda | Gindvaniya Near Ujjain Jawara Bypass (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 229 | Tarana | Ward 15 Tobarikheda Road Tarana | 10800 | No | NA | No | NA | NA | NA |
| 230 | Ujjain | Gondiya Trenching Ground Ujjain (100% Remediation Completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 231 | Unhel | Trenching Ground Gujarkhedi Road (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 232 | Sirmour | Gram Padari Khasra No. 217/1 Sirmour Rewa, M.P. | 195840 | No | NA | No | NA | NA | NA |
| 233 | Pali | Ward No. 15 | 30375 | No | NA | No | NA | NA | NA |
| 234 | Satna | Gram Rewra Village, Satana (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 235 | Kotma | Ward No. 15-Kewal | 37626 | No | NA | No | NA | NA | NA |
| 236 | Churhat | Ward No. 6 Dadar Rajiv Ward | 10091 | No | NA | No | NA | NA | NA |

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|-------|-----------------|--|-----------------------------------|---|---|---|--|--|--|
| 237 | Mauganj | Naach ki Pahadi, Besides New Tehsil, Ward 11, Maujganj | 16919 | No | NA | No | NA | NA | NA |
| 238 | Teonthar | Ward 7, Behind Jail Road, Pachama Teonthar | 234 | No | NA | No | NA | NA | NA |
| 239 | Jaithari | Near Moserbaer Plant, Murra | 6750 | No | NA | No | NA | NA | NA |
| 240 | Baikunthpur | Village Umari Post Umari Baikunthpur Rewa | 16391 | No | NA | No | NA | NA | NA |
| 241 | Kothi | Ward No. 12, New Thana Pass Kothi | 405000 | No | NA | No | NA | NA | NA |
| 242 | Kotar | Ward 14 Kymari | 540000 | No | NA | No | NA | NA | NA |
| 243 | Rampur Baghelan | Ward No. 5 Nemua Bhath Rampur Baghelan | 36000 | No | NA | No | NA | NA | NA |
| 244 | Unchahara | Uchehara Nagaod Road, Ward No. 3 | 0 | No | NA | No | NA | NA | NA |
| 245 | Gurh | Ward 03 Pri. Sch. Ke Bagal me | 1350 | No | NA | Yes | NA | NA | NA |
| 246 | Khand | Ward No. 12, Khasra No. 203/1 (Remediation 100% completed) | 0 | No | NA | No | 100% | Yes | Yes |
| 247 | Bijuri | Ward No. 13 Khutaotla Korja Road | 1654 | No | NA | No | NA | NA | NA |
| 248 | Govindgarh | Bada Bageecha Ward 2 Govindgarh | 12691 | No | NA | No | NA | NA | NA |
| 249 | Sidhi | Gram Barwani District - Sidhi | 49005 | No | NA | No | NA | NA | NA |
| 250 | Nagod | Ward No. 5, Jaso Road, Nagod | 567 | No | NA | No | NA | NA | NA |

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| 251 | Naigarhi | Ward No. 12 Lalganj | 972 | No | NA | No | NA | NA | NA |
| 252 | Nowrozabad | Ward No. 5, Mauhar Dafari Nowrozabad (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 253 | Beohari | Ward 9, Behind of forest rest house | 13500 | No | NA | No | NA | NA | NA |
| 254 | Chakghat | Near NH-30 old toll plaza | 3375 | No | NA | No | NA | NA | NA |
| 255 | Dhanpuri | Ward No 6, Trimurti Cowk Dhanpuri, Shahdol, MP | 22500 | No | NA | No | NA | NA | NA |
| 256 | Semaria | Ward 14 Semariya | 360000 | No | NA | No | NA | NA | NA |
| 257 | Jaitwara | Ward No. 10, Mukti Dham ke paas (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 258 | Amarpatan | Ward 3 padakka | 13446 | No | NA | No | NA | NA | NA |
| 259 | Majhauili | Nagar Parishad Majhauili Ward No. 1 Nerantrala | 4725 | No | NA | No | NA | NA | NA |
| 260 | Amarkantak | Ward No. 8 behind godwana a tola | 2025 | No | NA | No | NA | NA | NA |
| 261 | Mangawan | Ward No. 13 | 3240 | No | NA | No | NA | NA | NA |
| 262 | New Ramnagar | Ward No. 3 Bardaha Nala New Ramnagar | 9720 | No | NA | No | NA | NA | NA |
| 263 | Pasan | Solid Waste Management Ground Harad Road Ward No. 3 Jamuna Colliery Pasan | 111375 | No | NA | No | NA | NA | NA |
| 264 | Anuppur | Gram Panchaya Senduri, Anuppur | 46080 | No | NA | No | NA | NA | NA |

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|-------|---------------|--|-----------------------------------|---|---|---|--|--|--|
| 265 | Birsinghpur | Birsingpur Satna Road Near Mohanlal College & Sitbas Nals | 113400 | No | NA | No | NA | NA | NA |
| 266 | Jaisinghnagar | Ward No. 4 Mohni Road Jaisinghagar | 9000 | No | NA | No | NA | NA | NA |
| 267 | Rampur Naikin | Ward No. 7 Sajaha Tiraha (Remediation 100% Completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 268 | Hanumana | Ward No. 01 Pahadi Basti | 27000 | No | NA | No | NA | NA | NA |
| 269 | Burhar | W.N. 6 Burhar | 27315 | No | NA | No | NA | NA | NA |
| 270 | Shahdol | Gram Jamua Baghel Dhaba Ke peeche | 131625 | No | NA | No | NA | NA | NA |
| 271 | Singrauli | Ganiyari Compost Plant, Bairan | 3972 | No | NA | No | NA | NA | NA |
| 272 | Chandia | Ward No. 3, Purainiya Talab (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 273 | Rewa | Gram Kosta Rewa | 111456 | No | NA | No | NA | NA | NA |
| 274 | Maihar | Ward No. 01 | 43875 | No | NA | No | NA | NA | NA |
| 275 | Chitrakoot | Rajaula Solid waste center, Ward No. 12, Chitrakoot | 30375 | No | NA | No | NA | NA | NA |
| 276 | Umaria | Ward No. 15, Dhanda Colony umaria (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 277 | Rajgarh | Ward No. 4 Trenching Ground (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |

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|-------|-------------|---|-----------------------------------|---|---|---|--|--|--|
| 278 | Jhabua | Ward No. 12, Charolipada, Trenching Ground | 22500 | No | NA | No | NA | NA | NA |
| 279 | Badnawar | Ward 15 Pala Road Trenching Ground (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 280 | Sawer | Ward No. 9 Pipalghat Sanwre | 4505 | No | NA | No | NA | NA | NA |
| 281 | Burhanpur | Trenching Ground Bohrda Village (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 282 | Mandav | Trenching Ground Lohani Gufa ke paas mandav | 36720 | No | NA | No | NA | NA | NA |
| 283 | Sanawad | Sanawad Procssing Unit ward no. 17, sanawad | 118463 | No | NA | No | NA | NA | NA |
| 284 | Omkareshwar | Omkareshwar Processing unit ward no. 1 (remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 285 | Maheshwar | Maheshwar Processing unit | 66852 | No | NA | No | NA | NA | NA |
| 286 | Petlawad | Ward 13 mela ground | 32400 | No | NA | No | NA | NA | NA |
| 287 | Bhikangaon | Trenching Ground Ward 5 | 129121 | No | NA | No | NA | NA | NA |
| 288 | Betma | Gram Rawad Trenching Ground Betma Depalpur Road | 133650 | No | NA | No | NA | NA | NA |
| 289 | Indore | Devguradiya Trenching Gorund (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |

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|-------|------------------|--|-----------------------------------|---|---|---|--|--|--|
| 290 | Pansemal | Ward No. 14, Badpura Pansemal | 9072 | No | NA | No | NA | NA | NA |
| 291 | Dharampuri | Ward No. 5, Tarapur Road | 3780 | No | NA | No | NA | NA | NA |
| 292 | Dhar | Jail Road Dharr | 183600 | No | NA | No | NA | NA | NA |
| 293 | Barwaha | Kriyamal Badwadh | 20250 | No | NA | No | NA | NA | NA |
| 294 | Kasrawad | Trenching Ground, Kasarwad Dist Khargone | 87480 | No | NA | No | NA | NA | NA |
| 295 | Shahpur | Manusgav Hanuman Mandir Ward No. 1 Shahpur | 22500 | No | NA | No | NA | NA | NA |
| 296 | Sendhwa | Nakti Rani Sendhwa (Remediation 100% completed) | 0 | No | NA | No | 100% | Yes | Yes |
| 297 | Pandhana | Kharwa Road Ward No. 1 | 787500 | No | NA | No | NA | NA | NA |
| 298 | Palsud | Ward 14 Niwali Road Palsood | 16632 | No | NA | No | NA | NA | NA |
| 299 | Khargone | Trenching Ground Dabariya Road Kunda Nagar Ke paas Ward 30 Khargone (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 300 | Khetia | Ward 09 Shamshan Ghat Road Khetia | 3383 | No | NA | No | NA | NA | NA |
| 301 | Runji-Gautampura | Ward 11 behind muktidham near shakti mandir square (remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 302 | Manpur | Ward 4 shitla mata road | 2438 | No | NA | No | NA | NA | NA |

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| 303 | Karahi Padilya Khurd | Ward No. 6 Bilbavdi Road Vasudha Vidhya Vihar ke paas | 84375 | No | NA | No | NA | NA | NA |
| 304 | Mhowgaon | Jail road, Telikheda | 90563 | No | NA | No | NA | NA | NA |
| 305 | Hatod | Trenching Gound Ward No. 1 hatod (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 306 | Chhanera | Hoshangabad road, behind polytechnic college chhnera (new harsud) | 16875 | No | NA | No | NA | NA | NA |
| 307 | Depalpur | पशु हांट मैदान वार्ड क्रमांक 09 देपालपुर (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 308 | Manawar | Sundar nagar jail road manawar | 85147 | No | NA | No | NA | NA | NA |
| 309 | Mundi | Trenching ground, khandwar road, mundi | 4423 | No | NA | No | NA | NA | NA |
| 310 | Dahi | Ward No 11, indra colony | 65016 | No | NA | No | NA | NA | NA |
| 311 | Bhavra | Ward No 08, Bhuraghata | 30375 | No | NA | No | NA | NA | NA |
| 312 | Anjad | Ward no. 06 Gaybeda Anjad | 193500 | No | NA | No | NA | NA | NA |
| 313 | Sardarpur | Ward no. 15 patel colony saradarpur | 91980 | No | NA | No | NA | NA | NA |
| 314 | Dhamnod | Beganda road dhamnod (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 315 | Pithampur | वार्ड नं 1 ट्रेंचिंग ग्राउंड तारपुरा | 44204 | No | NA | No | NA | NA | NA |

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| 316 | Thandla | kalimagri pelawas road thandla | 321 | No | NA | No | NA | NA | NA |
| 317 | Kukshi | manawar road (dhanora) kukshi dist. Dhar | 33413 | No | NA | No | NA | NA | NA |
| 318 | Mandleshwar | निकाय सीमा क्षेत्र के बाहर ग्राम पंचायत जलूद के ग्राम सोनिया नगर के पास स्थित शासकीय भूमि | 18900 | No | NA | No | NA | NA | NA |
| 319 | Rau | Trenching ground A.B. Road Rau (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 320 | Rajpur | वार्ड नं 10 हाट बेडी ट्रेन्चिंग ग्राउंड | 54675 | No | NA | No | NA | NA | NA |
| 321 | Ranapur | Ward 12 trenching ground ranapur | 8807 | No | NA | No | NA | NA | NA |
| 322 | Barwani | DRP oine bhagawan nagar k pas | 10350 | No | NA | No | NA | NA | NA |
| 323 | Alirajpur | kuskhi road in front of indian cil petrol pump | 40500 | No | NA | No | NA | NA | NA |
| 324 | Khandwa | ward no 10 sant rai das ward khandwa | 36628 | No | NA | No | NA | NA | NA |
| 325 | Meghnagar | Ward number 10, AKVN industrial area, meghnagar | 67500 | No | NA | No | NA | NA | NA |
| 326 | Jobat | Dehdla, jobat | 13500 | No | NA | No | NA | NA | NA |
| 327 | Nepanagar | ward no 15 sampatti nepanagar | 84375 | No | NA | No | NA | NA | NA |

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|-------|------------------|---|-----------------------------------|---|---|---|--|--|--|
| 328 | Makroniya Bujurg | Trenchig ground savri ward no. 18 badtuma sagar | 182 | No | NA | No | NA | NA | NA |
| 329 | Bada Malhera | Ghuwara road, infront of tudevar mandir | 2712 | No | NA | No | NA | NA | NA |
| 330 | Hindoria | Bandakpur road ke pass | 450 | No | NA | No | NA | NA | NA |
| 331 | Palera | traching ground tapriyan chaouhan | 54000 | No | NA | No | NA | NA | NA |
| 332 | Rajnagar | मुक्तिधाम के पीछे वार्ड नंबर 01 राजनगर | 8100 | No | NA | No | NA | NA | NA |
| 333 | Panna | Ajaygarh baipass road near by forest choke (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 334 | Lavkush Nagar | Sigwapurua ward no 09 aktoha road | 5063 | No | NA | No | NA | NA | NA |
| 335 | Damoh | Ladhanbagh Damoh | 27000 | No | NA | No | NA | NA | NA |
| 336 | Garhi-Malhera | Near bus stand lugasi road | 11025 | No | NA | No | NA | NA | NA |
| 337 | Niwari | treanching ground niwari | 21600 | No | NA | No | NA | NA | NA |
| 338 | Harpalpur | Near rani pura | 22500 | No | NA | No | NA | NA | NA |
| 339 | Orchha | ramnagar road trenching ground (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 340 | Kakarhati | Ward no 01 basaha nagar parisad kakrahti | 33750 | No | NA | No | NA | NA | NA |
| 341 | Satai | Ward no 08 bhair road ravidas temple ke piche satai | 18000 | No | NA | No | NA | NA | NA |

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|-------|---------------|--|-----------------------------------|---|---|---|--|--|--|
| 342 | Nowgong | Ward no 04 behind naura hills nowgong | 5400 | No | NA | No | NA | NA | NA |
| 343 | Shahpur | Near Tada Bore, Pathariya Road, Shahpur | 22500 | No | NA | No | NA | NA | NA |
| 344 | Amanganj | Ward No. 9 Near Stadium | 1188 | No | NA | No | NA | NA | NA |
| 345 | Khargapur | Deopur Road | 5400 | No | NA | No | NA | NA | NA |
| 346 | Hatta | Jail ke samne shastri ward | 432000 | No | NA | No | NA | NA | NA |
| 347 | Patera | Adiwasi Muhlla Ward 15 near treatment plant | 193725 | No | NA | No | NA | NA | NA |
| 348 | Maharajpur | Ward 02 sawri road maharajpur | 10125 | No | NA | No | NA | NA | NA |
| 349 | Jeron Khalsa | | 1215 | No | NA | No | NA | NA | NA |
| 350 | Lidhora Khas | Ward 13-14 ke madhy by pass road lidhora | 2693 | No | NA | No | NA | NA | NA |
| 351 | Rahatgarh | Villag Bahadurpur NH 86 Vidisha Road | 6747 | No | NA | No | NA | NA | NA |
| 352 | Prithvipur | Naugow Road, Trenching Ground (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 353 | Devendranagar | Badagaon Teaching Ground Panna Road | 36169 | No | NA | No | NA | NA | NA |
| 354 | Baldeogarh | Ward No. 3 Jinagar Road Baldeogarh | 50625 | No | NA | No | NA | NA | NA |
| 355 | Kari | Ward No. 3 Kalayan Singh Baba Near Kari | 23625 | No | NA | No | NA | NA | NA |
| 356 | Sagar | Village Amawni | 101 | No | NA | No | NA | NA | NA |
| 357 | Rehli | Ward No 15, Near Tikitoria, Rehli | 12150 | No | NA | No | NA | NA | NA |

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Madhya Pradesh

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|-------|-------------|--|-----------------------------------|---|---|---|--|--|--|
| 358 | Banda | Behind of M.P. agro limited co. Banda Vilage, Sourai | 9000 | No | NA | No | NA | NA | NA |
| 359 | Garhakota | Gram Chounoua (Remediation 100% completed) | 0 | No | NA | Yes | 100% | Yes | Yes |
| 360 | Pawal | Ward No. 13 Kalehan Pass | 4500 | No | NA | No | NA | NA | NA |
| 361 | Shahgarh | Trenching Ground Ward No. 1 | 21465 | No | NA | No | NA | NA | NA |
| 362 | Patharia | Botrai Road Ward No 15 Patharia | 5625 | No | NA | No | NA | NA | NA |
| 363 | Ajaigarh | Camaran Tola Beera Road | 57038 | No | NA | No | NA | NA | NA |
| 364 | Bijawar | Ward No. 9 Nayatal Road | 13500 | No | NA | No | NA | NA | NA |
| 365 | Jatara | Ward No. 5 | 151875 | No | NA | No | NA | NA | NA |
| 366 | Badagaon | Trenching Ground | 45000 | No | NA | No | NA | NA | NA |
| 367 | Tikamgarh | New Polytechnic College ke paas, Dharpura | 32400 | No | NA | No | NA | NA | NA |
| 368 | Barigarh | Ward no 3 Barigarh | 13500 | No | NA | No | NA | NA | NA |
| 369 | Tendukheda | Ward No. 9 Tendukheda | 0 | No | NA | No | NA | NA | NA |
| 370 | Chhatarpur | Chhatrasal Nagar Kachara Prasanskaran Kendra | 667071 | No | NA | No | NA | NA | NA |
| 371 | Khajuraho | Ward 5 aliguwa Gram Khajuraho | 112500 | No | NA | No | NA | NA | NA |
| 372 | Khurai | Bhagwandas Chandel Ward Near Jail Khurai | 2730 | No | NA | No | NA | NA | NA |
| 373 | Buxwaha | Ward No. 4 Damoh Rode | 5645 | No | NA | No | NA | NA | NA |
| 374 | Bina Etawa | Belai Tiraha, Khimlasa Road, Bina Distt-Sagar, M.P. | 3015 | No | NA | No | NA | NA | NA |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Madhya Pradesh

| S.No. | Name of ULB | Dumpsite Location | Quantity of waste at dumpsite (T) | Is fresh waste still being dumped at the dumpsite | If yes, then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N/Under Consideration) | If Y/under consideration, please provide details | Has disposal of legacy waste been planned in accordance with CPCB Guidelines | Has leachate management system been provided (Y/N) |
|--------------|--------------------|--|--|--|--|--|---|---|---|
| 375 | Deori | Tikariya Deori | 112500 | No | NA | No | NA | NA | NA |
| 376 | Ghuwara | Near fish market ward 14 | 4500 | No | NA | No | NA | NA | NA |
| 377 | Chandla | Ward No. 7 chandla | 2160 | No | NA | No | NA | NA | NA |
| 378 | Tarichar Kalan | Thosh abashist bard 2 paleshvar mandir ke pas | 27000 | No | NA | No | NA | NA | NA |
| Total | | | 14908232 | 0 | 0 | 0 | 50 | 0 | 0 |

| INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES | | | | | | | | | |
|---|--|--|--|---|--|--|--|---|---|
| Maharashtra | | | | | | | | | |
| Sr. NO. | Name of City | Dumpsite Location | Quantity of Waste at dumpsite (Tons) | Is fresh waste still being dumped at the dumpsite. (YES/NO) | If Yes, Then quantity of waste being dumped. (TPD) | Has remediation of Legacy waste been done (YES/NO/ Under Consideration) | If Yes/ Under Consideration- Please attach Action Plan. | Has disposal of Legacy Waste been planned in accordance with CPCB Guidelines (YES/NO) | Has Leachate Management System been provided (YES/NO) |
| 1 | Pune Municipal Corporation, Pune. | Urali Devachi | 11.5 lac MT | No | NA | Yes | Attached Letter vide Intent dtd. 01/11/2018 | Yes | Yes |
| 2 | Baramati Municipal Council | Ward No. 1, Desai Estate, Jalochi | 30 MT | No | NA | Yes | 40 MT legacy waste has been Biocapping in March 2017 | For remaining legacy waste tenders is in process. | Yes |
| 3 | Lonavala Municipal Council | Varsoli Kachara Depo | 10720 | NO | NA | 80 % work done remaining work in progress | The Remaining work of bio remediation of legacy waste will be completed by March 2022 | YES | YES |
| 4 | Alandi Municipal Council | Sr.No.193 Hanum | 22282 | NO | NA | Under Consideration | https://drive.google.com | YES | YES |
| 5 | Talegaon Dabhade Municipal Council | Sr.No.221/2b, Morkhala , Talegaon Dabhade, Tal- Maval, Dist-Pune | 7063 | NO | NA | YES, Remediation of legacy waste considered under SWM DPR has been 100% completed . The Legacy waste which was not included in SWM DPR has been remained. It will be done after Technical Sanction | The Remaining work of bio remediation of legacy waste will be completed by March 2022 & Estimate for Remaining bio remediation of legacy waste is sent to MJP for Technical Sanction | YES | YES |
| 6 | Pune Cantonment Board | Sr.No.120+298 Mauje Hadapsar | 50400 MT | No (03 MT inert material is being dumped at dumpsite) | NA | Yes. 44,800 MT legacy waste has been capped | 1. Biomining of legacy waste 2. Sanitary Landfill 3.Augmentation of existing MSW plant. | Yes. Tender action for biomining is in progress | Yes |
| 7 | Dehu Road Cantonment Board. | GLR Sr. No. 151& 152 | 4500 MT(we have Buried total legacy waste in the month April & May 2021 at existing dumpsite GLR sr. No. 151 & 152) | Yes | 6 TPD | NO | NA | No | NO |
| 8 | Kirkee Cantonment Board. | Sr.No.518,519, 520 Kasarwadi behind Hotel Kalasagar Pimpri | 50000 MT | YES | 1 | NO | ---- | NO | NO |
| 9 | Pimpri Chinchwad Municipal Corporation | Mulshi Gat No. 462, 467, 464, 466, Moshi Road, Tal. Haveli, Dist. Pune | Approx 1500000 | No | NA | Yes | Phase 1= 8 Lakh MT Work Order Given on Dtd. 18/2/2021. Work in Progress Praposed Phase 2 = 7 Lakh MT | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Maharashtra

| Sr. NO. | Name of City | Dumpsite Location | Quantity of Waste at dumpsite (Tons) | Is fresh waste still being dumped at the dumpsite. (YES/NO) | If Yes, Then quantity of waste being dumped. (TPD) | Has remediation of Legacy waste been done (YES/NO/ Under Consideration) | If Yes/ Under Consideration- Please attach Action Plan. | Has disposal of Legacy Waste been planned in accordance with CPCB Guidelines (YES/NO) | Has Leachate Management System been provided (YES/NO) |
|---------|------------------------------------|---|--------------------------------------|---|--|---|--|---|---|
| 10 | Phaltan Municipal Council, Phaltan | Gat No./Survey No.129, Sastewadi Road, Phaltan, Tal-Phaltan, Dist-Satara | 6200 | No | NA | Under consideration delayed due to rainy season and covid-19 | Legacy waste-8600 Cumtr, 25800 cumtr. (30%) Work is completed and 60200 cumtr. (70%)work will completed as soon as possible and or berofe 31 Dec.2021/March 2022. Council has retenderd biomining work (third Cell) taking all necessary precautions to complete biomining work. | Yes | No. |
| 11 | Wai Municipal Council, Wai | Survey No.259, Sonapur Kachara Depot, MIDC Road Wai, Tal-Wai, Dist- | 4710.67 | No | No | Bio Mining of the remediation waste completed | The reamaining waste has in process | Yes | No. |
| 12 | Mhaswad Municipal Council, Mhaswad | Gat No.836, Mhaswadi Masalwadi Road, Mhaswad, Tal-Man, Dist-Satara | 7400 | No | No | Under donsideration delayed due to rainy season and covid-19 | Bio Mining of old legacy waste work is in progress | Yes | No. |
| 13 | Vaduj Nagar Panchayat | Old Ambawade Road, Vaduj, Tal-Khatav, Dist-Satara | 25 | No | 0 | Yes | 75% work of remedition is completed. | Yes | No |
| 14 | Solapur Municipal Corporation | Kachara Depo, Tuljapur Road, Solapur | 259152.09 | NO | 0 | NO (under construction) | NA | YES | YES |
| 15 | Sangola Municipal council Sangola | 127 A Kaldas road, Sangol | 4200 | No | Nil | UNDER PROCESS | We will complete bio mining process before Dcember 2021. | Yes | Yes |
| 16 | Akkalkot Municipal Council Akklkot | Gat No. 18, Khat Depo Solapur Road Akkalkot | 50892 | Yes | 13.25 | Under Consideration | attached | Yes | No |
| 17 | Karmala Municipal Council Karmala | A/P ROSHEWADI, TAL KARMALA | 8000 | NO | NA | UNDER PROCESS | 75% OF WORK IS DONE .& ALL WILL BE COMPLETED UPTO 30 SPET. 2021 | YES | YES |
| 18 | Nanded-Waghala M. Corporation | Gat No. 372, Vill-Tuppa, Tal & Dist-Nanded | 468293 | Yes | 150 | Yes- Partillary 92000 MT out of 560293 MT | Instructed to submit action plan at the earliest | Yes | No |
| 19 | Hadgaon M. Council | Gat No.225, Tamsa Road, Hadgaon, Tal-Hadgaon, Dost-Nanded | 3000 | Yes | 1 | Under Consideration- | Instructed to submit action plan at the earliest | NA | No -Simple Landfill |
| 20 | Biloli M. Council | Gat No.178, Near Govt.ITI, Kundalwadi Road, Biloli, Tal-Biloli, Dist-Nanded | 590 | Yes | 0.5 | No | Instructed to submit action plan at the earliest | NA | No -Simple Landfill |
| 21 | Mukhed M.Council | Sr. No.98/1, Near Govt. ITI, Barali Raod, Mukhed, Tal-Mukhed, | 620 | Yes | 1 | No | Instructed to submit action plan at the earliest | NA | No -Simple Landfill |
| 22 | Dharmabad M. Council | Gat No./Sr. No.515, At-Ratnali, Dharmabad, Tal-Dharmabad, Dist-Nanded | 800 | No | NA | Yes (Biomining done on 3700 MT out of 4500 MT) | Instructed to submit action plan at the earliest | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Maharashtra

| Sr. NO. | Name of City | Dumpsite Location | Quantity of Waste at dumpsite (Tons) | Is fresh waste still being dumped at the dumpsite. (YES/NO) | If Yes, Then quantity of waste being dumped. (TPD) | Has remediation of Legacy waste been done (YES/NO/ Under Consideration) | If Yes/ Under Consideration- Please attach Action Plan. | Has disposal of Legacy Waste been planned in accordance with CPCB Guidelines (YES/NO) | Has Leachate Management System been provided (YES/NO) |
|---------|----------------------------------|--|--------------------------------------|---|--|---|--|---|---|
| 23 | Kundalwadi M. Council | Sr. No.139/2/A, Pimpalgaon Road, Kundalwadi, Tal-Biloli, Dist-Nanded | 2648 | Yes | 0.6 | No | Instructed to submit action plan at the earliest | NA | No -Simple Landfill |
| 24 | Bhokar M.Council | MIDC Area, Umari Road, Bhokar. Tal-Bhokar, Dist-Nanded | 2500 | No | NA | No | Instructed to submit action plan at the earliest | NA | No |
| 25 | Ardhapur Nagar Panchayat | Gat No.698, Ardhapur ,Tal-Ardhapur, Dist-Nanded | 3500 | Yes | 7.5 | No | Instructed to submit action plan at the earliest | NA | No |
| 26 | Himayatnagar Nagar Panchayat | 83/2, Borgadi Road, Himayatnagar, Tal-Himayatnagar, Dist-Nanded | 750 | No | NA | No | Instructed to submit action plan at the earliest | NA | No |
| 27 | Naigaon Nagar panchyat | Gat No-70, Vill-Naigaon, Tal-Naigaon, Dist-Nanded | 5000 | No | NA | No | Instructed to submit action plan at the earliest | NA | No |
| 28 | Jalna | Sarwadi Road, Gut No. 59 | 35314.66 | Yes | 114 | Under Consideration | Instructed to submit action plan at the earliest | Yes | Yes (work in progress) |
| 29 | Bhokardan | Gut No. 16, Masanpur | 102.41 | No | 0 | N | NA | N | N Simple Landfill |
| 30 | Partur | Gut No.386, Ambad | 10 | No | 0 | N | NA | N | N Simple Landfill |
| 31 | Ambad | SWM Centre AMC, Pachod Road | 3000 | Yes | 1 | Under Consideration | Instructed to submit action plan at the earliest | Yes | N Simple Landfill |
| 32 | Beed | Nalwandi Naka | 31250 | Yes | 3 | N | NA | Yes | N |
| 33 | Majalgaon | Kesapuri Majalgaon | 10220 | Yes | 13 | Under Consideration | Instructed to submit action plan at the earliest | Yes | N |
| 34 | Dharur | Ambachondidevi temple road dharur | 5 | Yes | 1 | Under Consideration | Instructed to submit action plan at the earliest | Yes | N |
| 35 | Ashti | Sr. No. 150 | 2 | No | 0 | No | NA | No | Yes |
| 36 | Aurangabad Municipal Corporation | Naregaon | 1500000 (Approximate) | NO | NA | Under consideration | Instructed to submit action plan at the earliest | YES | NO |
| 37 | Parbhani Municipal Corporation | Dharroad | 100000 | No | NA | Under Consideration | Technical sanction for Bio mining has been approved and accordingly Parbhani Municipal Corporation has given the work order. Work will be started soon | Yes | NO |
| 38 | Hingoli | Rahuli Khurd Limbala | 35000 | No | NA | Yes | As per SWM DPR 59929 cum legacy waste has been processed | Yes | Yes |
| 39 | Parli vajinath | Nandagol road | 100 | No | NA | Yes | work completed | Yes | Yes |
| 40 | Gangakhed | Pimpri Tal.Gangakhed Dist.Parbhani | 50.5 | No | NA | No | 0 | Yes | Yes |
| 41 | Manwath | Lamani tanda 1Manwath | 20 | No | NA | Yes | NA | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Maharashtra

| Sr. NO. | Name of City | Dumpsite Location | Quantity of Waste at dumpsite (Tons) | Is fresh waste still being dumped at the dumpsite. (YES/NO) | If Yes, Then quantity of waste being dumped. (TPD) | Has remediation of Legacy waste been done (YES/NO/ Under Consideration) | If Yes/ Under Consideration- Please attach Action Plan. | Has disposal of Legacy Waste been planned in accordance with CPCB Guidelines (YES/NO) | Has Leachate Management System been provided (YES/NO) |
|----------------|--|--|---|--|---|--|--|--|--|
| 42 | Jintur | Yeldari Road Jintur | 12264 | NO | NA | Yes | Biomining of Legacy Waste Done | Yes | Yes |
| 43 | Selu | Survey No. 99/100 Walur Road Sailu | 1000 | No | NA | NA | NA | NA | NA |
| 44 | Kalamnuri | At Palodi ,Sr NO 520 Kalamnuri Dist Hingoli | 100 | No | 0 | Yes | Biomining of Legacy Waste Done | Yes | No |
| 45 | Basmat | At Malwata Tq Basmat Dist. Hingoli | 9600 | YES | 27.61 | Yes | Biomining | Yes | No |
| 46 | Latur Municipal Corporation, Latur. | Warwanti Latur | 23000 Tons | No | NA | Under Process | NA | Yes | Yes |
| 47 | Osmanabad | Sr. No. 348, Mahajan Mala, Tuljapur Bypass Road, Osmanabad | 124286 Tons | Yes | 8 | Under Consideration | Not Submitted | Yes | Yes |
| 48 | Omerga | Nasarjan Road, Omerga | 12 | Yes | 1.3 | Yes | Work Completed | Yes | Yes |
| 49 | Murum | Gat No. 114, Bhim Nagar, Murum Dist. Osmanabad | 25 | Yes | 0.3 | Under Consideration | Not Submitted | No | Yes |
| 50 | Jalkot | Kunki Road Jalkot, Tal. Jalkot Dist.Latur | 30 | No | NA | Under Consideration | Not Submitted | Yes | Yes |
| 51 | Lohara Bu | Lohara (BK) | 5 | Yes | 4 | No | NA | Yes | No |
| 52 | Tuljapur | Naldurg Road, Tuljapur | 70 | No | NA | No | NA | Yes | Yes |
| 53 | Paranda | Bhotra Road, Parnada | 65 | Yes | 5 | No | NA | Yes | Yes |
| 54 | Washi | Bhandwale Wasti, | 5.5 | Yes | 1.5 | No | No | No | No |
| 55 | Shirur Anantpal | Behind Police Station, Ward No. 05, Boudh Nagar Pimpalwadi Road, Shirur Anantpal | 150 | No | NA | No | No | No | No |
| 56 | Naldurg | Vasant Nagar Tuljapur Road Naldurg | 1933 | No | NA | No | Yes | Yes | No |
| 57 | Amravati Municipal Corporation, Amravati | S.No.153,154,155, 163, Peth (Sukli), Tq. & Dist. Amravati. | 91250 | Yes (Partially) | 150 | Yes | Attached | Yes | No |
| 58 | Municipal Council, Achalpur | S.No.117, Mouje Rajpura, Dist. Amravati | 13688 | Yes | 37.5 | Yes | N.A. | Yes | No |
| 59 | Municipal Council, Anjangaon Surji | Survey No.23/2, Prabhag No.6, Mouje Shahapur, Dist. | 1387 | Yes | 3.8 | Yes | N.A. | Yes | No |
| 60 | Municipal Council, Warud | G.No.411, Temburkheda, Dist. | 5840 | Yes | 16 | Yes | N.A. | Yes | No |
| 61 | Municipal Council, Chandur Rly | S.No.269/1, Chandur Rly, Dist. Amravati. | 1460 | Yes | 4 | Yes | N.A. | Yes | No |
| 62 | Municipal Council Dhamangaon Rly | S.No.78, Mouje Ramgaon, Dist. | 1825 | Yes | 5 | Yes | N.A. | Yes | No |
| 63 | Municipal Council Daryapur | S.No.32, Mouje Banosa, Dist. Amravati. | 4124 | Yes | 11.3 | Yes | N.A. | Yes | No |
| 64 | Municipal Council Chandur Bazar | S.No.12/1, Mouje Rashidpur, Tq. Chandur Bazar, Dist. | 3102 | Yes | 8.5 | Yes | N.A. | Yes | No |
| 65 | Municipal Council Morshi | Survey NO 68 , Mouja Kopra, Tal- Morshi | 5840 | Yes | 16 | Yes | N.A. | Yes | No |
| 66 | Municipal Council Shendurjana Ghat | survey no 110, Mouja Jamtala Pusla Road Shendurjanaghat, Dist. Amravati. | 1825 | Yes | 5 | Yes | N.A. | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Maharashtra

| Sr. NO. | Name of City | Dumpsite Location | Quantity of Waste at dumpsite (Tons) | Is fresh waste still being dumped at the dumpsite. (YES/NO) | If Yes, Then quantity of waste being dumped. (TPD) | Has remediation of Legacy waste been done (YES/NO/ Under Consideration) | If Yes/ Under Consideration- Please attach Action Plan. | Has disposal of Legacy Waste been planned in accordance with CPCB Guidelines (YES/NO) | Has Leachate Management System been provided (YES/NO) |
|----------------|----------------------------------|--|---|--|---|--|--|--|--|
| 67 | Nagarpanchayat Bhatkuli | G.No.384, Ganojadevi Road, Bhatkuli, Dist. Amravati | 50 | Yes | 4 | Yes | N.A. | Yes | No |
| 68 | Nagarpanchayat Tiwsa | S.No.235, Sarsi Road, Anandwadi, Tq. Tiwsa, Dist. Amravati | 1095 | Yes | 3 | Yes | N.A. | Yes | No |
| 69 | Nagarpanchayat Nandgaon (Kh) | S.No.24/15, Mouje Mundmali, Tq. Nandgaon (Kh), Dist. | 1460 | Yes | 2.2 | Yes | N.A. | Yes | No |
| 70 | Municipal Council Karanja Lad, | S.No.71, Mouje Kali, Karanja Lad, Dist. Washim | 5110 | Yes | 14 | Yes | N.A. | Yes | No |
| 71 | Municipal Council Mangrulpir, | S.No.246 & 15 Mangrulpir, Dist. | 3285 | Yes | 9 | Yes | N.A. | Yes | No |
| 72 | Municipal Council Risod, | S.No.125, Hingoli Road, Risod, Dist. | 4197 | Yes | 11.5 | Yes | N.A. | Yes | No |
| 73 | Municipal Corporation Akola | S.N.10,11&41, Naigaon, Dist. Akola | 80300 | NO | NA | NO | NA | Yes | No |
| 74 | Municipal Council murtizapur | S.No.177, Hatgaon, Dist. Akola | 3650 | NO | NA | NO | NA | Yes | No |
| 75 | Municipal Council Akot | G.No.261, Akot, Dist. Akola | 9132 | NO | NA | NO | NA | Yes | No |
| 76 | Municipal Council Patur | S.No.72, Shirla, Dist. Akola | 9125 | NO | NA | NO | NA | Yes | No |
| 77 | Municipal Council Telhara | G.No.49/6, 49/07, Vill Isapur, Dist. Akola | 511 | NO | NA | NO | NA | Yes | No |
| 78 | Municipal Council Balapur | S.No.66, Gagipur, Tq. Balapur, Dist. Akola | 4124 | NO | NA | NO | NA | Yes | No |
| 79 | Municipal Council Mehkar | S.No.194, Khandala Khamkhed Road, Mehkar, Dist. Buldana | 3832.5 | NO | NA | NO | NA | Yes | No |
| 80 | Municipal Council Lonar | S.No.183/1, Lonar, Dist. Buldana | 2555 | NO | NA | NO | NA | Yes | No |
| 81 | Municipal Council Buldana | S.No.70/2, Buldana | 7843 | NO | NA | NO | NA | Yes | No |
| 82 | Municipal Council Chikhali | S.No.5, Pambulwadi, Dist. Buldana | 2555 | NO | NA | NO | NA | Yes | No |
| 83 | Municipal Council Shindkhed Raja | S.No.8, Sindkhed Raja, Dist. Buldana | 1460 | NO | NA | NO | NA | Yes | No |
| 84 | Municipal Council Nandura | S.No.122, Nandura (Bk), Dist. Buldana | 4490 | NO | NA | NO | NA | Yes | No |
| 85 | Municipal Council Shegaon | S.No.357, Shegaon, Dist. Buldana | 10768 | NO | NA | NO | NA | Yes | No |
| 86 | Municipal Council Khamgaon | S.No.12 & 52, Sirola, Dist. Buldana | 10768 | NO | NA | NO | NA | Yes | No |
| 87 | Municipal Council Deulgaon Raja | S.No.37, Mouje Ambhora/Kumbhari, Dist. Buldana | 2190 | NO | NA | NO | NA | Yes | No |
| 88 | Municipal Council Malkapur | S.No.92, Malkapur, Dist. Buldana | 4380 | NO | NA | NO | NA | Yes | No |
| 89 | Municipal Council Jalgao Jamod | G.No.257, Mouje Wayal, Dist. Buldana | 2555 | NO | NA | NO | NA | Yes | No |
| 90 | Nagar Panchayat Sangrampur | G.No.29, Mouje Marod, Dist. Buldana | 3832 | NO | NA | NO | NA | Yes | No |
| 91 | Nagar Panchayat Motala | G.No.44, Chichpur Shirala, Dist. Buldana | 365 | NO | 280 | NO | NA | Yes | No |

| INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES | | | | | | | | | |
|---|---|--|--------------------------------------|---|--|---|---|---|---|
| Maharashtra | | | | | | | | | |
| Sr. NO. | Name of City | Dumpsite Location | Quantity of Waste at dumpsite (Tons) | Is fresh waste still being dumped at the dumpsite. (YES/NO) | If Yes, Then quantity of waste being dumped. (TPD) | Has remediation of Legacy waste been done (YES/NO/ Under Consideration) | If Yes/ Under Consideration- Please attach Action Plan. | Has disposal of Legacy Waste been planned in accordance with CPCB Guidelines (YES/NO) | Has Leachate Management System been provided (YES/NO) |
| 92 | Kolhapur Municipal Corporation | 842, C. S. No. 206, Kasaba Bawada, Kolhapur. | 200000 MT | No | NA | Yes | 42% Work is Completed | Yes | Yes |
| 93 | Ichalkaranji | S. No. 638, Sangli Naka, Ichalkaranji - 416115 (Near | 412600 Cubic Metric | No | NA | Yes as per DPR 100% completed on 199114 Cubic Metric | Yes as per DPR 100% completed on 199114 Cubic Metric | Yes | Yes |
| 94 | Kurundwad | Gut No. 114, | 11 | No | NA | Under Consideration | Attached | Yes | Yes |
| 95 | Vadgaon | Gat No. 173, Tasgaon Road | 29000 MT | No | NA | Yes | NA | Yes | No |
| 96 | Ratnagiri Municipal Council, Tal & Dist. Ratnagiri | Salvi Stop, Ratnagiri | 4000 Cum | No | Nil | Under Consideration | Work Order attached herewith | Yes | Yes |
| 97 | Sawantwadi Municipal Council, Tal. Sawantwadi, Dist. Sindhudurg | Ladachi Baug | 35 | No | 0 | Yes | Sawantwadi Municipal council Completed Bioremediation of 100 cubic meter waste which was approved in DPR ,Sawantwadi municipal council using this land for windrows of wet waste so this land is in Use for processing. | Yes | Yes |
| 98 | Kankavali Nagarpanchayat, Tal. Kankavali, Dist. Sindhudurg | Vetalache Sakhal (79 B) | 2500 cum | NO | 0 | No | NA | Yes | Yes |
| 99 | Khed Municipal Council | Survey No. 3330, Samarth Nagar, Khed | 365 T/A | Yes | 1 TPD | NO | NA | Yes | NO |
| 100 | Dapoli Nagarpanchayat | Survey No. 21/2 Dapoli Khed Road, Jogle Dapoli, Dist. Ratnagiri. | 360 T/A | Yes | 1.5 TPD | NO | NA | NO | NO |
| 101 | Guhagar Nagarpanchayat | Processing site is near by Rameshwar Samshanbhumi | 702.78 T/A | NO | NA | NO | NA | NA | NA |
| 102 | Sangli Miraj Kupwad Municipal Corporation Sangli | Samdoli & Bedag Depo | 71300 | Yes | 215 | Yes | Action plan not submitted | Yes | No |
| 103 | Urun Islampur Municipal Council | Survey No 214 & 219 of Urun Village, Khed | 5000 | Yes | 16.61 | No | Action plan not submitted | No | No |
| 104 | Kalyan Dombivali Municipal Corporation | Adharwadi | 9.5 Lacs Tones | No | NA | Under consideration | attached | Yes | No |
| 105 | Kulgaon Badlapur | Sr. No. 188, Valivali Dump site, Valivali Gaon, Badlapur West | 9490 | Yes | 29.4 | yes | attached | Yes | No |
| 106 | Ambarnath | Sr.No.72 Morivali Pada,Dumpsite Ambarnath west. | 70946 | NO | NA | NO | NA | YES(CURRENTLY AMC STARTED PROCEEESING FACILITY(PIT | NO |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Maharashtra

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|---------|--|---|---|---|--|---|--|---|---|
| 107 | Ulhasnagar Municipal Corporation | Rana Trading Khadan Near Maharal Naka Ulhasnagar -1 (Old Dumpsite) | AS per DPR 201206 Actual quantity is 397483 | NO | NA | In Process | As per sanction dpr 50% Of waste is being remediate through Bio-Mimring | Yes | NO |
| | | Juni Khadi Machine, Gaikwad Pada Near Water Tank | 429T64 Approx | Yes | 253 | No | No | No | NO |
| 108 | Shahapur | Kalamba Borsheti | 500 | Yes | 5 | NO | NA | NO | NO |
| 109 | Wada | Kavate Pada | 1500 | Yes | 5 | NO | NA | NO | NO |
| 110 | Bhiwandi Nizampur City Municipal Corporation | Chavindra site, Survey No.106, Ram Nagar, Bhiwandi | 146065 | Yes | 180 | Yes | It is started since 2019 at Chavindra Dumping site and it was expected to be completed upto March 2021. But still it is not completed. | No | No |
| 111 | Khopoli Municipal Council | Solid Waste Processing Plant Milgaon Khopoli, Tal. Khalapur, Dist. Raigad | 21189 Ton | No | NA | Yes 2118 Ton | NA | Yes | Yes |
| 112 | Alibag | CTS 1303 Behind Alibag Municipal Council | 2412 T | No | NA | No | Toll date action plan from Municipal Council not received | No | No |
| 113 | Roha-Ashtami | Mouje Malasai, Ashtami, | 1100 | No | NA | Yes | NA | Yes | Yes |
| 114 | Mahad Municipal Council | Near Sanshan Bhumi, Prabhat Colony | 4800 | No | NA | Yes -2800 MT | NA | Yes | NO |
| 115 | Mangaon, Nagarpancha | Old Dumpsite located at Utekhol | 1100 | No | NA | No | No | No | No |
| 116 | Tala Nagarpanchayt | Tala Roha Road | 5 | No | NA | No | No | No | No |
| 117 | Mhasala Nagarpanchayt | Lattitude- 18.125905, Longitute - 73.11556 | 540 | No | NA | No | No | No | No |
| 118 | Poladpur Nagarpanchay | Lattitude- 17.980628, Longitute - 73.466707 | 1.5 | No | NA | No | No | No | No |
| 119 | Uran Nagarpalika, Dist- Raigad | old dumping site, pakhadi, sy.no.180A, Uran | 1440 | Yes | 6 | No | NA | No | No |
| 120 | Malegaon Municipal Cor | Survey No. 99/4, Chandanpuri Road, Malegaon | 86400 | Yes | 240 | Yes, Bio Remedation work started | Action plan not submitted. | Yes | No |
| 121 | Bhagur Municipal Counc | Gut No. 97, Near Athavade Bazar., | 3504 | No | 0 | Yes, Bio Remedation work started | Action plan not submitted. | Yes | No |
| 122 | Yeola Municipal Council | Sr. No. 19/2, Yeola, Dist- Nashik. | 9005 | No | 0 | Yes, Bio Remedation work Completed. | ---- | Yes | --- |
| 123 | Kalwan Nagar Panchaya | Ramnagar, Kalwan | 15359 | No | 0 | Yes, 90 % Bio Remedation work Completed. | Action plan not submitted. | Yes | No |
| 124 | Satana Municipal Counc | Chowgaon Burdi, Satana | 22000 | No | 0 | Yes, Bio Remedation work Completed. | --- | Yes | --- |
| 125 | Niphad nagarpanchayat | Gut No.6, Niphad | 2100 | No | 0 | Under Consideration | Action plan not submitted. | Yes | No |
| 126 | Chandvad Municipal Col | Gut No. 656 Kombadwadi. | 13687.5 | No | 0 | No | --- | --- | No |
| 127 | Dindori Municipal Counc | Gut No. 540 otale Road, Dindori | 17657 | No | 282 | No | --- | --- | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Maharashtra

| Sr. NO. | Name of City | Dumpsite Location | Quantity of Waste at dumpsite (Tons) | Is fresh waste still being dumped at the dumpsite. (YES/NO) | If Yes, Then quantity of waste being dumped. (TPD) | Has remediation of Legacy waste been done (YES/NO/ Under Consideration) | If Yes/ Under Consideration- Please attach Action Plan. | Has disposal of Legacy Waste been planned in accordance with CPCB Guidelines (YES/NO) | Has Leachate Management System been provided (YES/NO) |
|---------|---|--|--------------------------------------|---|--|---|--|---|---|
| 128 | Surgana Nagar Panchay | Gut No. 100, Surgana | 1500 | Yes | 0.26 | No | --- | --- | No |
| 129 | Peth Nagar Panchayat | Gut No. 224, Peth. | 3650 | No | 0 | No | --- | --- | No |
| 130 | Ahmednagar Municipal Corporation, Ahmednagar | Sr. No. 34, Burudgaon, Tal. & Dist. Ahmednagar. | 29600 | No | NA | No | Action plant not submitted | Yes | Yes |
| 131 | Shrirampur Municipal Council, Tal. Shrirampur, Dist. Ahmednagar. | Ward No. 1 Khabadi, Tal. Shrirampur, Dist. Ahmednagar. | 27000 | No | NA | Yes, Bio Remedation Work is in inprogress | Action plant not submitted | Yes | NA |
| 132 | Sangamner Municipal Council, Tal. Sangamner, Dist. Ahmednagar. | Sr. No. 72, 73, Sangamner Kh., Tal. Sangamner, Dist. Ahmednagar. | 22000 | No | NA | Yes, Bio Remedation Work is in inprogress | Action plant not submitted | Yes | Yes |
| 133 | Newasa Nagar Panchayat, Tal. Newasa, Dist. Ahmednagar | Gat No. 24, Ward No. 2, Newasa Kh. Tal. Newasa, Dist. Ahmednagar | 800 | No | NA | Yes, Bio Remedation Work is in inprogress | Action plant not submitted | Yes | No |
| 134 | Rahata Municipal Council, Rahata, Tal. Rahata, Dist. Ahmednagar. | Sr. No. 48 & 341, Rahata, Tal. Rahata, Dist. Ahmednagar. | 10000 | No | NA | No | Action plant not submitted | Yes | No |
| 135 | Dhule Municipal Corporation | Varkhedi Road, Dhule | 89000 | No | NA | Under Consideration | Action plan not submitted, Biomining work is 55% done. | Yes | No |
| 136 | Dondaicha Varwade Municipal Council | Survey No. 153 1/2, Mandal Shivar, Dondaicha | 6444.92 | No | NA | Yes | Action plan not submitted. As per solid waste DPR (SBM) biomining work is 100% done. | Yes | No |
| 137 | Sakri Nagarpanchayat (Established in 23/02/2015) Legacy waste is for the period of Sakri Grampanchayt . | Near Old Amardham, Sakri | 7000 | No | NA | No | -- | No | No |
| 138 | Shirpur Warvade Municipal Council | Near Khanderaobaba Mandir & Kanheripada at lauki Shivar | 13345 | No | NA | Yes | Action plan not submitted but as per solid waste DPR (SBM) Implementation of bioming and work is 90% completed | YES | No |
| 139 | Navapur Municipal Council | Gut No. 156 Navapur MIDC Road, Navapur | 3650 | Yes | 22 | An e-Tendering Process has been Conducted for the Bio-mining process | Action plan not submitted | Yes | No |
| 140 | Shahada Municipal Council | Gut No. 246, Survey No. 45/2, Dondaicha Road, Shahada | 34883 | No | NA | Yes | Biomining work is 100% done. | Yes | No |
| 141 | Taloda Municipal Council | S. No. 59 Taloda | 7.66 | No | 0 | Under Consideration | --- | Yes | No |
| 142 | Jalgaon M. Corporation | o. 864, Avhane Shivar, Ja | 100000 | No | 0 | Yes | 100000 CUM has been bioremediation | Yes | Yes |
| 143 | Bhusawal Municipal Council | Gat No. 101, Bhusawal Shivar, Bhusawal | 9125 | Yes | 45 | Yes (Work In Prograss) | | N | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Maharashtra

| Sr. NO. | Name of City | Dumpsite Location | Quantity of Waste at dumpsite (Tons) | Is fresh waste still being dumped at the dumpsite. (YES/NO) | If Yes, Then quantity of waste being dumped. (TPD) | Has remediation of Legacy waste been done (YES/NO/ Under Consideration) | If Yes/ Under Consideration- Please attach Action Plan. | Has disposal of Legacy Waste been planned in accordance with CPCB Guidelines (YES/NO) | Has Leachate Management System been provided (YES/NO) |
|---------|------------------------------|---|--|---|--|---|---|---|---|
| 144 | Erandol Municipal Council | Gat No. 359, Padmalaya Road, Erandol | 1971 | No | NA | Yes, As per DPR Municipal Council Erandol 100% completed of biomining work but some of legacy waste is now remaining due to lack of fund. | NA | Yes | Yes |
| 145 | Faizpur Municipal Council | Near Kalmoda Road, Faizpur | As per DPR 1000 cum waste is remediated. | No | Nil | Yes | Work is completed. But in DPR Biomining of old dumped waste has been sanctioned of quantity only 1000 cum. But actually it was near about 3200 cum. So, remaining 2000 cum dumped waste remediation will be completed as early as possible. | Yes | Yes |
| 146 | Raver Municipal Council | Gat No. 602, 603, Tamaswadi Shivar, Raver | 21900 | No | NA | Under Consideration | - | Yes | NA |
| 147 | Parola Municipal Council | Gat No. 574, Parola | 11700 Cu. M | Yes Occationally | 6 | In Process | Work in Progress | Yes | No |
| 148 | Gondia | Dumping Site Near Marghat | 1567.2 | Yes | 13.06 | Yes (Bio-mining of sanctioned old legacy waste has been carried out) | | Yes | No |
| 149 | Tirora | At Bhiwapur tah.Tirora Dist.Gondia | 3555 | NO | NA | Yes | Dumping remediation 100% completed | Yes | Yes |
| 150 | Bhandara | Jamani Dabra, Bhandara | 3885 | No | NA | No | NA | Yes | Yes |
| 151 | Tumsar | Sihora Road Dongarla Tumsar | 150 | No | Nil | Yes | Quantity of Bio-remediation (9780) has been completed | Yes | Yes |
| 152 | Narkhed | Old Dumpsite, Near Smashanbhumi, Mohadi Road, Narkhed | 1485 | No | NA | Yes | Remediate successfully of All Legacy waste with Biomining method | Yes | Yes |
| 153 | Nagpur Municipal Corporation | Bhandewadi, Bidgaon Road | 1000000.00 | No | NA | Yes | Yes | Yes | Yes |
| | | Landfill Bhandewadi, Bidgaon Road | 800000.00 | Yes | 600 | Under Consideration | Under Consideration | Yes | Yes |
| 154 | Katol | Mouza-Khangaon Tah.Katol | 3900 | No | NA | NO | Biomining Technical Sanctioned, Administrative Approval Pending | YES | YES |
| 155 | Khapa | SWM Site Behind PHC Khapa | 350 | No | 0 | Under Consideration | Biomining work is under progress | Yes | Yes |
| 156 | Saoner | chichpura old baitul naka savner | 1460 | No | NA | Yes | biominning process | Yes | No |
| 157 | Kanhan Pimpri | Agrawal Layout | 18.25 | NO | NA | NO | NA | NA | NA |
| 158 | Arvi | S.No.77,79,80/1 Mauza-Sarangpuri | 4450 | No | No | Yes | Yes | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Maharashtra

| Sr. NO. | Name of City | Dumpsite Location | Quantity of Waste at dumpsite (Tons) | Is fresh waste still being dumped at the dumpsite. (YES/NO) | If Yes, Then quantity of waste being dumped. (TPD) | Has remediation of Legacy waste been done (YES/NO/ Under Consideration) | If Yes/ Under Consideration- Please attach Action Plan. | Has disposal of Legacy Waste been planned in accordance with CPCB Guidelines (YES/NO) | Has Leachate Management System been provided (YES/NO) |
|---------|--|---------------------------------------|--|---|--|---|--|---|---|
| 159 | Deoli | At Post Watkheda Ta-Deoli Dist-Wardha | 52.79 Tons (2000 Cu.meter) | No | - | Under Consideration | Estimate is prepared and T.S from maharashtra Jivan Pradhikaran porposal is send to financial approval | Yes | Yes |
| 160 | Hinganghat | S.No.258, Mouza-Nandgaon | 6992 | No | 0 | Yes | Completed | Yes | As per revised DPR, some correction was made in leachate management system. The work is in progress |
| 161 | Wardha | At Post Watkheda Ta-Deoli Dist-Wardha | 52.79 Tons (2000 Cu.meter) | No | - | Under Consideration | Estimate is prepared and T.S from maharashtra Jivan Pradhikaran porposal is send to financial approval | Yes | Yes |
| 162 | Pulgaon | Mauza Gunjkheda, Tal-Deoli | 8067 Tons (As per the SWM DPR prepared in 2017) | No | 0 | Yes (Biomining is done on 3 Ton of Legacy Waste) | As per SWM DPR sanctioned in 2017 Total 8070 Tons of Leagacy waste is mentioned. And as per the revised Technical Sanction of SWM recived from MJP in Feb 2019, Biomining for 71.18 Cum of Legacy Waste is recived and Municipal Council has completed the boimining of 3 Ton of Legacy waste. And for remaining 8067 Ton of Legacy waste, Muncipal Council Pulgaon has send the Estimate to MJP Wardha on Dt. 13-8-2021 for Technical Sanction. | Yes | Yes |
| 163 | Thane M. Corporation | Divia Khardi | 23 lac | No | Nil | No | -- | No | No |
| 164 | Mira-Bhayandar Municipal Corporation | Uttan Pali Bhayander West, Dist-Thane | 1299900 | Yes | 550 | Yes | Bio Mining activity has been started in the month Oct 2020 | Yes | Yes |
| 165 | Vasai-Virar City Municipal Corporation | Gokhivare, Vasai East | 121000 | Yes | 332 | Under Construction | DPR yet not approved by GoM, Tender called for Biominning | Yes | Yes |
| 166 | Jawhar Municipal Council | Old Fort backside Survey No. 381 at | 530 | Yes | 2.5 | No | Tender Process Completed | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Maharashtra

| Sr. NO. | Name of City | Dumpsite Location | Quantity of Waste at dumpsite (Tons) | Is fresh waste still being dumped at the dumpsite. (YES/NO) | If Yes, Then quantity of waste being dumped. (TPD) | Has remediation of Legacy waste been done (YES/NO/ Under Consideration) | If Yes/ Under Consideration- Please attach Action Plan. | Has disposal of Legacy Waste been planned in accordance with CPCB Guidelines (YES/NO) | Has Leachate Management System been provided (YES/NO) |
|---------|---------------------------|--|---|--|--|---|---|---|---|
| 167 | Palghar Municipal Council | Mauje Morekhuran, Palghar | 13039 | Yes | Approx. 1.5 to 2 | Under process | Technical bid has been opened, after that we will give work order & start biomining on 10000 cumec legacy waste | Yes | In process |
| 168 | Mumbai | Deonar Dumping Ground | Approx 18 Million Tons | Yes | 700 to 900 | No | No | No | No |
| 169 | Chandrapur M. Corp. | S. No. 503/1, Chanda Rayyatwari, Ballarpur bypass Road, Chandrapur | 11000 m3 (Previous Stock) | Yes. Waste is segregated & disposed by way of composting, sending MRF to Ambuja Cement | 112 to 135 Ton/Day | Under consideration. Legacy waste 90% disposed & 10% i.e. 11000 m3 yet to be disposed | Remaining legacy waste will be disposed by biomining method. There are no funds for further work. | Yes | Collection tank for leachate constructed for sanitary landfill site. But not constructed for biomining. |
| 170 | Rajura | Near Shiya Khoja Kabrasthan . Soniya Nagar Rajura | 9200 MT | NO | NA | Yes | AS per SWM DPR (Biomining Estimate) | AS per SWM DPR (Biomining Estimate) | NO |
| 171 | Warora | Mauza -Warora Ta-Warora | 6980 | No | NA | Yes | done By manually with the help of screening process. | Yes | Yes |
| 172 | Chimur | Mauja Kharkheda | 50 | Yes | NA | No | done by manually with the help of Screening Process | Yes | Yes |
| 173 | Yavatmal | Sawargad | 15298 m3 | YES | 10 | Under Construction | Bio-Remediation in process | YES | YES |
| 174 | Wani MC | Bhalar Road, Wani | 1605 | No | 0 | Yes | Biomining work done | Yes | No |
| 175 | PUSAD | INDIRA NAGAR PALODI SHIVAR MAHUR ROAD PUSAD | 30766 cubic meter legacy waste is at site(10864 TONS) | YES | 3.5 | YES 6900 cubic meter waste remediated remaining waste is still at site | 6900 cubic meter waste remediated remaining waste is still at site | YES | YES |
| 176 | Pandharkawada MC | Mauja Nandgaon | 2500 | Yes. | 5 | Yes | NA | Yes | No |
| 177 | Umardhed MC | Mahagaon Road, Umardhed | 1600 | Yes. | 19 | Yes | NA | Yes | No |
| 178 | Arni MC | Mauja Umari Sr. no. | 8 | No | 0 | Yes | NA | Yes | No |
| 179 | Darwha MC | At Talegaon Road, Darwha | 2418 | Yes. | 5 | Yes | NA | Yes | No |
| 180 | Digras MC | Dumping Ground, Sakri Fetri Road, Digras | 1065 | Yes. | 3.5 | Yes, 2270 Cum Waste Remediated, Remaining wasteis still at site | Estimate of remaining quantity is made | Yes | Yes |
| 181 | Ghatanji MC | Maragaon Road | 280 | Yes. | 4.5 | Yes | NA | Yes | No |
| 182 | Gadchiroli MC | Kharpundi Naka, Armori Road | 176.47 | Yes. | 22 | Yes | NA | Yes | No |
| 183 | Aheri NP | Allapalli Road, Aheri | 4.1 | Yes. | 4.1 | Yes | NA | Yes | No |
| 184 | NP Babhulgaon | Bakari Bajar | 70 | YES | 1.5 | NO | NA | YES | NO |
| 185 | Kalamb NP | S. No. 37, Thalegaon Road & Near Narsapur Road Open Forest land (this land is on temporary base) | 50 | Yes. | 3.5 | Yes | NA | Yes | No |
| 186 | Ralegaon NP | gat no.14 kshetra3.59 he.aar | 900 | Yes. | 3.5 | Yes | NA | Yes | No |

State Mizoram

| Sl. No. | Name of City | Dumpsite location | Quantity of Waste at Dumpsite | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) | Remarks |
|---------|--------------|--|----------------------------------|--|--|--|---|--|---|---------|
| 1 | Aizawl | Tuirial, Aizawl 23044'26.52" N 92047'42.64"E | 56542.15 TPA (as on Aug 2020) | No, closed since 30th Oct 2020 | N.A. | Under consideration (SIPMIU has been entrusted vide letter No. M.14013/1/2016-AMC(SIPMIU) dated 3rd Feb 2021 | Bio-mining | Yes | Yes | |

State Odisha

| Sl. No. | ULB Name | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Underconsideration-Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) | Remarks |
|---------|-----------|---|--|--|---|---|--|---|---------|
| 1 | Barbil MC | No | NA | NA | No | NA | No | No | |

State Pondichery

| Sl. No. | Name of City | Dumpsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Underconsideration-Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|--------------|--------------------------------------|--|---|--|--|---|---|--|---|
| 1 | Puducherry and Oulgaret Municipality | Resource Park, Kurumbapet, Puducherry | 600000 | Yes | 380 | Under consideration | Letter of Award under issue | Yes | No |
| 2 | Karaikal Municipality | Paravai Pet, Karaikal | 86400 | Yes | 12.5 | Under consideration | Enclosed | Yes | No |
| 3 | Villianur Commune Panchayat | Kurmbapet | - | Yes | 30 | Yes | Under consideration by Oulgaret Municipality | Yes to be done by Oulgaret Municipality | Yes to be given by Oulgaret Municipality |
| 4 | Bahour Commune Panchayat | Kanniakoil | 2400 | No | Does not arise | No | Not Applicable | Not Applicable | No |
| 5 | Ariyankuppam Commune Panchayat | Abhishekapakka m (abandanod from Oct 2018) | 500 | No | Does not arise | Under consideration | Under consideration to set up a small bio mining unit | Yes | Does not arise |
| 6 | Nettapakka Commune Panchayat | 5 Locations Nettapakkam | 5 | Yes | 5 | Under consideration | - | Yes | No |
| 7 | Mannadipet Commune Panchayat | 4 Locations Mannadipet | 44 | Yes | 44 | Under consideration | Yet to be done | Yes | No |
| Total | | | 689349 | Yes | 471.5 | | | | |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Tamil Nadu

| S.No. | Name of the City | Dumpsite Location | Quantity of waste at dumpsite (MT) | Quantity of waste at dumpsite (MT) | Is waste still being dumped at the dumpsite | If Yes, then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N/Under consideration) | If Y/under consideration - please attach Action plan | Has disposal of Legacy waste been planned in accordance with CPCB Guidelines (Y/N) | Has Leachate Management System been provided (Y/N) |
|---------------------|------------------|----------------------------|---|------------------------------------|---|---|---|--|--|--|
| Corporations | | | | | | | | | | |
| 1 | Chennai | Perungudi Dumping Ground | 3.06 Million Cum (Approximately 36,72,000 MT) | 367200 | Yes | 2100 | Yes | Action plan Attached (Annexure II) | Yes | No |
| 2 | Chennai | Kodungaiyur Dumping Ground | 6.45 Million Cum (Approximately 77,40,000 MT) | 7740000 | Yes | 2100 | Under Consideration | Action plan Attached (Annexure II) | Yes | No |
| 3 | Vellore | Sathuperi | 200000 | 200000 | No | - | Yes | Bio mining in progress | Yes | No |
| 4 | Coimbatore | Vellalore | 940044 | 940044 | No | - | Yes | Bio mining in progress | Yes | No |
| 5 | thanjavur | Sepawari, Srinivasapuram | 225190 | 225190 | No | - | Yes | Bio mining in progress | Yes | No |
| 6 | Thiruchirapalli | Ariyamangalam Dump yard | 760000 | 760000 | No | - | Yes | Bio mining in progress | Yes | No |
| 7 | Dindigul | Murugabhavanm | 200000 | 200000 | No | - | Yes | Bio mining in progress | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Tamil Nadu

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|-----------------------|------------------|----------------------|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 8 | Erode | Vendipalayam | 560000 | 560000 | No | - | Yes | Bio mining in progress | Yes | No |
| 9 | Hosur | Dasepalli | 102968 | 102968 | No | - | Yes | Bio mining in progress | Yes | No |
| 10 | Nagarkoil | Valampuri Vilai | 153000 | 153000 | No | - | Yes | Bio mining in progress | Yes | No |
| 11 | Avadi | Sekkadu compost yard | 64174 | 64174 | No | - | Yes | Bio mining in progress | Yes | No |
| 12 | Tirunelveli | Ramayanpatti | 217660 | 217660 | No | - | Yes | Bio mining in progress | Yes | No |
| 13 | Thoothukudi | Tharuvaikulam | 227000 | 227000 | No | - | Yes | Bio mining in progress | Yes | No |
| 14 | Madurai | | 483000 | 483000 | No | - | Yes | Work to be commenced | Yes | No |
| 15 | Salem | Quarry Site | | | | | | | | |
| 16 | Tiruppur | Quarry Site | | | | | | | | |
| Municipalities | | | | | | | | | | |
| 17 | Poonamalle | Parivakkam | 26428 | 26428 | No | - | Yes | Bio Mining work Completed | Yes | No |
| 18 | Tiruvallur | Thalakanchery | 46000 | 46000 | No | - | Yes | Bio Mining in progress | Yes | No |
| 19 | Sembakkam | Sembakkam Lake | 32000 | 32000 | No | - | Yes | Bio Mining Completed | Yes | No |
| 20 | Anakaputhur | Kalmaduvu | 27000 | 27000 | No | - | Yes | Bio Mining Completed | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Tamil Nadu

| S.No. | Name of the City | Dumpsite Location | Quantity of waste at dumpsite (MT) | Quantity of waste at dumpsite (MT) | Is waste still being dumped at the dumpsite | If Yes, then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N/Under consideration) | If Y/under consideration - please attach Action plan | Has disposal of Legacy waste been planned in accordance with CPCB Guidelines (Y/N) | Has Leachate Management System been provided (Y/N) |
|-------|----------------------------|--------------------------------|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 21 | Chengalpattu | Thokumarakutai | 122110 | 122110 | No | - | Yes | Bio Mining in progress (PDC:31.12.2021) | Yes | No |
| 22 | Kancheepuram | Nathapettai | 106237 | 106237 | No | - | Yes | Bio Mining in progress (PDC:31.12.2021) | Yes | No |
| 23 | Madhuranthagam | Mambakkam | 38600 | 38600 | No | - | Yes | Bio Mining in progress (PDC:31.12.2021) | Yes | No |
| 24 | Maraimalai Nagar | Chithamanur | 33200 | 33200 | No | - | Yes | Bio Mining in progress | Yes | No |
| 25 | Pallavapuram | Periya Eri | 108000 | 108000 | No | - | Yes | Bio Mining Completed | Yes | No |
| 26 | Pammal | Viswesapurem | 51500 | 51500 | No | - | Yes | Bio Mining Completed | Yes | No |
| 27 | Tiruthani | No Dumpsite | - | - | - | - | - | - | - | - |
| 28 | Tiruverkadu | No Dumpsite | - | - | - | - | - | - | - | - |
| 29 | Tambaram | Kannadaplayam | 145000 | 145000 | No | - | Yes | Bio Mining in progress | Yes | No |
| 30 | Tambaram (Vengadamangalam) | Vengadamangalam | 122200 | 122200 | No | - | Yes | Bio Mining in progress | Yes | Yes |
| 31 | Chidambaram | C. Thandeswaranallur | 52000 | 52000 | No | - | Yes | Bio Mining Completed | Yes | No |
| 32 | Cuddalore | Kammiyampettai & Panchankuppam | 102000 | 102000 | No | - | Yes | Bio Mining in progress | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Tamil Nadu

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|-------|------------------|---------------------------------|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 33 | Nelikuppam | Arokiyasamy Street Compost Yard | 11450 | 11450 | No | - | Yes | Bio Mining in progress | Yes | No |
| 34 | Panruti | No Dumpsite | - | - | - | - | - | | - | - |
| 35 | Vridhachalam | Vayalore | 15600 | 15600 | No | - | Yes | Bio Mining in progress | Yes | No |
| 36 | Kodaikanal | Adukkam area | 37500 | 37500 | No | - | No | - | - | - |
| 37 | Palani | Periyappa Nagar | 90000 | 90000 | No | - | Yes | 27940 m3 is processed. Bio Mining is stopped from 07.05.2021 | | |
| 38 | Karaikudi | Devakottai Road | 112000 | 112000 | Yes | 15750 | Yes | Bio Mining work in progress and probably completed on 30.09.2021 | Yes | No |
| 39 | Sivagangai | Sundaranadappu Village | 34000 | 34000 | No | - | Yes | Bio mining progress | Yes | No |
| 40 | Chinnamanur | Vannan Karadu | 25900 | 25900 | No | - | Yes | To be taken up in SBM 2.0 | Yes | No |
| 41 | Devakottai | Rasta Compost Yard | 20000 | 20000 | No | - | Yes | To be taken up in SBM 2.0 | Yes | No |
| 42 | Melur | Malampatti Compost yard | 41800 | 41800 | No | - | Yes | Bio Mining in progress | Yes | No |
| 43 | Thirumangalam | Compost yard | 30000 | 30000 | No | - | Yes | Bio Mining in progress | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Tamil Nadu

| S.No. | Name of the City | Dumpsite Location | Quantity of waste at dumpsite (MT) | Quantity of waste at dumpsite (MT) | Is waste still being dumped at the dumpsite | If Yes, then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N/Under consideration) | If Y/under consideration - please attach Action plan | Has disposal of Legacy waste been planned in accordance with CPCB Guidelines (Y/N) | Has Leachate Management System been provided (Y/N) |
|-------|-------------------|---|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 44 | Usilampatti | Theni Road kalavasal | 31231 | 31231 | No | - | Yes | Bio Mining in progress | Yes | No |
| 45 | Bodinayakanur | Mayanakarai ratha | 22450 | 22450 | No | - | Yes | Bio Mining in progress | Yes | No |
| 46 | Cumbum | Municipal Compost Yard at Kumuli Road & Angoorepalayam Road | 67500 | 67500 | No | - | Yes | Work in progress PDC: 31.07.2021 | Yes | No |
| 47 | Gudalur | Pethukulam Compost Yard | 59110 | 59110 | No | - | Yes | Bio Mining in progress | Yes | No |
| 48 | Periyakulam | Municipal compost Yard at Vaigaidam road and Endapuli | 34878 | 34878 | No | - | Yes | Vaigaidam road compost yard completed. Endapuli site Biomining in progress | Yes | No |
| 49 | Theni-Allinagaram | Municipal compost Yard at Thappukundu, Upparpatti | 98488 | 98488 | Yes | 10 | Yes | Bio Mining in progress | Yes | No |
| 50 | Remanathapuram | Pattinamkathan | 10000 | 10000 | No | - | No | - | - | - |
| 51 | Rameswaram | Vadakadu Compost Yard | 34000 | 34000 | No | - | No | - | - | - |

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Tamil Nadu

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|-------|------------------|---|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 52 | Keelakarai | Old Compost Yard (New East Street) and New Compost Yard (Pallamorkulam) | 9350 | 9350 | No | - | Yes | Bio mining work in progress | Yes | No |
| 53 | Oddanchatram | No Dumpsite | - | - | - | - | - | - | - | - |
| 54 | Paramakudi | Municipal compost yard at pambuvilunthan village | 85858 | 85858 | No | - | Yes | Due to Lockdown labour problem, so no process, (PDC: 11.01.2022) | Yes | No |
| 55 | Attur | Appamasamudhiram | 43830 | 43830 | No | - | Yes | Bio mining work in progress | Yes | No |
| 56 | Idappadi | K.Pudur | 42570 | 42570 | No | - | Yes | Bio mining work is Completed | Yes | No |
| 57 | Mettur | Kombarankadu | 49823 | 49823 | No | - | Yes | Bio mining work in progress | Yes | No |
| 58 | Namakkal | Kosavampatty | 131670 | 131670 | No | - | Yes | Bio mining work in progress | Yes | No |
| 59 | Pallipalayam | Avathipalayam | 40306 | 40306 | No | - | Yes | Bio mining work in progress | Yes | No |
| 60 | Rasipuram | Thattankuttai | 41000 | 41000 | No | - | Yes | Bio mining work in progress | Yes | No |
| 61 | Thiruchengode | Animoor | 26574 | 26574 | No | - | Yes | Bio mining work in progress | Yes | No |
| 62 | Dharmapuri | Thadagam | 56293 | 56293 | No | - | Yes | Bio mining work in progress | Yes | No |

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Tamil Nadu

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|-------|------------------|---|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 63 | Krishnagiri | Kothapettaa | 61577 | 61577 | No | - | Yes | Bio mining work in progress | Yes | No |
| 64 | Karur | Arasucolony | 141731 | 141731 | No | - | Yes | Bio mining work is Completed | Yes | No |
| 65 | Narasingapuram | No Dumpsite | - | - | - | - | - | - | - | - |
| 66 | Komarapalayam | No Dumpsite | - | - | - | - | - | - | - | - |
| 67 | Kuithalai | Sathiyamangalam | 51711 | 51711 | No | - | Yes | Bio mining work in progress | Yes | No |
| 68 | Sorathur Road | Sorathur Road | 30900 | 30900 | No | - | Yes | Process of Bio mining is going on and expected to be completed before 30.06.2021 | Yes | No |
| 69 | Perambalur | Neduvasal Road, Thuraiamangalam village | 48384 | 48384 | No | - | Yes | Process Bio mining is going on to be completed 15.06.2021 | Yes | No |
| 70 | Mayiladuthurai | Compost yard at Anathandavapuram | 32500 | 32500 | No | - | Yes | Processing is going it will be complete at August 2021.31127 m3 proposal sent to CMA for AS. | Yes | No |

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|-------|------------------|-------------------|------------------------------------|------------------------------------|---|---|---|---|--|--|
| 71 | Nagapattinam | Nagapattinam | 10853 | 10853 | Yes | 14 | Yes | 6594 M3 of Legacy waste was removed by bio mining process. Balance 4259 m3 processing is going it will be complete at July - 2021 | Yes | No |
| 72 | | Nagore | 12360 | 12360 | No | - | Yes | 3073 M3 of Legacy waste was removed by bio mining process. Balance 9287 m3 processing is going it will be complete at Nov - 2021 | Yes | No |
| 73 | manargudi | Deport Road | 40783 | 40783 | No | - | Yes | Target Date 31.03.2022 | Yes | No |
| 74 | Thiruvarur | Nevilakkuthoppu | 37605 | 37605 | No | - | Yes | Bio mining in progress, probable date of completion by 30.06.21 | Yes | No |
| 75 | Kumbakonam | Thepperumanallur | 200000 | 200000 | No | - | Yes | Bio Mining Completed | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

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|-------|--------------------|-----------------------|------------------------------------|------------------------------------|---|---|---|---|--|--|
| 76 | Pattukottai | Naina kulam | 45563 | 45563 | No | - | Yes | Bio mining in progress, probable date of completion by 30.08.21 | Yes | No |
| 77 | Aranthangi | Pudukkottai Road | 45105 | 45105 | No | - | Yes | Bio mining in progress, probable date of completion by 30.12.21 | Yes | No |
| 78 | Pudukottai | Thirukkalai Road | 60000 | 60000 | Yes | 8 | Yes | Bio mining in progress, probable date of completion by 30.06.21 | Yes | No |
| 79 | Sirkali | Esaniya Street | 25170 | 25170 | No | - | Yes | Will be taken up in SBM 2.0 | Yes | No |
| 80 | Vedaranyam | Sannathi street | 2600 | 2600 | No | - | No | - | - | - |
| 81 | Thiruthuraiipoondi | Vedhal salai | 24756 | 24756 | No | - | Yes | Will be taken up in SBM 2.0 | Yes | No |
| 82 | Koothanallur | Kunukadi Village | 900 | 900 | No | - | No | - | - | - |
| 83 | Manapparai | Dindugul by pass road | 28800 | 28800 | No | - | Yes | Will be taken up in SBM 2.0 | Yes | No |
| 84 | Thuvakudi | No Dumpsite | - | - | - | - | - | - | - | - |
| 85 | Ariyalur | Keelapalur | 4168 | 4168 | No | - | No | - | - | - |
| 86 | Jayankondam | kommedu | 3200 | 3200 | No | - | No | - | - | - |
| 87 | Gobichettipalayam | Karatoor Compost Yard | 40000 | 40000 | No | - | Yes | Bio Mining in progress | Yes | No |

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|-------|-------------------|---------------------------------|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 88 | Sathyamangalam | Athani Main road | 21796 | 21796 | No | - | Yes | Bio Mining Completed | Yes | No |
| 89 | Vellakoil | Soriyan kinathu palayam | 8752 | 8752 | No | - | Yes | Bio Mining Completed | Yes | No |
| 90 | Mettupalayam | Siraj nagar | 32454 | 32454 | No | - | Yes | Bio Mining Completed | Yes | No |
| 91 | Pollachi | Nallur Thalakarai Village | 95700 | 95700 | No | - | Yes | Bio Mining in progress | Yes | No |
| 92 | Dharapuram | Najiampalayam | 42104 | 42104 | No | - | Yes | Bio Mining in progress | Yes | No |
| 93 | Udumalpettai | Ganapathipalayam, Pollachi Road | 33700 | 33700 | No | - | Yes | Bio Mining in progress | Yes | No |
| 94 | Kangeyam | Chennaimalai road compost yard | 22018 | 22018 | No | - | Yes | Bio Mining Completed | Yes | No |
| 95 | Bhavani | Komara-palayam New Bridge Road | 33556 | 33556 | No | - | Yes | Bio Mining Completed | Yes | No |
| 96 | Udhagamandalam | Theetukai | 131240 | 131240 | No | - | Yes | Bio Mining in progress | Yes | No |
| 97 | Valparai | Stanmore Junction | 6 | 6 | No | - | No | - | - | - |
| 98 | Palladam | No Dumpsite | - | - | - | - | - | - | - | - |
| 99 | Punjaipuliampatti | No Dumpsite | - | - | - | - | - | - | - | - |
| 100 | Coonoor | vasampallam | 11777 | 11777 | No | - | Yes | Will be taken up in SBM 2.0 | Yes | No |
| 101 | Gudalur | 27th Mile | - | - | - | - | - | - | - | - |
| 102 | Nelliyalam | Ealamma | - | - | No | - | - | - | - | - |

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|-------|--------------------|--------------------------------|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 103 | Tenkasi | Mathalamparai | 27960 | 27960 | No | - | Yes | Bio work in Progress | Yes | No |
| 104 | Sankarankovil | Kalugamalai Road | 63000 | 63000 | No | - | Yes | Bio work in Progress | Yes | No |
| 105 | Kadayanallur | Boganallur | 30050 | 30050 | No | - | Yes | Bio work in Progress | Yes | No |
| 106 | Ambasamudram | Vagaikulam Pottai | 20500 | 20500 | No | - | Yes | Bio work in Progress | Yes | No |
| 107 | Vickramasingapuram | Kottavilaipatty | 25000 | 25000 | No | - | Yes | Bio work in Progress | Yes | No |
| 108 | Kovilpatti | Krishna nagar | 23406 | 23406 | No | - | Yes | Bio work in Progress | Yes | No |
| 109 | Kuzhithurai | Keezh Pammam | 23878 | 23878 | No | - | Yes | Bio work in Progress | Yes | No |
| 110 | Colachel | Palli junction and Leon Nagar | 22000 | 22000 | No | - | No | Bio work dropped | - | - |
| 111 | Rajapalayam | Arisiyarpatti | 67049 | 67049 | No | - | Yes | Bio work in Progress | Yes | No |
| 112 | Sivakasi | Paraipatti | 41000 | 41000 | No | - | Yes | Bio work in Progress | Yes | No |
| 113 | Sattur | Nenmei road | 76625 | 76625 | No | - | Yes | Bio work in Progress | Yes | No |
| 114 | Srivilliputhur | Athikulam-Senkulam village | 58000 | 58000 | No | - | Yes | Bio work in Progress | Yes | No |
| 115 | Thiruthangal | Pettai street and sivakasi-viz | 45750 | 45750 | No | - | Yes | Bio work in Progress | Yes | No |

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|-------|------------------|------------------------------------|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 116 | Arupukottai | Sikkilnatham Road | 15000 | 15000 | No | - | No | - | - | - |
| 117 | Padmanabapuram | Maunthukottai | 9200 | 9200 | No | - | No | - | - | - |
| 118 | Puliangudi | T.N.Pudhukudi | 29600 | 29600 | No | - | No | - | - | - |
| 119 | Kayalpattinam | Paparaipalli | 17280 | 17280 | No | - | No | - | - | - |
| 120 | | Kadayakkudi | 8000 | 8000 | No | - | No | - | - | - |
| 121 | Virudhunagar | Mathanayakkanpatti Road | 18654 | 18654 | No | - | No | - | - | - |
| 122 | Sengottai | Subramaniyapuram | 9000 | 9000 | No | - | No | - | - | - |
| 123 | Ambur | Tharvazhi | 114721 | 114721 | No | - | Yes | Bio work in Progress | Yes | No |
| 124 | Arakonam | Silverpet | 54000 | 54000 | No | - | Yes | Bio work in Progress | Yes | No |
| 125 | Arcot | Kottai Mettu Street - Compost yard | 39100 | 39100 | No | - | Yes | Bio work in Progress | Yes | No |
| 126 | Gudiyatham | Ulli - Compost yard | 111720 | 111720 | No | - | Yes | Bio work in Progress | Yes | No |
| 127 | Ranipettai | Srinivasenpettai - Compost yard | 20680 | 20680 | No | - | Yes | Bio work in Progress | Yes | No |
| 128 | Tirupathu | Pa.Vu.Sa Nagar | 144729 | 144729 | No | - | Yes | Bio work in Progress | Yes | No |
| 129 | Vaniyambadi | Valayambattu-Compost Yard | 32050 | 32050 | No | - | Yes | Bio work in Progress | Yes | No |
| 130 | Walajapet | Sholingar Road - Compost yard | 20000 | 20000 | No | - | Yes | Bio work in Progress | Yes | No |

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|------------------------|------------------|------------------------------------|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 131 | Jolarpet | Pottikan Pallam - Compost yard | 13000 | 13000 | No | - | Yes | Bio work is in Progress | Yes | No |
| 132 | Tiruvannamalai | Esaniyam Compost yard | 55480 | 55480 | No | - | Yes | Bio work is in Progress | Yes | No |
| 133 | Arani | Velapadi | 16650 | 16650 | No | - | Yes | Bio work completed | Yes | No |
| 134 | Viluppuram | AYYAN KOVIL PATTU - COMPOST YARD | 53000 | 53000 | No | - | Yes | Bio work is in Progress | Yes | No |
| 135 | Tindivanam | Salavathy road | 45085 | 45085 | No | - | Yes | Bio work in Progress | Yes | No |
| 136 | Melvisharam | No Dumpsite | - | - | - | - | - | - | - | - |
| 137 | Pernampet | No Dumpsite | - | - | - | - | - | - | - | - |
| 138 | Thiruvathipuram | No Dumpsite | - | - | - | - | - | - | - | - |
| 139 | Vandavasi | Echur Village | 7800 | 7800 | No | - | No | - | - | - |
| 140 | kallakkurichi | Thiyagadurugam Road - Compost Yard | 26621 | 26621 | No | - | Yes | Retender called for Biomining | Yes | No |
| Town Panchayats | | | | | | | | | | |
| 141 | Acharapakkam | Jinna Nagar | 2800 | 2800 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 142 | Perungalathur | Gundumedu RR park | 22800 | 22800 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 143 | Peerkankaranai | RR Park GST Road | 2310 | 2310 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 144 | Thiruporur | Byepass road | 4470 | 4470 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |

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|-------|------------------|---|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 145 | Thirumazhisai | | 2265 | 2265 | No | - | Yes | - | Yes | Yes |
| 146 | Naravarikuppam | | 5208 | 5208 | No | - | No | - | Yes | Yes |
| 147 | Podhaturpet | S.NO 90/1 Karupumalai Adivaram | 5937 | 5937 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 148 | Minjur | R.R.PALAYAM | 2091 | 2091 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 149 | Uthukottai | Ward No.8, Krishna Kudirupu Backside S.No.410 | 4550 | 4550 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 150 | Arani | S.No.855/1B1 P.P.Salai | 2246 | 2246 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 151 | Naravarikuppam | GNT Road / Sothupakkam Salai | 6461 | 6461 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 152 | Pallipet | S.No.114/2, Veliyagaram Salai | 1500 | 1500 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 153 | Ponneri | Kallukadai medu | 5450 | 5450 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 154 | Thiruninravur | S.No.1/1, Prakash Nagar | 10097 | 10097 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 155 | Pallikonda | Pallikonda Petrol Bunk Back Side | 1084 | 1084 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 156 | Sholinghur | Kondapalayam (Iyappan Koil) | 2654 | 2654 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 157 | Polur | | 16140 | 16140 | No | - | NO | - | Yes | Yes |

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|-------|------------------|---|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 158 | Chengam | Chengam Paramanandhal Road RR Park | 5175 | 5175 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 159 | Harur | Maveripatti | 14181 | 14181 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 160 | B.Mallapuram | Pilaiyar Kovil Street | 5300 | 5300 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 161 | Kadathur | Bommidi Main Road | 4500 | 4500 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 162 | Pennagaram | Ward No.7, Krishnapuram | 5400 | 5400 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 163 | Karimangalam | 15th Ward Krishnagiri Road Near Kattuseegalahalli (SF.No.513, 514, 515) | 3600 | 3600 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 164 | Marandahalli | Vellisandai road (SF.No.13) | 5400 | 5400 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 165 | Palacode | Eranalli | 30550 | 30550 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 166 | Denkanikottai | | 14855 | 14855 | No | - | YES | - | Yes | Yes |
| 167 | Kaveripattinam | Santhapuram, Karagur Compost Yard | 14856 | 14856 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |

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|-------|------------------|---|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 168 | Uthangarai | Sunnalampatti SF No.102/2 | 10950 | 10950 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 169 | Omalar | | 8089 | 8089 | No | - | NO | - | Yes | Yes |
| 170 | Jalakandapuram | | 6036 | 6036 | No | - | NO | - | Yes | Yes |
| 171 | Thammampatti | | 11700 | 11700 | No | - | NO | - | Yes | Yes |
| 172 | Vazhapadi | | 6134 | 6134 | No | - | NO | - | Yes | Yes |
| 173 | Jalagandapuram | Ward no 7, Compost Road | 9650 | 9650 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 174 | Tharamangalam | Ward no:17; Keel Chinnagoundampatty Survey no.244/3 | 13545 | 13545 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 175 | P.Velur | | 15447 | 15447 | No | - | NO | - | Yes | Yes |
| 176 | Mallasamudram | Ward no.15, Karupanar Kovil, Mamundi Road, SFNo.279/8 | 5737 | 5737 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 177 | Namagiripettai | Ward :11, Sankarandikaradu | 9700 | 9700 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 178 | Pillanallur | S.F.No.91/2 | 3837 | 3837 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 179 | Pothanur | Ward no.13, Agraharam | 3835 | 3835 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 180 | Vennandur | Ward 5, Sowripalayam Main Road | 4934 | 4934 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 181 | Anthiyur | | 14810 | 14810 | No | - | NO | - | Yes | Yes |

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|-------|-------------------------|--|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 182 | Perundurai | | 33790 | 33790 | No | - | NO | - | Yes | Yes |
| 183 | Karumandi Chellipalayam | | 16088 | 16088 | No | - | NO | - | Yes | Yes |
| 184 | Kugalur | RR Park | 3000 | 3000 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 185 | Lakkampatti | Sengalaraikarai | 7925 | 7925 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 186 | Kanjikovil | Ward No.09 Karichigoundanpalayam (Chithode Road) | 5090 | 5090 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 187 | Avinasi | | 7583 | 7583 | No | - | NO | - | Yes | Yes |
| 188 | Kunathur | | 8168 | 8168 | No | - | NO | - | Yes | Yes |
| 189 | Madathukulam | Ward no:5 Periyavattaram Resource Recovery Park | 7828 | 7828 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 190 | Mulanur | Ganeshanpudhur | 3250 | 3250 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 191 | Sulur | | 5300 | 5300 | No | - | NO | - | Yes | Yes |
| 192 | Periyanaickenpalayam | | 11587 | 11587 | No | - | NO | - | Yes | Yes |
| 193 | Annur | | 9893 | 9893 | No | - | NO | - | Yes | Yes |
| 194 | Karamadai | | 7000 | 7000 | No | - | NO | - | Yes | Yes |
| 195 | Anaimalai | RR Park | 14804 | 14804 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Tamil Nadu

| S.No. | Name of the City | Dumpsite Location | Quantity of waste at dumpsite (MT) | Quantity of waste at dumpsite (MT) | Is waste still being dumped at the dumpsite | If Yes, then quantity of waste being dumped (TPD) | Has remediation of legacy waste been done (Y/N/Under consideration) | If Y/under consideration - please attach Action plan | Has disposal of Legacy waste been planned in accordance with CPCB Guidelines (Y/N) | Has Leachate Management System been provided (Y/N) |
|-------|------------------|--------------------------|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 196 | Suleswaranpatti | Mayana Poramboke | 15827 | 15827 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 197 | Kattumannarkoil | Vandakulam Mayanam | 4714 | 4714 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 198 | Kurinjipadi | Muthukrishnapuram | 3625 | 3625 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 199 | Tittakudi | River Street, Thittakudi | 3780 | 3780 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 200 | Chinnasalem | Koogaiyur Road | 1800 | 1800 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 201 | Tirukoilur | Karadi Village | 8963 | 8963 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 202 | Thiyagadurgam | Udhayampattu Road | 5996 | 5996 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 203 | Marakkanam | | 18186 | 18186 | No | - | YES | - | Yes | Yes |
| 204 | Gingee | | 14284 | 14284 | No | - | NO | - | Yes | Yes |
| 205 | Ananthapuram | Kezhpathu Street | 10000 | 10000 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 206 | Ulundurpettai | TVN Road Ulundurpet | 9367 | 9367 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 207 | Adirampattinam | | 18140 | 18140 | No | - | NO | - | Yes | Yes |
| 208 | Ammappettai | | 9993 | 9993 | No | - | NO | - | Yes | Yes |
| 209 | Swamimalai | | 11251 | 11251 | No | - | NO | - | Yes | Yes |
| 210 | Madukkur | | 6506 | 6506 | No | - | YES | - | Yes | Yes |
| 211 | Thiruvaiyaru | | 17500 | 17500 | No | - | NO | - | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Tamil Nadu

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|-------|-------------------|--|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 212 | Thirukattupalli | Kudamurati Layankarai | 10700 | 10700 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 213 | Thiruppananthal | Kopura Thoppu | 5649 | 5649 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 214 | Thirupuvanam | Near General Burial Ground | 4600 | 4600 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 215 | Ayyampettai | RR Park | 9570 | 9570 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 216 | Dharasuram | Muniyapa Nagar | 4830 | 4830 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 217 | Aduthurai | RR Park | 4800 | 4800 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 218 | Papanasam | SPG Mission Street | 4550 | 4550 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 219 | Muthupettai | Thiruthuraippondi Road | 6502 | 6502 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 220 | Velankkani | | 26082 | 26082 | No | - | NO | | Yes | Yes |
| 221 | Velankanni | MGM Hotel Back Side (Kiramethu Medu Salai) | 7156 | 7156 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 222 | Vaithieswarankoil | Punganur Road, Vaitheeswarankoil | 3880 | 3880 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 223 | Kuthalam | Thoppu Street | 6362 | 6362 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 224 | Manachanallur | | 16983 | 16983 | No | - | NO | | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Tamil Nadu

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|-------|---------------------|-------------------------------|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 225 | Uppiliapuram | RR Park | 1763 | 1763 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 226 | Lalgudi | RR Park, Poovalur road | 11420 | 11420 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 227 | Thathaiyangarpettai | R.R.Park, Thathiengarpet | 2383 | 2383 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 228 | Kattuputhur | R.R.Park, Aringer Anna Street | 5590 | 5590 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 229 | Musiri | RR Park, Musiri | 30455 | 30455 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 230 | Annavasal | Viralimalai Road | 2483 | 2483 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 231 | Vathalagundu | | 17271 | 17271 | No | - | NO | - | Yes | Yes |
| 232 | Chinnalapatti | | 9475 | 9475 | No | - | NO | - | Yes | Yes |
| 233 | Vedasandur | Marambadi road | 19529 | 19529 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 234 | Batlagundu | Usilampatti road | 8000 | 8000 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 235 | Chinnalapatti | RR Park, Sempatti Road, | 3100 | 3100 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 236 | Pallapatti | | 27897 | 27897 | No | - | NO | - | Yes | Yes |
| 237 | Alanganallur | RR Park S.F.No:60/1 | 4686 | 4686 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 238 | Palamedu | RR Park S.F.NO:309/1A | 3074 | 3074 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Tamil Nadu

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|-------|--------------------|--------------------------------------|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 239 | Watrap | Ward 4 Agasampatti RR Park | 2094 | 2094 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 240 | Thenkarai | | 6549 | 6549 | No | - | YES | - | Yes | Yes |
| 241 | Andipatti | Ward No 5, Mayana Pathai Aundipatti | 13785 | 13785 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 242 | Hanumanthanpatti | RR Park | 2813 | 2813 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 243 | Kutchanur | RR Park | 2657 | 2657 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 244 | Palani Chettipatti | RR PARK, THADICHERY THAPPUKUND ROAD | 6103 | 6103 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 245 | Uthamapalayam | Ward 4 Compost Dipo Street | 15377 | 15377 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 246 | Ilayangudi | ward 12 sivagangai paramakudi road | 10130 | 10130 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 247 | Mudukulathur | Sudalai Oorani Pathai Sr.no.163/3,4 | 2641 | 2641 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 248 | Kalakad | Ward No. 15, Nadar, North New Street | 1620 | 1620 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 249 | Vadakku Valliyur | Rajarathinam Nagar | 1908 | 1908 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Tamil Nadu

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|-------|------------------|--|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 250 | Thisayanvilai | Thisayanvilai Ethumalai road | 12900 | 12900 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 251 | Eruvadi | Ward No. 1, LNS Puram | 1316 | 1316 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 252 | Moolaikaraipatti | Ward 14, Survey No. 402, North Street west side | 1700 | 1700 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 253 | Mukkudal | Ward No.05, Annanagar (Vellodai) | 1134 | 1134 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 254 | Alangulam | Ward 9 Ambai Road | 15918 | 15918 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 255 | Melagaram | Ward No. 13 ,State Bank Colony, 4th Street Melagaram | 2823 | 2823 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 256 | Sivagiri | Ward No. 6 Kothadapatti RR Park | 2992 | 2992 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 257 | Vasudevanallur | Daharukapuram Village | 6566 | 6566 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 258 | Tiruchendur | | 8953 | 8953 | No | - | NO | - | Yes | Yes |
| 259 | Alwarthirunagari | Ward No.15 Nazareth Road | 400 | 400 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 260 | Arumuganeri | Ward No.03 L.F.Road | 6100 | 6100 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |
| 261 | Srivaikuntam | Ward No.01 Survey No. 153/34 RR Park | 1100 | 1100 | No | - | UC | Proposed Under SBM 2.0 | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Tamil Nadu

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|-------|------------------|-------------------|------------------------------------|------------------------------------|---|---|---|--|--|--|
| 262 | Kanniyakumari | | 12113 | 12113 | No | - | NO | - | Yes | Yes |
| 263 | Kaliyakkavilai | | 1535 | 1535 | No | - | NO | - | Yes | Yes |
| | | 0 | 10243387.4 | 18350587.4 | 0 | 19982 | 0 | 0 | 0 | 0 |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Telangana

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|---------|------------------|--|---|--|--|---|--|--|---|
| 1 | Adilabad | Bangariguda Ankunta Village | 168630 | Yes | 50 | Under consideration | Letter of Intent issued | Yes | No |
| 2 | Kothagudam | Ramavaram | 71540 | Yes | 25 | Under consideration | Letter of Intent issued | Yes | No |
| 3 | Manuguru | Annaram | 24528 | Yes | 7 | Under consideration | Letter of Intent issued | Yes | No |
| 4 | Palwancha | Srinivasa Colony | 81760 | Yes | 30 | Under consideration | Letter of Intent issued | Yes | No |
| 5 | Yellandu | Abutting Singareni Bypass Road | 34748 | Yes | 20 | Under consideration | Letter of Intent issued | Yes | No |
| 6 | Dharmapuri | Dharmapuri to RayapatnamRoad near substation, Kamalapur road | 7410 | Yes | 8 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 7 | Jagital | Nallagutta, Golapallay Road, Thimmapoor Shivar | 140525 | Yes | 33 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 8 | Korutia | Kallur road | 69496 | Yes | 32 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 9 | Metpally | Regunta Shivaru 1st ward | 49056 | Yes | 13 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 10 | Raikal | Dayyalamarri | 8943 | Yes | 10 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Telangana

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|---------|------------------|------------------------------------|---|--|--|---|--|--|---|
| 11 | Jangaon | Adavikeshwapur, near champak hills | 29638 | Yes | 13 | Under consideration | Letter of Intent issued | Yes | No |
| 12 | Bhupalpally | Kasimpally | 25182 | Yes | 12 | Under consideration | Letter of Intent issued | Yes | No |
| 13 | Alampur | Singavaram road | 6771 | Yes | 5 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 14 | Gadwal | Gonpad | 34748 | Yes | 16 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 15 | leeja | Pardipur | 14053 | Yes | 3 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 16 | Waddepalle | Near Gola Gattu | 19163 | Yes | 8 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 17 | Banswada | Koyyagutta | 18524 | Yes | 4 | Under consideration | Letter of Intent issued | Yes | No |
| 18 | Kamareddy | Sircila Road | 91980 | Yes | 16 | Under consideration | Letter of Intent issued | Yes | No |
| 19 | Yellareddy | Near Model School | 12520 | Yes | 6 | Under consideration | Letter of Intent issued | Yes | No |
| 20 | Choppandandi | Gumlapur Road, Choppadandi | 14257 | Yes | 9 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 21 | Huzurabad | Ganesh nagar | 10859 | Yes | 9 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |

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|---------|------------------|-----------------------------------|---|--|--|---|--|--|---|
| 22 | Jammikunta | Keshvapur H/O Village | 49056 | Yes | 19 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 23 | Karimnagar | Auto Nagr Yellamma Temple | 408800 | Yes | 41 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 24 | Kothapally | Near Srsp canal | 5877 | Yes | 7 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 25 | Khammam | Mallemadugu | 459900 | Yes | 156 | Under consideration | Letter of Intent issued | Yes | No |
| 26 | Madhira | Madupalli | 30660 | Yes | 18 | Under consideration | Letter of Intent issued | Yes | No |
| 27 | Satupalli | Kommepalli | 51100 | Yes | 20 | Under consideration | Letter of Intent issued | Yes | No |
| 28 | Wyra | Kondakodima Village | 28616 | Yes | 8 | Under consideration | Letter of Intent issued | Yes | No |
| 29 | Kagaznagar | Kosini Dumbsite | 51509 | Yes | 23 | Under consideration | Letter of Intent issued | Yes | No |
| 30 | Domakal | Bokkalakottu | 8048 | Yes | 6 | Under consideration | Letter of Intent issued | Yes | No |
| 31 | Mahabubabad | Singal colony (Ward No. 26) | 20440 | Yes | 12 | Under consideration | Letter of Intent issued | Yes | No |
| 32 | Maripeda | Kunya Thanda | 8943 | Yes | 8 | Under consideration | Letter of Intent issued | Yes | No |
| 33 | Thorrur | Sangadi Board near Hachchu Thanda | 11498 | Yes | 9 | Under consideration | Letter of Intent issued | Yes | No |

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|---------|------------------|--|---|--|--|---|--|--|---|
| 34 | Jadcheriaa | Kistampally | 51100 | Yes | 21 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 35 | Bhoothpur | Karivena Road | 5749 | Yes | 5 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 36 | Mahabubnagar | Near Koikonda X | 270830 | Yes | 32 | Yes | Work Initiated | Yes | No |
| 37 | Bellampally | Kannala Basthi | 51100 | Yes | 23 | Under consideration | Letter of Intent issued | Yes | No |
| 38 | Chennur | Near Buddharam | 12034 | Yes | 11 | Under consideration | Letter of Intent issued | Yes | No |
| 39 | Kyathanpally | Mandamarri | 24528 | Yes | 9 | Under consideration | Letter of Intent issued | Yes | No |
| 40 | Luxettipet | Godhavari River Near Gangamma Thalli | 19163 | Yes | 11 | Under consideration | Letter of Intent issued | Yes | No |
| 41 | Mancherial | Vempally Village (Land allotted but not handed over) | 89936 | Yes | 16 | Under consideration | Letter of Intent issued | Yes | No |
| 42 | Mandamarri | Chethlapur | 42249 | Yes | 19 | Under consideration | Letter of Intent issued | Yes | No |
| 43 | Nasipur | Mupidi Pochamma | 58254 | Yes | 30 | Under consideration | Letter of Intent issued | Yes | No |
| 44 | Medak | Medak Housing Board Ward No.4th Medak | 49056 | Yes | 2 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Telangana

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|---------|--------------------|-------------------------------|---|--|--|---|--|--|---|
| 45 | Narsapur | Kodigutta Area | 11498 | Yes | 4 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 46 | Ramayampet | Ekkaldev Banda | 9581 | Yes | 3 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 47 | Thoopran | Kistapur | 6413 | Yes | 5 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 48 | Boduppal | Rajeev Nagar, Ward | - | No | Not Applicable | No | Not Applicable | Not Applicable | No |
| 49 | Dundigal | Bowrampet | 68167 | Yes | 7 | Under consideration | Letter of Intent issued | Yes | No |
| 50 | Ghatkesar | Kondapur | 10220 | Yes | 11 | Under consideration | Letter of Intent issued | Yes | No |
| 51 | Gundiapocharmpally | Gundlapocharmpally Ward No. 5 | - | No | Not Applicable | No | Not Applicable | Not Applicable | No |
| 52 | Kompally | Doolapally | - | No | Not Applicable | No | Not Applicable | Not Applicable | No |
| 53 | Medchai | Athvelly | - | No | Not Applicable | No | Not Applicable | Not Applicable | No |
| 54 | Nagaram | Rampally Ward No. 3 | 31299 | Yes | 21 | Under consideration | Letter of Intent issued | Yes | No |
| 55 | Nizampet | Nizampet Dump Yard | 163520 | Yes | 154 | Under consideration | Letter of Intent issued | Yes | No |
| 56 | Pocharam | Venkateshwara Nagar | 22995 | Yes | 11 | Under consideration | Letter of Intent issued | Yes | No |
| 57 | Thumkunta | Singaipally | 14691 | Yes | 10 | Under consideration | Letter of Intent issued | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

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|---------|------------------|---|---|--|--|---|--|--|---|
| 58 | Atchampet | Tangapoor Shivaru, Choutapally Road | 15330 | Yes | 3 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 59 | Kalwakurthy | Yellikal Thanda | 8943 | Yes | 7 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 60 | Kollapur | Amaragiri Colony | 10220 | Yes | 5 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 61 | Nagarkurnool | Chandaiah Pally Shivaru | 28820 | Yes | 4 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 62 | Chandpur | Shridepally Road | 5493 | Yes | 6 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 63 | Chityal | Sundaraiah Nagar | 7026 | Yes | 3 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 64 | Devarkonda | Sheripalli Road | 20440 | Yes | 13 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 65 | Haliya | Beside of Govt. Junior College, Haliya | 11498 | Yes | 13 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 66 | Miryalguda | Solid Waste Management Park/Gudur Village | 127750 | Yes | 24 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Telangana

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|---------|------------------|---|---|--|--|---|--|--|---|
| 67 | Nalgonda | Sheshammagudem | 163009 | Yes | 48 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 68 | Nandikonda | Behind Muslim Burail Ground and Near Earth Dam Down | 8176 | Yes | 3 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 69 | Kosgi | Kistapur | 9454 | Yes | 7 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 70 | Makthal | Kammat Pulimamidi | 14308 | Yes | 10 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 71 | Narayanpet | Vankatapur Shivar, Utkur Mandal, Pagidimari Road | 30660 | Yes | 12 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 72 | Bhainsa | Kunchiwali Pahad | 58254 | Yes | 22 | Under consideration | Letter of Intent issued | Yes | No |
| 73 | Khanapur | Gangaipet At | 9070 | Yes | 6 | Under consideration | Letter of Intent issued | Yes | No |
| 74 | Nirmal | Edulapuram Shivar | 122640 | Yes | 41 | Under consideration | Letter of Intent issued | Yes | No |
| 75 | Armoor | Near Issapally Village, Armoor | 71540 | Yes | 18 | Under consideration | Letter of Intent issued | Yes | No |
| 76 | Bheemgal | Kupkal Road | 19163 | Yes | 11 | Under consideration | Letter of Intent issued | Yes | No |
| 77 | Bodhan | Pandu Farm | 89732 | Yes | 27 | Under consideration | Letter of Intent issued | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Telangana

| Sl. No. | Name of the City | Dumbsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|------------------|---|---|--|--|---|--|--|---|
| 78 | Nizamabad | Nagaram | 452235 | Yes | 102 | Under consideration | Letter of Intent issued | Yes | No |
| 79 | Manthani | Near Madhura Pochamma Temple | 9581 | Yes | 6 | Under consideration | Letter of Intent issued | Yes | No |
| 80 | Peddapalli | Peddapalli Dumpsite Located at Raghavapur | 36792 | Yes | 3 | Under consideration | Letter of Intent issued | Yes | No |
| 81 | Ramagundam | Jallaram | 293825 | Yes | 63 | Under consideration | Letter of Intent issued | Yes | No |
| 82 | Sulthanabad | Yadav Nagar Near Railway Track | 11498 | Yes | 9 | Under consideration | Letter of Intent issued | Yes | No |
| 83 | Sircila | Ragudu | 75628 | Yes | Not Applicable | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 84 | Vemulawada | Thettekunta | 42924 | Yes | 10 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 85 | Adibatla | Kongarakalan | 6528 | Yes | Not Applicable | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 86 | Amangal | Gurram Guta | - | No | Not Applicable | No | Not Applicable | Not Applicable | No |
| 87 | Badangpet | Jalpally, Beejangutta | - | No | Not Applicable | No | Not Applicable | Not Applicable | No |
| 88 | Bandlaguda Jagir | Kothwalguda, Shamshabad | - | No | Not Applicable | No | Not Applicable | Not Applicable | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Telangana

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|---------|------------------|-------------------------------|---|--|--|---|--|--|---|
| 89 | Ibrahimpatnam | Ibrahimpatnam Khalsa Village | 10987 | Yes | 3 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 90 | Jalpally | Jalpally, Beejangutta | 30660 | Yes | 13 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 91 | Manikonda | Matlagandi, Panchavati Colony | - | No | Not Applicable | No | Not Applicable | Not Applicable | No |
| 92 | Meerpet | Jalpally, Beejangutta | - | No | Not Applicable | No | Not Applicable | Not Applicable | No |
| 93 | Narsingi | Vattinagulapally (Beside Orr) | - | No | Not Applicable | No | Not Applicable | Not Applicable | No |
| 94 | Pedda Amberpet | Passumamula Orr Beside | 14053 | Yes | Not Applicable | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 95 | Shadnagar | Elikatta Village | 64590 | Yes | 2 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 96 | Shamshabad | Kouthwalguda | - | No | Not Applicable | No | Not Applicable | Not Applicable | No |
| 97 | Shankarpally | Singapur Rice Mill | - | No | Not Applicable | No | Not Applicable | Not Applicable | No |
| 98 | Thukkuguda | Raviryal | 51100 | Yes | 6 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 99 | Turkayamjal | Brahmanapally | - | Yes | Not Applicable | No | Not Applicable | Yes | No |
| 100 | Ameenpur | Ward 16 | 57232 | Yes | 16 | Under consideration | Work Intiated | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Telangana

| Sl. No. | Name of the City | Dumbsite Location | Quantity of Waste at Dumbsite in Tonnes | Is fresh Waste still being dumped at dumbsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|------------------|---------------------------------------|---|--|--|---|--|--|---|
| 101 | Andolejogipet | Posanipet Road, Jogipet | 11370 | Yes | 2 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 102 | Bollaram | Beside Orr service road | 51100 | Yes | 25 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 103 | Narayankhed | Jukal | 14053 | Yes | 10 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 104 | Sadasivpet | Sadasivpet Dumbsite Yenkapally X Road | 47012 | Yes | 2 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 105 | Sangareddy | Hanuman Gadda | 102200 | Yes | 34 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 106 | Tellapur | Kollur | 38325 | Yes | 2 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 107 | Zaheerabad | At Hothi "K" Tandur Road Zaheerabad | 132860 | Yes | 55 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 108 | Cherial | Peddammagadda | 9198 | Yes | 6 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 109 | Dubbaka | Lachapet Ward No. 10 | 11498 | Yes | 9 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Telangana

| Sl. No. | Name of the City | Dumbsite Location | Quantity of Waste at Dumbsite in Tonnes | Is fresh Waste still being dumped at dumbsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|------------------|---|---|--|--|---|--|--|---|
| 110 | Gajwel | Near Nallavagu, Gajwel to Pidiched Road | 32704 | Yes | 3 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 111 | Husnabad | Yellamma Gandhi Gap Area | 15330 | Yes | 9 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 112 | Siddipet | Siddipet | 120187 | Yes | 2 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 113 | Huzurnagar | Ramaswami Gutta Road | 36792 | Yes | 18 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 114 | Kodada | Venkatrampuram Village, Ananathagiri Mandal, Suryapet | 59276 | Yes | 3 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 115 | Neredcheria | Old Neredcheria | 6515 | Yes | 6 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 116 | Suryapet | Jamuna Nagar | 176295 | Yes | 20 | Yes | Work Intiated | Yes | No |
| 117 | Tirumalagiri | Anantharam Mothkur Road | 8176 | Yes | 3 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 118 | Kodangai | Shaik Sab Darga | 10220 | Yes | 3 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 119 | Parigi | Mallemoniguda | 15330 | Yes | 8 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Telangana

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|---------|------------------|------------------------------|---|--|--|---|--|--|---|
| 120 | Tandur | Antharam Village | 30660 | Yes | 18 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 121 | Vikarabad | Gangaram, Jaidupally Road | 59276 | Yes | 17 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 122 | Amarchinta | Opposite Sub Station | 4471 | Yes | 6 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 123 | Atmakur | Sriram nagar Station Road | 11114 | Yes | 11 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 124 | Kothakota | Sankireddy Pally Village | 10859 | Yes | 13 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 125 | Pebbair | Near Sc Colony | 7665 | Yes | 11 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 126 | Wanaparth | Chityal Road | 65408 | Yes | 21 | Under consideration | Bid Evaluation under process (9 Bids received) | Yes | No |
| 127 | Narsampet | Rajpet | 40880 | Yes | 16 | Under consideration | Independent Tender will be called | Yes | No |
| 128 | Parakala | Temporary Dumbsite | 15330 | Yes | 9 | Under consideration | Independent Tender will be called | Yes | No |
| 129 | Wardhannapet | Guvvala Bord, Near Tk Thanda | 6132 | Yes | 6 | Under consideration | Independent Tender will be called | Yes | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Telangana

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|---------|------------------|--|---|--|--|---|--|--|---|
| 130 | Warangal | Rampur | 766500 | Yes | 141 | Under consideration | Tender under process | Yes | No |
| 131 | Alair | Saigudem to Mandanapally Road | 8943 | Yes | 8 | Under consideration | Letter of Intent issued | Yes | No |
| 132 | Pochampally | Nrayanagiri | 8943 | Yes | 13 | Under consideration | Letter of Intent issued | Yes | No |
| 133 | Bhongir | Municipal Resource Park/On Thukkapuram Village | 65408 | Yes | 1 | Under consideration | Letter of Intent issued | Yes | No |
| 134 | Choutuppal | Golden Forest | 26163 | Yes | 20 | Under consideration | Letter of Intent issued | Yes | No |
| 135 | Mothkur | Opposite Secred Heart High School | 7026 | Yes | 13 | Under consideration | Letter of Intent issued | Yes | No |
| 136 | Yadagirigutta | Malapuram Road | 12775 | Yes | 11 | Under consideration | Letter of Intent issued | Yes | No |
| 137 | Kothur | Dharani Venture, Kothur Thanda | - | No | 0 | No | Not Applicable | No | No |
| 138 | Nakrekal | Cottom Mill, Kaparathi | - | No | 0 | No | Not Applicable | No | No |
| 139 | Peerzadiguda | | - | No | 0 | No | Not Applicable | No | No |
| 140 | Dhammaiguda | | - | No | 0 | No | Not Applicable | No | No |
| 141 | Jawaharnagar | | - | No | 0 | No | Not Applicable | No | No |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

Telangana

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|---------|------------------|-------------------|---|--|--|---|--|--|---|
| | Total | | 7116314 | | 2132 | | | | |

State Tripura

| Sl. No. | ULB Name | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration-Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) | Remarks |
|---------|----------------------|---|--|--|---|---|--|---|---------|
| 1 | Hapania West Tripura | 5000-6000 | No | NA | Yes (80% of the Bio remediation process has been completed) | Relevant activities are going on for Bio remediation of Hapania Dump yard by a selected agency of Agartala MC with technological support of NEERI | Yes | Yes | |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

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|---------|------------------|------------------------------|---|--|--|---|---|--|---|
| 1 | Suri | Dhanyogram (JL No 206) | 16188 | Yes | 33.14 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 2 | Dubrajpur | Raniganj Suri road | 3885 | Yes | 15.92 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 3 | Sainthia | Ward 14 | 7123 | Yes | 21 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 4 | Rampurhat | 1. Kusumba road 2. Bonhat | 24282 | Yes | 27 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 5 | Taki | Ward 5 | 3885 | Yes | 16.48 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

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|---------|------------------|---------------------|---|--|--|---|---|--|---|
| 6 | Barasat | Kadambagachi G.P | 67990 | Yes | 203 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 7 | Madhyamgram | Ward 2 | 116068 | Yes | 121 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 8 | Maheshtala | Ward No.-35 | 230517 | Yes | 248.77 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 9 | Budge Budge | Subhas Udyan | 20721 | Yes | 31.16 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 10 | Arambag | Kalipur (Ward No 6) | 7770 | Yes | 29.35 | Under consideration | Tender floated for engagement of agency | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

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|---------|------------------|---|---|--|--|---|---|--|---|
| 11 | Tarakeswar | Kadamtala (Ward No 13) | 4986 | Yes | 13.27 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 12 | Dinhata | Near Bura Dharia River (Ward 02) | 12432 | Yes | 16.11 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 13 | Mathabhanga | Ward No 4 (Behind Jangli Kalibari and Manasi River) | 82 | No | NA | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| | Mathabhanga | Ward No 2, Khandan Ghat (Beside Manasi River and Sutunga River) | 15669 | Yes | 9.9 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 14 | Tufanganj | Kamat Phoolbari Gram Panchayat, Adjacent to Ward 6 | 18357 | Yes | 9.08 | Under consideration | Tender floated for engagement of agency | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

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|---------|------------------|---|---|--|--|---|---|--|---|
| 15 | Purulia | Banga Bari Samsam | 50698.3 | No | 0 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| | Purulia | Charra | 23309.85 | Yes | 10 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 16 | Raghunathpur | Ward 2 (In between Lohar Pump and Mondal Petrol Pump) | 2641 | Yes | 7.5 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| | Raghunathpur | Ward 7 (Beside Gara Kiari Mandir) | 1457 | Yes | 3.78 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 17 | Bolpur | Bolpur, Khoskadambatur, P.S. Bolpur, JL No 95, Plot No 2590, 2703 | 48564 | Yes | 45.44 | Under consideration | Work in progress | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

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|---------|------------------|---|---|--|--|---|---|--|---|
| 18 | Balurghat | 5 no. Bhatpara, Dangi under Bhatpara Gram Panchayat | 72773 | Yes | 75.11 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 19 | Kalna | Beside Kalna Rail Station, kalyanpur Gram Panchayat, Ambika Kalna | 38851 | Yes | 27.72 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 20 | Gangarampur | Naroi Dampit, 6 No. Anchol, Gangarampur | 4371 | Yes | 30.56 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 21 | Guskara | Guskara Ratanti Kalitala, W No. 4, Guskara, Burdwan | 7285 | Yes | 19.77 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 22 | Bhatpara | Madral, Ward No. 6, Bhatpara | 29122 | Yes | 80.6 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

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|---------|------------------|---|---|--|--|---|---|--|---|
| | Bhatpara | Jilabi Math, W. No. 13, Bhatpara, North 24 parganas, Near Jilabi Math | 29138 | Yes | 95.31 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 23 | Garulia | Fanching ground road, W.No. 11 Garulia, North 24 parganas | 52449 | Yes | 46.24 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 24 | Ghatal | Argora Shyampur, W. No. 2, Ghatal | 12141 | Yes | 26.51 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 25 | Khirpai | Bhutadanga W. No. 7, Khirpai | 4856 | Yes | 5.92 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 26 | Jangipur | Jangipur (MianpurAjarpara Road) | 3211.208 | Yes | 33.7 | Under consideration | Tender floated for engagement of agency | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

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|---------|------------------|--------------------------------------|---|--|--|---|---|--|---|
| 27 | Bongaon | Bongaon (Opposite Truck Parking Lot) | 7000 | Yes | 66.81 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 28 | Panskura | Panskura (near DakhniMachigram) | 7393.6 | Yes | 66.81 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 29 | Egra | Egra (Ward No. 3) | 1590 | Yes | 66.81 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 30 | Halisahar | Ward 8 - Niranjan trenching ground | 6799 | Yes | 55 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 31 | Kachrapara | Ward 12-13, Bidhanpally | 24282 | Yes | 71.79 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

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|---------|------------------|----------------------------------|---|--|--|---|---|--|---|
| 32 | Ranghat | Anulia G.P | 65374 | Yes | 25 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 33 | Krishnanagar | Ward 5- Goda Danga | 51802 | Yes | 130 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 34 | Santipur | War 10- Moylar math | 22097 | Yes | 65.22 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 35 | Nabadwip | Ward 1- near Bishnupriya station | 83967 | Yes | 58.99 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 36 | Birnagar | Near Mathurapukur (in Khisma GP) | 6799 | Yes | 16.47 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

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|---------|------------------|-----------------------------------|---|--|--|---|---|--|---|
| 37 | Taherpur | Ward 1- Cremation Ground Road | 6119 | Yes | 9.69 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 38 | Barrackpore | Ward 17- On old kolkatta Road | 72846 | Yes | 50 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 39 | Habra | Ward 3- near Banipur home | 9713 | Yes | 72.3 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 40 | Gayeshpur | Ward 16- near VS club | 7479 | Yes | 44.77 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| | Gayeshpur | Ward 14- near SHG training centre | 4986 | Yes | 44.77 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

| Sl. No. | Name of the City | Dumpsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|-------------------|---|---|--|--|---|---|--|---|
| 41 | Rajpur Sonarpur | Harinavi Ward No 15 | 20512.64 | Yes | 147.23 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 42 | Baruipur | Just Beside Kulpi Road Ward No 8 | 19683.9 | Yes | 17 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 43 | Diamond Harbour | Beside NH 117 (Panchayat Area) | 9349.86 | Yes | 11.03 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 44 | Jaynagar-Majilpur | Jaynagar Jamtala Road (Panchayat Area) | 1379.18 | Yes | 18 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 45 | Panihati | 1 Km from Sodepur Barasat Road, Kanchkol Stoppage | 51767.35 | Yes | 186 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

| Sl. No. | Name of the City | Dumpsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|------------------|---|---|--|--|---|---|--|---|
| 46 | Khurdah | 1 Km from Kalyani Expressway Ruiya Khurdah Stoppage | 46118 | Yes | 68 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 47 | Titagarh | Opposite side of ULB on BT Road | 120886 | 60 | Not Applicable | RFP prepared to be floated | Tender matured LOI to be issued shortly | Yes | Yes |
| 48 | Bankura | Keshra Trenching Ground, Keshra Village | 240829 | Yes | 66.5 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 49 | Sonamukhi | Adrab Bazar | 2428 | Yes | 8 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

| Sl. No. | Name of the City | Dumbsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|------------------|---------------------------------------|---|--|--|---|---|--|---|
| 50 | Tamralipta | Mailabari, ward 18 | 16949 | Yes | 15 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 51 | Midnapur | Dharma Dumping Ground, Hosnabad Mouza | 168355 | Yes | 80 | Under consideration | Work in Progress | Yes | Yes |
| 52 | Kharagpur | Hiradih, Ward 32 | 32376 | Yes | 90 | Under consideration | Work in Progress | Yes | Yes |
| 53 | Burdwan | Kapibagan, Baikanthapur-I GP | 179638 | Yes | 140 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 54 | Coochbehar | Guriahati-II G.P | 65561 | Yes | 5 | Under consideration | Tender floated for engagement of agency | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

| Sl. No. | Name of the City | Dumbsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|------------------|------------------------------------|---|--|--|---|---|--|---|
| 55 | Haldibari | DBHB | 7071 | Yes | 3 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 56 | Siliguri MC | Beside Eastren Bypass Road Ward-42 | 379382 | Yes | 300 | Under consideration | Work in Progress | Yes | Yes |
| 57 | Jalpaiguri | Balapara, Paharpur | 25901 | Yes | 35 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 58 | Dalkhola | Uttar Dalkhola (Ward 11) | 7375 | Yes | 17 | Under consideration | Tender floated for engagement of agency | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

| Sl. No. | Name of the City | Dumbsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|------------------|------------------------------------|---|--|--|---|---|--|---|
| 59 | Raiganj | Bandar Samshan (ward 22) | 38463 | Yes | 80 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 60 | Kaliyaganj | Mahadebpur, Ward No. 17 | 28144 | Yes | 6.7 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 61 | Islampur | Sonakhoda Trenching Ground, Ward-9 | 1469 | Yes | 21 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 62 | Ulluberia | Ward No. 31, Beside NH-6 | 14394 | Yes | NA | Under consideration | Tender floated for engagement of agency | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

| Sl. No. | Name of the City | Dumsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|-------------------|---|---|--|--|---|---|--|---|
| | Ulluberia | Ward No. 6, Bauria | 14000 | Yes | NA | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 63 | Hooghly-Chinsurah | Kedia-I GP, Sukantanagar | 126266 | Yes | 80 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 64 | Chandannagar MC | KolupukurVermi Compost Plant, KolupukurBhagar more Ward-8 | 215916 | Yes | 40 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 65 | Jiaganj-Azimganj | Ghoramari (Azimganj Side) | 19426 | Yes | 8 | Under consideration | Tender floated for engagement of agency | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

| Sl. No. | Name of the City | Dumbsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|------------------|---|---|--|--|---|---|--|---|
| 66 | Berhampore | KomolapurKhadam khandi (ward no 2) | 55946 | Yes | 90 | Under consideration | Work in progress | Yes | Yes |
| 67 | Murhidabad | Kathgola Bagan (ward no 15) | 94059 | Yes | NA | Under consideration | Work in progress | Yes | Yes |
| 68 | Darjeeling | Darjeeling (Near Gorkha Road and Victoria Road) | | Yes | 40.39 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| 69 | Kurseong | Kurseong (Down Hill from Pankhabari Road) | | Yes | 16.3 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

| Sl. No. | Name of the City | Dumpsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|------------------|--|---|--|--|---|---|--|---|
| 70 | Mirik | Mirik Notified Area (near DP Rai Road) | | Yes | 4 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| 71 | Kalimpong | Kalimpong (near BhalulhopKhasmahal) | | Yes | 15.38 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| 72 | Dhuliyān | Dhuliyān (Near Ratanpur) | 177.6 | Yes | 71 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| 73 | Jhargram | Jhargram (Near Jaralat) | 3735.6 | Yes | 43.26 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

| Sl. No. | Name of the City | Dumbsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|------------------|---|---|--|--|---|---|--|---|
| 74 | Ashokenagar | Ward 22 beside Naihati-Habra Road | 72522 | Yes | 79 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 75 | Bidhannagar MC | Mollar Bheri | 300000 | Yes | NA | Under consideration | Work in progress | Yes | Yes |
| 76 | Dankuni | Beside Parbatipur Road Ramanathpur (Panchayat Area) | 2460.49 | Yes | 25 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 77 | Dum Dum | Belghoria Express way | 854726 | Yes | 542 | Under consideration | Work in progress | Yes | Yes |
| | North Dum Dum | | | | | Under consideration | | | |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

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|---------|------------------|--------------------|---|--|--|---|---|--|---|
| | South Dum Dum | | | | | Under consideration | | | |
| | Baranagar | | | | | Under consideration | | | |
| | New Barackpur | | | | | Under consideration | | | |
| 78 | Durdapur MC | Sankarpur | 213682 | Yes | 192 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| 79 | Asansol MC | Asansol-Kalipahari | 169158 | Yes | 206.7 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| | Asansol MC | Burnpur-Hirapur | 84579 | Yes | 82.35 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

| Sl. No. | Name of the City | Dumbsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|------------------|----------------------|---|--|--|---|---|--|---|
| | Asansol MC | Raniganj- Ronai | 50747 | Yes | 69.3 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| | Asansol MC | Jamuria-6 No. Bypass | 71892 | Yes | 44.55 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| | Asansol MC | Kulti-Aldi | 131092 | Yes | 106.8 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| 80 | Howrah MC | Belgachia I, II | 961567 | Yes | NA | Under consideration | RFP prepared to be floated shortly | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

| Sl. No. | Name of the City | Dumsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|------------------|----------------------------|---|--|--|---|---|--|---|
| | Howrah MC | Chandmari | 11655 | Yes | NA | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| 81 | Bhadreswar | Sanjay colony, N S Road | 2733 | Yes | 23 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 82 | Nalhati | Viyand | 29138 | Yes | 18.28 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| 83 | Gobardanga | Ward 3-near Belluni bridge | 7446 | Yes | 17 | Under consideration | Tender floated for engagement of agency | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

| Sl. No. | Name of the City | Dumsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|------------------|--|---|--|--|---|---|--|---|
| 84 | Kamarhati | (Punjab Villa), Agarpara East Station Road | 155764 | Yes | 150 | Under consideration | Tender floated for engagement of agency | Yes | Yes |
| 85 | Basirhat | Ward 8 | 24282 | Yes | 51.54 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| 86 | Jhalda | Pat Jhalda Road Railway Cabin side | 1994 | No | NA | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| | Jhalda | Ward 5 | 14296.52 | Yes | 7.56 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

| Sl. No. | Name of the City | Dumbsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|------------------|-------------------------------|---|--|--|---|---|--|---|
| 87 | English Bazar | English Bazar (muzaBahadurpur | 13090 | Yes | 180 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| 88 | Kandi | Kandi (Ward No 12) | 9643.2 | Yes | 28.08 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| 89 | Coopers Camp | Ward 2-near burning ghat | 907 | Yes | 13.86 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| 90 | Bansberia | Ward no. 8 & 18 | 4254 | Yes | 29 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

| Sl. No. | Name of the City | Dumbsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|---------|------------------|--------------------------------|---|--|--|---|---|--|---|
| | Bansberia | Ward No. 22 | 3100 | Yes | 10 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| 91 | Kalyani | Ward 6-near Kacharipara | 38527 | No | 55 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| | Kalyani | Ward 17-beside highway | 22016 | Yes | 55 | Under consideration | Tender matured LOI to be issued shortly | Yes | Yes |
| 92 | Kolkata MC | DHAPA Under W-58 of BR-VII/KMC | 4000000 | Yes | 4500 | Under consideration | Work in progress | Yes | Yes |

INFORMATION FOR REMEDIATION OF LEGACY WASTE DUMPSITES

West Bengal

| Sl. No. | Name of the City | Dumbsite Location | Quantity of Waste at Dumpsite in Tonnes | Is fresh Waste still being dumped at dumpsite (Yes/No) | If Yes, the quantity of Waste being Dumped (TPD) | Has remediation of Legacy Waste been done (Y/N/Under consideration) | If Y/Under consideration- Please attach Action Plan | Has disposal of Legacy Waste been planned in accordance with CPCB guidelines (Y/N) | Has Leachate management system been provided. (Y/N) |
|--------------|------------------|------------------------------|---|--|--|---|---|--|---|
| | Kolkata MC | Gardenreach under borough 15 | 150000 | Yes | 5 | Under consideration | RFP prepared to be floated shortly | Yes | Yes |
| Total | | Yes | 10717898.3 | | 10361.58 | | | | |

Format for City wise information of Solid Waste Management - Agartala

| SL No | | Questions | Remarks | | |
|-------|---|--|--------------------------------|--------------|------------------------|
| 1 | | Date of Updation | 09-06-2021 | | |
| 2 | a | Name of City | Agartala | | |
| | b | Name of ULBs | Agartala Municipal Corporation | | |
| | c | Number of Wards | 49 Wards | | |
| 3 | | Over all waste management status in City | | | |
| | a | Quantity of MSW generated (TPD) | 224 | | |
| | b | Quantity of MSW processed (TPD) | 156.1 | | |
| | c | Quantity of MSW disposed in secured land fill site (TPD) | 11 | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | 56.9 | | |
| 4 | | Waste Processing Facility | Number | Capacity (T) | Waste processing (TPD) |
| | a | Biomethanation | Nil | Nil | Nil |
| | b | Composting | 1 (Debendra Chandra Nagar) | 256 MTPD | 156.1 MTPD |
| | c | Waste to Energy | Nil | Nil | Nil |
| | d | Other(Please specify) | Nil | Nil | Nil |
| 5 | | Waste Disposal | | | |

Format for City wise information of Solid Waste Management - Agartala

| | a | Landfill | Number | Total Capacity | Available | Quantity of waste disposed (TPD) |
|--|---|--------------|--------------------------|--------------------------|--|----------------------------------|
| | | | | (T) | (T) | |
| | | | 1 | 256 MTPD | 156.1 MTPD | 11 MTPD |
| | | | (Debendra Chandra Nagar) | | | |
| | b | Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No of dumpsites where biomining initiated/ completed | |
| | | | 1 | 5000-6000 | 85 % of the Bio remediation process has been completed | |

Format for City wise information of Solid Waste Management - Aizawl

| S.No. | Questions | | Remarks | | | |
|-------|-----------|--|------------------------------|---|---|---|
| 1 | | Date of updation | 15th September, | | | |
| 2 | a | Name of City | Aizawl | | | |
| | b | Name of ULB | Aizawl Municipal Corporation | | | |
| | c | Number of Wards | 19 | | | |
| 3 | | Over all waste management status in City | | | | |
| | a | Quantity of MSW generated (TPD) | 69.91 | | | |
| | b | Quantity of MSW processed (TPD) | 67.21 | | | |
| | c | Quantity of MSW disposed in secured land fill site (TPD) | 2.7 | | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | 0 | | | |
| 4 | | Waste Processing Facility | Number | Capacity (T) | Waste Processing (TPD) | |
| | a | Biomethanation | Nil | Nil | Nil | |
| | b | Composting | 2 | Mechanical Compost Plant: 50 TPD Vermi Compost Plant: 22 TDP | 72 | |
| | c | Waste to Energy | - | - | - | |
| | d | Other (Please specify) | 1 | 74 | 74 | |
| 5 | | Waste Disposal | | | | |
| | a | Landfill | Number | Total Capacity (T) | Available (T) | Quantity of waste disposed (TPD) |
| | | | 1 | 80,300 | 78,893 | 2.70 TPD |
| | b | Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | |
| | | | 1 | 7,20,000 Tons | 1 | |

Information of Solid Waste Management - Aurangabad

| S.No | Questions | Remarks | | | |
|------|--|---------------------------|---------------------------------|---|--|
| 1 | Date of updation | 30-06-2021 | | | |
| 2 | a Name of City | Aurangabad | | | |
| | b Name of ULB | Aurangabad MC | | | |
| | c Number of Wards | 115 | | | |
| 3 | Over all waste management status in City | | | | |
| | a Quantity of MSW generated (TPD) | 450 | | | |
| | b Quantity of MSW processed (TPD) | 330 | | | |
| | c Quantity of MSW disposed in secured land fill site (TPD) | Nil | | | |
| | d Gap in Solid Waste Management (TPD) [3a-3b-3c] | 120 | | | |
| 4 | Waste Processing Facility | | | | |
| | | Number | Capacity (T) | Waste Processing (TPD) | Remarks |
| | a Biomethanation | 1 | 30 | 30 | At Kanchanwadi |
| | b Composting | 2 | 150X2 | 300 | Plants are run for extra hours to treat the remaining MSW & 1 additional plant of 150 TPD at Harsool is under construction |
| | c Waste to Energy | Nil | Nil | Nil | Nil |
| | d Other (Please specify) | Nil | Nil | Nil | Nil |
| 5 | Waste Disposal | | | | |
| | a Landfill | Number | Total Capacity (T) | Available (T) | Quantity of waste disposed (TPD) |
| | | Nil | Nil | Nil | Nil |
| | b Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | Remarks |
| | | 1 | 15,00,000 | | 1-proposed site, TOR received, EC obtaining is in process |

Format for City wise information of Solid Waste Management - Delhi

| S.No. | | Questions | Remarks | | |
|-------|----|--|--|---------------------|--|
| 1 | | Date of updation | 30.06.2021 | | |
| 2 | a | Name of City | Delhi | | |
| | b | Name of ULB | 5 ULBs (North DMC, EDMC, SDMC, NDMC & DCB) | | |
| | c | Number of Wards | 294(280 Wards+14 Circles) | | |
| 3 | | Over all waste management status in City | | | |
| | a | Quantity of MSW generated (TPD) | 10981.258 | | |
| | b | Quantity of MSW processed (TPD) | 4825.175 | | |
| | c | Quantity of MSW disposed in secured land fill site (TPD) | 400* | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | 5756.083 | | |
| 4 | | Waste Processing Facility | | | |
| | a | Biomethanation | Number | Capacity (T) | Waste Processing (TPD) |
| | | | | | |
| | b | Composting | 8 | 40 | (2 Plants of 5 TPD Capacity each are operational in EDMC area) |
| | i. | | 2 | 950 | (750 TPD in Intergrated MSW Processing Facility at Bawana & 200 TPD in Compost Plant at Okhla) |

Format for City wise information of Solid Waste Management - Delhi

| | | | | | | |
|----------|------------------------|---|---------------------------------|---|---|--|
| | ii. | | 15 | 15 | 15 | |
| c | Waste to Energy | | | | | |
| | | | 3 | 4550 | 3850 | |
| d | Other (Please specify) | 118 Compost pits and 21 OWCs in NDMC area and 2 OWCs of total 0.175 TPD capacity are operational in DCB area. | | | | |
| 5 | Waste Disposal | | | | | |
| a | Landfill | Number | Total Capacity (T) | Available (T) | Quantity of waste disposed (TPD) | |
| | | 1 (at Bawana) | 3000000 | 2140000 | 400* | |
| b | Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | | |
| | | 3 | 28000000 (As on 17.07.2019) | (Bioremediation has been initiated & is being done at Ghazipur, Bhalaswa & Okhla) | | |

Format for City wise information of Solid Waste Management - Faridabad

| S.No. | | Questions | Remarks | | |
|-------|---|--|---|---------------------|--|
| 1 | | Date of updation | 13.09.2021 | | |
| 2 | a | Name of City | Faridabad | | |
| | b | Name of ULB | Municipal Corporation, Faridabad | | |
| | c | Number of Wards | 40 | | |
| 3 | | Over all waste management status in City | | | |
| | a | Quantity of MSW generated (TPD) | 800 TPD (Approx.) | | |
| | b | Quantity of MSW processed (TPD) | 135 TPD (approx) | | |
| | c | Quantity of MSW disposed in secured land fill site (TPD) | 180 TPD (Approx.) | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | 485 MT (Approx.) | | |
| 4 | | Waste Processing Facility | Number | Capacity (T) | Waste Processing (TPD) |
| | a | Biomethanation | 1 | 5 MT | Approx. 4500 kg to 4800 kg is being transported to bio-methanation plant for processing. |
| | b | Composting | 94 No. of Compost pits have been made in MCF parks for making copost form horticulture waste. | | |
| | c | Waste to Energy | - | - | - |

Format for City wise information of Solid Waste Management - Faridabad

| | | | | | | |
|----------|---|------------------------|---|---------------------------------|--|--|
| | d | Other (Please specify) | <p>1. Approx. 300 Houses in MCF limit has adopted home composting method.</p> <p>2. Approx. 24 MT of fresh waste is being processed through decentralized units which include NGO namely Human Kind Foundation, IOCL & 119 No. of Bulk Waste generators.</p> <p>3. Also, a MOU has been signed with an agency namely M/s. Ramky Reclamation & Recycling unit for collection & disposal of post-consumer based plastic waste and till date approx. 633.50 MT of plastic waste has been routed for final disposal by the above said agency.</p> | | | |
| 5 | | Waste Disposal | | | | |
| | a | Landfill | Number | Total Capacity (T) | Available (T) | Quantity of waste disposed (TPD) |
| | | | 01 (Bandhwari Landfil site) | 2200 TPD | Nil | 10.20.158 MT of waste is remediated approx. 411114 MT of waste has been bio-mined. |
| | b | Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | |
| | | | 01 (Bandhwari Landfil site) | 33 Lacs MT | The process of bio-remediation & bio-mining has been initiated at Bandhwari Landfill site. | |

information of Solid Waste Management - Greater Mumbai

| S.No. | Questions | Remarks | | | |
|-------|--|---|---------------------------------|--|--|
| 1 | Date of updation | 30.06.2021 | | | |
| 2 | a Name of City | Mumbai | | | |
| | b Name of ULB | Municipal Corporation of Greater Mumbai | | | |
| | c Number of Wards | 24 | | | |
| 3 | Over all waste management status in City | | | | |
| | a Quantity of MSW generated (TPD) | 6000 | | | |
| | b Quantity of MSW processed (TPD) | 5750 | | | |
| | c Quantity of MSW disposed in secured land fill site (TPD) | 0 | | | |
| | d Gap in Solid Waste Management (TPD) [3a-3b-3c] | 250 | | | |
| 4 | Waste Processing Facility | | Number | Capacity | Waste Processing (TPD) |
| | a Biomethanation | 0 | 0 | 10 MTPD at Deonar Abattoir | |
| | b Composting | 1 (Kanjur Processing Site) | 1240 | 1000 MTPD + 240 MTPD at decentralised locations | |
| | c Waste to Energy | 1 (Deonar Dumping Ground) | 600 | Present Status-LOA of the project is awarded for processing 600 MTPD. Work of obtaining clearance is under process | |
| | d Other (Please specify) | Bioreactor Landfill | 6500 | 4500 MTPD | |
| 5 | Waste Disposal | | | | |
| | a Landfill | Number | Total Capacity (T) | Available (T) | Quantity of waste disposed (TPD) |
| | | 1 (Kanjur Site) | 250 tons per day | 250 tons per day | 0 |
| | b Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | |
| | | 1 | Approx 7 Million Tons | 1 no. -- Mulund Dumping Ground | Cumulative quantity disposed till date 369316 Tons |
| | | 1 | Approx 18 Million Tons | 1 no. -- Deonar Dumping Ground | Not yet Started. |

Format for City wise information of Solid Waste Management - Gurugram

| S.No. | | Questions | Remarks | | | |
|-------|---|--|--------------------------------|---------------------------------|---|---|
| 1 | | Date of updation | 11.09.2021 | | | |
| 2 | a | Name of City | Gurugram | | | |
| | b | Name of ULB | Municipal Corporation Gurugram | | | |
| | c | Number of Wards | 35 | | | |
| 3 | | Over all waste management status in City | | | | |
| | a | Quantity of MSW generated (TPD) | 1100 | | | |
| | b | Quantity of MSW processed (TPD) | 600 | | | |
| | c | Quantity of MSW disposed in secured land fill site (TPD) | 350 | | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | 150 | | | |
| 4 | | Waste Processing Facility | Number | Capacity (T) | Waste Processing (TPD) | |
| | a | Biomethanation | 0 | - | - | |
| | b | Composting | 1 | 600 | 600 | |
| | c | Waste to Energy | 0 | - | - | |
| | d | Other (Please specify) | 0 | - | - | |
| 5 | | Waste Disposal | 1 | 55 | - | |
| | a | Landfill | Number | Total Capacity (T) | Available (T) | Quantity of waste disposed (TPD) |
| | | | 1 | 40,00,000 | 10,00,000 | 350 |
| | b | Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | |
| | | | 1 | 30,00,000 | 1 | |

Format for City wise information of Solid Waste Management - Jaipur

| S.No. | | Questions | Remarks | | | |
|-------|---|--|----------------------------------|---------------------------------|---|---|
| 1 | | Date of updation | 02-09-2021 | | | |
| 2 | a | Name of City | Jaipur | | | |
| | b | Name of ULB | Jaipur(Greater)/Jaipur(Heritage) | | | |
| | c | Number of Wards | 250 | | | |
| 3 | | Over all waste management status in City | | | | |
| | a | Quantity of MSW generated (TPD) | 1510 | | | |
| | b | Quantity of MSW processed (TPD) | 600 | | | |
| | c | Quantity of MSW disposed in secured land fill site (TPD) | - | | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | 910 | | | |
| 4 | | Waste Processing Facility | | | | |
| | a | Biomethanation | Number | Capacity (T) | Waste Processing (TPD) | |
| | | | Nil | Nil | Nil | |
| | b | Composting | | | | |
| | | | 1 | 250 | 250 | |
| | c | Waste to Energy | | | | |
| | | | Nil | Nil | Nil | |
| | d | Other (Please specify)(RDF Facility) | 1 | 350 | 350 | |
| 5 | | Waste Disposal | | | | |
| | a | Landfill | Number | Total Capacity (T) | Available (T) | Quantity of waste disposed (TPD) |
| | | | 2 | Approx,850-950 TPD | NA | NA |
| | b | Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | |
| | | | 2 | 2203000 MT Total stored | Nil | |

Format for City wise information of Solid Waste Management - Jammu

| S.No. | Questions | Remarks | | | | |
|-------|--|-----------------------------|---------------------------|---------------------------------|--|---|
| 1 | Date of updation | 31.08.2021 | | | | |
| 2 | a Name of City | Jammu | | | | |
| | b Name of ULB | Jammu Municipal Corporation | | | | |
| | c Number of Wards | 75 | | | | |
| 3 | Over all waste management status in City | | | | | |
| | a Quantity of MSW generated (TPD) | 470 | | | | |
| | b Quantity of MSW processed (TPD) | 20 | | | | |
| | c Quantity of MSW disposed in secured land fill site (TPD) | Nil | | | | |
| | d Gap in Solid Waste Management (TPD) [3a-3b-3c] | 450 | | | | |
| 4 | Waste Processing Facility | | | | | |
| | | | Number | Capacity (T) | Waste Processing (TPD) | |
| | a Biomethanation | | 1 | 10 | 10 | |
| | b Composting | | Nil | | | |
| | c Waste to Energy | | Nil | | | |
| | d Other (Please specify) | | 2 | 10 | 10 | |
| 5 | Waste Disposal | | | | | |
| | a Landfill | | Number | Total Capacity (T) | Available (T) | Quantity of waste disposed (TPD) |
| | b Legacy Waste | | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | |
| | | | 2 | 487000 Tons | Initiated at one dumpsite, proposal for second one is under process for approval | |

city wise information of Solid Waste Management - Kalyan Dombivli

| S.No. | | Questions | Remarks | | | |
|-------|---|--|--|---------------------|---|--------------------|
| 1 | | Date of updation | 30-06-2021 | | | |
| 2 | a | Name of City | Kalyan Dombivali | | | |
| | b | Name of ULB | Kalyan Dombivali Municipal Corporation | | | |
| | c | Number of Wards | 122 | | | |
| 3 | | Over all waste management status in City | | | | |
| | a | Quantity of MSW generated (TPD) | 668 | | | |
| | b | Quantity of MSW processed (TPD) | 668 | | | |
| | c | Quantity of MSW disposed in secured land fill site (TPD) | 70 | | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | 0 | | | |
| 4 | | Waste Processing Facility | | | | |
| | | | Number | Capacity (T) | Waste Processing (TPD) | |
| | a | Biomethanation | 6 | 75 | 75 | |
| | b | Composting | 2 | 550 | 460 | |
| | c | Waste to Energy | 0 | 0 | 0 | |
| | d | Other (Please specify) - MRF Sheds | 4 | 200 | 150 | |
| 5 | | Waste Disposal | | | | |
| | a | Landfill | Number | Total | Available | Quantity of |
| | | | 1 | 350 | _____ | _____ |
| | b | Legacy Waste | Number of | Total waste | No. of dumpsites where | |
| | | | 1 | 11 lac cubic metre | Remediation not started. Revised DPR is prepared and submitted to Government of Maharashtra under Swacch Bharat Mission | |

City wise information of Solid Waste Management - Nagpur

| S.No. | Questions | | Remarks | | | |
|-------|-----------|--|------------------------------|---------------------------------|---|---|
| 1 | | Date of updation | 30-06-2021 | | | |
| 2 | a | Name of City | Nagpur | | | |
| | b | Name of ULB | Nagpur Municipal Corporation | | | |
| | c | Number of Wards | 38 | | | |
| 3 | | Over all waste management status in City | | | | |
| | a | Quantity of MSW generated (TPD) | 1050 | | | |
| | b | Quantity of MSW processed (TPD) | 200 | | | |
| | c | Quantity of MSW disposed in secured land fill site (TPD) | 40 | | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | 810 | | | |
| 4 | | Waste Processing Facility | Number | Capacity (T) | Waste Processing (TPD) | |
| | a | Biomethanation | 0 | 0 | 0 | |
| | b | Composting | 1 | 200 | 150-200 | |
| | c | Waste to Energy | 0 | 0 | 0 | |
| | d | Other (Please specify) | 0 | 0 | 0 | |
| 5 | | Waste Disposal | | | | |
| | a | Landfill | Number | Total Capacity (T) | Available (T) | Quantity of waste disposed (TPD) |
| | | | 1 | 1500000 | 700000 | 40 |
| | b | Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | |
| | | | 2 | 1600000 | 1 | 500000 |

City wise information of Solid Waste Management - Nashik

| S.No | | Questions | Remarks | | | |
|------|---|--|----------------------------|--------------------------|--|----------------------------------|
| 1 | | Date of updation | 30-06-2021 | | | |
| 2 | a | Name of City | Nashik | | | |
| | b | Name of ULB | Nashik | | | |
| | c | Number of Wards | 31 | | | |
| 3 | | Over all waste management status in City | | | | |
| | a | Quantity of MSW generated (TPD) | 590 | | | |
| | b | Quantity of MSW processed (TPD) | 470 | | | |
| | c | Quantity of MSW disposed in secured land fill site (TPD) | 120 | | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | 0 | | | |
| 4 | | Waste Processing Facility | | | | |
| | | | Number | Capacity (T) | Waste Processing (TPD) | |
| | a | Biomethanation | 1 | 30 | 15 | |
| | b | Composting | 1 | 420 | 339 | |
| | c | Waste to Energy | 0 | 0 | 0 | |
| | d | Other (Please specify) | RDF - 1 Plastic To Fuel | 300 -- | 240 -- | |
| 5 | | Waste Disposal | | | | |
| | a | Landfill | Number | Total Capacity (T) | Available (T) | Quantity of waste disposed (TPD) |
| | | | 1 | -- | -- | 120 |
| | b | Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | |
| | | | -- | -- | -- | |

City wise information of Solid Waste Management - Navi Mumbai

| S.No. | Questions | | Remarks | | | |
|-------|-----------|--|-----------------------------------|--------------------------|--|----------------------------------|
| 1 | | Date of updation | 30-06-2021 | | | |
| 2 | a | Name of City | Navi Mumbai | | | |
| | b | Name of ULB | Navi Mumbai Municipal Corporation | | | |
| | c | Number of Wards | 111 | | | |
| 3 | | Over all waste management status in City | | | | |
| | a | Quantity of MSW generated (TPD) | 667 | | | |
| | b | Quantity of MSW processed (TPD) | 667 | | | |
| | c | Quantity of MSW disposed in secured land fill site (TPD) | 53 (inert) | | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | 0 | | | |
| 4 | | Waste Processing Facility | | | | |
| | | | Number | Capacity (T) | Waste Processing (TPD) | |
| | a | Biomethanation | 0 | 0 | 0 | |
| | b | Composting | 1 | 350 | 306 | |
| | c | Waste to Energy | 0 | 0 | 0 | |
| | d | MRF | 1 | — | 361 | |
| 5 | | Waste Disposal | | | | |
| | a | Landfill | Number | Total Capacity (T) | Available (T) | Quantity of waste disposed (TPD) |
| | | | 1 | 3878846 | 713622 | 53 (inert) |
| | b | Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | |
| | | | 0 | 0 | 0 | |

Format for City wise information of Solid Waste Management - Pondicherry

| S.No. | | Questions | Remarks | | | |
|-------|---|--|---------------------------|---------------------------------|---|---|
| 1 | | Date of updation | 30.06.2021 | | | |
| 2 | a | Name of City | Puducherry | | | |
| | b | Name of ULB | Puducherry | | | |
| | c | Number of Wards | 119 | | | |
| 3 | | Over all waste management status in City | | | | |
| | a | Quantity of MSW generated (TPD) | 335.72 | | | |
| | b | Quantity of MSW processed (TPD) | 67.22 | | | |
| | c | Quantity of MSW disposed in secured land fill site (TPD) | 0 | | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | 268.5 | | | |
| 4 | | Waste Processing Facility | Number | Capacity (T) | Waste Processing (TPD) | |
| | a | Biomethanation | 2 | 2 | 2 | |
| | b | Composting | | 28 | 28 | |
| | c | Waste to Energy | | | | |
| | d | Other (Please specify) | | | | |
| | | i) Drain silt (Disposed by filling low lying areas and leveling the internal streets of RRP, Kurumbapet. | - | - | 28.44 | |
| | | ii) Plastic waste sent to recyclers and to co-processing units under EPR | - | - | 8.78 | |
| 5 | | Waste Disposal | | | | |
| | a | Landfill | Number | Total Capacity (T) | Available (T) | Quantity of waste disposed (TPD) |
| | | | - | - | - | - |
| | b | Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | |
| | | | 2 | 8.5 Lakhs | 1 | |

City wise information of Solid Waste Management - Pune

| S.No. | | Questions | Remarks | | |
|-------|---|--|----------------------------|---------------------|--|
| 1 | | Date of updation | 30-06-2021 | | |
| 2 | a | Name of City | Pune | | |
| | b | Name of ULB | Pune Municipal Corporation | | |
| | c | Number of Wards | 42 | | |
| 3 | | Over all waste management status in City | | | |
| | a | Quantity of MSW generated (TPD) | 1900 | | |
| | b | Quantity of MSW processed (TPD) | 1760 | | |
| | c | Quantity of MSW disposed in secured land fill site (TPD) | 140 | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | 0 | | |
| 4 | | Waste Processing Facility | | | |
| | | | Number | Capacity (T) | Waste Processing (TPD) |
| | a | Biomethanation | 12 | 260 | 160 |
| | | | | | |
| | b | Composting | 5 | 610 | 610 |
| | | | | | |
| | c | Waste to Energy | 1 | 700 | 150 (Rochem plant is only working for RDF, not yet generated energy) |
| | | | | | |
| | d | Other (Please specify) | RDF- 5 | 775 | 530 |
| 5 | | Waste Disposal | | | |

City wise information of Solid Waste Management - Pune

| | a | Landfill | Number | Total Capacity (T) | Available (T) | Quantity of waste disposed (TPD) |
|--|---|--------------|--------------------|--------------------------|---|----------------------------------|
| | | | 1 | 365000 | 295000 | 70000 |
| | b | Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | |
| | | | 1 | 11.5 lakh MT | 1 no. around 7.5 lakh Metric Ton of legacy waste is processed | |

City wise information of Solid Waste Management - Thane Municipal Corporation

| S.No. | Questions | | | Remarks | | |
|-------|----------------------------------|--|-----------------------------|-----------------------|----------------------|---|
| 1 | | Date of updation | 30-06-2021 | | | |
| 2 | a | Name of City | Thane | | | |
| | b | Name of ULB | Thane Municipal Corporation | | | |
| | c | Number of Wards | 9 | | | |
| 3 | | Over all waste management status in City | | | | |
| | a | Quantity of MSW generated (TPD) | 1039 | | | |
| | b | Quantity of MSW processed (TPD) | 70 | | | |
| | c | Quantity of MSW disposed in secured land fill site (TPD) | 900 | | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | 69 | | | |
| 4 | Waste Processing Facility | | | Number | Capacity (T) | Waste Processing (TPD) |
| | a | Biomethanation | 2 | 20 | 20 | |
| | b | Composting | 5 | 50 | 50 | |
| | c | Waste to Energy | | | | |
| | d | Other (Please specify) | 1 | 1200 | | waste to energy project proposed at Diaghar |
| | | | 1 | 400 | | waste to compost project at Mahape Stone Quarry |
| | | | 1 | 300 | | C&D processing project |
| 5 | Waste Disposal | | | | | |
| | a | Landfill | Number | Total Capacity | Available (T) | Quantity of waste disposed (TPD) |

City wise information of Solid Waste Management - Thane Municipal Corporation

| | | | | | | |
|--|---|---------------------|-------------------------------|---|---|---------|
| | | | 1 | 15.4 lac tons | 1.7 lac tons | 900 TPD |
| | b | Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | |
| | | | 3 | 8.3 lac tons | 1 | |

* Note :- The quantity specified in 5.a is for the waste accumulated in the landfill currently being used. While the quantity mentioned in the legacy waste, section 5.b, is the waste accumulated on inactive dumpsites, which are closed since 2015. In the earlier response, the entire quantity was provided as legacy waste but in the current excel sheet, we have provided the quantity as per the questionnaire.

| Format for City wise information of Solid Waste Management - Thiruvananthapuram City | | | | | |
|--|---|--|--------------------------------|-----------------|--|
| SL. No | | Questions | | | Remarks |
| 1 | | Date of Updation | 09-09-2021 | | |
| 2 | a | Name of City | Thiruvananthapuram City | | |
| | b | Name of ULB | Thiruvananthapuram Corporation | | |
| | C | Number of Wards | 100 | | |
| 3 | | Over all waste management status in city | | | |
| | a | Quantity of MSW | 448 | | |
| | b | Quantity of MSW processed(TPD) | 187.79 | | |
| | c | Quantity of MSW disposed in secured landfill site(TPD) | 0 | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | 260.21 | | Land for solid waste treatment plant is yet to be identified. Door to door collection of solid waste is 19.4% for households. Notice for remitting an Environmental Compensation of Rs. 14.59 Crore was issued to Thiruvananthapuram Corporation vide notice no. PCB/HO/Rules/SWM-TVM CORPN/2018 dated 25-9-2019. The Corporation of Thiruvananthapuram obtained stay from the Hon'ble High Court vide order dated 4-12-2019 in WP 32870/2019. |
| 4 | | Waste Processing Facility | Number | Capacity | Waste Processing(TPD) |

| Format for City wise information of Solid Waste Management - Thiruvananthapuram City | | | | | | |
|--|---|-----------------|--|--|-----------|--|
| | a | Biomethanation | At community level, 18 numbers of biogas plants of 18.4TPD and there are 3982 biogas plants with a total capacity of 2.39TPD | At community level, 18 numbers of biogas plants of 18.4TPD and there are 3982 biogas plants with a total capacity of 2.39TPD | 20.79 TPD | Corporation reported that at community level, 18 numbers of biogas plants of 18.4TPD and at household level, there are 3982 biogas plants with a total capacity of 2.39TPD |
| | b | Composting | At community level, 53 numbers of aerobins with 12 TPD; at institutional level, 1090 biobins of 12 TPD; at household level, pipe compost of 50,000 are reported to have been working by the Corporation of 43.5TPD;19000 kitchen bins; and 15833 numbers of biocomposter | 53 | 102.5TPD | At community level, 53 numbers of aerobins with 12 TPD; at institutional level, 1090 biobins of 12 TPD; at household level, pipe compost of 50,000 are reported to have been working by the Corporation of 43.5TPD;19000 kitchen bins; and 15833 numbers of biocomposter |
| | c | Waste to Energy | | | | nil |

| Format for City wise information of Solid Waste Management - Thiruvananthapuram City | | | | | | |
|--|---|-----------------------|---|---|--|---|
| | d | Other(Please specify) | Material collection facility-54 Resource recovery facility-4 | Material collection facility-54 Resource recovery facility-4 | 64.5 | Corporation reported that 26 agencies were authorised for collection, treatment and disposal of waste but the details of same are not reported. Land for solid waste treatment plant is yet to be identified. 100% door to door collection is to be achieved. As per the details provided by the Corporation, 19.4% Door to door collection for households and 92% for establishments. 40.4% of households and 9.8% are reported to have sourcelevel segregation. |
| 5 | | Waste Disposal | | | | |
| | a | Landfill | Number | Total Capacity(T) | Available(T) | Quantity of waste disposed(TPD) |
| | | | No secured landfill | | | No secured landfill |
| | b | Legacy Waste | Number of dumpsite | Total waste dumped(TPD) | No.of dumpsites where biomining initited /completed | Biomining of one dumpsite already over. Biomining of the second one is on final stage. Action is being initiated for the third one. |
| | | | 3 | | 2 | |

City wise information of Solid Waste Management - Vasai Virar MC

| S.No. | | Questions | Remarks | | | |
|-------|---|--|---|---------------------------------|---|---|
| 1 | | Date of updation | 30-06-2021 | | | |
| 2 | a | Name of City | Vasai-Virar City Municipal Corporation | | | |
| | b | Name of ULB | Vasai-Virar City Municipal Corporation | | | |
| | c | Number of Wards | 115 | | | |
| 3 | | Over all waste management status in City | | | | |
| | a | Quantity of MSW generated (TPD) | 620 | | | |
| | b | Quantity of MSW processed (TPD) | Nil | | | |
| | c | Quantity of MSW disposed in secured land fill site (TPD) | Nil | | | |
| | d | Gap in Solid Waste Management (TPD) [3a-3b-3c] | 620 | | | |
| 4 | | Waste Processing Facility | | | | |
| | | | Number | Capacity (T) | Waste Processing (TPD) | |
| | a | Biomethanation | 0 | 0 | 0 | |
| | b | Composting | 0 | 0 | 0 | |
| | c | Waste to Energy | 0 | 0 | 0 | |
| | d | Other (Please specify) | | | | |
| 5 | | Waste Disposal | | | | |
| | a | Landfill | Number | Total Capacity (T) | Available (T) | Quantity of waste disposed (TPD) |
| | | | 0 | 0 | 0 | 0 |
| | b | Legacy Waste | Number of dumpsite | Total waste dumped (TPD) | No. of dumpsites where biomining initiated/completed | |
| | | | 1 | 1050000 | Biomining initated at one number of site | |

Item No. 05

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 606/2018

Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

Date of hearing: 14.12.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Respondent: Mr. Raj Kumar, Advocate for CPCB

ORDER

1. The Tribunal has been considering the issue of non-compliance of Solid Waste Management Rules, 2016 and other important environmental issues for protection of public health and the environment in this matter. The issues of solid as well as liquid waste management are being monitored as per orders of the Hon'ble Supreme Court vide order dated 02.09.2014 in *Writ Petition No. 888/1996, Almitra H. Patel vs. Union of India & Ors.*, (with regard to solid waste management) and order reported in (2017) 5 SCC 326, *Paryavaran Suraksha vs. Union of India* relating to liquid waste management. Other related issues include pollution of 351 river stretches, 122 non attainment cities in terms of air quality, 100 polluted industrial clusters, illegal sand mining etc.

2. After considering earlier orders and proceedings before this Tribunal, and in view of chronic non-compliances for a long period, on 16.01.2019, the Tribunal held that it will be necessary to require the personal presence of Chief Secretaries of all States and UTs in view of

continuing non-compliance of the solid and liquid waste management rules adversely affecting the environment and public health. Needless to say that such large scale non compliance of environmental law is resulting in deaths and diseases and irreversible damage to the environment without punishment and accountability for such non-compliance. Violation of the Rules as well as orders of this Tribunal being by itself criminal offence under the law of land, non compliance is to be viewed sternly to enforce rule of law. No State authority can be on the wrong side of law and still continue to hold public office.

3. Accordingly, the Chief Secretaries of all the States/UTs appeared on the scheduled dates till 18.07.2019 and the Tribunal, after reviewing the status of noncompliance on most of the issues, directed further effective steps to be taken for compliance of the Rules and the environmental norms. The directions include setting up of environmental cells directly under the Chief Secretaries, regular periodical monitoring by the Chief Secretaries at the State level and by the District Magistrates at the District level and making atleast some cities, towns and villages compliant in the first instance and thereafter making the entire State compliant. Direction is to take action for non-compliance by recovery of compensation or otherwise. The Tribunal also directed filing of quarterly reports by the Chief Secretaries. Based on such reports, CPCB was to file consolidated status reports. The Chief Secretaries were to appear after six months with updated status of compliance.

4. The matter was reviewed on 12.09.2019 in the light of reports of the CPCB dated 09.09.2019 **showing wide gaps in compliance of solid waste, plastic waste, bio-medical waste management, rejuvenation of identified polluted river stretches, polluted industrial clusters and**

non-attainment cities. A fresh schedule for appearance of the Chief Secretaries was issued. Accordingly, the Chief Secretaries of 18 States/UTs¹ appeared and filed updated status reports and since there still existed huge gaps in compliance, further directions were issued by way of different orders. Last such order is of 28.2.2020. Other orders are on same pattern. The direction part of the said order is reproduced below:

“41. In view of above, consistent with the directions referred to in Para 29 issued on 10.01.2020 in the case of UP, Punjab and Chandigarh which have also been repeated for other States in matters already dealt with, we direct:

- a.** *In view of the fact that most of the statutory timelines have expired and directions of the Hon’ble Supreme Court and this Tribunal to comply with Solid Waste Management Rules, 2016 remain unexecuted, **interim compensation scale is hereby laid down for continued failure after 31.03.2020. The compliance of the Rules requires taking of several steps mentioned in Rule 22 from Serial No. 1 to 10 (mentioned in para 12 above). Any such continued failure will result in liability of every Local Body to pay compensation at the rate of Rs. 10 lakh per month per Local Body for population of above 10 lakhs, Rs. 5 lakh per month per Local Body for population between 5 lakhs and 10 lakhs and Rs. 1 lakh per month per other Local Body from 01.04.2020 till compliance. If the Local Bodies are unable to bear financial burden, the liability will be of the State Governments with liberty to take remedial action against the erring Local Bodies. Apart from compensation, adverse entries must be made in the ACRs of the CEO of the said Local Bodies and other senior functionaries in Department of Urban Development etc. who are responsible for compliance of order of this***

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| States/UTs | Appeared on | Next date |
|--|-------------|------------|
| UP, Punjab & Chandigarh | 10.01.2020 | 24.08.2020 |
| West Bengal | 17.01.2020 | 04.09.2020 |
| Maharashtra | 24.01.2020 | 11.09.2020 |
| Rajasthan and Andaman & Nicobar | 31.01.2020 | 18.09.2020 |
| Telangana | 14.02.2020 | 25.09.2020 |
| Karnataka | 20.02.2020 | 01.10.2020 |
| J&K and Sikkim | 24.02.2020 | 07.10.2020 |
| Madhya Pradesh | 25.02.2020 | 14.10.2020 |
| Arunachal Pradesh, Nagaland, Manipur, Mizoram, Tripura and Meghalaya | 28.02.2020 | 03.11.2020 |

Tribunal. Final compensation may be assessed and recovered by the State PCBs/PCCs in the light of Para 33 above within six months from today. CPCB may prepare a template and issue an appropriate direction to the State PCBs/PCCs for undertaking such an assessment in the light thereof within one month.

- b. **Legacy waste remediation was to ‘commence’ from 01.11.2019 in terms of order of this Tribunal dated 17.07.2019 in O.A. No. 519/2019 para 28² even though statutory timeline for ‘completing’ the said step is till 07.04.2021 (as per serial no. 11 in Rule 22), which direction remains unexecuted at most of the places and delay in clearing legacy waste is causing huge damage to environment in monetary terms as noted in para 33 above, pending assessment and recovery of such damage by the concerned State PCB within four months from today, continued failure of every Local Body on the subject of commencing the work of legacy waste sites remediation from 01.04.2020 till compliance will result in liability to pay compensation at the rate of Rs. 10 lakh per month per Local Body for population of above 10 lakhs, Rs. 5 lakh per month per Local Body for population between 5 lakhs and 10 lakhs and Rs. 1 lakh per month per other Local Body. If the Local Bodies are unable to bear financial burden, the liability will be of the State Governments with liberty to take remedial action against the erring Local Bodies. Apart from compensation, adverse entries must be made in the ACRs of the CEO of the said Local Bodies and other senior functionaries in Department of Urban Development etc. who are responsible for compliance of order of this Tribunal. Final compensation may be assessed and recovered by the State PCBs/PCCs in the light of Para 33 above within six months from today.**
- c. *Further, with regard to thematic areas listed above in para 20, steps be ensured by the Chief Secretaries in terms of directions of this Tribunal especially w.r.t. plastic waste, bio-medical waste, construction and demolition waste which are linked with solid waste treatment and disposal. Action may also be ensured by the Chief Secretaries of the States/UTs with respect to remaining thematic areas viz. hazardous waste, e-*

² The Chief Secretaries may ensure allocation of funds for processing of legacy waste and its disposal and in their respective next reports, give the progress relating to management of all the legacy waste dumpsites. Remediation work on all other dumpsites may commence from 01.11.2019 and completed preferably within six months and in no case beyond one year. Substantial progress be made within six months. We are conscious that the SWM Rules provide for a maximum period of upto five years for the purpose, however there is no reason why the same should not happen earlier, in view of serious implications on the environment and public health.

waste, polluted industrial clusters, reuse of treated water, performance of CETPs/ETPs, groundwater extraction, groundwater recharge, restoration of water bodies, noise pollution and illegal sand mining.

- d. *The compensation regime already laid down for failure of the Local Bodies and/or Department of Irrigation and Public Health/In-charge Department to take action for treatment of sewage in terms of observations in Para 36 above will result in liability to pay compensation as already noted above which are reproduced for ready reference:*
 - i. ***Interim measures for phytoremediation/bioremediation etc. in respect of 100% sewage to reduce the pollution load on recipient water bodies – 31.03.2020. Compensation is payable for failure to do so at the rate of Rs. 5 lakh per month per drain by concerned Local Bodies/States (in terms of orders dated 28.08.2019 in O.A. No. 593/2017 and 06.12.2019 in O.A. No. 673/2018) w.e.f. 01.04.2020.***
 - ii. ***Commencement of setting up of STPs – 31.03.2020. Compensation is payable for failure to do so at the rate of Rs. 5 lakh per month per STP by concerned Local Bodies/States (in terms of orders dated 28.08.2019 in O.A. No. 593/2017 and 06.12.2019 in O.A. No. 673/2018) w.e.f. 01.04.2020.***
 - iii. ***Commissioning of STPs – 31.03.2021. Compensation is payable for failure to do so at the rate of Rs. 10 lakh per month per STP by concerned Local Bodies/States (in terms of orders dated 28.08.2019 in O.A. No. 593/2017 and 06.12.2019 in O.A. No. 673/2018) w.e.f. 01.04.2021.***
- e. *Compensation in above terms may be deposited with the CPCB for being spent on restoration of environment which may be ensured by the Chief Secretaries' of the States/UTs.*
- f. *An 'Environment Monitoring Cell' may be set up in the office of Chief Secretaries of all the States/UTs within one month from today, if not already done for coordination and compliance of above directions which will be the responsibility of the Chief Secretaries of the States/UTs.*
- g. *Compliance reports in respect of significant environmental issues may be furnished in terms of order dated 07.01.2020 quarterly with a copy to CPCB.*

5. The matter was last considered on 02.07.2020 as follows:

“5. In view of the lockdown, further appearance of the Chief Secretaries could not take place and we accepted the prayer for deferring the presence of the Chief Secretaries. This applies to the present case also in respect of the letter of the Chief Secretary Kerala. The appearance of the Chief Secretaries of States/UTs who have not appeared in second round so far is now rescheduled as follows:-

| S. NO. | STATES/UTs | REVISED DATES |
|---------------|------------------------|----------------------|
| 1. | Bihar | 4.1.2021 |
| 2. | Odisha | 6.1.2021 |
| 3. | Jharkhand | 8.1.2021 |
| 4. | Assam | 11.1.2021 |
| 5. | Delhi | 14.1.2021 |
| 6. | Haryana | 18.1.2021 |
| 7. | Ladakh | 20.1.2021 |
| 8. | Gujarat | 22.1.2021 |
| 9. | Goa | 25.1.2021 |
| 10. | Daman and Diu | 27.1.2021 |
| 11. | Dadar and Nagar Haveli | 29.1.2021 |
| 12. | Himachal Pradesh | 1.2.2021 |
| 13. | Uttarakhand | 3.2.2021 |
| 14. | Chhattisgarh | 5.2.2021 |
| 15. | Kerala | 8.2.2021 |
| 16. | Tamil Nadu | 10.2.2021 |
| 17. | Lakshadweep | 12.2.2021 |
| 18. | Puducherry | 15.2.2021 |
| 19. | Andhra Pradesh | 17.2.2021 |

TIME: 2:00PM

The state appearing on the respective dates shall submit a quarterly report to NGT and CPCB, 15 days in advance to their appearance.

6. Appearance of the Chief Secretaries in third round is rescheduled as follows:

| S. NO. | STATES/UTs | DATE OF HEARING |
|---------------|-------------------|------------------------|
| 1. | Punjab | 1.7.2021 |
| 2. | Chandigarh | 5.7.2021 |
| 3. | Uttar Pradesh | 7.7.2021 |
| 4. | West Bengal | 9.7.2021 |

| | | |
|-----|------------------------------|------------------|
| 5. | <i>Maharashtra</i> | <i>12.7.2021</i> |
| 6. | <i>Rajasthan</i> | <i>14.7.2021</i> |
| 7. | <i>Andaman & Nicobar</i> | <i>16.7.2021</i> |
| 8. | <i>Telangana</i> | <i>19.7.2021</i> |
| 9. | <i>Karnataka</i> | <i>21.7.2021</i> |
| 10. | <i>Jammu & Kashmir</i> | <i>23.7.2021</i> |
| 11. | <i>Sikkim</i> | <i>26.7.2021</i> |
| 12. | <i>Madhya Pradesh</i> | <i>28.7.2021</i> |
| 13. | <i>Arunachal Pradesh</i> | <i>30.7.2021</i> |
| 14. | <i>Nagaland</i> | <i>2.8.2021</i> |
| 15. | <i>Manipur</i> | <i>4.8.2021</i> |
| 16. | <i>Mizoram</i> | <i>6.8.2021</i> |
| 17. | <i>Tripura</i> | <i>9.8.2021</i> |
| 18. | <i>Meghalaya</i> | <i>11.8.2021</i> |

TIME: 2:00PM

The state appearing on the respective dates shall submit a quarterly report to NGT and CPCB, 15 days in advance to their appearance.

7. *In case the physical presence of the Chief Secretaries is not found viable, they can seek to appear online by way of video conferencing but they may not delegate this responsibility to any other officer. All the State/UTs may take further steps for compliance of environmental norms in terms of directions already issued including taking coercive measures for non-compliance against the polluters as well as erring officers and recovering compensation. Quarterly report may continue to filed with a copy to CPCB. CPCB may file consolidated reports quarterly. There may be a separate column showing compliance of direction for model compliant cities, towns and villages in every State. The Chief Secretaries may have this as one of the focus areas in their presentation also.*

6. In terms of order dated 18.10.2019, the Tribunal requested Niti Ayog to standardize technologies and costs. Operative part of the said order is as follows:

“There is need to standardize necessary technologies with cost breakups for operation and maintenance, including procurement. Besides this, the service provides need to be identified and empaneled. This exercise may also require the concerned authority to explore business models”. It had also stated in paragraph 2 that -"development of business models for privatization of (a) sewage collection, treatment and disposal, including utilization of treated water and sludge; (b) remediation of legacy waste dumpsites; and (c) other such activities relating to collection, treatment and processing and utilization of wastes and provision of services such as setting up of rainwater harvesting system may have to be considered.”

7. The Tribunal, vide order dated 02.07.2020, noted the report of Niti Aayog dated 25.06.2020 as follows:

“xxx xxx xxx
The Committee held three meetings: on 19.11.2019, 20.11.2019 and 17.03.2020. Pursuant to the decisions taken during these meetings, **NITI Aayog has formulated the Model Concession Agreements (MCAs) and Model Request for Proposals documents (RFPs) for Integrated Solid Waste Management (including Bio-Remediation of Legacy Waste) and Integrated Liquid Waste Management (including Faecal Sludge Management) on Hybrid Annuity Model (HAM) of Public-Private Partnership (PPP).**

MoHUA has provided Engineering Procurement Construction (EPC) Contract for Legacy Waste Dumpsite Remediation and several other documents relating to legacy waste dumpsite remediation and integrated solid waste management activities such as collection, transportation, processing and disposal of municipal solid waste.

NMCG has also provided documents for setting up of sewage treatment plants and other guiding documents for improved liquid waste management in the country.

Now the Urban Local Bodies (ULBs) have the following options for solid waste management and liquid waste management under PPP:

For Solid Waste Management:

- (i) To undertake only legacy waste remediation: existing method of tendering EPC contract which is entirely financed by the government be taken up (it is a successful model as indicated by MoHUA).
- (ii) To undertake only solid waste management system (collection, transportation, processing & disposal) (Non-HAM): the existing method of tendering Design, Build, Finance, Operate & Transfer (DBFOT) contracts which is either not funded or only partly funded by the government be taken up. The drafts of such agreements, model RFP, list of necessary clauses of such agreements, and guidelines for drafting of concession agreements have been made available through Swachh Bharat Mission (Urban), MoHUA, and the World Bank.
- (iii) To undertake both legacy waste remediation as well as solid waste management system: the MCA of NITI Aayog under HAM may be taken up.
- (iv) To undertake only solid waste management system (collection, transportation, processing & disposal) only the parts of the NITI Aayog MCA pertaining to Bio-Remediation of Legacy Waste may accordingly be removed by the ULB and remaining agreement may be taken up.

For Liquid Waste Management:

- (i) To undertake only sewage treatment (Non-HAM): existing method of tendering EPC contract or DBFOT contract for setting

up sewage treatment plants under state or central government funding schemes, may be taken up.

- (ii) To undertake only sewage treatment (under HAM): model bidding documents prepared by NMCG may be taken up.
- (iii) To undertake both sewage treatment as well as faecal sludge management system: the MCA of NITI Aayog under HAM may be taken up.

As per paragraph 5 of the NGT Order, the Tribunal was of the opinion that placing these documents on the GeM Portal would go a long way in tackling the situation by curtailing procedural delay.

In accordance with the requirement of the NGT Order, all the relevant documents were shared with the CEO, GeM Portal on 11.06.2020 to initiate the process of uploading of the documents.

I am sharing the documents with you for the kind information and reference of the Hon'ble Tribunal.

The following documents are attached herewith:

- (A)** Order of the Hon'ble National Green Tribunal dated 18.10.2019 in O.A. No. 606/2018 (Main) on `Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

(B) Solid Waste Management (SWM)

- (i) Model Concession Agreement including Schedules (prepared by NITI Aayog)**
- (ii) Model RFP for Solid Waste Management (prepared by NITI Aayog)**
- (iii) EPC Contract for Legacy Waste Dumpsite Remediation**
- (iv) DPR preparation Toolkit for Dumpsite remediation**
- (v) EPC Contractors & O&M Vendors for dumpsite remediation**
- (vi) Equipment & Suppliers for dumpsite remediation**
- (vii) Template for management of Dumpsites**
- (viii) Toolkit for DPRs preparation**
- (ix) List of SWM Empanelled Agencies**
- (x) Empanelled Institutes SWM**
- (xi) Empanelled Transaction Advisers - SWM**
- (xii) Checklist for scrutiny of DPR for SWM projects**
- (xiii) Checklist for scrutiny of PPR or PHI for SWM projects**

(C) Liquid Waste Management (LWM)

- (i) Model Concession Agreement (prepared by NITI Aayog)**
- (ii) Schedules to Model Concession Agreement (15 Schedules) (prepared by NITI Aayog)**
- (iii) Model RFP for Liquid Waste Management (prepared by NITI Aayog)**
- (iv) DPR Guidelines - LWM**
- (v) Empanelled Institutes for evaluation of DPRs - LWM**

- (vi) List of Transaction Advisers & Project Engineers - LWM**
(vii) Model Bidding Documents for NMCG projects - STP

(D) Letter addressed to the CEO, GeM Portal through which the above-mentioned documents were shared with GeM, requesting them to initiate the process of uploading.

The documents listed above have been approved by the competent authority at NITI Aayog. This submission is in compliance and fulfillment of the directions given by the Hon'ble National Green Tribunal to NITI Aayog in its Order dated 18.10.2019 in O.A. No. 606/2018 (Main)."

8. In view of the grave situation faced by the country in the form of pandemic, but at the same time having regard to the necessity of continuous monitoring of the scientific management of waste in the interest of protection of environment and public health, we defer the appearances of the Chief Secretaries till further orders subject to the condition that the monitoring at the level of Chief Secretaries may continue, as directed earlier and quarterly compliance reports may be filed with the CPCB and CPCB may file a consolidated report every six months before this Tribunal. First such report may be filed by 30.06.2021 which may be put up for consideration on 28.07.2021.

9. The compensation in terms of earlier order be recovered and credited to a separate account with the Environment Department of the States/UTs to be used for restoration of environment in the concerned States/UTs. The deposit, instead of being made with the CPCB, may now be made to the said account.

10. We also direct that while by order dated 16.01.2019 and further orders passed, the Chief Secretaries were directed to give a consolidated report on the subject of waste management as well as remedial action for rejuvenation of 351 polluted river stretches, 122 non-attainment cities, 100 polluted industrial clusters, sand mining, etc., henceforth the present

matter will primarily deal with the issues of solid waste management only, other issues being subject matter of separate proceedings.

11. We may note that in terms of the Solid Waste Management Rules, 2016, the statutory authorities for various actions have been specified. **Under Rule 5**, a Central Monitoring Committee (CMC) is to be constituted headed by the Secretary, MoEF&CC with representation from Ministries of Urban Development, Rural Development, Chemicals and Fertilizers, Agriculture, CPCB, State PCBs/PCCs, Urban and Rural Development Departments, Urban Local Bodies and Towns from the of the States, FICCI, CII and subject experts. The CMC is to meet once in a year.

The Ministry of Urban Development has to coordinate with the States/UTs **under Rule 6** for periodic review and formulation of National Policy and strategies and taking other measures. **Under Rule 7**, the Department of Fertilizers, Ministry of Chemical and Fertilizers have to provide market development assistance for compost and promote marketing of such compost. **Under Rule 8**, Ministry of Agriculture has to evolve mechanism for utilization of compost. **Under Rule 9**, Ministry of Power has to decide compulsory purchase and tariff issues. **Under Rule 10**, Ministry of New and Renewable Energy Sources has to facilitate infrastructure creation and provide for subsidy. **Under Rule 11**, the concerned Secretaries of Urban Development have to prepare State Policy and Management strategies and the Town Planning Department has to ensure setting up waste processing and disposal facilities and take other enumerated actions. **Under Rule 12**, the District Magistrates have to identify suitable lands and review performance of local bodies. **Under Rule 13**, the Secretaries of Panchayats have also to perform similar duties. **Under Rule 14**, CPCB is to coordinate with State PCBs and formulate

standards of ground water, ambient air quality, noise, etc. **Under rule 15**, local authorities have to prepare solid waste management plans, collection of waste and coordination with the other stakeholders for enumerated steps. **Under Rule 16**, the SPCBs/PCCs have to enforce the rules and monitor compliances. **Under Rule 17**, there are duties of private bodies, including the manufacturers to be monitored by the State Bodies. **The timelines are provided in Rule 22** for various steps. Last timeline of 5 years from the Rules expires on 7.4.2021. There is also provision for audit and submitting of annual report **under Rule 24**. Since there has been large scale non-compliances of the said rules, all the concerned authorities need to review the progress and perform their responsibility in accordance with law. The MoEF&CC has to finally monitor compliance, as already mentioned. We hope all the authorities will now take necessary steps for meaningful compliances for protection of environment and public health.

A copy of this order be forwarded to the Secretaries, MoEF&CC, Urban Development, Chemical and Fertilizers, Agriculture, Power, New and Renewable Energy Sources in the Central Govt., the Chief Secretaries of all the States/UTs, CPCB and State PCBs/PCCs by e-mail for compliance.

List for further consideration on 28.07.2021.

Adarsh Kumar Goel, CP

S.K. Singh, JM

Dr. S.S. Garbyal, EM

Dr. Nagin Nanda, EM

December 14, 2020
Original Application No. 606/2018
DV